

| <b>Data of Prosecution cases launched for violation of SEBI cases other than Collective Investment Schemes (As on 31st July, 2018)</b> |  |   |                            |  |                       |                       |
|--|--|---|----------------------------|--|-----------------------|-----------------------|
|  | <b>Case</b>                            | <b>Name of the Accused</b>                    | <b>Court</b>               | <b>Violation</b>                                 | <b>Case No.</b>       | <b>Date of Filing</b> |
| <b>1994-95</b>   |  |   |                            |  |                       |                       |
| 1  | West Coast Breweries Distilleries Ltd. | 1. M/s West Coast Breweries Distilleries Ltd. | 37th ACMM Esplanade Mumbai | Sec.73 (2A) & 113 of Companies Act.              | CC No 2290/S/1995     | 09.12.1994            |
|  | West Coast Breweries                   | 2. Lal Goyal                                  |                            |  |                       |                       |
|  | West Coast Breweries                   | 3. Deepak Goyal                               |                            |  |                       |                       |
|  | West Coast Breweries                   | 4. Subhash Jain                               |                            |  |                       |                       |
|  | West Coast Breweries                   | 5. B N Antie                                  |                            |  |                       |                       |
|  | West Coast Breweries                   | 6. R K Tandon                                 |                            |  |                       |                       |
|  | West Coast Breweries                   | 7. R B Kalla                                  |                            |  |                       |                       |
|  | West Coast Breweries                   | 8. O. P. Taneja                               |                            |  |                       |                       |
|  |  |   |                            |  |                       |                       |
|  |  |   |                            |  |                       |                       |
| 2  | Ready Foods Ltd.                       | 1) Ready Food Ltd                             | 37th ACMM Esplanade Mumbai | Sec. 113 (1) (2), (3) Companies Act.             | Cc No 644/04-559/S/95 | 1995                  |
|  | Ready Foods Ltd.                       | 2) T.V.Raja Reddy                             |                            |  |                       |                       |
|  | Ready Foods Ltd.                       | 3) H.A.B. Papria                              |                            |  |                       |                       |
|  | Ready Foods Ltd.                       | 4) J. Mattan                                  |                            |  |                       |                       |
|  | Ready Foods Ltd.                       | 5) R.Anand                                    |                            |  |                       |                       |
|  | Ready Foods Ltd.                       | 6) N.S. Randhava                              |                            |  |                       |                       |
|  |  |   |                            |  |                       |                       |
|  |  |   |                            |  |                       |                       |
| 3  | Premier Plantation                     | 1) Premier Plantation                         | 37th ACMM Esplanade Mumbai | 73 (2A) (2B) r/w 113 (2) of Companies Act, 1956. | C.C.No. 558/S/95      | 23/03/95              |
|  | Premier Plantation                     | 2) T.P. Muraleedhran                          |                            |  |                       |                       |
|  | Premier Plantation                     | 3) K.P. Basheer                               |                            |  |                       |                       |
|  | Premier Plantation                     | 4) C.M. Subair                                |                            |  |                       |                       |

|                |                                 |                                 |                             |  |                  |          |
|----------------|---------------------------------|---------------------------------|-----------------------------|--|------------------|----------|
|                | Premier Plantation              | 5) P. Vijayan                   |                             |  |                  |          |
|                | Premier Plantation              | 6) V.K. Syamasundaran           |                             |  |                  |          |
|                | Premier Plantation              | 7) T.A. Latif                   |                             |  |                  |          |
|                |                                 |                                 |                             |  |                  |          |
| 4              | Supriya Pharmaceuticals         | 1) Supriya Pharmaceuticals      | ACMM Tis Hazari Court Delhi | U/S 63 of Companies Act                            | 422/95           | Feb-95   |
|                | Supriya Pharmaceuticals         | 2) Vijay Julka                  |                             |  |                  |          |
|                | Supriya Pharmaceuticals         | 3) Dinesh Ajmera                |                             |  |                  |          |
|                | Supriya Pharmaceuticals         | 4) Smt. Sadhna Julka            |                             |  |                  |          |
|                | Supriya Pharmaceuticals         | 5) Mukesh Seti                  |                             |  |                  |          |
|                | Supriya Pharmaceuticals         | 6) Alok Gupta                   |                             |  |                  |          |
|                |                                 |                                 |                             |  |                  |          |
| <b>1995-96</b> |                                 |                                 |                             |  |                  |          |
| 5              | Mahadev Leasing Co. Ltd and ors | 1) M/s Mahadev Leasing Co. Ltd. | 37th ACMM Esplanade Mumbai  | Sec. 63 of the Companies Act, 1956.                | C.C. 194/S/97    | 01/96    |
|                | Mahadev Leasing Co. Ltd and     | 2) Om prakash Tushir            |                             |  |                  |          |
|                | Mahadev Leasing Co. Ltd and     | 3) Avadesh Kumar Sharma         |                             |  |                  |          |
|                | Mahadev Leasing Co. Ltd and     | 4) Rajbir singh Hooda           |                             |  |                  |          |
|                | Mahadev Leasing Co. Ltd and     | 5) J.S. Grover                  |                             |  |                  |          |
|                | Mahadev Leasing Co. Ltd and     | 6) Ajit Ambani                  |                             |  |                  |          |
|                | Mahadev Leasing Co. Ltd and     | 7) V. Shankar                   |                             |  |                  |          |
|                | Mahadev Leasing Co. Ltd and     | 8) Faquir Mohan Patnaik         |                             |  |                  |          |
|                | Mahadev Leasing Co. Ltd and     | 9) J.C. Verma                   |                             |  |                  |          |
|                |                                 |                                 |                             |  |                  |          |
|                |                                 |                                 |                             |  |                  |          |
| 6              | Aashi Pharma Ltd. & ors.        | 1) Aashi Pharma Ltd.            | 37th ACMM Esplanade Mumbai  | 73(2A) and Sec. 113 (1) of the Companies Act, 1956 | C.C.No. 120/S/96 | 30/06/95 |
|                | Aashi Pharma Ltd. & ors.        | 2) Dhaval A. Zaveri             |                             |  |                  |          |
|                | Aashi Pharma Ltd. & ors.        | 3) Vaidyashwaran Narayan        |                             |  |                  |          |
|                | Aashi Pharma Ltd. & ors.        | 4) Rajan Shivprakash Shah       |                             |  |                  |          |

|   |                                   |                                      |                               |  |                         |            |
|---|-----------------------------------|--------------------------------------|-------------------------------|--|-------------------------|------------|
|   | Aashi Pharma Ltd. & ors.          | 5) S.K. Kapadia                      |                               |  |                         |            |
|   | Aashi Pharma Ltd. & ors.          | 6) Seema D. Zaveri                   |                               |  |                         |            |
|   | Aashi Pharma Ltd. & ors.          | 7) Jayesh Mor                        |                               |  |                         |            |
|   |                                   |                                      |                               |  |                         |            |
| 7 | Balwant Textile Mills Ltd. & ors. | 1) Balwant Textile Mills Ltd. & ors. | 37th ACMM<br>Esplanade Mumbai | 63 and 68 of the<br>Companies Act, 1956                    | C.C.No.125<br>1/S/96    | 16/11/95   |
|   | Balwant Textile Mills Ltd. & ors. | 2) V.S. Bhate                        |                               |  |                         |            |
|   | Balwant Textile Mills Ltd. & ors. | 3) P.J. Bhate                        |                               |  |                         |            |
|   | Balwant Textile Mills Ltd. & ors. | 4) Sunita K. Thakkar                 |                               |  |                         |            |
|   | Balwant Textile Mills Ltd. & ors. | 5) T.B. Maskai                       |                               |  |                         |            |
|   | Balwant Textile Mills Ltd. & ors. | 6) I.S. Gidwani                      |                               |  |                         |            |
|   | Balwant Textile Mills Ltd. & ors. | 7) V.H. Mhatre                       |                               |  |                         |            |
|   | Balwant Textile Mills Ltd. & ors. | 8) J.B. Mavale                       |                               |  |                         |            |
|   |                                   |                                      |                               |  |                         |            |
|   |                                   |                                      |                               |  |                         |            |
| 8 | Omega Seeds Ltd. & ors            | 1) Omega Seeds Ltd.                  | 37th ACMM<br>Esplanade Mumbai | Sec 63 of the<br>Companies Act 1956                        | C.C.<br>No.764/S/0<br>0 | 22/3/1996  |
|   | Omega Seeds Ltd. & ors            | 2) B.R. Bajaj                        |                               |  |                         |            |
|   | Omega Seeds Ltd. & ors            | 3) M.S. Narula                       |                               |  |                         |            |
|   | Omega Seeds Ltd. & ors            | 4) N.S. Brar                         |                               |  |                         |            |
|   | Omega Seeds Ltd. & ors            | 5) L.S. Sekhon                       |                               |  |                         |            |
|   | Omega Seeds Ltd. & ors            | 6) N.M. Prakash                      |                               |  |                         |            |
|   | Omega Seeds Ltd. & ors            | 7) M.M. Parekh                       |                               |  |                         |            |
|   |                                   |                                      |                               |  |                         |            |
|   |                                   |                                      |                               |  |                         |            |
| 9 | Zillion Phrma Chem Ltd.           | 1) Zillion Phrma Chem Ltd.           | 37th ACMM<br>Esplanade Mumbai | Sec. 73 (2A) and 113<br>(1) & (2) of Companies<br>Act 1956 | C.C.No.529<br>/S/96     | 02/01/1996 |
|   | Zillion Phrma Chem Ltd.           | 2) Praful N. barot                   |                               |  |                         |            |
|   | Zillion Phrma Chem Ltd.           | 3) Dr.Amit N. Shah                   |                               |  |                         |            |
|   | Zillion Phrma Chem Ltd.           | 4) Beena N. Shah                     |                               |  |                         |            |

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|                | Zillion Phrma Chem Ltd.                               | 5) Lalitaben Shah               |                               |   |                    |           |
|                | Zillion Phrma Chem Ltd.                               | 6) H.P. Bhatt                   |                               |   |                    |           |
|                | Zillion Phrma Chem Ltd.                               | 7) N.G. Bojwani                 |                               |   |                    |           |
|                | Zillion Phrma Chem Ltd.                               | 8) J.R. Patel                   |                               |   |                    |           |
|                | Zillion Phrma Chem Ltd.                               | 9) Jayendrasingh N. Waghela     |                               |   |                    |           |
|                |   |                                 |                               |   |                    |           |
| <b>1996-97</b> |   |                                 |                               |   |                    |           |
| 10             | Baroda Agro Industries Ltd.                           | M/s Baroda Agro Industries Ltd. | 37th ACMM<br>Esplanade Mumbai | Sec.68 of Companies Act                               | CC<br>No.450/S/97  | 1997      |
|                | Baroda Agro Industries Ltd.                           | Mr Arunkumar Ramanlal Choksi    |                               |   |                    |           |
|                | Baroda Agro Industries Ltd.                           | Mr Sanjay A Choksi              |                               |   |                    |           |
|                | Baroda Agro Industries Ltd.                           | Ravindra M patel                |                               |   |                    |           |
|                | Baroda Agro Industries Ltd.                           | Niranjan K Patel                |                               |   |                    |           |
|                | Baroda Agro Industries Ltd.                           | Parag D Mehta                   |                               |   |                    |           |
|                |   |                                 |                               |   |                    |           |
|                |   |                                 |                               |   |                    |           |
|                |   |                                 |                               |   |                    |           |
| 11             | SEBI vs. K. Vee Rajenthiran<br>(Auroknit Exports Ltd. | 1) K Vee Rajenthiran            | 37th ACMM<br>Esplanade Mumbai | Section 20 & 22 of<br>SEBI (SAST)<br>Regulations,1994 | 195/S/97           | 31-Mar-97 |
|                | SEBI vs. K. Vee Rajenthiran                           | 2) Shri V Jayaraman             |                               |   |                    |           |
|                | SEBI vs. K. Vee Rajenthiran                           | 3) Mrs. Amutha Rajenthiran      |                               |   |                    |           |
|                | SEBI vs. K. Vee Rajenthiran                           | 4) Mrs Kala Devi Jayaraman      |                               |   |                    |           |
|                | SEBI vs. K. Vee Rajenthiran                           | 5) Shri R. Kousigan             |                               |   |                    |           |
|                | SEBI vs. K. Vee Rajenthiran                           | 6) Mr A S Satish Kumar          |                               |   |                    |           |
|                |   |                                 |                               |   |                    |           |
|                |   |                                 |                               |   |                    |           |
| 12             | Canara Steels Ltd. & 11<br>directors                  | 1)Canara Steels Ltd.            | M.M. Udupi<br>Manipal         | 113 ( 2) of the<br>companies Act.                     | C.C.No.294<br>3/97 | 31/03/97  |
|                | Canara Steels Ltd. & 11                               | 2) A.K. Singh                   |                               |   |                    |           |
|                | Canara Steels Ltd. & 11                               | 3) T. Sudhakar Pai              |                               |   |                    |           |

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|    | Canara Steels Ltd. & 11    | 4) T. Ramesh Pai         |                               |   |                        |            |
|    | Canara Steels Ltd. & 11    | 5) A. Vasudeva Prabhu    |                               |   |                        |            |
|    | Canara Steels Ltd. & 11    | 6) T. Shamanna           |                               |   |                        |            |
|    | Canara Steels Ltd. & 11    | 7) U.V. Kini             |                               |   |                        |            |
|    | Canara Steels Ltd. & 11    | 8) U. Suresh Rao         |                               |   |                        |            |
|    | Canara Steels Ltd. & 11    | 9) Shanthanaraman        |                               |   |                        |            |
|    | Canara Steels Ltd. & 11    | 10) K.K. Rao             |                               |   |                        |            |
|    | Canara Steels Ltd. & 11    | 11) Kishore Rao          |                               |   |                        |            |
|    | Canara Steels Ltd. & 11    | 12) B.S. Nayak           |                               |   |                        |            |
|    |                            |                          |                               |   |                        |            |
|    |                            |                          |                               |   |                        |            |
| 13 | Protochem Ltd.             | 1. Protochem Ltd.        | 37th ACMM<br>Esplanade Mumbai | Sec.63 of Companies<br>Act  | C C<br>NO.451/S/9<br>7 | 27.03.1997 |
|    | Protochem Ltd.             | 2. Shri R S Mathur       |                               |   |                        |            |
|    | Protochem Ltd.             | 3. Shri A K Gupta        |                               |   |                        |            |
|    | Protochem Ltd.             | 4. Shri R K Mathur       |                               |   |                        |            |
|    | Protochem Ltd.             | 5. Dr. Ram S Gupta       |                               |   |                        |            |
|    | Protochem Ltd.             | 6 Dr. G B Mathur         |                               |   |                        |            |
|    | Protochem Ltd.             | 7. Smt Nandini Mathur    |                               |   |                        |            |
|    | Protochem Ltd.             | 8. Smt Monisha Mathur    |                               |   |                        |            |
|    |                            |                          |                               |   |                        |            |
|    |                            |                          |                               |   |                        |            |
| 14 | Ravi Prakash Khemka & ors. | 1)Ravi Prakash Khemka    |                               | 20 (2) and 22 of SEBI<br>Act, (Take over code)<br>Sec. 73 (2A) and 113<br>(1) and (2) of<br>Companies Act 1956. | 167/S/97               | 03/01/97   |
|    | Ravi Prakash Khemka & ors. | 2) Rajkumara Khemka      |                               |   |                        |            |
|    | Ravi Prakash Khemka & ors. | 3)Madhusudan Khemka      |                               |   |                        |            |
|    | Ravi Prakash Khemka & ors. | 4) Rattankumar Khemka    |                               |   |                        |            |
|    | Ravi Prakash Khemka & ors. | 5) Tirupati Kumar Khemka |                               |   |                        |            |
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| 15             | Ganesh Benzoplast Ltd.  | 1) Ganesh Benzoplast Ltd.        | 22nd ACMM<br>Andheri Mumbai    | Sec. 63 of the<br>Companies Act.                            | 444/S/97       | 1997     |
|                | Ganesh Benzoplast Ltd.  | 2) Shankarmal Pilani             |                                |   |                |          |
|                | Ganesh Benzoplast Ltd.  | 3) Ramesh Pilani                 |                                |   |                |          |
|                | Ganesh Benzoplast Ltd.  | 4) Rajkumar Devidatta Bajaj      |                                |   |                |          |
|                | Ganesh Benzoplast Ltd.  | 5) D.K. Contractor               |                                |   |                |          |
|                | Ganesh Benzoplast Ltd.  | 6) R.D. Puyabi                   |                                |   |                |          |
|                | Ganesh Benzoplast Ltd.  | 7) Ajay Mahakerlal Khatlawala    |                                |   |                |          |
|                | Ganesh Benzoplast Ltd.  | 8) Ajay Mahasherlal Khatlawala   |                                |   |                |          |
|                | Ganesh Benzoplast Ltd.  | 9) Ramakant Pilani               |                                |   |                |          |
|                |   |                                  |                                |   |                |          |
| <b>1997-98</b> |   |                                  |                                |   |                |          |
| 16             | Omnitel Inds. Ltd. & 4 directors  | 1) Omnitel Inds. Ltd.            | Magistrate Court,<br>Hyderabad | 113 of the companies<br>Act.                                | C.C<br>1702/98 | 27/03/98 |
|                | Omnitel Inds. Ltd. & 4 directors  | 2) Dr. Ram K. Vepa               |                                |   |                |          |
|                | Omnitel Inds. Ltd. & 4 directors  | 3) P.L. Sivram                   |                                |   |                |          |
|                | Omnitel Inds. Ltd. & 4 directors  | 4) P.C. Ananth Ram               |                                |   |                |          |
|                | Omnitel Inds. Ltd. & 4 directors  | 5) K. Shenoy                     |                                |   |                |          |
|                |   |                                  |                                |   |                |          |
|                |   |                                  |                                |   |                |          |
| 17             | Indo-French Bio-tech<br>Enterprises & 15 of its<br>directors/promoters, namely: | 1) Indo French Bio Tech Ltd.     | 37th ACMM<br>Esplanade Mumbai  | 63 of Companies Act<br>(Mis-statement in the<br>Prospectus) | 891/98         | 08/01/98 |
|                | Indo-French Bio-tech<br>Enterprises & 15 of its                                 | 2) Shri Atul K. Bhagwati         |                                |   |                |          |
|                | Indo-French Bio-tech<br>Enterprises & 15 of its                                 | 3) Shri Ramachandra R. Rayarikar |                                |   |                |          |
|                | Indo-French Bio-tech<br>Enterprises & 15 of its                                 | 4) Shri F.S.T. Khorakiwala       |                                |   |                |          |
|                | Indo-French Bio-tech<br>Enterprises & 15 of its                                 | 5) Shri Peter Foddai             |                                |   |                |          |

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|    | Indo-French Bio-tech Enterprises & 15 of its | 6) Mme. Olga Bernabe              |                            |   |                  |          |
|    | Indo-French Bio-tech Enterprises & 15 of its | 7) Shri Vinayak R. Surve          |                            |   |                  |          |
|    | Indo-French Bio-tech Enterprises & 15 of its | 8) Dr. Amar N. Joshi              |                            |   |                  |          |
|    | Indo-French Bio-tech Enterprises & 15 of its | 9) Dr. Madhav S. Madivale         |                            |   |                  |          |
|    | Indo-French Bio-tech Enterprises & 15 of its | 10) Shri Deepak M. Kataria        |                            |   |                  |          |
|    | Indo-French Bio-tech Enterprises & 15 of its | 11) Shri Harkrishnadas R. Sharma  |                            |   |                  |          |
|    | Indo-French Bio-tech Enterprises & 15 of its | 12) Shri Praful R. Ranadive       |                            |   |                  |          |
|    | Indo-French Bio-tech Enterprises & 15 of its | 13) Mrs. Ila A. Agarwal           |                            |   |                  |          |
|    | Indo-French Bio-tech Enterprises & 15 of its | 14) Shri Baldeo R. Khurana        |                            |   |                  |          |
|    | Indo-French Bio-tech Enterprises & 15 of its | 15) Shri Praful R. Bhansali       |                            |   |                  |          |
|    | Indo-French Bio-tech Enterprises & 15 of its | 16) Maj. Kumudchandra J. Bodiwala |                            |   |                  |          |
|    |  |                                   |                            |   |                  |          |
|    |  |                                   |                            |   |                  |          |
| 18 | Punjvani Packing Ltd. & ors.                 | 1)Punjvani Packing Ltd. & ors.    | 37th ACMM Esplanade Mumbai | 73(2A) and Sec. 113 (1) of the Companies Act, 1956. | C.C.No.608 /S/97 | 29/11/97 |
|    | Punjvani Packing Ltd. & ors.                 | 2) Namdev Punjawani               |                            |   |                  |          |
|    | Punjvani Packing Ltd. & ors.                 | 3) Shyam Sunder Pandit            |                            |   |                  |          |
|    | Punjvani Packing Ltd. & ors.                 | 4) Amar Lal Chugh                 |                            |   |                  |          |
|    | Punjvani Packing Ltd. & ors.                 | 5) Smt. Sujata Varma              |                            |   |                  |          |
|    | Punjvani Packing Ltd. & ors.                 | 6) Kamal Punjawani                |                            |   |                  |          |
|    |  |                                   |                            |   |                  |          |

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| 19 | Mithila Steels & 6 of its directors, namely:             | 1) Shri K.R. Maithil        | MM, Dhar (MP)                              | 113 of Companies Act (Non-transfer/despatch of shares after allotment within stipulated time)                                 | 455/98                          | 02/01/98 |
|    | Mithila Steels & 6 of its                                | 2) Shri N.K. Maithil        |  |   |                                 |          |
|    | Mithila Steels & 6 of its                                | 3) Shri S.S. Sokhi          |  |   |                                 |          |
|    | Mithila Steels & 6 of its                                | 4) Shri C.S. Shetty         |  |   |                                 |          |
|    | Mithila Steels & 6 of its                                | 5) Shri Swadesh Bhardwaja   |  |   |                                 |          |
|    | Mithila Steels & 6 of its                                | 6) Shri P.C. Soni           |  |   |                                 |          |
|    |  |                             |  |   |                                 |          |
|    |  |                             |  |   |                                 |          |
| 20 | Xedd Telecom Ltd. & 4 of its directors, namely :         | 1) Shri P.K. Jain           | Spl. Judge for Economic Offences Hyderabad | 73 & 113 of Companies Act (Non-refund of excess application money and non-transfer/despatch of shares within stipulated time) | CC No.15/1998 Appeal No.35/2000 | 1998     |
|    | Xedd Telecom Ltd. & 4 of its                             | 2) Shri R.K. Navender       |  |   |                                 |          |
|    | Xedd Telecom Ltd. & 4 of its                             | 3) Shri K.S.V. Raaman       |  |   |                                 |          |
|    | Xedd Telecom Ltd. & 4 of its                             | 4) Shri Srinivasan          |  |   |                                 |          |
|    |  |                             |  |   |                                 |          |
|    |  |                             |  |   |                                 |          |
| 21 | Shree Deewan Steels Ltd. and 6 of its directors, namely: | 1) Shree Deewan Steels Ltd. | ACMM Tis Hazari Court Delhi                | 63 & 68 of Companies Act (mis-statement in the Prospectus and fraudulent inducement to invest money)                          | 152/98                          | 31/03/98 |
|    | Shree Deewan Steels Ltd. and 6                           | 2) Shri Naresh Chatly       |  |   |                                 |          |
|    | Shree Deewan Steels Ltd. and 6                           | 3) Shri W.R. Chatly         |  |   |                                 |          |
|    | Shree Deewan Steels Ltd. and 6                           | 4) Shri Deepak Relan        |  |   |                                 |          |

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|    | Shree Deewan Steels Ltd. and 6                             | 5) Shri Umesh Munjal                |                               |  |  |           |
|    | Shree Deewan Steels Ltd. and 6                             | 6) Smt. Pushpa Devi                 |                               |  |  |           |
|    | Shree Deewan Steels Ltd. and 6                             | 7) Smt. Samita Chatly               |                               |  |  |           |
|    |  |                                     |                               |  |  |           |
| 22 | Rushabh Securities & 3 of its directors, namely:           | 1) Shri Hasmukh Ray Bhatt           | 37th ACMM<br>Esplanade Mumbai | 24 of SEBI Act<br>(Violation of Takeover Code)   | C.C.<br>No.1260/S/<br>98                   | 31-Mar-98 |
|    | Rushabh Securities & 3 of its                              | 2) Shri D.B. Gandhi                 |                               |  |  |           |
|    | Rushabh Securities & 3 of its                              | 3) Shri P.B. Mehta                  |                               |  |  |           |
|    |  |                                     |                               |  |  |           |
| 23 | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 1) Avinash Magan                    | 37th ACMM<br>Esplanade Mumbai | Section 24 read with<br>FUTP Regulations<br>(Price rigging and<br>creating artificial<br>market) | 159/M/98 -<br>renumbered<br>as<br>353/2000 | 31/3/1998 |
|    | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 2) M/s. Yogi Leasing & Finance Ltd. |                               |  |  |           |
|    | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 3) Mahadev Bio-Engineers            |                               |  |  |           |
|    | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 4) Well Wisher Traxin Pvt. Ltd.     |                               |  |  |           |
|    | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 5) Ankurita Tradefin                |                               |  |  |           |
|    | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 6) Shri Dharmendra Pandya           |                               |  |  |           |
|    | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 7) Shri Anil Shroff                 |                               |  |  |           |
|    | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 8) Expert Technologies Pvt. Ltd.    |                               |  |  |           |
|    | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 9) Moods Dealers Pvt. Ltd.          |                               |  |  |           |

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|----------------|--|---|---------------------------------------|---|---------|-----------|
|                | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 10) Om Securities                       |                                       |   |         |           |
|                | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 11) Shri Manoj Motta                    |                                       |   |         |           |
|                | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 12) Shri Tushar Shah                    |                                       |   |         |           |
|                | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 13) Shri R.C. Arora                     |                                       |   |         |           |
|                | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 14) Shri Laxmandas Arora                |                                       |   |         |           |
|                | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 15) M/s. Par Securities                 |                                       |   |         |           |
|                | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 16) Apco Pharma Ltd                     |                                       |   |         |           |
|                | SEBI Vs Avinash Magan ( in the matter of Napa Papers Ltd ) | 17) Shri Saurabh Vora                   |                                       |   |         |           |
|                |  |   |                                       |   |         |           |
| <b>1998-99</b> |  |   |                                       |   |         |           |
| 24             | M/s Tatia Finance & Leasing Ltd.& Ors.                     | 1)M/s Tatia Finance & Leasing Ltd.&Ors. | ACMM Economic Offences Egmore Chennai | Section 24 of the SEBI Act, 1992 read with Regulation 4 of the SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995 and Section 12 of the SEBI Act. | 71/1998 | 21/5/1998 |
|                | M/s Tatia Finance & Leasing                                | 2) Shri Pannalal Tatia                  |                                       |   |         |           |
|                | M/s Tatia Finance & Leasing                                | 3) Shri Dhanpat Singh Bokharia          |                                       |   |         |           |
|                | M/s Tatia Finance & Leasing                                | 4) Bokharia Investments                 |                                       |   |         |           |
|                | M/s Tatia Finance & Leasing                                | 5) Ms. Prabha Bokharia                  |                                       |   |         |           |

|    |  |                                  |                               |   |                     |            |
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|    | M/s Tatia Finance & Leasing                        | 6) Unique Investments            |                               |   |                     |            |
|    | M/s Tatia Finance & Leasing                        | 7) Shri Sampath Kumar Parekh     |                               |   |                     |            |
|    | M/s Tatia Finance & Leasing                        | 8) Brilliant Investments         |                               |   |                     |            |
|    | M/s Tatia Finance & Leasing                        | 9) Shri Manohar Jain             |                               |   |                     |            |
|    | M/s Tatia Finance & Leasing                        | 10) Swito Finance & Estates Ltd. |                               |   |                     |            |
|    | M/s Tatia Finance & Leasing                        | 11) Shri Vimal Doshi             |                               |   |                     |            |
|    | M/s Tatia Finance & Leasing                        | 12) Surbhi Stocks                |                               |   |                     |            |
|    |  |                                  |                               |   |                     |            |
| 25 | Vatsa Corporation Ltd. & 8 of its Directors        | 1. Vatsa Corporation Ltd.        | 37th ACMM<br>Esplanade Mumbai | Section 113 (2) and<br>Section 207 of the<br>Companies Act.   | C.C.No.458<br>/S/00 | 19/06/1998 |
|    | Vatsa Corporation Ltd. & 8 of                      | 2. Shri Pradip Vakil             |                               |   |                     |            |
|    | Vatsa Corporation Ltd. & 8 of                      | 3. Ms. Sweta R. Parwani          |                               |   |                     |            |
|    | Vatsa Corporation Ltd. & 8 of                      | 4. Shri Arvind Mathur            |                               |   |                     |            |
|    | Vatsa Corporation Ltd. & 8 of                      | 5. Shri Ketan Shah               |                               |   |                     |            |
|    | Vatsa Corporation Ltd. & 8 of                      | 6. Shri M.N. Acharya             |                               |   |                     |            |
|    | Vatsa Corporation Ltd. & 8 of                      | 7. Shri Anil Khanna              |                               |   |                     |            |
|    | Vatsa Corporation Ltd. & 8 of                      | 8. Shri N.J. Brahmbahatt         |                               |   |                     |            |
|    | Vatsa Corporation Ltd. & 8 of                      | 9. Shri Sudhir Modi              |                               |   |                     |            |
|    |  |                                  |                               |   |                     |            |
| 26 | Hindustan Lever Ltd. & 5 of its Directors namely : | 1. Hindustan Lever Ltd.          | 37th ACMM<br>Esplanade Mumbai | Regulation 3(i)(ii)(iii)<br>of SEBI (Insider<br>Trading) Regulations,<br>1992 read with Sections<br>24(1), 26 and 27 of the<br>SEBI Act, 1992 | 426/S/02            | 27-Nov-98  |
|    | Hindustan Lever Ltd. & 5 of its                    | 2. Shri S.N. Datta               |                               |   |                     |            |
|    | Hindustan Lever Ltd. & 5 of its                    | 3. Shri K.B. Dadiseth            |                               |   |                     |            |
|    | Hindustan Lever Ltd. & 5 of its                    | 4. Shri R. Gopalkrishnan         |                               |   |                     |            |
|    | Hindustan Lever Ltd. & 5 of its                    | 5. Shri A. Lahiri                |                               |   |                     |            |
|    | Hindustan Lever Ltd. & 5 of its                    | 6. Shri M.K. Sharma              |                               |   |                     |            |

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| 27 | M/s. Setech Electronics Ltd & 4 of its Directors namely            | 1. M/s. Setech Electronics Ltd         | ACMM Tis Hazari Court Delhi | Section 621 read with Section 63 of the Companies Act & Section 200 of the Criminal Procedure Code                           | 282/1998 | 12/04/1998 |
|    | M/s. Setech Electronics Ltd & 4                                    | 2. Shri Ajay Kumar Agarwal             |                             |  |          |            |
|    | M/s. Setech Electronics Ltd & 4                                    | 3. Smt. Mridula Agarwal                |                             |  |          |            |
|    | M/s. Setech Electronics Ltd & 4                                    | 4. Shri Raj Kishore Agarwal            |                             |  |          |            |
|    | M/s. Setech Electronics Ltd & 4                                    | 5. Shri Krishna Kumar Jalan            |                             |  |          |            |
|    |  |  |                             |  |          |            |
| 28 | Indo-American Credit Corporation Ltd & 8 of its Directors namely ; | 1)Indo-American Credit Corporation Ltd | ACMM Ahmedabad              | Section 621 read with Section 113 and 207 of the Companies Act, 1956 and under Section 11(2)(i)(1a) of the SEBI Act of 1992. | 899/1998 | 18/11/1998 |
|    | Indo-American Credit Corporation Ltd & 8 of its                    | 2) Dr. Amit N. Shah                    |                             |  |          |            |
|    | Indo-American Credit Corporation Ltd & 8 of its                    | 3) Dr. Dipti Shah                      |                             |  |          |            |
|    | Indo-American Credit Corporation Ltd & 8 of its                    | 4) Dr. Lalitaben Shah                  |                             |  |          |            |
|    | Indo-American Credit Corporation Ltd & 8 of its                    | 5) Shri Y.D. Desai                     |                             |  |          |            |
|    | Indo-American Credit Corporation Ltd & 8 of its                    | 6) Shri Maheshbhai Shantilal Patel     |                             |  |          |            |
|    | Indo-American Credit Corporation Ltd & 8 of its                    | 7) Shri Rajan Mehta                    |                             |  |          |            |
|    | Indo-American Credit Corporation Ltd & 8 of its                    | 8) Shri Akbarkhan Nusrullahkhan Pathan |                             |  |          |            |

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|    | Indo-American Credit Corporation Ltd & 8 of its                              | 9) Shri Dipak Waljibhai Choudhary |                             |  |                  |            |
|    |  |                                   |                             |  |                  |            |
|    |  |                                   |                             |  |                  |            |
| 29 | Hoffland Finance & Others  | 1) Hoffland Finance &             | ACMM Tis Hazari Court Delhi | Section 26 of SEBI Act read with SEBI (Portfolio Managers),(Stock Brokers and Sub-Brokers),(Prohibition of Fraudulent and Unfair Trade Practices relating to the Securities Market), (Merchant Banker) Rules and Regulations | 636/1/99         | 12/05/1998 |
|    | Hoffland Finance & Others  | 2) Shri.Brij Bhushan Sharma       |                             |  |                  |            |
|    | Hoffland Finance & Others  | 3) Shri N.N. Badam                |                             |  |                  |            |
|    | Hoffland Finance & Others  | 4) Shri. A. Subha Rao             |                             |  |                  |            |
|    | Hoffland Finance & Others  | 5) Shri. Navin Pandey             |                             |  |                  |            |
|    | Hoffland Finance & Others  | 6) Shri. S.P Sharma               |                             |  |                  |            |
|    | Hoffland Finance & Others  | 7) Shri Naveen C. Pandey          |                             |  |                  |            |
|    |  |                                   |                             |  |                  |            |
| 30 | Dr. Amit Shah (Following entities in the matter of M/s Northstar Gems Ltd. ) | 1. Dr. Amit Shah                  | 37th ACMM Esplanade Mumbai  | Regulations 4 of SEBI (FUT)P Regulations 1995 Under Section 24 R/W Sec.26 of SEBI Act, 1992.   | C.C. No.777/S/99 | 31/03/1999 |
|    | Dr. Amit Shah (Following entities in the matter of M/s                       | 2. Dr. Piyush Mehta               |                             |  |                  |            |
|    | Dr. Amit Shah (Following entities in the matter of M/s                       | 3. Smt. Alka Shah                 |                             |  |                  |            |

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|  | Dr. Amit Shah (Following entities in the matter of M/s | 4. Shri Dharmendra Barot                  |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 5. Shri Dipak Dalal                       |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 6. Shri.Girish Shah                       |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 7. Shri. Gaurav Shah                      |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 8. M/s. Ekta Ceramics Ltd.,               |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 9. Shri. Rajendra Kumar Vasantlal Panchal |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 10. Shri. Shailesh Bhatt                  |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 11. Shri Nilesh N Barot                   |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 12. Shri. Mihir Ghelani                   |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 13. Yeshaswi Engineers Pvt. Ltd.          |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 14. Smt. Dhamistha K Panchal              |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 15. Smt. Mina N Panchal                   |  |  |  |  |
|  | Dr. Amit Shah (Following entities in the matter of M/s | 16.Shri. Prakash P Bhatt                  |  |  |  |  |
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| 31 | M/s Gangotri Cements Ltd. | 1. M/s.Gangotri Cements Ltd   | 37th ACMM<br>Esplanade Mumbai                    | Under Section 24 of<br>SEBI Act read with<br>Sec.11(Non<br>Cooperation during<br>Investigation<br>proceedings) | C.C.<br>No.605/S/0<br>0 | 24.03.1999 |
|    | M/s Gangotri Cements Ltd. | 2. Shri.K.C Sheth   |  |  |                         |            |
|    | M/s Gangotri Cements Ltd. | 3. Shri.Dipesh M Sheth  |  |  |                         |            |
|    | M/s Gangotri Cements Ltd. | 4. Shri. Sharad N Shah  |  |  |                         |            |
|    | M/s Gangotri Cements Ltd. | 5. Shri H C Sheth, &  |  |  |                         |            |
|    | M/s Gangotri Cements Ltd. | 6. M/s Newlook Shares & Stock Pvt.<br>Ltd. & its four Directors namely: |  |  |                         |            |
|    | M/s Gangotri Cements Ltd. | 7. Shri H. K. Surekha   |  |  |                         |            |
|    | M/s Gangotri Cements Ltd. | 8. Smti. G D Surekha  |  |  |                         |            |
|    | M/s Gangotri Cements Ltd. | 9. Shri B. K. Paul &  |  |  |                         |            |
|    | M/s Gangotri Cements Ltd. | 10. Shri R K Aggrawal &   |  |  |                         |            |
|    | M/s Gangotri Cements Ltd. | 11. Shri G.P. Surekha   |  |  |                         |            |
|    |                           |   |  |  |                         |            |
|    |                           |   |  |  |                         |            |
| 32 | M/s.OMC Computers         | 1. Shri. N.P. Reddy   | Spl. Judge for<br>Economic Offences<br>Hyderabad | Under Section 621,<br>113, 73 of Companies<br>Act R/W Section 200 A<br>of Criminal Procedure<br>Code.          | C.C.<br>No.3/1999       | 22/12/1998 |
|    | M/s.OMC Computers         | 2. Shri. P. G. Reddy  |  |  |                         |            |
|    | M/s.OMC Computers         | 3. Shri. S. M. Bhandarkar   |  |  |                         |            |
|    | M/s.OMC Computers         | 4. Shri. T. N. A. Reddy   |  |  |                         |            |
|    | M/s.OMC Computers         | 5. Shri. Shanmugavadivelu   |  |  |                         |            |
|    | M/s.OMC Computers         | 6. Shri. Srikanthan   |  |  |                         |            |
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| 33                    | Yogi Leasing & Finance Ltd                                  | 1 Yogi Leasing & Finance Ltd  | 37th ACMM<br>Esplanade Mumbai | Under Section 26 R/W<br>Section 24 and 27 of<br>SEBI Act R/W<br>Takeover Regulations | C.C.No.<br>287/S/99 | 26/02/99   |
|                       | Yogi Leasing & Finance Ltd                                  | 2. Dr. Avinash Magan          |                               |  |                     |            |
|                       | Yogi Leasing & Finance Ltd                                  | 3. Smt. Shalini Magan         |                               |  |                     |            |
|                       | Yogi Leasing & Finance Ltd                                  | 4. Dr. Atul Magan             |                               |  |                     |            |
|                       | Yogi Leasing & Finance Ltd                                  | 5. Shri Ajay Magan            |                               |  |                     |            |
|                       | Yogi Leasing & Finance Ltd                                  | 6. Shri. Kamal Kishore Dhawan |                               |  |                     |            |
|                       | Yogi Leasing & Finance Ltd                                  | 7. Smt. Veena Dhawan          |                               |  |                     |            |
|                       |   |                               |                               |  |                     |            |
|                       |   |                               |                               |  |                     |            |
| 34                    | Motorol India Ltd. and its<br>directors                     | 1. Motorol India Ltd.         | CJM Vadodara                  | Sec. 113 (2) of<br>Companies Act, 1956.  |                     | 18/05/98   |
|                       | Motorol India Ltd. and its                                  | 2. Shri S.K. Gandhi           |                               |  |                     |            |
|                       | Motorol India Ltd. and its                                  | 3. Smt. Rinki S. Gandhi       |                               |  |                     |            |
|                       | Motorol India Ltd. and its                                  | 4. Shri Deepak Raval          |                               |  |                     |            |
|                       |   |                               |                               |  |                     |            |
| <b>1999-<br/>2000</b> |   |                               |                               |  |                     |            |
| 35                    | Radhika Spinning Mills Ltd. &<br>1 of its director, namely: | 1) Shri Dinesh Kumar Agarwal  | 37th ACMM<br>Esplanade Mumbai | Section 113 of<br>Companies Act (non-<br>transfer/despatch of<br>shares)             | C.C.No.354<br>/S/00 | 2000       |
|                       |   |                               |                               |  |                     |            |
|                       |   |                               |                               |  |                     |            |
| 36                    | Mihir Ghelani ( Kamakshi<br>Housing Finance Ltd.- )         | 1) Shri Mihir Ghelani         | 37th ACMM<br>Esplanade Mumbai | Section 24 with FUTP<br>Regulations (Price<br>rigging)                               | C.C.NO.35<br>2/S/00 | 31/03/1998 |
|                       | Mihir Ghelani ( Kamakshi                                    | 2) Shri Dipak Dalal           |                               |  |                     |            |
|                       | Mihir Ghelani ( Kamakshi                                    | 3) Shri Yogendra Ruparel      |                               |  |                     |            |
|                       |   |                               |                               |  |                     |            |
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| 37 | Chandigarh Packaging Products Ltd. & 6 of its Directors namely: | 1) Shri Ripjit Singh Brar             | 37th ACMM<br>Esplanade Mumbai | Section 73 of<br>Companies Act (non-<br>refund of excess<br>application money<br>within stipulated time) | C.C.<br>No.351/S/0<br>0 | 2000 |
|    | Chandigarh Packaging Products Ltd. & 6 of its Directors namely: | 2) Shri M.S. Jagannathan              |                               |  |                         |      |
|    | Chandigarh Packaging Products Ltd. & 6 of its Directors namely: | 3) Ms. Harpeet Sandhu                 |                               |  |                         |      |
|    | Chandigarh Packaging Products Ltd. & 6 of its Directors namely: | 4) Ms. Gurpreet Kaur Dhillon          |                               |  |                         |      |
|    | Chandigarh Packaging Products Ltd. & 6 of its Directors namely: | 5) Dr. Harmal Singh                   |                               |  |                         |      |
|    | Chandigarh Packaging Products Ltd. & 6 of its Directors namely: | 6) Shri Sukhdev Singh Dhillon         |                               |  |                         |      |
|    |   |                                       |                               |  |                         |      |
|    |   |                                       |                               |  |                         |      |
| 38 | M/s.Priya Holdings Ltd. & six of its Directors namely:          | 1.M/s.Priya Holdings Ltd.             | 37th ACMM<br>Esplanade Mumbai | Under Section 24 of<br>SEBI Act. R/W<br>Takeover Regulations<br>1994 read with 1997<br>Regulations       | C.C. No.<br>364/S/00    | 2000 |
|    | M/s.Priya Holdings Ltd. & six                                   | 2. Shri.Umesh P.Mehta                 |                               |  |                         |      |
|    | M/s.Priya Holdings Ltd. & six                                   | 3. Shri.Arun R.Mehta                  |                               |  |                         |      |
|    | M/s.Priya Holdings Ltd. & six                                   | 4. ShriSanjay P.Mehta                 |                               |  |                         |      |
|    | M/s.Priya Holdings Ltd. & six                                   | 5. Shri Rajiv R. Javeri               |                               |  |                         |      |
|    | M/s.Priya Holdings Ltd. & six                                   | 6. Smt.Trupti S. Mehta                |                               |  |                         |      |
|    | M/s.Priya Holdings Ltd. & six                                   | 7. Shri.K.F.Sharma                    |                               |  |                         |      |
|    |   |                                       |                               |  |                         |      |
|    |   |                                       |                               |  |                         |      |
| 39 | M/s.Boom Securities & Leasing Ltd. & three of its Directors     | 1. M/s.Boom Securities & Leasing Ltd. | 37th ACMM<br>Esplanade Mumbai | Sec. 24 of SEBI Act,<br>PFUTP Regulations  | C.C.No.<br>21/S/99      | 2000 |

|    |  |   |                            |   |                  |      |
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|    | M/s.Boom Securities & Leasing Ltd. & three of its            | 2. Shri Bharat Kabra  |                            |   |                  |      |
|    | M/s.Boom Securities & Leasing Ltd. & three of its            | 3 Shri Indrajit Singh Khanuja                                 |                            |   |                  |      |
|    | M/s.Boom Securities & Leasing Ltd. & three of its            | 4. Shri Mahavir Jain  |                            |   |                  |      |
|    |  |   |                            |   |                  |      |
|    |  |   |                            |   |                  |      |
| 40 | Following entities in the matter of Charminar Breweries Ltd. | 1. M/s.Shaw Wallace & Company Ltd.                            | 37th ACMM Esplanade Mumbai | Under Section 24 of SEBI Act, 1992 R/W Takeover Regulations | C.C.No.376 /S/00 | 2000 |
|    | Following entities in the matter of Charminar Breweries Ltd. | 2. Shri. A.S. Malik   |                            |   |                  |      |
|    | Following entities in the matter of Charminar Breweries Ltd. | 3. Shri. K.Srinivasan   |                            |   |                  |      |
|    | Following entities in the matter of Charminar Breweries Ltd. | 4. M/s.Maharashtra Distilleries Ltd., & its six Directors     |                            |   |                  |      |
|    | Following entities in the matter of Charminar Breweries Ltd. | 5. ShriP.L. Narasimhan  |                            |   |                  |      |
|    | Following entities in the matter of Charminar Breweries Ltd. | 6. Shri Ranjan Mukerjee                                       |                            |   |                  |      |
|    | Following entities in the matter of Charminar Breweries Ltd. | 7. Shri Satish J. Kaul  |                            |   |                  |      |
|    | Following entities in the matter of Charminar Breweries Ltd. | 8. Shri. K.P.Jayakar  |                            |   |                  |      |
|    | Following entities in the matter of Charminar Breweries Ltd. | 9. Shri. Vinod Kumar Luthra                                   |                            |   |                  |      |
|    | Following entities in the matter of Charminar Breweries Ltd. | 10. Shri R.S. Johar   |                            |   |                  |      |
|    | Following entities in the matter of Charminar Breweries Ltd. | 11. M/s.Cruickshank & Company Ltd.& its nine Directors namely |                            |   |                  |      |
|    | Following entities in the matter of Charminar Breweries Ltd. | 12. Shri. Arya Gupta  |                            |   |                  |      |

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|  | Following entities in the matter of Charminar Breweries Ltd. | 13. Shri. K.S. Dutta   |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 14. Shri. Manish S. Mallick  |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 15. Shri. Anup Chakrabprty   |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 16. Shri.T.K. Ravishanker  |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 17. Shri. Jayaram Gopalan  |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 18. Shri Sirjit Sen  |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 19. Shri. Prabal Banerjee  |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 20. Shri. Abhijit Chatterjee   |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 21. M/s.Alaknanda Manufacturing & Finance Ltd. & its four Directors            |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 22. Shri Amitava Datta   |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 23. Shri. A. Lakshminarayana   |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 24. Shri. Kalidas Kanrar   |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 25. Shri. B. Muzumdar  |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 26. Malleswara Finance & Investment Company Ltd. & two of its Directors namely |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 27. Shri. A. Balakrishna   |  |  |  |  |
|  | Following entities in the matter of Charminar Breweries Ltd. | 28. Shri. K. Krishnamoorthy  |  |  |  |  |

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|    | Following entities in the matter of Charminar Breweries Ltd.              | 29. M/s.Vibhavari Finance & Investment Company Ltd. & two of its Directors |  |   |                                    |            |
|    | Following entities in the matter of Charminar Breweries Ltd.              | 30. Shri. Col. S.P.S. Khurana  |  |   |                                    |            |
|    | Following entities in the matter of Charminar Breweries Ltd.              | 31. Shri. Indranil Das   |  |   |                                    |            |
|    |   |  |  |   |                                    |            |
|    |   |  |  |   |                                    |            |
| 41 | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines & Chemicals Ltd ) |  | Spl. Judge for Economic Offences Hyderabad | Under Section 621. 73 (2A) (2B) & 113 (2) of the Companies Act R/W Secs.200 (a) CR.P.C. | C.C.No.2/1999 Split up No.196/2001 | 08/07/1999 |

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|  | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines & Chemicals Ltd ) | 1. Shri. M. V. Raghava Chari   |  |  | The original case no. 2/99 was filed against Accused nos. 1- 10. A-1 was discharged as per order in Cr, M. P. No.1344/2001 dated 10/1/2002. A- 9 & 10 dismissed vide order dated 5/11/99. A-4 & 6 acquitted. A-2 sentenced with fine of Rs.10000/- |  |
|  | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines &                 | 2. Shri. Kirti kumar M Thakkar |  |  |  |  |
|  | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines &                 | 3. Shri. Deepkumar M. Thakkar  |  |  |  |  |
|  | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines &                 | 4. Shri. S. Haridas            |  |  |  |  |

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|    | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines & | 5. Shri. L. L. Rajani              |                              |  |           |            |
|    | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines & | 6. Smt. Nutan K. Thakkar           |                              |  |           |            |
|    | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines & | 7. Shri. K. L. Rajani              |                              |  |           |            |
|    | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines & | 8. Shri S.L. Rajani                |                              |  |           |            |
|    | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines & | 9. Shri. Jagannath Agarwal         |                              |  |           |            |
|    | M.V. Raghava Chari ( in the matter of M/s.K.P.Gelatines & | 10. Shri. K. Y. Raiji              |                              |  |           |            |
|    |   |                                    |                              |  |           |            |
| 42 | Nova Udyog Ltd and Ors                                    |                                    | ACMM Tis Hazari Court Delhi  | Sec. 113(2) of Companies Act, 1956.    | 853/99    | 30/09/99   |
|    | Nova Udyog Ltd and Ors                                    | 1. Nova Udyog Ltd                  |                              |  |           |            |
|    | Nova Udyog Ltd and Ors                                    | 2. Present M.D name unknown        |                              |  |           |            |
|    | Nova Udyog Ltd and Ors                                    | 3. Shri Indersain Gambhir          |                              |  |           |            |
|    | Nova Udyog Ltd and Ors                                    | 4. Shri M. Mahani                  |                              |  |           |            |
|    |   |                                    |                              |  |           |            |
| 43 | Ratanlal Garera and others.(H-Lon Hosiery Ltd., matter)   |                                    | ACMM Tis Hazari Court Delhi  | Sec. 63 of Companies Act, 1956         | 539/99    | 07/07/1999 |
|    | Ratanlal Garera and others.(H-                            | 1. Ratanlal Garer                  |                              |  |           |            |
|    | Ratanlal Garera and others.(H-                            | 2. Smt. Gunjan Garera              |                              |  |           |            |
|    | Ratanlal Garera and others.(H-                            | 3. Shri. Surendra Singh Bhadoo     |                              |  |           |            |
|    |   |                                    |                              |  |           |            |
| 44 | Chhabra Land and Housing Ltd.,                            |                                    | Judicial Magistrate Ludhiana | Secs. 63 and 68 of Companies Act, 1956 | 47/2/2000 | 03/09/2000 |
|    | Chhabra Land and Housing Ltd.,                            | 1. Chhabra Laqnd and Housing Ltd., |                              |  |           |            |
|    | Chhabra Land and Housing                                  | 2. 2. Shri K.L. Chhabra            |                              |  |           |            |
|    | Chhabra Land and Housing                                  | 3. Shri Daljit Rahja               |                              |  |           |            |
|    | Chhabra Land and Housing                                  | 4. Shri Anil Chhabra               |                              |  |           |            |

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|    | Chhabra Land and Housing                                  | 5. Shri Raj K. Mehta                   |                                      |   |                                      |          |
|    | Chhabra Land and Housing                                  | 6. Shri Sunil Chhabra                  |                                      |   |                                      |          |
|    | Chhabra Land and Housing                                  | 7. Smt. Seema Chhabra                  |                                      |   |                                      |          |
| 45 | Popular Share & Stock Services Ltd., and its directors    |  | 5th ACMM<br>Bhoiwade Dadar<br>Mumbai | Secs. 24 of Securities and Exchange Board of India Act, 1992 r/w SEBI(Portfolio Managers) Regulations, 1993 | C.C.No.715 /S/00 (new s c no.6/2006) | 2000     |
|    | Popular Share & Stock Services Ltd., and its directors    | 1. Popular Share & Stock Services Ltd. |                                      |   |                                      |          |
|    | Popular Share & Stock Services                            | 2. ShriS.S. Karkhanis                  |                                      |   |                                      |          |
|    | Popular Share & Stock Services                            | 3. Smt. Sandhya Karkhanis              |                                      |   |                                      |          |
|    | Popular Share & Stock Services                            | 4. Shri Arvind Yashwant Tamhane        |                                      |   |                                      |          |
|    | Popular Share & Stock Services Ltd., and its directors    | 5. Shri Vinayak Madhukar Kulkarni      |                                      |   |                                      |          |
| 46 | Smt Rina Sud in the matter of Business Forms Ltd.,        |  | CMM Kolkata                          | Sec.113(2)of Companies Act 1956   | C/1210/00                            | 16/03/00 |
|    | Smt Rina Sud in the matter of                             | 1. Shri Arun Sud                       |                                      |   |                                      |          |
|    | Smt Rina Sud in the matter of                             | 2. Smt. Rina Sud                       |                                      |   |                                      |          |
| 47 | Business Forms Ltd.                                       |  | CMM Kolkata                          | Sec. 207 of Companies Act, 1956.  | C/1209/00                            | 16/03/00 |
|    | Business Forms Ltd.                                       | 1. Shri Arun Sud                       |                                      |   |                                      |          |
|    | Business Forms Ltd.                                       | 2. Smt. Rina Sud                       |                                      |   |                                      |          |
| 48 | Mahadev Corporation and its directors namely:             |  | ACMM Tis Hazari<br>Court Delhi       | Sec. 113 (2) of Companies Act, 1956.  | 155/00                               | 24/03/00 |
|    | Mahadev Corporation and its                               | a. Mahadev Corporation                 |                                      |   |                                      |          |
|    | Mahadev Corporation and its                               | b. Om Prakash Tushir                   |                                      |   |                                      |          |
|    | Mahadev Corporation and its                               | c. Avadesh.Kumar Sharma                |                                      |   |                                      |          |
|    | Mahadev Corporation and its                               | d. Rajbir Singh Hooda                  |                                      |   |                                      |          |
|    |   |  |                                      |   |                                      |          |
| 49 | Ideal Hotels & Industries Ltd. and its directors namely : |  | ACMM Tis Hazari<br>Court Delhi       | 24 of SEBI Act  | 152/2000                             | 29/03/00 |

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| Ideal Hotels & Industries Ltd.                            | 1. Ideal Hotels & Industries Ltd                       |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 2. Shri L.R. Maurya                                    |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 3. Shri Shriram Maurya                                 |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 4. Shri Prakash Gupta                                  |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 5. Shri Arihant Jain                                   |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 6. Shri Davindar Vachar                                |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 7. Shri P.R. Mehta                                     |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 8. Shri Vinod Kumar                                    |  |  |  |  |
| Ideal Hotels & Industries Ltd. and its directors namely : | 9. Ideal Carpet Industries and its directors namely    |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 10. Shri L.R. Maurya                                   |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 11. Shri S.R. Maurya                                   |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 12. Smt. Javitri Devi Maurya                           |  |  |  |  |
| Ideal Hotels & Industries Ltd. and its directors namely : | 13. Ideal Carpets Ltd. and its directors namely :      |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 14. Shri L.R. Maurya and                               |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 15. Shri S.R. Maurya                                   |  |  |  |  |
| Ideal Hotels & Industries Ltd. and its directors namely : | 16. Dali Fashions Pvt. Ltd. and its directors namely : |  |  |  |  |
| Ideal Hotels & Industries Ltd. and its directors namely : | 17. Shri Prakash Gupta and Shri Nirmal Gupta           |  |  |  |  |
| Ideal Hotels & Industries Ltd. and its directors namely : | 18. PKP Consultants Pvt. Ltd and its directors         |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 19. Shri Prakash Gupta                                 |  |  |  |  |
| Ideal Hotels & Industries Ltd.                            | 20. Shri Nirmal Gupta                                  |  |  |  |  |
| Ideal Hotels & Industries Ltd. and its directors namely : | 21. Proprietor of A.D. Data Products                   |  |  |  |  |
| Ideal Hotels & Industries Ltd. and its directors namely : | 22. Fidelity Finvest Pvt. Ltd. and its directors       |  |  |  |  |
| Ideal Hotels & Industries Ltd. and its directors namely : | 23. Shri Salil Dubey and Shri Sudhir Gupta             |  |  |  |  |
| Ideal Hotels & Industries Ltd. and its directors namely : | 24. Bhagyauday Investment Pvt. Ltd. and its directors  |  |  |  |  |

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|    | Ideal Hotels & Industries Ltd.                            | 25. Shri Pankaj Goel and                             |                             |                                     |          |          |
|    | Ideal Hotels & Industries Ltd.                            | 26. Shri Ram Niwas Goel                              |                             |                                     |          |          |
|    | Ideal Hotels & Industries Ltd. and its directors namely : | 27. Fourays Constructions Pvt. Ltd and its directors |                             |                                     |          |          |
|    | Ideal Hotels & Industries Ltd.                            | 28. Shri Salil Dubey                                 |                             |                                     |          |          |
|    | Ideal Hotels & Industries Ltd.                            | 29. Shri Sudhir Gupta                                |                             |                                     |          |          |
|    | Ideal Hotels & Industries Ltd.                            | 30. Shri Nirmal Gupta and                            |                             |                                     |          |          |
|    | Ideal Hotels & Industries Ltd.                            | 31. Shri Sushil Kumar                                |                             |                                     |          |          |
|    | Ideal Hotels & Industries Ltd.                            | 32. Shri L.R. Maurya                                 |                             |                                     |          |          |
|    | Ideal Hotels & Industries Ltd.                            | 33. Shri Shriram Maurya                              |                             |                                     |          |          |
|    | Ideal Hotels & Industries Ltd.                            | 34. Shri Prakash Gupta                               |                             |                                     |          |          |
|    |   |  |                             |                                     |          |          |
| 50 | Jaybee Finvest Pvt. Ltd. and its directors namey          |  | ACMM Tis Hazari Court Delhi | 24 of SEBI Act                      | 151/2000 | 29/03/00 |
|    | Jaybee Finvest Pvt. Ltd. and its                          | 1. Jaybee Finvest Pvt. Ltd.                          |                             |                                     |          |          |
|    | Jaybee Finvest Pvt. Ltd. and its                          | 2. Shri K.C. Bhatia                                  |                             |                                     |          |          |
|    | Jaybee Finvest Pvt. Ltd. and its                          | 3. Shri N.C. Gupta                                   |                             |                                     |          |          |
|    | Jaybee Finvest Pvt. Ltd. and its                          | 4. Smt. Chetna Mittal                                |                             |                                     |          |          |
|    |   |  |                             |                                     |          |          |
| 51 | Kalayani Finance  |  | ACMM Tis Hazari Court Delhi | Sec.63 and 68 of Companies Act 1956 | 154/2000 | 24/03/00 |
|    | Kalayani Finance  | 1. Kalyani Finance Ltd.                              |                             |                                     |          |          |
|    | Kalayani Finance  | 2. Shri Aseem Gupta                                  |                             |                                     |          |          |
|    | Kalayani Finance  | 3. Shri Tarun Goyal                                  |                             |                                     |          |          |
|    |   |  |                             |                                     |          |          |
| 52 | J.C. Dewan ( Dewan Tyres Ltd.,)                           |  | CMM Meerut                  | Sec.207 of Companies Act, 1956      |          | 29/03/00 |
|    | J.C. Dewan ( Dewan Tyres                                  | 1) Shri J.C. Dewan                                   |                             |                                     |          |          |
|    | J.C. Dewan ( Dewan Tyres                                  | 2) Shri V.S. Dewan                                   |                             |                                     |          |          |
|    | J.C. Dewan ( Dewan Tyres                                  | 3) Shri Rajesh Dewan                                 |                             |                                     |          |          |
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| 53 | Dewan Rubber Industries Ltd.  |                                  | CJM Meerut                  | Sec. 207 of Companies Act, 1956 | C C No.211/2000 | 03/11/2000 |
|    | Dewan Rubber Industries Ltd.  | 1. Shri V S. Dewan               |                             |                                 |                 |            |
|    | Dewan Rubber Industries Ltd.  | 2. J.C. Dewan                    |                             |                                 |                 |            |
|    | Dewan Rubber Industries Ltd.  | 3. R K Dewan                     |                             |                                 |                 |            |
|    | Dewan Rubber Industries Ltd.  | 4. Shri K.L. Dewan               |                             |                                 |                 |            |
|    |   |                                  |                             |                                 |                 |            |
| 54 | Vinod Baid & Rajeev Dalmia (Directors of Prudential Capital Markets Ltd.) |                                  | CJM Alipur Kolkata          | Sec.207 Companies Act.          | CC No.1277/2000 | 27/03/2000 |
|    | Vinod Baid & Rajeev Dalmia (Directors of Prudential Capital               | Vinod Baid                       |                             |                                 |                 |            |
|    | Vinod Baid & Rajeev Dalmia (Directors of Prudential Capital               | Rajeev Dalmia                    |                             |                                 |                 |            |
|    |   |                                  |                             |                                 |                 |            |
| 55 | Western Industries Ltd.   |                                  | CJM Alipur Kolkata          | Sec.207 Companies Act           | CC No.990/2000  | 28/03/2000 |
|    | Western Industries Ltd.   | P B Gadgil                       |                             |                                 |                 |            |
|    |   |                                  |                             |                                 |                 |            |
| 56 | Western Industries Ltd.   |                                  | CJM Alipur Kolkata          | Sec.113 Companies Act           | CC No.991/2000  | 28/03/2000 |
|    | Western Industries Ltd.   | P B Gadgil                       |                             |                                 |                 |            |
|    | Western Industries Ltd.   | Satish Gola                      |                             |                                 |                 |            |
|    |   |                                  |                             |                                 |                 |            |
| 57 | Shankar Growth Fund Pvt. Ltd. and its directors namely :                  |                                  | ACMM Tis Hazari Court Delhi | 24 of SEBI Act                  | 153/2000        | 29/03/2000 |
|    | Shankar Growth Fund Pvt. Ltd.   | 1. Shankar Growth Fund Pvt. Ltd. |                             |                                 |                 |            |
|    | Shankar Growth Fund Pvt. Ltd.   | 2. Shri Gopal Paschisia          |                             |                                 |                 |            |
|    | Shankar Growth Fund Pvt. Ltd.   | 3. Shri Satish Singhal           |                             |                                 |                 |            |
|    | Shankar Growth Fund Pvt. Ltd.   | 4. Shri Amitabh Gupta            |                             |                                 |                 |            |

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| 58 | Mahadev Agro Ind. Ltd. & 6 of its directors, namely:     |                              | ACMM Tis Hazari Court Delhi | 113 & 207 of Companies Act (non-transfer/despatch of shares and non-payment of dividend within stipulated time) | 146/98           | 27/10/00   |
|    | Mahadev Agro Ind. Ltd. & 6 of                            | 1) Shri A.K. Sharma          |                             |   |                  |            |
|    | Mahadev Agro Ind. Ltd. & 6 of                            | 2) Shri O.P. Tushir          |                             |   |                  |            |
|    | Mahadev Agro Ind. Ltd. & 6 of                            | 3) Shri R.S. Hooda           |                             |   |                  |            |
|    | Mahadev Agro Ind. Ltd. & 6 of                            | 4) Shri V. Shanker           |                             |   |                  |            |
|    | Mahadev Agro Ind. Ltd. & 6 of                            | 5) Shri Dipesh P. Seth       |                             |   |                  |            |
|    | Mahadev Agro Ind. Ltd. & 6 of                            | 6) Shri H.C. Chugh           |                             |   |                  |            |
| 59 | M/s Kakatiya Cements Ltd. & six of its Directors namely: |                              | 37th ACMM Esplanade Mumbai  | Under Section 24 of SEBI Act. R/W Takeover Regulations 1994 R/W 1997 Regulations.                               | C.C No. 365/S/00 | 25/04/2000 |
|    | M/s Kakatiya Cements Ltd. &                              | 1. M/s Kakatiya Cements Ltd. |                             |   |                  |            |
|    | M/s Kakatiya Cements Ltd. &                              | 2. Shri.P.Venkateshwarlu     |                             |   |                  |            |
|    | M/s Kakatiya Cements Ltd. &                              | 3. Shri.J.S.R.Prasad         |                             |   |                  |            |
|    | M/s Kakatiya Cements Ltd. &                              | 4. Shri.J.Seshagiri          |                             |   |                  |            |
|    | M/s Kakatiya Cements Ltd. &                              | 5. Smt.J.Lakshmi Nalini      |                             |   |                  |            |
|    | M/s Kakatiya Cements Ltd. &                              | 6. Shri.C.Madhusudana Rao    |                             |   |                  |            |
|    | M/s Kakatiya Cements Ltd. &                              | 7. Shri.V.B.R.Suryam         |                             |   |                  |            |

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| 60 | M/s.Tirupati Finlease Ltd   |                                     | ACMM<br>Ahmedabad              | Regulations 4 (a) to (d)<br>of SEBI (FUTP)<br>Regulations 1995<br>Under Section 24 R/W<br>Sec.26 of SEBI Act,<br>1992. and Regulation 7<br>of SEBI (Stock Broker<br>and Sub broker)<br>Regulations,1992 | 9884/03   | 29/01/01 |
|    | M/s.Tirupati Finlease Ltd   | 1. Bajrangilal Agarwal              |                                |   |           |          |
|    | M/s.Tirupati Finlease Ltd   | 2. Chaganlal B Rathod               |                                |   |           |          |
|    | M/s.Tirupati Finlease Ltd   | 3. Hemendra B Shah                  |                                |   |           |          |
|    |   |                                     |                                |   |           |          |
| 61 | Shreejee Capital Management<br>Ltd. and its directors/ promoters<br>namely: |                                     | ACMM Tis Hazari<br>Court Delhi | Sec. 24 of Securities<br>and Exchange Board of<br>India Act, 1992 r/w<br>SEBI(Portfolio<br>Managers) Rules, 1993  | 1072/1999 | 23/05/00 |
|    | Shreejee Capital Management<br>Ltd. and its directors/ promoters            | 1. Shreejee Capital Management Ltd. |                                |   |           |          |
|    | Shreejee Capital Management<br>Ltd. and its directors/ promoters            | 2. Shri Rakesh Kumar Srivastava     |                                |   |           |          |
|    | Shreejee Capital Management<br>Ltd. and its directors/ promoters            | 3. Shri Arun Kumar Chowdhury        |                                |   |           |          |
|    | Shreejee Capital Management<br>Ltd. and its directors/ promoters            | 4. Shri Raj Kumar Shukla            |                                |   |           |          |
|    | Shreejee Capital Management<br>Ltd. and its directors/ promoters            | 5. Shri Nishikant Chaturvedi        |                                |   |           |          |
|    | Shreejee Capital Management<br>Ltd. and its directors/ promoters            | 6. Shri Dharendra Pratap Srivastava |                                |   |           |          |
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| 62 | Jaltarang Motels Ltd and its directors  |  | ACMM<br>Ahmedabad             | Sec.24 r/w 11 of SEBI Act, SEBI (PFUTP) Regulations, 1995, Sec.63 and 73(2) of Companies Act, 1956 and 120B of IPC. | 273/03               | 24/08/2000 |
|    | Jaltarang Motels Ltd and its  | 1) Jaltarang Motels Ltd                    |                               |   |                      |            |
|    | Jaltarang Motels Ltd and its  | 2) Shri Atul V. Shah                       |                               |   |                      |            |
|    | Jaltarang Motels Ltd and its  | 3) Smt.Bhavani Shah                        |                               |   |                      |            |
|    | Jaltarang Motels Ltd and its  | 4) Smt.Bhavani Shah                        |                               |   |                      |            |
|    | Jaltarang Motels Ltd and its  | 5) Shri Vinod Shah                         |                               |   |                      |            |
| 63 | Esquire International Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)                |  | 37th ACMM<br>Esplanade Mumbai | Sec.11(3), 24 and 27 of SEBI Act, 1992  | C.C.No.118<br>9/2000 | 25/10/2000 |
|    | Esquire International Ltd., (In the matter of BPL, Sterlite,                                  | 1. Esquire International Ltd               |                               |   |                      |            |
|    | Esquire International Ltd., (In the matter of BPL, Sterlite,                                  | 2. Shri Dinesh D Doshi                     |                               |   |                      |            |
|    | Esquire International Ltd., (In the matter of BPL, Sterlite,                                  | 3. Shri Anil D doshi                       |                               |   |                      |            |
|    | Esquire International Ltd., (In the matter of BPL, Sterlite,                                  | 4. Shri Vinod C Shah                       |                               |   |                      |            |
|    | Esquire International Ltd., (In the matter of BPL, Sterlite,                                  | 5. Shri Dilip N Shah                       |                               |   |                      |            |
| 64 | Starshare Investments & Finanz Pvt., Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts) |  | 37th ACMM<br>Esplanade Mumbai | Section 11(3) of SEBI Act,1992  | 1183/S/200<br>0      | 25/10/2000 |
|    | Starshare Investments & Finanz Pvt., Ltd., (In the matter of BPL,                             | 1) Starshare Investments & Finanz Pvt.,Ltd |                               |   |                      |            |
|    | Starshare Investments & Finanz Pvt., Ltd., (In the matter of BPL,                             | 2) Shri Dinesh D Doshi                     |                               |   |                      |            |

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|    | Starshare Investments & Finanz Pvt., Ltd., (In the matter of BPL,               | 3) Shri Anil D Doshi           |                            |  |             |            |
|    | Starshare Investments & Finanz Pvt., Ltd., (In the matter of BPL,               | 4) Shri Vinod C Shah           |                            |  |             |            |
|    | Starshare Investments & Finanz Pvt., Ltd., (In the matter of BPL,               | 5) Shri Dilip N Shah           |                            |  |             |            |
| 65 | Ikshu Finvest Pvt., Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)    |                                | 37th ACMM Esplanade Mumbai | Section 11(3) r/w 24 of SEBI Act,1992  | 1184/S/2000 | 25/10/2000 |
|    | Ikshu Finvest Pvt., Ltd., (In the matter of BPL, Sterlite,                      | 1) Ikshu Finvest Pvt., Ltd     |                            |  |             |            |
|    | Ikshu Finvest Pvt., Ltd., (In the matter of BPL, Sterlite,                      | 2) Shri Dinesh D Doshi         |                            |  |             |            |
|    | Ikshu Finvest Pvt., Ltd., (In the matter of BPL, Sterlite,                      | 3) Shri Anil D Doshi           |                            |  |             |            |
|    | Ikshu Finvest Pvt., Ltd., (In the matter of BPL, Sterlite,                      | 4) Shri Vinod C Shah           |                            |  |             |            |
|    | Ikshu Finvest Pvt., Ltd., (In the matter of BPL, Sterlite,                      | 5) Shri Dilip N Shah           |                            |  |             |            |
|    |   |                                |                            |  |             |            |
| 66 | Damayanti Finvest Pvt. Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts) |                                | 37th ACMM Esplanade Mumbai | Sec.11(3), 24 and 27 of SEBI Act, 1992 | 1187/S/2000 | 25/10/2000 |
|    | Damayanti Finvest Pvt. Ltd., (In the matter of BPL, Sterlite,                   | 1) Damayanti Finvest Pvt. Ltd. |                            |  |             |            |
|    | Damayanti Finvest Pvt. Ltd., (In the matter of BPL, Sterlite,                   | 2) Shri Dinesh D Doshi         |                            |  |             |            |
|    | Damayanti Finvest Pvt. Ltd., (In the matter of BPL, Sterlite,                   | 3) Shri Anil D doshi           |                            |  |             |            |
|    | Damayanti Finvest Pvt. Ltd., (In the matter of BPL, Sterlite,                   | 4) Shri Vinod C Shah           |                            |  |             |            |
|    | Damayanti Finvest Pvt. Ltd., (In the matter of BPL, Sterlite,                   | 5) Shri Dilip N Shah           |                            |  |             |            |

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| 67 | Rijuta Finvest Pvt. Ltd. (In the matter of BPL, Sterlite, Vedeocon scripts)         |                                    | 37th ACMM<br>Esplanade Mumbai | Sec.11(3), 24 and 27 of<br>SEBI Act, 1992 | 1185/S/200<br>0 | 25/10/2000 |
|    | Rijuta Finvest Pvt. Ltd. (In the matter of BPL, Sterlite,                           | 1) Rijuta Finvest Pvt. Ltd.        |                               |   |                 |            |
|    | Rijuta Finvest Pvt. Ltd. (In the matter of BPL, Sterlite,                           | 2) Shri Dinesh D Doshi             |                               |   |                 |            |
|    | Rijuta Finvest Pvt. Ltd. (In the matter of BPL, Sterlite,                           | 3) Shri Anil D doshi               |                               |   |                 |            |
|    | Rijuta Finvest Pvt. Ltd. (In the matter of BPL, Sterlite,                           | 4) Shri Vinod C Shah               |                               |   |                 |            |
|    | Rijuta Finvest Pvt. Ltd. (In the matter of BPL, Sterlite,                           | 5) Shri Dilip N Shah               |                               |   |                 |            |
| 68 | KRN Finvest & Leasing Pvt. Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts) |                                    | 37th ACMM<br>Esplanade Mumbai | Sec.11(3), 24 and 27 of<br>SEBI Act, 1992 | 1186/S/200<br>0 | 25/10/2000 |
|    | KRN Finvest & Leasing Pvt. Ltd., (In the matter of BPL,                             | 1) KRN Finvest & Leasing Pvt. Ltd. |                               |   |                 |            |
|    | KRN Finvest & Leasing Pvt. Ltd., (In the matter of BPL,                             | 2) Shri Dinesh D Doshi             |                               |   |                 |            |
|    | KRN Finvest & Leasing Pvt. Ltd., (In the matter of BPL,                             | 3) Shri Anil D doshi               |                               |   |                 |            |
|    | KRN Finvest & Leasing Pvt. Ltd., (In the matter of BPL,                             | 4) Shri Vinod C Shah               |                               |   |                 |            |
|    | KRN Finvest & Leasing Pvt. Ltd., (In the matter of BPL,                             | 5) Shri Dilip N Shah               |                               |   |                 |            |
| 69 | Stable Construction Pvt. Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts)   |                                    | 37th ACMM<br>Esplanade Mumbai | Sec.11(3), 24 and 27 of<br>SEBI Act, 1992 | 1188/S/200<br>0 | 25/10/2000 |
|    | Stable Construction Pvt. Ltd., (In the matter of BPL, Sterlite,                     | 1) Stable Construction Pvt. Ltd.   |                               |   |                 |            |
|    | Stable Construction Pvt. Ltd., (In the matter of BPL, Sterlite,                     | 2) Shri Dinesh D Doshi             |                               |   |                 |            |

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|    | Stable Construction Pvt. Ltd.,<br>(In the matter of BPL, Sterlite,                       | 3) Shri Anil D doshi              |                               |   |                 |            |
|    | Stable Construction Pvt. Ltd.,<br>(In the matter of BPL, Sterlite,                       | 4) Shri Vinod C Shah              |                               |   |                 |            |
|    | Stable Construction Pvt. Ltd.,<br>(In the matter of BPL, Sterlite,                       | 5) Shri Dilip N Shah              |                               |   |                 |            |
| 70 | CDP Fincap & Leasing Pvt.<br>Ltd., (In the matter of BPL,<br>Sterlite, Vedeocon scripts) |                                   | 37th ACMM<br>Esplanade Mumbai | Sec.11(3), 24 and 27 of<br>SEBI Act, 1992 | 1190/S/200<br>0 | 25/10/2000 |
|    | CDP Fincap & Leasing Pvt.<br>Ltd., (In the matter of BPL,                                | 1) CDP Fincap & Leasing Pvt. Ltd  |                               |   |                 |            |
|    | CDP Fincap & Leasing Pvt.<br>Ltd., (In the matter of BPL,                                | 2) Shri Dinesh D Doshi            |                               |   |                 |            |
|    | CDP Fincap & Leasing Pvt.<br>Ltd., (In the matter of BPL,                                | 3) Shri Anil D doshi              |                               |   |                 |            |
|    | CDP Fincap & Leasing Pvt.<br>Ltd., (In the matter of BPL,                                | 4) Shri Vinod C Shah              |                               |   |                 |            |
|    | CDP Fincap & Leasing Pvt.<br>Ltd., (In the matter of BPL,                                | 5) Shri Dilip N Shah              |                               |   |                 |            |
|    |  |                                   |                               |   |                 |            |
| 71 | New Prabhav Finvest Pvt., Ltd.,<br>(In the matter of BPL, Sterlite,<br>Vedeocon scripts) |                                   | 37th ACMM<br>Esplanade Mumbai | Sec.11(3), 24 and 27 of<br>SEBI Act, 1992 | 1192/S/200<br>0 | 25/10/2000 |
|    | New Prabhav Finvest Pvt., Ltd.,<br>(In the matter of BPL, Sterlite,                      | 1) New Prabhav Finvest Pvt., Ltd. |                               |   |                 |            |
|    | New Prabhav Finvest Pvt., Ltd.,<br>(In the matter of BPL, Sterlite,                      | 2) Shri Dinesh D Doshi            |                               |   |                 |            |
|    | New Prabhav Finvest Pvt., Ltd.,<br>(In the matter of BPL, Sterlite,                      | 3) Shri Anil D doshi              |                               |   |                 |            |
|    | New Prabhav Finvest Pvt., Ltd.,<br>(In the matter of BPL, Sterlite,                      | 4) Shri Vinod C Shah              |                               |   |                 |            |
|    | New Prabhav Finvest Pvt., Ltd.,<br>(In the matter of BPL, Sterlite,                      | 5) Shri Dilip N Shah              |                               |   |                 |            |

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| 72 | Money Television & Industries Ltd., (In the matter of BPL, Sterlite, Vedeocon scripts) |                                       | 37th ACMM<br>Esplanade Mumbai   | Sec.11(3), 24 and 27 of<br>SEBI Act, 1992  | 1191/S/2000<br>0    | 25/10/2000 |
|    | Money Television & Industries Ltd., (In the matter of BPL,                             | 1) Money Television & Industries Ltd. |                                 |  |                     |            |
|    | Money Television & Industries Ltd., (In the matter of BPL,                             | 2) Shri Dinesh D Doshi                |                                 |  |                     |            |
|    | Money Television & Industries Ltd., (In the matter of BPL,                             | 3) Shri Anil D doshi                  |                                 |  |                     |            |
|    | Money Television & Industries Ltd., (In the matter of BPL,                             | 4) Shri Vinod C Shah                  |                                 |  |                     |            |
|    | Money Television & Industries Ltd., (In the matter of BPL,                             | 5) Shri Dilip N Shah                  |                                 |  |                     |            |
|    |  |                                       |                                 |  |                     |            |
| 73 | Moneshi Agro Foods Ltd., and its five directors viz.,                                  |                                       | 47th ACMM<br>Esplanade Mumbai   | Sec.63 and 68 of<br>Companies Act, 1956  | 20/S/2000<br>285/01 | 01/02/01   |
|    | Moneshi Agro Foods Ltd., and   | 1) Moneshi Agro Foods Ltd.            |                                 |  |                     |            |
|    | Moneshi Agro Foods Ltd., and   | 2) Shri Dilip.Kumar                   |                                 |  |                     |            |
|    | Moneshi Agro Foods Ltd., and   | 3) Shri Milind Govindraaj             |                                 |  |                     |            |
|    | Moneshi Agro Foods Ltd., and   | 4) Shri S. Pawaskar                   |                                 |  |                     |            |
|    | Moneshi Agro Foods Ltd., and   | 5) Shri D.M. Sukthankar               |                                 |  |                     |            |
|    | Moneshi Agro Foods Ltd., and   | 6) Shri J.S.Bhatnagar                 |                                 |  |                     |            |
| 74 | Arihant Cotsyn Ltd. &  |                                       | Judicial Magistrate<br>Ludhiana | Section 24(1), 27 r/w<br>Sec.11B of Securities<br>and Exchange Board of<br>India Act, 1992 | 111/2/2001          | 28/02/01   |
|    | Arihant Cotsyn Ltd. &  | 1) Arihant Cotsyn Ltd.                |                                 |  |                     |            |
|    | Arihant Cotsyn Ltd. &  | 2) Shri K.L. Jain                     |                                 |  |                     |            |
| 75 | Manna Glass – Tech Industries Ltd., and its four directors viz.,                       |                                       | 19th ACMM<br>Esplanade Mumbai   | Sec.113 r/w 621 of<br>Companies Act, 1956  | 149/s/2001          | 30/03/2001 |
|    | Manna Glass – Tech Industries Ltd., and its four directors viz.,                       | 1) Manna Glass - Tech Industries      |                                 |  |                     |            |

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|    | Manna Glass – Tech Industries Ltd., and its four directors viz., | 2) Shri Tushar Majmudar             |                               |   |   |            |
|    | Manna Glass – Tech Industries Ltd., and its four directors viz., | 3) Shri Amidhar Majmudar            |                               |   |   |            |
|    | Manna Glass – Tech Industries Ltd., and its four directors viz., | 4) Smt Rena Majmudar                |                               |   |   |            |
|    | Manna Glass – Tech Industries Ltd., and its four directors viz., | 5) Smt. Reema Majmudar              |                               |   |   |            |
|    |  |                                     |                               |   |   |            |
| 76 | Sunstar Software Systems Ltd., and its three directors viz.,     |                                     | 19th ACMM<br>Esplanade Mumbai | Sec 113(2) of<br>Companies Act, 1956  | 150/S/01                                | 05/10/2001 |
|    | Sunstar Software Systems Ltd.,                                   | 1)Sunstar Software Systems Ltd      |                               |   |   |            |
|    | Sunstar Software Systems Ltd.,                                   | 2) Shri Dhaval Jhaveri              |                               |   |   |            |
|    | Sunstar Software Systems Ltd.,                                   | 3) Shri Bharat Gandhi               |                               |   |   |            |
|    | Sunstar Software Systems Ltd.,                                   | 4) Smt. Seema Jhaveri               |                               |   |   |            |
| 77 | Blue Information Technology Ltd., and its four directors viz.,   |                                     | 47th ACMM<br>Esplanade Mumbai | Sec.11(3) r/w Sec.24 of<br>Securities and<br>Exchange Board of<br>India Act, 1992 | Old CC<br>No.22/S/20<br>011721/S/0<br>3 | 19/03/01   |
|    | Blue Information Technology Ltd., and its four directors viz.,   | 1) Blue Information Technology Ltd. |                               |   |   |            |
|    | Blue Information Technology Ltd., and its four directors viz.,   | 2) Shri Dhaval Jhaveri              |                               |   |   |            |
|    | Blue Information Technology Ltd., and its four directors viz.,   | 3) Shri R.S Jhaveri                 |                               |   |   |            |
|    | Blue Information Technology Ltd., and its four directors viz.,   | 4) Smt. Seema D. Jhaveri            |                               |   |   |            |
|    | Blue Information Technology Ltd., and its four directors viz.,   | 5) Shri V.K. Gupta                  |                               |   |   |            |
|    | Blue Information Technology Ltd., and its four directors viz.,   | 6) Shri K.C. Gupta                  |                               |   |   |            |

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|    | Blue Information Technology Ltd., and its four directors viz., | 7) Smt. Milan A. Trivedi                   |  |   |                |          |
| 78 | Tarun Goyal (Zed Investments Ltd and others directors viz.,0   |  | ACMM Tis Hazari Court Delhi                | Sec 63 and 68 of Companies Act, 1956            | 212/01-79/2005 | 2001     |
|    | Tarun Goyal (Zed Investments Ltd and others directors viz.,0   | 1) Zed Investments Ltd                     |  |   |                |          |
|    | Tarun Goyal (Zed Investments Ltd and others directors viz.,0   | 2) Shri Tarun Goyal                        |  |   |                |          |
|    | Tarun Goyal (Zed Investments Ltd and others directors viz.,0   | 3) Shri Raj Kumar Shukla                   |  |   |                |          |
|    | Tarun Goyal (Zed Investments Ltd and others directors viz.,0   | 4) Shri Rakesh Kumar Srivastav             |  |   |                |          |
| 79 | Toubro Infotech & Industries Ltd., and its six directors       |  | CMM Kolkata                                | Section 56(3), 63 and 68 of Companies Act, 1956 | C/987/01       | 30/06/00 |
|    | Toubro Infotech & Industries Ltd., and its six directors       | 1) Toubro Infotech & Industries Ltd.,      |  |   |                |          |
|    | Toubro Infotech & Industries                                   | 2) Shri Kanwardeep Singh                   |  |   |                |          |
|    | Toubro Infotech & Industries                                   | 3) Shri S.L. Baluja                        |  |   |                |          |
|    | Toubro Infotech & Industries                                   | 4) Shri N.K. Maini                         |  |   |                |          |
|    | Toubro Infotech & Industries                                   | 5) Shri Sergio Coreno                      |  |   |                |          |
|    | Toubro Infotech & Industries                                   | 6) Shri Ravinder Singh                     |  |   |                |          |
|    | Toubro Infotech & Industries                                   | 7) Shri Gurjeet Singh                      |  |   |                |          |
| 80 | V. R. Mathur Mass Communications Ltd.)                         |  | Spl. Judge for Economic Offences Hyderabad | sec.63 & 68 of Companies Act, 1956              | C.C. No.144/01 | 17/08/01 |
|    | V. R. Mathur Mass Communications Ltd.)                         | 1) V. R. Mathur( Mass Communications Ltd.) |  |   |                |          |
|    | V. R. Mathur Mass  | 2) Vimal Raj Mathur                        |  |   |                |          |
|    | V. R. Mathur Mass  | 3) Suneet Raj Mathur                       |  |   |                |          |
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| 81 | V. R. Mathur Mass Communications Ltd.) |  | Spl. Judge for Economic Offences Hyderabad | 63 & 68 of Co. Act.  | C.C.No.11/02   | 17/08/01   |
|    | V. R. Mathur Mass Communications Ltd.) | 1) Vaman Raj Sexsena (A4 in CC144/01)      |  |  |                |            |
|    | V. R. Mathur Mass                      | 2) D.R. Pratap (A5 in CC144/01)            |  |  |                |            |
|    |  |  |  |  |                |            |
| 82 | V. R. Mathur Mass Communications Ltd.) |  | Spl. Judge for Economic Offences Hyderabad | 63 & 68 of Companies Act.  | C.C. No.90/01  | 17/08/01   |
|    | V. R. Mathur Mass                      |  |  |  |                |            |
|    | V. R. Mathur Mass Communications Ltd.) | 1) Syed R. Mehdi (A6 in CC No. 144/01)     |  |  |                |            |
| 83 | V. R. Mathur Mass Communications Ltd.) |  | Spl. Judge for Economic Offences Hyderabad | Reg.4 of SEBI(PFUTP), 13 of SEBI(Merchant Bankers) Regulations & Sec. 24 (1) of SEBI Act | C.C. No.145/01 | 00/00/2001 |
|    | V. R. Mathur Mass Communications Ltd.) | 1) V. R. Mathur( Mass Communications Ltd.) |  |  |                |            |
|    | V. R. Mathur Mass                      | 2) Vimal Raj Mathur                        |  |  |                |            |
|    | V. R. Mathur Mass                      | 3) Basudeo Agarwal                         |  |  |                |            |
|    | V. R. Mathur Mass                      | 4) Pawan Kumar Agarwal                     |  |  |                |            |
|    | V. R. Mathur Mass                      | 5) Rusoday & Co. Ltd.                      |  |  |                |            |
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| 84 | V. R. Mathur Mass<br>Communications Ltd.)  |   | Spl. Judge for<br>Economic Offences<br>Hyderabad | Reg.4 of SEBI(PFUTP),<br>13 of SEBI(Merchant<br>Bankers) Regulations &<br>Sec. 24 (1) of SEBI Act  | C.C.No.12/<br>02 | 00/00/2001 |
|    | V. R. Mathur Mass                          |   |  |  |                  |            |
|    | V. R. Mathur Mass<br>Communications Ltd.)  | 1) STI Finance Ltd. (A6 of CC. No.<br>145/01) |  |  |                  |            |
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| 85 | Ojas Technochem Products Ltd.              |   | 47th ACMM<br>Esplanade Mumbai                    | Section 19, 20, 21, &<br>22 of Depositories Act,<br>1996.  | 151/S/03         | 05/10/2001 |
|    | Ojas Technochem Products Ltd.              | 1.Ojas Technochem Products Ltd.               |  |  |                  |            |
|    | Ojas Technochem Products Ltd.              | 2 Sh. Sandeepsinh Chasatya                    |  |  |                  |            |
|    | Ojas Technochem Products Ltd.              | 3.Shri Dilipsinh Raulji                       |  |  |                  |            |
|    | Ojas Technochem Products Ltd.              | 4.Sh. Bhadreshbhai Patel                      |  |  |                  |            |
| 86 | Richmen Silks Ltd. & 5 of its<br>directors |   | Spl. Judge for<br>Economic Offences<br>Hyderabad | 73 & 113 of the<br>Companies Act (non-<br>refund of excess<br>application money and<br>non-transfer/despatch of<br>shares within stipulated<br>time) | 355/02           | 2002       |
|    | Richmen Silks Ltd. & 5 of its              | 1) Shri G. Vittal                             |  |  |                  |            |
|    | Richmen Silks Ltd. & 5 of its              | 2) Shri K. Thipperswamy                       |  |  |                  |            |
|    | Richmen Silks Ltd. & 5 of its              | 3) Smt. G. Vijaya Laxmi                       |  |  |                  |            |
|    | Richmen Silks Ltd. & 5 of its              | 4) Shri. R. R. Kumar                          |  |  |                  |            |
|    | Richmen Silks Ltd. & 5 of its              | 5) Shri B.N. Jaisimha                         |  |  |                  |            |
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| 87 | R.C. Goenka In the matter of non-payment of penalty in the complaint received from YSN Swamy |  | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act   | 2604/S/03 | 02/05/2002 |
|    | R.C. Goenka In the matter of non-payment of penalty in the                                   | R.C. Goenka                                  |                               |   |           |            |
| 88 | Mid East Investment Services Ltd.  |  | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act   | 2596/W/03 | 18/07/01   |
|    | Mid East Investment Services Ltd.  | 1. Mid East Investment Services Ltd          |                               |   |           |            |
|    | Mid East Investment Services   | 2. Shri Mohd. Jahangeer Mirza                |                               |   |           |            |
| 89 | Harinaraynan Bajaj (Amaraja Batteries Ltd)   |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI (PFUTP) Regulations, 1995  | 459/S/03  | 27/07/01   |
|    | Harinaraynan Bajaj (Amaraja  | 1. Shri Harinarayan G. Bajaj                 |                               |   |           |            |
|    | Harinaraynan Bajaj (Amaraja  | 2. Shri Rahul Bajaj                          |                               |   |           |            |
| 90 | P. Rajarathinam & ors (Deve Paints Ltd) (Garware)  |  | 47th ACMM<br>Esplanade Mumbai | Regulations 22 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1994, | 2597/W/03 | 16/08/01   |
|    | P. Rajarathinam & ors (Deve  | 1. Shri P. Rajarathinam                      |                               |   |           |            |
|    | P. Rajarathinam & ors (Deve  | 2. Udaya Business Financiers Ltd.,           |                               |   |           |            |
|    | P. Rajarathinam & ors (Deve  | 3. Binod Holdings Pvt. Ltd.                  |                               |   |           |            |
|    | P. Rajarathinam & ors (Deve  | 4. Shri C Muthusamy                          |                               |   |           |            |
|    | P. Rajarathinam & ors (Deve  | 5. Shri T. Palanivelu                        |                               |   |           |            |
|    | P. Rajarathinam & ors (Deve  | 6. Bharadwaj Holdings Pvt. Ltd.              |                               |   |           |            |
|    | P. Rajarathinam & ors (Deve  | 7. Shri Salai Kadhamba Mani                  |                               |   |           |            |
|    | P. Rajarathinam & ors (Deve  | 8. Shri T.M.V. Zulfikar                      |                               |   |           |            |
|    | P. Rajarathinam & ors (Deve Paints Ltd) (Garware)  | 9. Karthikeyan Metal Rolling Mills Pvt. Ltd. |                               |   |           |            |
|    | P. Rajarathinam & ors (Deve  | 10. Shri K. Palaniappan                      |                               |   |           |            |
|    | P. Rajarathinam & ors (Deve  | 11. Shri U. Kashim Razvi                     |                               |   |           |            |

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| 91 | BPL Limited   |  | 47th ACMM<br>Esplanade Mumbai | Sec.24(1) and 27 of<br>Securities and<br>Exchange Board of<br>India Act                              | 1405/S/03                                | 09/12/2001 |
|    | BPL Limited   | 1. BPL Limited and others                    |                               |  |  |            |
|    | BPL Limited   | 2. Shri Rajiv Chandrasekhar                  |                               |  |  |            |
|    | BPL Limited   | 3. Shri Ajit Nambiar                         |                               |  |  |            |
|    | BPL Limited   | 4. Shri R. Murali                            |                               |  |  |            |
|    | BPL Limited   | 5. Shri T.C. Chauhan                         |                               |  |  |            |
|    | BPL Limited   | 6. Shri T.P.G. Nambiar                       |                               |  |  |            |
|    | BPL Limited   | 7. Shri Harshad Mehta                        |                               |  |  |            |
| 92 | Videocon International Ltd                                  |  | 47th ACMM<br>Esplanade Mumbai | Sec.24(1) and 27 of<br>Securities and<br>Exchange Board of<br>India Act SEBI<br>(PFUTP) Regulations. | 142/S/03<br>(spl case<br>no.19/2007<br>) | 09/12/2001 |
|    | Videocon International Ltd                                  | 1. Videocon International Ltd. and<br>others |                               |  |  |            |
|    | Videocon International Ltd                                  | 2. Shri V.N. Dhoot                           |                               |  |  |            |
|    | Videocon International Ltd                                  | 3. Shri S.K. Shelgikar                       |                               |  |  |            |
|    | Videocon International Ltd                                  | 4. Shri S.M. Hegde                           |                               |  |  |            |
|    | Videocon International Ltd                                  | 5. Shri Harshad Mehta                        |                               |  |  |            |
|    |   |  |                               |  |  |            |
|    |   |  |                               |  |  |            |
| 93 | Harshad Mehta (In the matter of<br>BPL, Vedeocon, Sterlite) |  | 47th ACMM<br>Esplanade Mumbai | Sec.24(1) and 27 of<br>Securities and<br>Exchange Board of<br>India Act                              | 39/S/01                                  | 2001       |
|    | Harshad Mehta (In the matter of                             | Harshad Mehta                                |                               |  |  |            |

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| 94 | Sterlite Industries (India) Ltd.  |                                     | 47th ACMM<br>Esplanade Mumbai | Sec.24(1) and 27 of<br>Securities and<br>Exchange Board of<br>India Act. SEBI<br>(PFUTP) Regulations. | 1722/S/03 | 09/12/2001 |
|    | Sterlite Industries (India) Ltd.  | 1. Sterlite Industries (India) Ltd. |                               |   |           |            |
|    | Sterlite Industries (India) Ltd.  | 2. Shri Anil Aggarwal               |                               |   |           |            |
|    | Sterlite Industries (India) Ltd.  | 3. Shri Tarun Jain                  |                               |   |           |            |
|    | Sterlite Industries (India) Ltd.  | 4. Shri Shashikant                  |                               |   |           |            |
|    | Sterlite Industries (India) Ltd.  | 5. Shri Harshad Mehta               |                               |   |           |            |
| 95 | R.C. Goenka (Non payment of<br>Penalty in the matter of<br>complaint received from Anil<br>K.Nahar) |                                     | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act   | 69/S/03   | 06/06/2001 |
|    | R.C. Goenka (Non payment of<br>Penalty in the matter of   | R.C. Goenka                         |                               |   |           |            |
| 96 | Gujarat Fun 'N' Water Park Ltd  |                                     | ACMM<br>Ahmedabad             | Sec.113(2), 207 of<br>Companies Act   | 186/2001  | 26/09/01   |
|    | Gujarat Fun 'N' Water Park Ltd  | 1) Gujarat Fun 'N' Water Park LTd   |                               |   |           |            |
|    | Gujarat Fun 'N' Water Park Ltd  | 2) Dharmendra Patel                 |                               |   |           |            |
|    | Gujarat Fun 'N' Water Park Ltd  | 3) D.H. Barot                       |                               |   |           |            |
|    | Gujarat Fun 'N' Water Park Ltd  | 4) Yogini Vyas                      |                               |   |           |            |
| 97 | Gujrat Dehyd Foods Ltd  |                                     | ACMM<br>Ahmedabad             | Section 113(2) & 207<br>of Companies Act,<br>1956   | 187/2001  | 26/09/01   |
|    | Gujrat Dehyd Foods Ltd  | 1) Gujrat Dehyd Foods Ltd           |                               |   |           |            |
|    | Gujrat Dehyd Foods Ltd  | 2) Anil Kothari                     |                               |   |           |            |
|    | Gujrat Dehyd Foods Ltd  | 3) Shailesh Bakshi                  |                               |   |           |            |
|    | Gujrat Dehyd Foods Ltd  | 4) Tushar Jala                      |                               |   |           |            |
|    | Gujrat Dehyd Foods Ltd  | 5) Kashyap Baxi                     |                               |   |           |            |
|    |   |                                     |                               |   |           |            |
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| 98  | Prakash Gaggar ( in the matter of Yashodhan Enterprises Ltd) |                                      | 19th ACMM<br>Esplanade Mumbai | Section 63 & 68 of<br>Companies Act, 1956   | 103/S/03(<br>NEW<br>NO.7216/2<br>008)    | 02/07/2002 |
|     | Prakash Gaggar ( in the matter of Yashodhan Enterprises Ltd) | Prakash Gaggar                       |                               |   |  |            |
| 99  | Rakesh Aggarwal ( in the matter of ABS Industries Ltd)       |                                      | 47th ACMM<br>Esplanade Mumbai | Regulation 11 of SEBI<br>(Insider Trading)<br>Regulations 1992                                | 2605/W/03<br>(290/2006)                  | 02/05/2002 |
|     | Rakesh Aggarwal ( in the matter of ABS Industries Ltd)       | Rakesh Aggarwal                      |                               |   |  |            |
| 100 | MBA Strategic Consulting Pvt. Ltd.                           |                                      | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act   | 2606/S/03                                | 02/05/2002 |
|     | MBA Strategic Consulting Pvt. Ltd.                           | 1) MBA Strategic Consulting Pvt. Ltd |                               |   |  |            |
|     | MBA Strategic Consulting Pvt. Ltd.                           | 2) Shri K. Madan Mohan               |                               |   |  |            |
|     | MBA Strategic Consulting Pvt. Ltd.                           | 3) Shri A Balakrishnan               |                               |   |  |            |
|     | MBA Strategic Consulting Pvt. Ltd.                           | 4) Shri P. Anil Kumar                |                               |   |  |            |
|     |  |                                      |                               |   |  |            |
| 101 | M/s Alok Investment (Synthiko Foils Ltd.)                    |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock<br>Broker and Sub broker)<br>Rule, 1992                                | 19/SW/04<br>(new s c<br>no.246/06)       | 09-Feb-02  |
|     | M/s Alok Investment (Synthiko Foils Ltd.)                    | 1.Alok Investment                    |                               |   |  |            |
|     | M/s Alok Investment (Synthiko Foils Ltd.)                    | 2.M/s Aditi Investment               |                               |   |  |            |
|     | M/s Alok Investment (Synthiko Foils Ltd.)                    | 3.Mr. Dinesh Bohra                   |                               |   |  |            |
|     | M/s Alok Investment (Synthiko Foils Ltd.)                    | 4. Mr. Rajkumar Bohra                |                               |   |  |            |
| 102 | Gautam Nemani (in the matter of Synthiko Foils Ltd.)         |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock<br>Broker and Sub broker)<br>Rule, 1992 and Section<br>12 of SEBI Act. | 18/SW/04<br>(new s c<br>no.245/200<br>6) | 09-Feb-02  |
|     | Gautam Nemani (in the matter of Synthiko Foils Ltd.)         | 1. Gautam Nemani                     |                               |   |  |            |

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| 103 | Giltedge Mgt. Services Ltd.                                    |                                 | 47th ACMM<br>Esplanade Mumbai                        | Section 12 of SEBI Act,<br>2(i) of SCRA and<br>Regulation 2 (c ) of<br>SEBI (PFUTP)<br>Regulations 1995 | 17/SW/04<br>(new s<br>cno.244/06)    | 09-Feb-02  |
|     | Giltedge Mgt. Services Ltd.                                    | 2) Ketan Sheth                  |  |   |                                      |            |
|     | Giltedge Mgt. Services Ltd.                                    | 3) Kritikant Kantesaria         |  |   |                                      |            |
|     | Giltedge Mgt. Services Ltd.                                    | 4) Mahendra Changela            |  |   |                                      |            |
|     |  |                                 |  |   |                                      |            |
|     |  |                                 |  |   |                                      |            |
| 104 | Western Paques Ltd.  |                                 | Judicial Magistrate<br>First Class Pune              | Sec. 207 of Companies<br>Act, 1956.   | C.C.No.109<br>/00                    | 30/03/03   |
|     |  | 1.. Shri Nandan P Gadgil        |  |   |                                      |            |
|     |  | 2.. Shri Chandan P. Gadgil      |  |   |                                      |            |
|     |  | 3. Shri Debeshwar P Jha         |  |   |                                      |            |
| 105 | Ojas Technochem Products Ltd.,<br>and its four directors viz., |                                 | 19th ACMM<br>Esplanade Mumbai                        | Sec 113 r/w Sec 621 of<br>Companies Act, 1956   | 2116/W/03<br>(s c<br>no.39/2006<br>) | 26/02/03   |
|     |  | 1) Ojas Technochem Products Ltd |  |   |                                      |            |
|     |  | 2 Shri Kanti Jayendra Shukla    |  |   |                                      |            |
|     |  | 3) Shri Suresh Kanti Shukla     |  |   |                                      |            |
|     |  | 4) Shri Vinod Kanti Shukla      |  |   |                                      |            |
|     |  | 5) Shri Jayendra Milap Shukla   |  |   |                                      |            |
|     |  |                                 |  |   |                                      |            |
| 106 | Shri B. D. Agarwal (Managing<br>Director of Vikas WSP Ltd.)    |                                 | Judicial Magistrate<br>First Class Siwani<br>Haryana | Sec. 207 of Companies<br>Act, 1956.   | 2969/2002                            | 08/12/2002 |
|     |  | 1) Vikas WSP Ltd.,              |  |   |                                      |            |
|     |  | 2) Shri B. D. Agarwal           |  |   |                                      |            |

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| 107 | Shri Asis Bhaumik & others (in the matter of Sahney Paris Rhodes Ltd ) |                              | Spl. Judge for Economic Offences Hyderabad | Regulation 3 of SEBI (Prohibition of Insider Trading) Regulations, 1992            | C.C.No.373 /02 | 28/08/2002 |
|     |  | 1) Asis Bhaumik              |  |  |                |            |
|     |  | 2) Raja Bhaumik,             |  |  |                |            |
|     |  | 3) Rana Bhaumik              |  |  |                |            |
| 108 | Shri Vijit Krishna Pillai ( in the matter of Shney Paris Phodes Ltd)   |                              | Spl. Judge for Economic Offences Hyderabad | Regulation 3 of SEBI (Prohibition of Insider Trading) Regulations, 1992            | C.C.No.374 /02 | 28/08/2002 |
|     |  | 1) Shri Vijit Krishna Pillai |  |  |                |            |
| 109 | Shri S. Ramesh & anr.( in the matter of Shney Paris Phodes Ltd)        |                              | Spl. Judge for Economic Offences Hyderabad | Regulation 3 of SEBI (Prohibition of Insider Trading) Regulations, 1992            | C.C.No.375 /02 | 28/08/2002 |
|     |  | 1) Shri S. Ramesh            |  |  |                |            |
|     |  | 2) S. Padma Latha            |  |  |                |            |
| 110 | Shri Ashgar Mun ( in the matter of Vakranjee Software Ltd)             |                              | 47th ACMM Esplanade Mumbai                 | Regulation 4 (a) & (b) SEBI (PFUTP) Regulations, 1995 and SEBI (SAST) Regns. 1997. | 2243/S/03      | 27/08/02   |
|     |  | 1) Shri Ashgar Mun           |  |  |                |            |
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| 111 | Shri Kirit Sheth ( in the matter of Vakrangee Software Ltd)           |                           | 47th ACMM<br>Esplanade Mumbai | Regulation 4 (a) & (b)<br>SEBI (PFUTP)<br>Regulations, 1995 and<br>Regulation 7 (1) SEBI<br>(SAST) Regulations,<br>1997 | 2187/W/03<br>(s c no. 1 of<br>2007)             | 27/08/02 |
|     |   | 1) Shri Kirit Sheth       |                               |   |   |          |
| 112 | Shri Sanjay Kothari (in the matter of Vakrangee Software Ltd)         |                           | 47th ACMM<br>Esplanade Mumbai | Regulation 4 (a) & (b)<br>SEBI (PFUTP)<br>Regulations, 1995 and<br>Regulation 7 (1) SEBI<br>(SAST) Regulations,<br>1997 | 2186/W/03                                       | 27/08/02 |
|     |   | 1) Shri Sanjay Kothari    |                               |   |   |          |
| 113 | Shri Devinder Sahney & ors ( in the matter of Sahney Paris Rhone Ltd) |                           | 47th ACMM<br>Esplanade Mumbai | Regulation 3 of SEBI<br>(Prohibition of Insider<br>Trading) Regulations,<br>1992  | 2244/S/03<br>(Misc.<br>Appln<br>No.82/2007<br>) | 27/08/02 |
|     |   | 1)Devinder Sahney,        |                               |   |   |          |
|     |   | 2)Kanwaldeep Kaur Sahney, |                               |   |   |          |
|     |   | 3)Rajiv Sahney,           |                               |   |   |          |
|     |   | 4)Anupa Sahney,           |                               |   |   |          |
|     |   | 5)Jasjiv Sahney           |                               |   |   |          |
|     |   |                           |                               |   |   |          |
| 114 | Shri Suresh G. Motwani (In the matter M/s Roofit Industries Ltd)      |                           | 47th ACMM<br>Esplanade Mumbai | Section 207 of the<br>Companies Act.  | 653/W/02  | 30/08/02 |
|     |   | 1)Suresh G. Motwani,      |                               |   |   |          |
|     |   | 2)Kishore G. Motwani,     |                               |   |   |          |
|     |   | 3)Girish N. Kamat,        |                               |   |   |          |
|     |   | 4) E. V. Hariharan,       |                               |   |   |          |
|     |   | 5) Milind Tamhane,        |                               |   |   |          |

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|     |   | 6) Meghshyam D Gothivrekar                    |                               |  |                                     |            |
| 115 | JEM Fiscal Ltd. & ors (In the matter of Eonour Software Ltd & Morepen Hotel Ltd)    |   | 47th ACMM<br>Esplanade Mumbai | Section 11(3) of SEBI Act. Non compliance of Summons | 2170/W/03<br>(Spl Case No.12/2007)  | 13/08/02   |
|     |   | 1)JEM Fiscal Ltd.,                            |                               |  |                                     |            |
|     |   | 2)Hakim Auto Ltd.,                            |                               |  |                                     |            |
|     |   | 3)Nazir Hakim                                 |                               |  |                                     |            |
| 116 | Kanoria Securities & Financial Services Ltd.( in the matter of Pashupati Cables Ltd |   | 47th ACMM<br>Esplanade Mumbai | SEBI (Merchant Banker) Regulations, 1995             | 2172/W/03<br>( spl case no.22/2007) | 14/08/02   |
|     |   | 1)Kanoria Securities & Financial Services Ltd |                               |  |                                     |            |
|     |   | 2)Shri Ram Aggarwal,                          |                               |  |                                     |            |
| 117 | Shri Saurabh H. Bora (In the matter of SNOWCEM INDIA LIMITED)                       |   | 47th ACMM<br>Esplanade Mumbai | Section 11(3) of SEBI Act of 1992                    | 2173/W/03-3548/S/03                 | 13/08/02   |
|     |   | 1)Shri Saurabh H. Bora                        |                               |  |                                     |            |
| 118 | Monika Financial Services Pvt. Ltd. (In the matter of MAA LEAFIN & CAPITAL LTD)     |   | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act                                    | 2168/W/03                           | 08/12/2002 |
|     |   | 1)Monika Financial Services Pvt. Ltd.,        |                               |  |                                     |            |
|     |   | 2)Shri Nizarali Satani,                       |                               |  |                                     |            |
|     |   | 3) Shri Nilofar Satani.                       |                               |  |                                     |            |

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| 119 | Vikas WSP Ltd. & anr.                                   |                                | 47th ACMM<br>Esplanade Mumbai | Sec.21, 23(2) & 24 of<br>Securities Contract<br>(Regulation) Act, 1956   | 2171/W/03 | 13/08/02   |
|     |   | 1)Vikas WSP Ltd.,              |                               |  |           |            |
|     |   | 2)Shri B.D. Agarwal            |                               |  |           |            |
| 120 | Yogi Leasing & Finance Ltd.,                            |                                | 37th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act  | 2163/W/03 | 08/12/2002 |
|     |   | 1)Yogi Leasing & Finance Ltd., |                               |  |           |            |
|     |   | 2) Shri Avinash Magan          |                               |  |           |            |
| 121 | Ramavtar B. Sharma & prs<br>(Silveroak Commercial Ltd.) |                                | 47th ACMM<br>Esplanade Mumbai | 24(1) of SEBI Act, read<br>with Sec. 11 B of SEBI<br>Act, 1992, r/w<br>Regulation 11(1), 21(3)<br>& 44 of SAST<br>Regualtions1997. | 80/S/03   | 30/08/02   |
|     |   | 1)Ramavtar B Shama             |                               |  |           |            |
|     |   | 2)Lalita R. Sharma             |                               |  |           |            |
|     |   | 3)Ramjilal A. Sharma           |                               |  |           |            |
|     |   | 4) Dropti B. Sharma            |                               |  |           |            |
|     |   | 5) Nitin R. Sharma             |                               |  |           |            |
|     |   | 6) Nikhil R. Sharma            |                               |  |           |            |
|     |   | 7) Ashish R. Sharma            |                               |  |           |            |
|     |   | 8) B.A. Sharma                 |                               |  |           |            |
|     |   | 9) Purshottam Saraf            |                               |  |           |            |
|     |   | 10)Saravan Saraf               |                               |  |           |            |
|     |   | 11) K B Rathi                  |                               |  |           |            |
|     |   | 12) Kanta K Rathi              |                               |  |           |            |
|     |   | 13) Vikas K Rathi              |                               |  |           |            |
|     |   | 14) Nimesh K Rathi             |                               |  |           |            |
|     |   | 15)Jasolma Finvest Ltd.        |                               |  |           |            |
|     |   | 16) K. B. Rathi                |                               |  |           |            |
|     |   | 17) J P Karwa                  |                               |  |           |            |
|     |   | 18) Kanta K Rathi              |                               |  |           |            |

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|  |  | 19)Jasolma Securities Ltd           |  |  |  |  |
|  |  | 20) K. B. Rathi                     |  |  |  |  |
|  |  | 21) J P Karwa                       |  |  |  |  |
|  |  | 22) Kanta K Rathi                   |  |  |  |  |
|  |  | 23)Jasolma Marble & Industries Ltd. |  |  |  |  |
|  |  | 24)K. B. Rathi                      |  |  |  |  |
|  |  | 25)J P Karwa                        |  |  |  |  |
|  |  | 26)Kanta K Rathi                    |  |  |  |  |
|  |  | 27)Jasolma Synthetics Ltd           |  |  |  |  |
|  |  | 28)K. B. Rathi                      |  |  |  |  |
|  |  | 29)J P Karwa                        |  |  |  |  |
|  |  | 30)Kanta K Rathi                    |  |  |  |  |
|  |  | 31)Vipul Drugs Pvt. Ltd.            |  |  |  |  |
|  |  | 32)N. M. Mehta                      |  |  |  |  |
|  |  | 33)V. N. Mehta                      |  |  |  |  |
|  |  | 34)S. N. Mehta                      |  |  |  |  |
|  |  | 35) Precesion Drugs Ltd.            |  |  |  |  |
|  |  | 36) Rajkumar B. Sharma              |  |  |  |  |
|  |  | 37) Nikhil R. Sharma                |  |  |  |  |
|  |  | 38) Shekhar R. Iyer                 |  |  |  |  |
|  |  | 39) Rinku Pharma Ltd.               |  |  |  |  |
|  |  | 40) Nitin R. Sharma                 |  |  |  |  |
|  |  | 41) Kuldip B. Sharma                |  |  |  |  |
|  |  | 42) Manoj O. Sharma                 |  |  |  |  |
|  |  | 43) Sarvodaya Global Ltd.           |  |  |  |  |
|  |  | 44) Nitin R. Sharma                 |  |  |  |  |
|  |  | 45) Kuldib B. Sharma                |  |  |  |  |
|  |  | 46) Banvarilal A. Sharma            |  |  |  |  |
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| 122 | Shri R. M. Mishra (in the matter of Vertex Machinery Ltd) |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI (PFUTP) Regulations, 1995 | 1759/S/03<br>(s c<br>no.293/2003) | 17/09/02 |
|     |   | Shri R. M. Mishra  |                               |  |                                   |          |
| 123 | Shri Ravi Totla (in the matter of Vertex Machinery Ltd)   |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI (PFUTP) Regulations, 1995 | 3809/S/03                         | 17/09/02 |
|     |   | Shri Ravi Totla  |                               |  |                                   |          |
| 124 | Shri R. K. Goyal (in the matter of Vertex Machinery Ltd)  |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI (PFUTP) Regulations, 1995 | 1762/S/03                         | 17/09/02 |
|     |   | Shri R. K. Goyal   |                               |  |                                   |          |
| 125 | Shri Anil Agarwal (in the matter of Vertex Machinery Ltd) |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI (PFUTP) Regulations, 1995 | 1760/S/03                         | 17/09/02 |
|     |   | Shri Anil Agarwal  |                               |  |                                   |          |
| 126 | Shri Vijay Babuna (in the matter of Vertex Machinery Ltd) |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI (PFUTP) Regulations, 1995 | 1761/S/03                         | 17/09/02 |
|     |   | Shri Vijay Babuna  |                               |  |                                   |          |
|     |   | Shri Suresh Sharma (Application for impleading suresh sharma is pending) |                               |  |                                   |          |
| 127 | Shri Sunil Sharma (in the matter of Vertex Machinery Ltd) |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI (PFUTP) Regulations, 1995 | 1763/S/03                         | 17/09/02 |
|     |   | Shri Sunil Sharma  |                               |  |                                   |          |
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| 128 | Shri P.S. Aggarwal                              |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA,<br>1956 | 2463/S/03 | 13/9/02  |
|     |   | Shri P.S. Aggarwal                              |                               |  |           |          |
|     |   |   |                               |  |           |          |
| 129 | AA stock Movers                                 |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA          | 1656/S/03 | 24/09/02 |
|     |   | AA stock Movers                                 |                               |  |           |          |
| 130 | M/s Aakar Investment &<br>Financial Consultancy |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA          | 1767/S/03 | 24/09/02 |
|     |   | M/s Aakar Investment & Financial<br>Consultancy |                               |  |           |          |
|     |   |   |                               |  |           |          |
| 131 | M/s Anju & Co.                                  |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA          | 1659/S/03 | 24/09/02 |
|     |   | M/s Anju & Co.                                  |                               |  |           |          |
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| 132 | Balaji & Co. and Ors.       |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 1657/S/03 | 24/09/02 |
|     |                             | 1) Balaji & Co. and Ors.  |                               |   |           |          |
|     |                             | 2) Vinay Goel   |                               |   |           |          |
|     |                             | 3) Ramesh Goel  |                               |   |           |          |
|     |                             | 4) Ashok Goel   |                               |   |           |          |
| 133 | M/s BCS Financial Services  |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 1655/S/03 | 24/09/02 |
|     |                             | M/s BCS Financial Services                                      |                               |   |           |          |
|     |                             |   |                               |   |           |          |
| 134 | D D Securities              |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 1654/S/03 | 24/09/02 |
|     |                             | D D Securities represented by its<br>partner Shri Manish Saigal |                               |   |           |          |
|     |                             |   |                               |   |           |          |
| 135 | M/s Integrated Enterprises. |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 1660/S/03 | 24/09/02 |
|     |                             | M/s Integrated Enterprises                                      |                               |   |           |          |

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| 136 | Shri J. M. Karia                        |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 1658/S/03 | 24/09/02   |
|     |   | Shri J. M. Karia                     |                               |   |           |            |
| 137 | M/s Krishna Investment &<br>finance Co. |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 257/S/03  | 24/09/02   |
|     |   | M/s Krishna Investment & finance Co. |                               |   |           |            |
| 138 | M/s Sankalp Associates                  |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 82/S/03   | 10/03/2002 |
|     |   | M/s Sankalp Associates               |                               |   |           |            |
| 139 | Satisha & Co.                           |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 83/S/03   | 10/03/2002 |
|     |   | Satisha & Co.                        |                               |   |           |            |
| 140 | Shri T. Sridhar                         |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 255/S/03  | 10/03/2002 |
|     |   | Shri T. Sridhar                      |                               |   |           |            |

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| 141 | M/s Srikantkumar Rameshchandra |   | 47th ACMM Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 81/S/03   | 10/03/2002 |
|     |                                | 1) Srikantkumar Rameshchandra   |                            |   |           |            |
|     |                                | 2) Jagdip Sutaria   |                            |   |           |            |
| 142 | M/s Shubh Shanti Investment    |   | 47th ACMM Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 2178/W/03 | 10/03/2002 |
|     |                                | M/s Shubh Shanti Investment through its Proprietor Shri Inder Mal Solanki.  |                            |   |           |            |
| 143 | M/s Sun Securities             |   | 47th ACMM Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1766/S/03 | 17/09/02   |
|     |                                | M/s Sun Securities  |                            |   |           |            |
| 144 | M/s Uma Shares                 |   | 47th ACMM Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 256/S/03  | 10/03/2002 |
|     |                                | M/s Uma Shares through its partners 1. Shri P. Chidambaram 2. Shri C. Seenu |                            |   |           |            |

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| 145 | M/s Yeshco   |   | 47th ACMM<br>Esplanade Mumbai                 | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA            | 74/SW/2004 (S C NO.274/06)  | 10/03/2002 |
|     |  | M/s Yeshco, represented through its proprietor Smt. Varsha Mahapatre. |   |  |                             |            |
| 146 | Krebs Biochemicals Ltd.  |   | Spl. Judge for Economic Offences<br>Hyderabad | Sec.63 & 68 of Companies Act, 1956.  | 407/02                      | 21-09-2002 |
|     |  | 1) Krebs Biochemicals Ltd.  |   |  |                             |            |
|     |  | 2) Shri R. T. Ravi  |   |  |                             |            |
|     |  | 3) Shri A. Narendra   |   |  |                             |            |
| 147 | Shri Shyam Securities  |   | 47th ACMM<br>Esplanade Mumbai                 | SEBI (Stock Broker and Sub-Brokers) Rules 1992.  | 258/S/03                    | 10/03/2002 |
|     |  | 1) Shree Shyam Securities   |   |  |                             |            |
|     |  | 2) Shri Maheshbhai Totla  |   |  |                             |            |
|     |  | 3) Shri Kamal Rathi   |   |  |                             |            |
| 148 | Aash Infin & Agrowth Pvt. Ltd ( In the matter of Suryadeep Salt Refinery & Chemical Works Ltd) |   | 47th ACMM<br>Esplanade Mumbai                 | SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995 | 2179/W/03 (new sc no.40/06) | 10/08/2002 |
|     |  | 1) Aash Infin & Agrowth Pvt. Ltd.                                     |   |  |                             |            |
|     |  | 2) Shri Ashok Parmar  |   |  |                             |            |

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| 149 | Parthana Engineering ( In the matter of Suryadeep Salt Refinery & Chemical Works Ltd)                          |   | 47th ACMM<br>Esplanade Mumbai | SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995 | 3838/S/03<br>(s c<br>no.98/2006<br>) | 30/10/02   |
|     |  | 1) Parthana Engineering                   |                               |  |                                      |            |
| 150 | Allbless Trading & Investment Pvt. Ltd. ( In the matter of Suryadeep Salt Refinery & Chemical Works Ltd).      |   | 47th ACMM<br>Esplanade Mumbai | SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995 | 3834/S/2003                          | 30/10/02   |
|     |  | 1)Allbless Trading & Investment Pvt. Ltd. |                               |  |                                      |            |
|     |  | 2) Shri Dinesh Bhanushali                 |                               |  |                                      |            |
|     |  | 3) Shri Dilip Bhadeka                     |                               |  |                                      |            |
| 151 | Yes Investment & anr ( In the matter of Suryadeep Salt Refinery & Chemical Works Ltd)                          |   | 47th ACMM<br>Esplanade Mumbai | SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995 | 2183/W/03                            | 10/08/2002 |
|     |  | 1) Yes Investment                         |                               |  |                                      |            |
|     |  | 2) Shri Deepak Chudasma                   |                               |  |                                      |            |
| 152 | Scallop Investment & Leasing Pvt. Ltd. & anr. ( In the matter of Suryadeep Salt Refinery & Chemical Works Ltd) |   | 47th ACMM<br>Esplanade Mumbai | SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995 | 2466/W/03                            | 10/08/2002 |
|     |  | 1)Scallop Investment & Leasing Pvt. Ltd.  |                               |  |                                      |            |

|     |   |   |                               |  |                                      |            |
|-----|---|---|-------------------------------|--|--------------------------------------|------------|
|     |   | 2) Shri Amrish Valia                        |                               |  |                                      |            |
| 153 | Suryadeep Salt, Refinery & Chemicals Ltd. & anr. ( In the matter of Suryadeep Salt Refinery & Chemical Works Ltd) |   | 47th ACMM<br>Esplanade Mumbai | SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to securities markets) Regulations, 1995 | 2182/W/03                            | 10/08/2002 |
|     |   | 1.Suryadeep Salt, Refinery & Chemicals Ltd. |                               |  |                                      |            |
|     |   | 2.Dr. Rajendra Singh Rathod                 |                               |  |                                      |            |
| 154 | Citi securities (In the matter of Group of Cases against USB)   |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA            | 2465/W/03                            | 08/10/03   |
|     |   | Citi securities                             |                               |  |                                      |            |
| 155 | Rajeev & Co.(In the matter of Group of Cases against USB)   |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA, 1956      | 2180/W/03                            | 10/08/2002 |
|     | (In the matter of Group of Cases  | Rajeev & Co.                                |                               |  |                                      |            |
| 156 | Tribuwan Investment   |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.17 of SCRA            | 3836/S/03<br>(s c<br>no.96/2006<br>) | 30/10/02   |
|     |   | Tribuwan Investment                         |                               |  |                                      |            |

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|-----|---|--|-------------------------------|---|---------------------------|------------|
| 157 | M/s Goel Investor (In the matter of Group of Cases against USB)                       |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 3824/S/03                 | 10/03/2002 |
|     |   | M/s Goel Investor  |                               |   |                           |            |
| 158 | Shri Jyotish B. Shah (In the matter of Group of Cases against USB)                    |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 3825/S/03<br>(new s c no. | 10/03/2002 |
|     |   | Shri Jyotish B. Shah   |                               |   |                           |            |
| 159 | Dimensional Capital & Services Pvt. Ltd.(In the matter of Group of Cases against USB) |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.17 of SCRA | 3823/S/03                 | 10/03/2002 |
|     |   | Dimensional Capital & Services Pvt. Ltd.                                     |                               |   |                           |            |
| 160 | M/s Sundaram Services(In the matter of Group of Cases against USB)                    |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1770/S/03                 | 10/03/2002 |
|     |   | M/s Sundaram Services, represented through its proprietor Shri V.M. Sundram. |                               |   |                           |            |
| 161 | Sai Data Securities (P) Ltd. (In the matter of Group of Cases against USB)            |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1771/S/03                 | 10/03/2002 |
|     | (In the matter of Group of Cases  | Sai Data Securities (P) Ltd.   |                               |   |                           |            |

|     |  |                                  |                               |   |                                   |            |
|-----|--|----------------------------------|-------------------------------|---|-----------------------------------|------------|
| 162 | M/s Shree Shitalnath Investments (In the matter of Group of Cases against USB) |                                  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1768/S/03                         | 10/03/2002 |
|     |  | M/s Shree Shitalnath Investments |                               |   |                                   |            |
|     |  | Proprietor/Director              |                               |   |                                   |            |
| 163 | Shri Sailesh M. Doshi ((In the matter of Group of Cases against USB)           |                                  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1769/S/03<br>(s c<br>no.287/2006) | 10/03/2002 |
|     |  | Shri Sailesh M. Doshi            |                               |   |                                   |            |
| 164 | M/s Manish Impex(In the matter of Group of Cases against USB)                  |                                  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 3828/S/03                         | 10/03/2002 |
|     |  | M/s Manish Impex                 |                               |   |                                   |            |
| 165 | M/s R. V. Investment (In the matter of Group of Cases against USB)             |                                  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 3822/S/03<br>(NEW<br>NO.157/2006) | 10/03/2002 |
|     | (In the matter of Group of Cases   | M/s R. V. Investment             |                               |   |                                   |            |
| 166 | M/s PVR Securities (In the matter of Group of Cases against USB)               |                                  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 3827/S/03                         | 10/03/2002 |
|     | (In the matter of Group of Cases   | M/s PVR Securities               |                               |   |                                   |            |

|     |   |                       |                               |   |                                |            |
|-----|---|-----------------------|-------------------------------|---|--------------------------------|------------|
| 167 | M/s Megha Enterprises   |                       | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 3826/S/03                      | 10/03/2002 |
|     | (In the matter of Group of Cases  | M/s Megha Enterprises |                               |   |                                |            |
| 168 | RAC Investment(In the matter<br>of Group of Cases against USB)            |                       | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 3821/S/03                      | 10/03/2002 |
|     |   | RAC Investment        |                               |   |                                |            |
| 169 | A. K Investment (In the matter<br>of Group of Cases against USB)          |                       | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 3922/S/02 -<br>3831/S/200<br>3 | 10/08/2002 |
|     |   | M/s A. K Investment   |                               |   |                                |            |
| 170 | M/s Chirag Investment (In the<br>matter of Group of Cases against<br>USB) |                       | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 3924/S/02 -<br>3832/S/200<br>3 | 10/08/2002 |
|     |   | M/s Chirag Investment |                               |   |                                |            |
| 171 | M/s Equity Investment (In the<br>matter of Group of Cases against<br>USB) |                       | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA | 3829/S/200<br>3                | 10/08/2002 |
|     |   | M/s Equity Investment |                               |   |                                |            |

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|-----|--|--------------------------------------|-------------------------------|---|-----------|------------|
| 172 | M/s Five Star, Capital Services Ltd. (In the matter of Group of Cases against USB) |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1855/W/03 | 10/08/2002 |
|     |  | M/s Five Star, Capital Services Ltd. |                               |   |           |            |
|     |  |                                      |                               |   |           |            |
| 173 | M/s S. S. Financial Services (In the matter of Group of Cases against USB)         |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 2184/W/03 | 10/08/2002 |
|     |  | M/s S. S. Financial Services         |                               |   |           |            |
| 174 | M/s Sagar Securities (In the matter of Group of Cases against USB)                 |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 2181/W/03 | 10/08/2002 |
|     | (In the matter of Group of Cases   | M/s Sagar Securities                 |                               |   |           |            |
| 175 | Shri G. Lakshminarayana (In the matter of Group of Cases against USB)              |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 2467/W/03 | 10/08/2002 |
|     |  | Shri G. Lakshminarayana              |                               |   |           |            |
| 176 | M/s Siby & Co (In the matter of Group of Cases against USB)                        |                                      | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 2468/W/03 | 10/10/2002 |
|     |  | M/s Siby & Co                        |                               |   |           |            |

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| 177 | M/s Roop Chand Vaswani(In the matter of Group of Cases against USB)                 |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 3835/S/03<br>(s c<br>no.95/2006<br>)     | 30/10/02   |
|     | (In the matter of Group of Cases  | 1) Roop Chand Vaswani                     |                               |   |  |            |
| 178 | M/s Reach High Investments (In the matter of Group of Cases against USB)            |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1860/W/03<br>(new s c<br>no.33/2006<br>) | 30/10/02   |
|     |   | M/s Reach High Investments                |                               |   |  |            |
| 179 | M/s Parikh Enterprises (In the matter of Group of Cases against USB)                |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1856/W/03<br>( NEW S C<br>NO.29/06)      | 30/10/02   |
|     |   | M/s Parikh Enterprises                    |                               |   |  |            |
| 180 | M/s Open Leaf Stock & Shares Pvt. Ltd.(In the matter of Group of Cases against USB) |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1858/W/03<br>(new s c<br>no.31/06)       | 30/10/02   |
|     |   | 1) M/s Open Leaf Stock & Shares Pvt. Ltd. |                               |   |  |            |
|     |   | 2) Shri Mazhar Ali Khan                   |                               |   |  |            |
| 181 | Shri Adil Tamboli (In the matter of Group of Cases against USB)                     |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 3830/S/2003                              | 10/08/2002 |
|     |   | Shri Adil Tamboli                         |                               |   |  |            |

|     |   |                                     |                               |   |                                   |            |
|-----|---|-------------------------------------|-------------------------------|---|-----------------------------------|------------|
| 182 | M/s M S Securities(In the matter of Group of Cases against USB)                   |                                     | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1859/W/03<br>(NEW S C NO.32/06)   | 30/10/02   |
|     |   | M/s M S Securities                  |                               |   |                                   |            |
| 183 | M/s J D Investment(In the matter of Group of Cases against USB)                   |                                     | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1857/W/03<br>(NEW S C NO.30/2006) | 30/10/02   |
|     |   | M/s J D Investment                  |                               |   |                                   |            |
| 184 | M/s Atul Agarwal & Co.(In the matter of Group of Cases against USB)               |                                     | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 3837/S/03<br>(s c no. 97/2006)    | 30/10/02   |
|     |   | M/s Atul Agarwal & Co.              |                               |   |                                   |            |
| 185 | M/s Money Management Services Ltd.. (In the matter of Group of Cases against USB) |                                     | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1799/S/03<br>(new s c no.28/2006) | 11.11.02   |
|     |   | M/s Money Management Services Ltd.. |                               |   |                                   |            |
| 186 | M/s Pratibha Consultancy (In the matter of Group of Cases against USB)            |                                     | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA | 1798/S/03<br>(new s c no.27)      | 11/11/2002 |
|     | (In the matter of Group of Cases  | M/s Pratibha Consultancy            |                               |   |                                   |            |

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|-----|--|------------------------|-------------------------------|---|------------------------------------|------------|
| 187 | P. C. Fincap Pvt. Ltd. (In the matter of Group of Cases against USB) |                        | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA       | 2476/W/03<br>(spl case no.71/2006) | 11/01/2002 |
|     |  | P. C. Fincap Pvt. Ltd. |                               |   |                                    |            |
| 188 | R. K. Investment (In the matter of Group of Cases against USB)       |                        | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA       | 2474/W/03<br>(new s c no.69/2006)  | 11/01/2002 |
|     |  | R. K. Investment       |                               |   |                                    |            |
| 189 | Malar Share Shoppe Ltd (In the matter of Group of Cases against USB) |                        | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA, 1956 | 2475/W/03<br>(s c no.70/2006)      | 11/01/2002 |
|     |  | Malar Share Shoppe Ltd |                               |   |                                    |            |
| 190 | Kshitiz Investment (In the matter of Group of Cases against USB)     |                        | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA 1956  | 2473/W/03<br>(new no.68/2006)      | 11/01/2002 |
|     |  | Kshitiz Investment     |                               |   |                                    |            |
| 191 | Merchant Investment (In the matter of Group of Cases against USB)    |                        | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA 1956  | 2472/W/03<br>(new s c no.67/2006)  | 11/01/2002 |
|     |  | Merchant Investment    |                               |   |                                    |            |

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|-----|--|-------------------------------|-------------------------------|--|---------------------------------|------------|
| 192 | R. R. Financials (In the matter of Group of Cases against USB) |                               | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA  | 2470/W/03<br>(new s c no.66/06) | 11/01/2002 |
|     |  | R. R. Financials              |                               |  |                                 |            |
| 193 | Shri Dinesh Kumar Singhania                                    |                               | CMM Kolkata                   | Sec.23 of SCRA Regulations 4 of SEBI (PFUTP)Regulations 1995, Rule 4 &7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992 | C/4916/02                       | 30/11/2002 |
|     | (In the matter of Group of Cases                               | Shri Dinesh Kumar Singhania   |                               |  |                                 |            |
| 194 | Smt. Prema Poddar  |                               | CMM Kolkata                   | Sec.23 of SCRA Regulations 4 of SEBI (PFUTP)Regulations 1995, Rule 4 &7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992 | C/4910/02                       | 30/11/2002 |
|     | (In the matter of Group of Cases                               | Smt. Prema Poddar             |                               |  |                                 |            |
| 195 | Biyani Securities Pvt. Ltd.                                    |                               | CMM Kolkata                   | Sec.23 of SCRA Regulations 4 of SEBI (PFUTP)Regulations 1995, Rule 4 &7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992 | C/4914/02                       | 30/11/2002 |
|     | (In the matter of Group of Cases                               | 1.Biyani Securities Pvt. Ltd. |                               |  |                                 |            |

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|-----|---|---|-------------|---|-----------|------------|
|     |   | 2 Shir Alope Biyani                             |             |   |           |            |
|     |   | 3 Shri Ravindra Biyani                          |             |   |           |            |
| 196 | Arihant Exim Scrip P Ltd.   |   | CMM Kolkata | Sec.23 of SCRA<br>Regulations 4 of SEBI (PFUTP)Regulations 1995, Rule 4 &7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992 | C/4915/02 | 30/11/2002 |
|     | (In the matter of Group of Cases  | 1 Arihant Exim Scrip P Ltd.                     |             |   |           |            |
|     |   | 2.Shri Basudeo singhania                        |             |   |           |            |
|     |   | 3.Shri Sanjay Kumar Jain                        |             |   |           |            |
| 197 | Shri Ashok Kumar Poddar   |   | CMM Kolkata | Sec.23 of SCRA<br>Regulations 4 of SEBI (PFUTP)Regulations 1995, Rule 4 &7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992 | C/4909/02 | 30/11/2002 |
|     | (In the matter of Group of Cases  | Shri Ashok Kumar Poddar                         |             |   |           |            |
| 198 | Doe Jones Investments & Consultants Pvt. Ltd ((In the matter of Group of Cases against USB) |   | CMM Kolkata | Sec.23 of SCRA<br>Regulations 4 of SEBI (PFUTP)Regulations 1995, Rule 4 &7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992 | C/4913/02 | 30/11/2002 |
|     |   | 1.Doe Jones Investments & Consultants Pvt. Ltd. |             |   |           |            |
|     |   | 2.Shri Raj Kumar Patni                          |             |   |           |            |

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|-----|--|---|-------------|--|-----------|------------|
|     |  | 3 Shri Raj Kumar Jain                     |             |  |           |            |
|     |  | 4. Shri Gopal Singhania                   |             |  |           |            |
| 199 | Shri Raj Kumar Poddar ((In the matter of Group of Cases against USB) |   | CMM Kolkata | Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992 | C/4911/02 | 30/11/02   |
|     |  | Shri Raj Kumar Poddar                     |             |  |           |            |
| 200 | Shri Ratan Lal Poddar ((In the matter of Group of Cases against USB) |   | CMM Kolkata | Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992 | C/4912/02 | 30/11/02   |
|     |  | Shri Ratan Lal Poddar                     |             |  |           |            |
| 201 | Tripoli Consultancy Services Pvt. Ltd.                               |   | CMM Kolkata | Sec.23 of SCRA Regulations 4 of SEBI (PFUTP) Regulations 1995, Rule 4 & 7 of SEBI (Stock Broker & Sub broker) Rules and 24 of SEBI Act, 1992 | C/4908/02 | 30/11/2002 |
|     | (In the matter of Group of Cases against USB)                        | 1. Tripoli Consultancy Services Pvt. Ltd. |             |  |           |            |
|     |  | 2. Shri B. P. Singhania                   |             |  |           |            |
|     |  | 3. Shri Praveen Kumar Agarwal             |             |  |           |            |

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| 202 | Shri Harish Chandra Biyani<br>(CSE broker)                       |                                   | CMM Kolkata                   | Sec.23 of SCRA<br>Regulations 4 of SEBI<br>(PFUTP)Regulations<br>1995, Rule 4 &7 of<br>SEBI (Stock Broker &<br>Sub broker) Rules and<br>24 of SEBI Act, 1992   | C/4917/02                         | 30/11/2002 |
|     |  | Shri H. C. Biyani                 |                               |  |                                   |            |
| 203 | Ram Sagar Sinha (In the matter<br>of Group of Cases against USB) |                                   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA<br>1956  | 1146/S/03<br>(new SC<br>No.24/06) | 01/07/2003 |
|     |  | Ram Sagar Sinha                   |                               |  |                                   |            |
| 204 | First Global Stock Broking Ltd.                                  |                                   | 47th ACMM<br>Esplanade Mumbai | SEBI (Prohibition of<br>Fraudulent and Unfair<br>Trade Practices relating<br>to securities markets)<br>Regulations, 1995,<br>SEBI (Stock Broker and<br>Sub Broker)<br>Regulations, 1992 and<br>SEBI (Portfolio<br>Managers) Regulations. | 2308/S/03                         | 15/01/03   |
|     |  | 1.First Global Stock Broking Ltd. |                               |  |                                   |            |
|     |  | 2.Vruddhi Confinvest Pvt. Ltd     |                               |  |                                   |            |
|     |  | 3. Shri Shankar Sharma            |                               |  |                                   |            |
|     |  | 4.Smt. Devina Mehra               |                               |  |                                   |            |

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| 205 | First Global Stock Broking Ltd.   |                                       | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) of SEBI Act (Non compliance of summons) | 3842/S/03<br>(new sc<br>no.99/06)              | 15/01/03 |
|     |   | 1.First Global Stock Broking Pvt. Ltd |                               |  |  |          |
|     |   | 2.First Global Finance Pvt. Ltd       |                               |  |  |          |
|     |   | 3.Virta Trade & Agencies Pvt. Ltd.,   |                               |  |  |          |
|     |   | 4.Vruddhi Confinvest Pvt. Ltd.,       |                               |  |  |          |
|     |   | 5.Shri Shankar Sharma                 |                               |  |  |          |
|     |   | 6.Smt. Devina Mehra                   |                               |  |  |          |
| 206 | Hari Singh Champavat & ors.<br>(Kirloskar Investment and Finance Ltd.)    |                                       | 47th ACMM<br>Esplanade Mumbai | Violation 12, 15 & 16 of SEBI (SAST) Regulations 1997  | 3851/S/03 (s c<br>no.102/2006)                 | 31/01/03 |
|     |   | 1. Shri Hari Singh Champawat          |                               |  |  |          |
|     |   | 2.Shri Keshar Singh Rathore           |                               |  |  |          |
|     |   | 3.Shri Manohar Singh Rathore          |                               |  |  |          |
| 207 | Hari Singh Champavat (in the matter of Kirloskar Investment Finance Ltd.) |                                       | 47th ACMM<br>Esplanade Mumbai | Sec,11 (3) of SEBI Act                                 | 86/S/03 -<br>3850/S/03<br>(s c<br>no.101/2006) | 31/01/03 |
|     |   | 1) Hari Singh Champavat               |                               |  |  |          |
| 208 | Keshar Singh Rathore (in the matter of Kirloskar Investment Finance Ltd.) |                                       | 47th ACMM<br>Esplanade Mumbai | Sec,11 (3) of SEBI Act                                 | 85/S/03 -<br>3849/S/2003 (s c<br>no.100/2006)  | 31/01/03 |
|     |   | 1) Keshar Singh Rathore               |                               |  |  |          |

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| 209 | SRG Infotech Ltd.(in the matter of Kirloskar Investment Finance Ltd.) |  | 47th ACMM<br>Esplanade Mumbai | Sec,11 (3) of SEBI Act                                | 3852/S/03 ( s c no.103/2006)            | 31/01/03 |
|     |   | 1. SRG Infotech Ltd. & ors.                          |                               |   |   |          |
|     |   | 2. Shri Sandeep Bansal                               |                               |   |   |          |
|     |   | 3. Shri Kanika Sharma                                |                               |   |   |          |
| 210 | Rajesh Exports Ltd. & ors   |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4(a)& (c) of SEBI(PFUTP) Regulations 1995. | 84/S/03 - 5/SW/2003 (new s c no.242/06) | 31/01/03 |
|     |   | 1. Rajesh Exports Ltd.                               |                               |   |   |          |
|     |   | 2.Shri Rajesh Mehta                                  |                               |   |   |          |
|     |   | 3.Shri Prashanth Mehta                               |                               |   |   |          |
| 211 | Vishwapriya Financial Services and Securities Ltd. & ors .            |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 (e) of SEBI(PFUTP) Regulations 1995.     | 83/S/03 - 6/SW/2003                     | 31/01/03 |
|     |   | 1.Vishwapriya Financial Services and Securities Ltd. |                               |   |   |          |
|     |   | 2 Shri R. Subramanian                                |                               |   |   |          |
| 212 | CT Cotton Yarn Ltd.   |  | 47th ACMM<br>Esplanade Mumbai | Section 19, 20, 21, & 22 of Depositories Act, 1996.   | 949/S/03 (new s c no.21/06)             | 26/02/03 |
|     |   | 1) CT Cotton Yarn Ltd                                |                               |   |   |          |
|     |   | 2) Shri V.P. Punj                                    |                               |   |   |          |
|     |   | 3) Shri A.M. Khusro                                  |                               |   |   |          |
|     |   | 4) Shri A.K. Godika                                  |                               |   |   |          |
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| 213 | Viral Syntex Ltd.  |  | 47th ACMM<br>Esplanade Mumbai | Section 19, 20, 21, &<br>22 of Depositories Act,<br>1996. | 946/S/03(n<br>ew s c<br>no.18/2006<br>) | 26/02/03   |
|     |  | 1) Viral Syntex Ltd.                   |                               |   |   |            |
|     |  | 2) Shri Krishna Kumar Khadelwal        |                               |   |   |            |
|     |  | 3) Shri Mannalal Khandelwal            |                               |   |   |            |
| 214 | European Software Alliance<br>LTd.   |  | 47th ACMM<br>Esplanade Mumbai | Section 19, 20, 21, &<br>22 of Depositories Act,<br>1996. | 948/S/03<br>(new s c<br>no.20/06)       | 26/02/03   |
|     |  | 1) European Software<br>Alliances Ltd. |                               |   |   |            |
|     |  | 2) Shri K K Ravindran                  |                               |   |   |            |
|     |  | 3) Shri A V Nair                       |                               |   |   |            |
|     |  | 4) Shri Biswajit Maulik                |                               |   |   |            |
|     |  | 5) Shri Gurunath Vadke                 |                               |   |   |            |
|     |  | 6) Shri Ashish Tiwari                  |                               |   |   |            |
| 215 | Otoklin Plants and Equipments<br>Ltd.  |  | 47th ACMM<br>Esplanade Mumbai | Section 19, 20, 21, &<br>22 of Depositories Act,<br>1996. | 950/S/2003<br>(new s c<br>no.22/06)     | 26/2/2003  |
|     |  | 1) Otoklin Plants and Equipments Ltd.  |                               |   |   |            |
|     |  | 2) Shri Dilip K Jhaveri                |                               |   |   |            |
| 216 | Jas One Securities Pvt.Ltd.<br>( in the matter of Electrolus<br>Kelvinator Ltd ) |  | 47th ACMM<br>Esplanade Mumbai | Section 193 of<br>IndinaPenal Code,1860                   | 2115/S/03<br>(new s c<br>no.38/06)      | 01/04/2003 |
|     |  | 1)Jas One Securities Ltd.              |                               |   |   |            |
|     |  | 2) Jaswant A Parikh                    |                               |   |   |            |
|     |  |  |                               |   |   |            |

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| 217 | Ketan Parekh (in the matters of<br>(1)Credit Suisse First<br>Boston(I)SecuritiesP.Ltd 2. M/s<br>Dresdner Kleinwort Benson<br>Securities (I) Ltd. 3.Adani<br>Exports Ltd. 4.Global<br>TelesystemsLtd. 5) Himachal<br>Furistic Communications Ltd. |  | 47th ACMM<br>Esplanade Mumbai | SEBI (Prohibition of<br>Fraudulent and Unfair<br>Trade Practices relating<br>to securities markets)<br>Regulations, 1995 | Old CC<br>No.123/200<br>3 New No.<br>2574/S/200<br>3 | 7-Mar-03 |
|     |  | 1) Shri Ketan V. Parekh                        |                               |  |  |          |
|     |  | 2) Shri Kartik K Parekh                        |                               |  |  |          |
|     |  | 3)Classic Credit Ltd                           |                               |  |  |          |
|     |  | 4) Shri Ketan V. Parekh (Director of A-3)      |                               |  |  |          |
|     |  | 5) Shri Kirtikumar N. Parekh (Director of A-3) |                               |  |  |          |
|     |  | 6)Shri Kartik K Parekh (Director of A-3)       |                               |  |  |          |
|     |  | 7.Panther Fincap & Mgt. Services Ltd.          |                               |  |  |          |
|     |  | 8) Shri Ketan V. Parekh (Director of A-7)      |                               |  |  |          |
|     |  | 9) Shri Kirtikumar N. Parekh (Director of A-7) |                               |  |  |          |
|     |  | 10)Shri Kartik K Parekh (Director of A-7)      |                               |  |  |          |
|     |  | 11.Shri Navinchandra Parekh (Director of A-7)  |                               |  |  |          |
|     |  | 12)Luminant Investment Private Ltd             |                               |  |  |          |
|     |  | 13)Shri Ketan V Parekh (Director of A-12)      |                               |  |  |          |
|     |  | 14.Shri Arun J Shah (Director of A-12)         |                               |  |  |          |

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|  |  | 15.Chitrakut Computers Pvt. Ltd                  |  |  |  |  |
|  |  | 16.Shri Ketan V Parekh (Director of A-15)        |  |  |  |  |
|  |  | 17.Shri Kirtikumar N. Parekh (Director of A-15)  |  |  |  |  |
|  |  | 18) NH Securities Ltd.                           |  |  |  |  |
|  |  | 19) Shri Kirtikumar N. Parekh (Director of A-18) |  |  |  |  |
|  |  | 20)Shri V N Parekh (Director of A-18)            |  |  |  |  |
|  |  | 21) Shri Navinchandra Parekh (Director of A-18)  |  |  |  |  |
|  |  | 22) Classic Shares & Stock Broker Ltd            |  |  |  |  |
|  |  | 23.Shri Kartik K Parekh (Director of A-22)       |  |  |  |  |
|  |  | 24 Shri Kirtikumar N Parekh (Director of A-22)   |  |  |  |  |
|  |  | 25) Shri Kaushik C Shah (Director of A-22)       |  |  |  |  |
|  |  | 26) Shri Mukesh Joshi (Director of A-22)         |  |  |  |  |
|  |  | 27) Saimangal Investrade Ltd                     |  |  |  |  |
|  |  | 28) Shri Kaushik C Shah (Director of A-27)       |  |  |  |  |
|  |  | 29) Shri Ketan V Parekh (Director of A-27)       |  |  |  |  |
|  |  | 30) Shri Kartik K Parekh (Director of A-27)      |  |  |  |  |
|  |  | 31)Classic Infin Ltd                             |  |  |  |  |
|  |  | 32)Shri Ketan V Parekh (Director of A-31)        |  |  |  |  |

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|     |                | 33) Shri Kirtikumar N. Parekh<br>(Director of A-31) |             |  |           |          |
|     |                | 34) Panther Investrade Ltd                          |             |  |           |          |
|     |                | 35) Shri Kirtikumar N. Parekh<br>(Director of A-34) |             |  |           |          |
|     |                | 36) Shri Ketan V Parekh (Director of A-34)          |             |  |           |          |
|     |                | 37) Shri Kartik K Parekh (Director of A-34)         |             |  |           |          |
| 218 | Sanjay Khemani |   | CMM Kolkata | Securities Contract<br>(Regulations) Act   | C/1429/03 | 27/03/03 |
|     |                | Sanjay Khemani                                      |             |  |           |          |
| 219 | Sanjay Khemani |   | CMM Kolkata | Section 19(1) of<br>Securities Contract<br>(Regulations) Act 1956,<br>Regulation 4 of SEBI<br>(PFUTP) Regulations<br>1995 and Regulation 7<br>of SEBI (Stock Broker &<br>Sub broker) Regulations<br>1992 | C/1430/03 | 27/03/03 |
|     |                | Sanjay Khemani                                      |             |  |           |          |
| 220 | N. Khemani     |   | CMM Kolkata | Section 19(1) of<br>Securities Contract<br>(Regulations) Act 1956,<br>Regulation 4 of SEBI<br>(PFUTP) Regulations<br>1995 and Regulation 7<br>of SEBI (Stock Broker &<br>Sub broker) Regulations<br>1992 | C/1428/03 | 27/03/03 |

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|     |  | N. Khemani                        |                               |  |                                       |            |
| 221 | Taniya Securities Ltd. & ors in the matter of MOH Limited                        |                                   | 47th ACMM<br>Esplanade Mumbai | Section 11 (c ) 6 of<br>SEBI Act             | 3870/S/03<br>(s c<br>no.109/200<br>6) | 27/03/2003 |
|     |  | 1.Taniya Securities Ltd.          |                               |  |                                       |            |
|     |  | 2.Shri Gaurang Patel              |                               |  |                                       |            |
|     |  | 3.Shri Parag Patel                |                               |  |                                       |            |
|     |  | 4.Shri Rajinder Sinh Goel         |                               |  |                                       |            |
| 222 | Shri Piyush Jhaveri, propretor of Sree Parshwa Finance in the matter of MOH Ltd. |                                   | 47th ACMM<br>Esplanade Mumbai | Section 11 (c ) 6 of<br>SEBI Act.and 193 IPC | 3871/S/03 (s c<br>no.110/200<br>6)    | 27/03/2003 |
|     |  | Shri Piyus Jhaveri                |                               |  |                                       |            |
| 223 | Smt. Alpa Shah (proprietor of A M Investments) in the matter of MOH Ltd.         |                                   | 47th ACMM<br>Esplanade Mumbai | Section 11 (c ) 6 of<br>SEBI Act and 193 IPC | 3875/S/03 (s c<br>no.114/200<br>6)    | 27/03/2003 |
|     |  | Smt. Alpa Shah                    |                               |  |                                       |            |
| 224 | Kajol Impex Ltd. & anr. in the matter of MOH Ltd.                                |                                   | 47th ACMM<br>Esplanade Mumbai | Section 11 (c ) 6 of<br>SEBI Act and 193 IPC | 3874/S/03 (s c<br>no.113/200<br>6)    | 27/03/2003 |
|     |  | 1) Kajol Impex Ltd                |                               |  |                                       |            |
|     |  | 2) Shri Hemrajsinh Vaghela        |                               |  |                                       |            |
| 225 | Abhilasha Securities P Ltd. in the matter of MOH Ltd.                            |                                   | 47th ACMM<br>Esplanade Mumbai | Section 11 (c ) 6 of<br>SEBI Act             | 3869/S/03<br>(new s c<br>no.108/06)   | 27/03/2003 |
|     |  | 1) Abhilasha Securities Pvt. Ltd. |                               |  |                                       |            |
|     |  | 2) Smt Kanan Desai                |                               |  |                                       |            |
|     |  | 3) Shri Yezdi Master              |                               |  |                                       |            |

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| 226 | Shri Jitender Shah in the matter of MOH Ltd.                                      |                                    | 47th ACMM<br>Esplanade Mumbai  | Section 11 (c ) 6 of<br>SEBI Act. & 193 IPC                      | 3873/S/03 ( s c<br>no.111/200<br>6)        | 27/03/2003 |
|     |   | Shri Jitender Shah                 |                                |  |  |            |
| 227 | Smt Varsha K Gandhi (proprietor of Mahavir Investments) in the matter of MOH Ltd. |                                    | 47th ACMM<br>Esplanade Mumbai  | Section 11 (c ) 6 of<br>SEBI Act                                 | 3876/S/03 ( s c<br>no.115/200<br>6)        | 27/03/2003 |
|     |   | Smt Varsha K Gandhi                |                                |  |  |            |
| 228 | Padmini Technologies Ltd  |                                    | ACMM Tis Hazari<br>Court Delhi | 113 (2) of Companies<br>Act.                                     | 252/03                                     | 26.03.02   |
|     |   | 1) Padmini Technologies Ltd        |                                |  |  |            |
|     |   | 2) Shri Rajesh Sodhi               |                                |  |  |            |
|     |   | 3) Shri Praveen Kumar Jain         |                                |  |  |            |
|     |   | 4) Shri Vishnu Sarup               |                                |  |  |            |
|     |   | 5) Shri Vivek Nagpal               |                                |  |  |            |
| 229 | DSQ Holdings Ltd.   |                                    | 23rd MM Saidapet<br>Chennai    | Regulation 3 of SEBI<br>(Insider Trading)<br>Regulations,1992.   | 2658/03<br>(crl. R.C<br>No.233 of<br>2006) | 27/03/03   |
|     |   | 1) DSQ Holdings Ltd.               |                                |  |  |            |
|     |   | 2) Dinesh Dalmiya                  |                                |  |  |            |
|     |   | 3) Shri K. Gopalakrishnan          |                                |  |  |            |
| 230 | First Custodian Fund India Ltd.<br>& ors  |                                    | 47th ACMM<br>Esplanade Mumbai  | Regulation 6 (a) to (d)<br>of SEBI (PFUT P)<br>Regulations, 1995 | 2577/S/03<br>(new s c<br>no.84/2006<br>)   | 31/03/03   |
|     |   | 1) First Custodian Fund India Ltd. |                                |  |  |            |
|     |   | 2) Shri Sushil Manti               |                                |  |  |            |
|     |   | 3) Shri Surendra Kumar Banthia     |                                |  |  |            |
|     |   | 4) Shri Manish Banthia             |                                |  |  |            |

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| 231 | Shri Srikant G Mantri  |  | 47th ACMM<br>Esplanade Mumbai                    | Regulation 6 (a) to (d)<br>of SEBI (PFUT P)<br>Regulations, 1995 | 2575/S/03<br>(NEW S C<br>NO.82/200<br>6) | 31/03/03 |
|     |  | Shri Srikant G Mantri                          |  |  |  |          |
| 232 | Harvest Deal Securities  |  | 47th ACMM<br>Esplanade Mumbai                    | Regulation 6 (a) to (d)<br>of SEBI (PFUT P)<br>Regulations, 1995 | 2576/W/03<br>(new sc<br>no.83/2006<br>)  | 31/03/03 |
|     |  | 1) Harvest Deal Securities Ltd                 |  |  |  |          |
|     |  | 2) Shri Rajendra Kumar Banthia                 |  |  |  |          |
|     |  | 3) Smt. Saroj Banthia                          |  |  |  |          |
|     |  | 4) Shri Manish Banthia                         |  |  |  |          |
|     |  |  |  |  |  |          |
| 233 | SEBI vs. Ritesh Polyesters Ltd.  |  | Spl. Judge for<br>Economic Offences<br>Hyderabad | Sec. 63 of Companies<br>Act, 1956.                               | 93/03                                    | 29/03/03 |
|     |  | 1. Ritesh Polyester Ltd.                       |  |  |  |          |
|     |  | 2.Shri Shiv Shanker Agarwal                    |  |  |  |          |
|     |  | 3.Shri Surender Kumar Agarwal                  |  |  |  |          |
|     |  | 4. Shri Mahender Kumar Agarwal                 |  |  |  |          |
|     |  | 5.Smt. Roop Rekha Agarwal                      |  |  |  |          |
|     |  |  |  |  |  |          |
| 234 | SEBI vs. Shri K. Thanu Pillai<br>(Slipt case in the matter Ritesh<br>Polyesters Ltd. |  | Spl. Judge for<br>Economic Offences<br>Hyderabad | Sec. 63 of Companies<br>Act, 1956.                               | 111/03                                   | 2003     |
|     |  | 1. Shri K Thanu Pillai (A5 in CC. No.<br>93/03 |  |  |  |          |

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| 235 | SEBI vs. DSQ Software Ltd.    |                                      | 23rd MM Saidapet<br>Chennai   | Reg. 4, 5 and 6 of SEBI<br>(Prohibition of<br>Fraudulent Trade<br>Practices Relating to<br>Securities Market)<br>Regulations, 1995 | 2776/03<br>(crI. R.C.<br>No.234/200<br>6) | 28/03/03  |
|     |                               | 1. DSQ Software Ltd.                 |                               |  |   |           |
|     |                               | 2. Shri Mohammed Ghulam Ghouse       |                               |  |   |           |
|     |                               | 3. Shri Dinesh Dalmia                |                               |  |   |           |
|     |                               | 4. Shri V M Sundaram                 |                               |  |   |           |
|     |                               | 5. Shri S K Bhatnagar                |                               |  |   |           |
|     |                               | 6. Shri B. K . Pal                   |                               |  |   |           |
|     |                               | 7. Shri K M Venkateshwaran           |                               |  |   |           |
|     |                               | 8. Shri Pawan Kumar                  |                               |  |   |           |
|     |                               | 9. New Vision Investment Ltd.        |                               |  |   |           |
|     |                               | 10. New Vision Investment Pvt. Ltd.  |                               |  |   |           |
|     |                               | 11. Dinesh Dalmia Technology Trust   |                               |  |   |           |
|     |                               | 12. Dr. Suryanil Ghosh               |                               |  |   |           |
|     |                               | 13. Shri Dinesh Dalmia               |                               |  |   |           |
|     |                               | 14. Dinesh Dalmia Technologies Trust |                               |  |   |           |
|     |                               |                                      |                               |  |   |           |
| 236 | Incap Financial Services Ltd. |                                      | 47th ACMM<br>Esplanade Mumbai | Section 11 & 11 A of<br>SEBI Act.  | 499/M/03                                  | 10-Jul-02 |
|     |                               | 1. Incap Financial Services Ltd.     |                               |  |   |           |
|     |                               | 2. Shri Kanti Bhai Patel             |                               |  |   |           |
|     |                               | 3. Shri Roopram Sharma               |                               |  |   |           |
|     |                               | 4. Shri Nimesh Patel                 |                               |  |   |           |
|     |                               | 5. Shri Kirti S. Kotaria             |                               |  |   |           |
|     |                               | 6. Shri Satyendra Nath Gandhi        |                               |  |   |           |

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|     |   |                                   |                               |  |  |            |
| 237 | Shri Deven Mehta ( in the matter of Vakrangee Software Ltd)   |                                   | 47th ACMM<br>Esplanade Mumbai | Regulation 4 (a) & (b) SEBI (PFUTP) Regulations, 1995 and Regulation 7 (1) SEBI (SAST) Regulations, 1997 | 2185/W/03                              | 27/08/03   |
|     |   | 1) Shri Deven Mehta               |                               |  |  |            |
| 238 | Citi securities (In the matter of Group of Cases against USB) |                                   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Brokers and Sub Brokers) Rules 1992, Sec. 12 of SEBI Act and Sec.23 of SCRA        | 2465/W/03                              | 08/10/03   |
|     |   | Citi securities                   |                               |  |  |            |
| 239 | Manna Glass Tech Industries Ltd.                              |                                   | 47th ACMM<br>Esplanade Mumbai | Reg.59 & 60 of SEBI (DP) Regulations, Sec. 18 r/w 20 of Depositories Act, 1996.                          | 2279/W/03<br>(s c<br>no.41/2006<br>)   | 28/11/03   |
|     |   | 1.Manna Glass Tech Industries Ltd |                               |  |  |            |
|     |   | 2.Ashok N Choksi                  |                               |  |  |            |
|     |   | 3.Dattatray Sawant                |                               |  |  |            |
|     |   | 4.Jayesh Mehta                    |                               |  |  |            |
| 240 | Arihant Threads Ltd.  |                                   | 47th ACMM<br>Esplanade Mumbai | Section 20 of Depositories Act, 1996.  | 3864/S/03<br>(new s c no.<br>104/2006) | 03.03.2004 |
|     |   | 1) Arihant Threads                |                               |  |  |            |
|     |   | 2) K. L. Jain                     |                               |  |  |            |

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| 241 | Arihant Cotsyn Ltd.   |                            | 47th ACMM<br>Esplanade Mumbai | Depositories Act, 1996.  | 3865/S/03<br>(new s c<br>no.105/200<br>6) | 03.03.2004 |
|     |   | 1) Arihant Cotsyn          |                               |  |   |            |
|     |   | 2) K. L. Jain              |                               |  |   |            |
| 242 | Arihant Industries Ltd.   |                            | 47th ACMM<br>Esplanade Mumbai | Section 20 of<br>Depositories Act, 1996.   | 3866/S/03<br>(new s c<br>no.106/200<br>6) | 03.03.2004 |
|     |   | 1) Arihant Industries Ltd. |                               |  |   |            |
|     |   | 2) K. L. Jain              |                               |  |   |            |
|     |   |                            |                               |  |   |            |
| 243 | M/s Indus Portfolio (In the<br>matter of Group of Cases against<br>USB) |                            | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Brokers and Sub<br>Brokers) Rules 1992,<br>Sec. 12 of SEBI Act<br>and Sec.23 of SCRA            | 2469/W/03                                 | 10/10/2003 |
|     |   | M/s Indus Portfolio        |                               |  |   |            |
|     |   |                            |                               |  |   |            |
| 244 | Vikas WSP Ltd. & ors  |                            | 47th ACMM<br>Esplanade Mumbai | SEBI (Prohibition of<br>Fraudulent and Unfair<br>Trade Practices relating<br>to securities markets)<br>Regulations, 1995 | 3872/S/03<br>(new no.<br>SC<br>No.111/06) | 17/06/2003 |
|     |   | 1) Vikas WSP Ltd.          |                               |  |   |            |
|     |   | 2) Shri B D Agarwal        |                               |  |   |            |
|     |   | 3) Shri J D Agarwal        |                               |  |   |            |
|     |   | 4) Shri B L Jindal         |                               |  |   |            |
|     |   | 5) Shri R C Jindal         |                               |  |   |            |
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| 245 | Shri J E Talaulicar (in the matter of Tata Finance Ltd.) |                        | 47th ACMM<br>Esplanade Mumbai | Reg. 3 of SEBI (Insider Trading) Regulations, 1992. | 3877/S/03                    | 04/03/2003 |
|     |  | 1)Shri J E Talaulicar  |                               |   |                              |            |
|     |  | 2.Shri Dilip Pendse    |                               |   |                              |            |
|     |  | 3.Shri A. L. Shilotri  |                               |   |                              |            |
| 246 | SEBI vs. Ananya Traders Ltd                              |                        | 47th ACMM<br>Esplanade Mumbai | Sec. 177 and 193 of The Indian Penal Code, 1860.    | 3879/S/03 ( s c no.117/2006) | 04/04/2003 |
|     |  | 1. Ananya Traders Ltd. |                               |   |                              |            |
|     |  | 2. S. Sengupta         |                               |   |                              |            |
|     |  | 3.P. Majumdar          |                               |   |                              |            |
| 247 | SEBI vs. EXV Finvest Ltd                                 |                        | 47th ACMM<br>Esplanade Mumbai | Sec. 177 and 193 of The Indian Penal Code, 1860.    | 3881/S/03 ( s c no.119/2006) | 04/04/2003 |
|     |  | 1. EXV Finvest Ltd.    |                               |   |                              |            |
|     |  | 2.S. G. Dhanuka        |                               |   |                              |            |
|     |  | 3.S. N. Singh          |                               |   |                              |            |
| 248 | SEBI vs. Munga Holdings Ltd.                             |                        | 47th ACMM<br>Esplanade Mumbai | Sec. 177 and 193 of The Indian Penal Code, 1860.    | 3878/S/03 ( s c no.116/2006) | 04/04/2003 |
|     |  | 1.Munga Holdings Ltd.  |                               |   |                              |            |
|     |  | 2.R. P. Sharma         |                               |   |                              |            |
|     |  | 3. S. Datta Roy        |                               |   |                              |            |
|     |  | 4. R. Adak             |                               |   |                              |            |
|     |  | 5.Nirmal Suchanti      |                               |   |                              |            |
|     |  | 6.Radha Krishna Pandey |                               |   |                              |            |

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| 249 | SEBI vs. Securities Brokers of India Ltd      |  | 47th ACMM<br>Esplanade Mumbai | Sec. 177 and 193 of<br>The Indian Penal Code,<br>1860. | 3880/S/03 (s c<br>no.118/2006) | 04/04/2003 |
|     |   | 1. Securities Brokers of India Ltd.    |                               |  |                                |            |
|     |   | 2. Pawan Kumar Ruia                    |                               |  |                                |            |
|     |   | 3. Nupil Kumar Gupta                   |                               |  |                                |            |
|     |   | 4. Surendra Kumar Singhi               |                               |  |                                |            |
| 250 | SEBI vs. Sunflex Finance & Investments Ltd    |  | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act                                      | 144/0S/03                      | 04/09/2003 |
|     |   | 1.Sunflex Finance & Investments Ltd    |                               |  |                                |            |
|     |   | 2. Vinod B. Agarwal                    |                               |  |                                |            |
|     |   | 3.Kishore S. Dhurandhar                |                               |  |                                |            |
|     |   | 4. Anil Paradkar                       |                               |  |                                |            |
| 251 | SEBI vs. Zeus Management Consultant Pvt. Ltd. |  | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act                                      | 3867/S/03 (s c<br>no.107/2006) | 28/04/03   |
|     |   | 1.Zeus Management Consultant Pvt. Ltd. |                               |  |                                |            |
|     |   | 2. Shri K. Ram Kumar                   |                               |  |                                |            |
|     |   | 3. Shri V. Mahadevan                   |                               |  |                                |            |

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| 252 | SEBI vs. Information Technologies India Ltd. and ors |   | 47th ACMM<br>Esplanade Mumbai | Regulation 4 (a) to (e),6<br>(d) of SEBI (Prohibition<br>of Fraudulent Trade<br>Practices Relating to<br>Securities Market)<br>Regulations, 1995,<br>Regulation 4 of SEBI<br>(Insider Trading)<br>Regulations 1992 and<br>Regulation 11 (2) of<br>SEBI (SAST)<br>Regulations. | 3882/S/03<br>(120/2006) | 16/04/03 |
|     |  | 1.Information Technologies (India) Ltd. |                               |   |                         |          |
|     |  | 2.Vinay Rai                             |                               |   |                         |          |
|     |  | 3. Anil Rai                             |                               |   |                         |          |
|     |  | 4. Amit Rai                             |                               |   |                         |          |
|     |  | 5. S. K. Mittal                         |                               |   |                         |          |
|     |  | 6. V. C. Rai                            |                               |   |                         |          |
|     |  | 7. Manoj Srivastava                     |                               |   |                         |          |
|     |  | 8. Suresh Sachdev                       |                               |   |                         |          |
|     |  | 9. Aditya Pittie                        |                               |   |                         |          |
|     |  | 10. RKKR Agencies Ltd.                  |                               |   |                         |          |
|     |  | 11.Utility Trade Links (Pvt.) Ltd.      |                               |   |                         |          |
|     |  | 12.Pukhraj Holdings Pvt. Ltd.           |                               |   |                         |          |
|     |  | 13.B. M. Joshi                          |                               |   |                         |          |
|     |  | 14. Anil Kanodia                        |                               |   |                         |          |
|     |  | 15.T. S. Nair                           |                               |   |                         |          |
|     |  | 16.Sunmac Iron & Steel Pvt. Ltd.        |                               |   |                         |          |
|     |  | 17.D. B Sharma                          |                               |   |                         |          |
|     |  | 18. R. P Sharma                         |                               |   |                         |          |

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|  |  | 19. New Age Commercial Pvt. Ltd.        |  |  |  |  |
|  |  | 20. P. K. Rao                           |  |  |  |  |
|  |  | 21. Niranjan Kumar Lakhotia             |  |  |  |  |
|  |  | 22. Ambica Ferro Alloys Pvt. Ltd.       |  |  |  |  |
|  |  | 23. P K Rao                             |  |  |  |  |
|  |  | 24. Shri Sanjay Gupta                   |  |  |  |  |
|  |  | 25. Vedant Steel Casings Pvt. Ltd.      |  |  |  |  |
|  |  | 26. P . K Rao                           |  |  |  |  |
|  |  | 27. Sanjay Gupta                        |  |  |  |  |
|  |  | 28. Deep Trades and Advances Pvt. Ltd.  |  |  |  |  |
|  |  | 29. R. B. Agarwal                       |  |  |  |  |
|  |  | 30. V. K. Bindlesh                      |  |  |  |  |
|  |  | 31. Eureka Machineries Pvt. Ltd.        |  |  |  |  |
|  |  | 32. Radha Ballab                        |  |  |  |  |
|  |  | 33. Vijay Kumar Gupta                   |  |  |  |  |
|  |  | 34. Arunoday Vinimay Pvt. Ltd.          |  |  |  |  |
|  |  | 35. P. K Rao                            |  |  |  |  |
|  |  | 36. Jugal Kishor                        |  |  |  |  |
|  |  | 37. Anjaly Flat Rolled Sheets Pvt. Ltd. |  |  |  |  |
|  |  | 38. R. P. Sharma                        |  |  |  |  |
|  |  | 39. Anupam Agarwal                      |  |  |  |  |
|  |  | 40. Amit Share Trading Pvt. Ltd.        |  |  |  |  |
|  |  | 41. V. K. Agarwal                       |  |  |  |  |
|  |  | 42. Gopal Vijay                         |  |  |  |  |
|  |  | 43. Parvati Casting Pvt. Ltd.           |  |  |  |  |
|  |  | 44. Shiv Kumar                          |  |  |  |  |
|  |  | 45. Sandeep Vyas                        |  |  |  |  |
|  |  | 46. KRP Consultants Pvt. Ltd.           |  |  |  |  |
|  |  | 47. Gopal Vijay                         |  |  |  |  |
|  |  | 48. V. K. Agarwal                       |  |  |  |  |

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|     |                               | 49. Taurus Portfolio Ltd.                   |                               |   |                                   |          |
|     |                               | 50. Santosh Gupta                           |                               |   |                                   |          |
|     |                               | 51. Arun Aggarwal                           |                               |   |                                   |          |
|     |                               | 52. Decent Dealers and Advances (Pvt.) Ltd. |                               |   |                                   |          |
|     |                               | 53. V. K. Bindlesh                          |                               |   |                                   |          |
|     |                               | 54. Om Prakash                              |                               |   |                                   |          |
|     |                               | 55. Varren Financial Services (Pvt.) Ltd.   |                               |   |                                   |          |
|     |                               | 56. S. K. Gupta                             |                               |   |                                   |          |
|     |                               | 57. Neeraj Gupta                            |                               |   |                                   |          |
|     |                               | 58. Classic Dealers and Advances (P) Ltd.   |                               |   |                                   |          |
|     |                               | 59. Radha Ballab                            |                               |   |                                   |          |
|     |                               | 60. V. K. Mantri                            |                               |   |                                   |          |
|     |                               | 61. Aquarius steels Pvt. Ltd.               |                               |   |                                   |          |
|     |                               | 62. Anupam Kumar Agarwal                    |                               |   |                                   |          |
|     |                               | 63. Gopal Vijay                             |                               |   |                                   |          |
| 253 | Enkay Texofood Industries Ltd |   | 47th ACMM<br>Esplanade Mumbai | Section 19,20,21 & 22<br>of Depositories Act,<br>1996 | 2076/S/03 (<br>37/2006)           | 28/05/03 |
|     |                               | 1. Enkay Texofood Industries Ltd.           |                               |   |                                   |          |
|     |                               | 2. Shri Tulsidas Goyal                      |                               |   |                                   |          |
|     |                               | 3. Shri Murlimanohar Goyal                  |                               |   |                                   |          |
|     |                               | 4. Shri P. V. Nayak                         |                               |   |                                   |          |
| 254 | Mukerian Papers Mills Ltd     |   | 47th ACMM<br>Esplanade Mumbai | Section 19,20,21 & 22<br>of Depositories Act,<br>1996 | 2075/S/03<br>(new s<br>cno.36/06) | 28/05/03 |
|     |                               | 1) Mukerian Papers Mills Ltd                |                               |   |                                   |          |
|     |                               | 2. Shri N. K. Oswal                         |                               |   |                                   |          |
|     |                               | 3. Shri H. R. Darwesh                       |                               |   |                                   |          |
|     |                               | 4. Shri N. K. Jain                          |                               |   |                                   |          |

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| 255 | Punjab Woolcombers Ltd  |                              | 47th ACMM<br>Esplanade Mumbai | Section 19,20,21 & 22<br>of Depositories Act,<br>1996  | 2073/S/03<br>(new s c<br>no.34/2006<br>) | 28/05/03   |
|     |   | 1.Punjab Woolcombers Ltd     |                               |  |  |            |
|     |   | 2.Shri N. K. Oswal           |                               |  |  |            |
|     |   | 3. Shri Jangilal Oswal       |                               |  |  |            |
|     |   | 4. Shri S. L. Goel           |                               |  |  |            |
|     |   | 5. Shri Surinder Nath Sharma |                               |  |  |            |
| 256 | Suman Motels Ltd.   |                              | 47th ACMM<br>Esplanade Mumbai | Section 19,20,21 & 22<br>of Depositories Act,<br>1996  | 2074/W/03<br>(new s c<br>no.35/2006<br>) | 28/05/03   |
|     |   | 1.Suman Motels Ltd.          |                               |  |  |            |
|     |   | 2. Shri Mukhtar Hussain      |                               |  |  |            |
|     |   | 3. Shri Surendra M. Khandhar |                               |  |  |            |
|     |   | 4.Shri Praful M. Khandhar    |                               |  |  |            |
| 257 | Bhupali Securities and ors  |                              | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker and Sub broker)<br>Rules, 1992 and<br>Regulation 5 of SEBI<br>(PFUTP) Regulations,<br>1995 | 2521/S/03<br>(new SC<br>No.73/06)        | 06/06/2003 |
|     |   | 1. Bhupali Securites         |                               |  |  |            |
|     |   | 2. Sagar Kajbaje             |                               |  |  |            |
|     |   | 3. Smita Kajbaje             |                               |  |  |            |
| 258 | Rituja Finvest Pvt. Ltd. & ors(In<br>the matter of Kreb Biochemicals<br>Ltd.) |                              | 47th ACMM<br>Esplanade Mumbai | Sec. 11C(6) of SEBI<br>Act.  | 2291/W/03<br>( 52/06)                    | 26/6/03    |
|     |   | 1. Rituja Finvest Pvt. Ltd.  |                               |  |  |            |
|     |   | 2. Anil D Doshi              |                               |  |  |            |
|     |   | 3. Dinesh D. Doshi           |                               |  |  |            |
|     |   | 4. Vinod Shah                |                               |  |  |            |

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| 259 | Damayanti Finvest Pvt. Ltd. (In the matter of Kreb Biochemicals Ltd.) |                                     | 47th ACMM<br>Esplanade Mumbai | Sec.11C(6) of SEBI Act.  | 2293/W/03<br>(54/06)            | 26/06/03 |
|     |   | 1. Damayanti Finvest Pvt. Ltd.      |                               |  |                                 |          |
|     |   | 2. Anil D Doshi                     |                               |  |                                 |          |
|     |   | 3. Dinesh D. Doshi                  |                               |  |                                 |          |
|     |   | 4. Vinod Shah                       |                               |  |                                 |          |
| 260 | CDP Fincap Pvt. Ltd.(In the matter of Kreb Biochemicals Ltd.)         |                                     | 47th ACMM<br>Esplanade Mumbai | Sec. 11C(6) of SEBI Act.   | 2292/W/03<br>(53/06)            | 26/06/03 |
|     |   | 1. CDP Fincap Pvt. Ltd.             |                               |  |                                 |          |
|     |   | 2. Anil D Doshi                     |                               |  |                                 |          |
|     |   | 3. Dinesh D. Doshi                  |                               |  |                                 |          |
|     |   | 4. Vinod Shah                       |                               |  |                                 |          |
| 261 | Alfavision Overseas (India) Ltd.                                      |                                     | 47th ACMM<br>Esplanade Mumbai | Section 19,20,21 & 22 of Depositories Act, 1996                                      | 2294/W/03<br>(new s c no.55/06) | 26/06/03 |
|     |   | 1. Alfavision Overseas (India) Ltd. |                               |  |                                 |          |
|     |   | 2. Shri Vishnu Prasad Goyal         |                               |  |                                 |          |
| 262 | Aay Pee Finstock Pvt. Ltd   |                                     | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956 | 3942/W/03<br>(s c no.175/2006)  | 26/06/03 |
|     |   | Aay Pee Finstock Pvt. Ltd           |                               |  |                                 |          |
| 263 | Aee- Bee Stocks Pvt Ltd   |                                     | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956 | 3940/W/03                       | 26/06/03 |
|     |   | Aee- Bee Stocks Pvt Ltd             |                               |  |                                 |          |

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| 264 | M/s Agrawal Investments |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 2288/W/03<br>(new s c<br>no.49/2006<br>) | 26/06/03 |
|     |                         | M/s Agrawal Investments |                               |   |  |          |
| 265 | M/s Ajaymeru Securities |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3937/W03<br>(s c<br>no.170/200<br>6)     | 26/06/03 |
|     |                         | M/s Ajaymeru Securities |                               |   |  |          |
| 266 | M/s A. M. Investments   |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3930/W/03<br>(s c<br>no.163/200<br>6)    | 26/06/03 |
|     |                         | M/s A. M. Investments   |                               |   |  |          |
| 267 | M/s B. L. Investment    |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3911/S/03<br>(145/06)                    | 26/06/03 |
|     |                         | M/s B. L. Investment    |                               |   |  |          |
| 268 | Shri Balachandra Hegde  |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3935/W/03<br>(s c no.<br>168/2006)       | 26/06/03 |
|     |                         | Shri Balachandra Hegde  |                               |   |  |          |

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| 269 | Bapna Investment and Consultancy Services Pvt. Ltd |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956 | 3934/W/03<br>(s c<br>no.167/2006) | 26/06/03 |
|     |  | Bapna Investment and Consultancy Services Pvt. Ltd |                               |  |                                   |          |
| 270 | M/s Chitra R. Jagannathan                          |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956 | 3936/W/03<br>(s c<br>no169/2006)  | 26/06/03 |
|     |  | M/s Chitra R. Jagannathan                          |                               |  |                                   |          |
| 271 | M/s Endee Commercial Stock                         |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956 | 3932/W/03<br>(s c<br>no.165/2006) | 26/06/03 |
|     |  | M/s Endee Commercial Stock                         |                               |  |                                   |          |
| 272 | M/s Ess Vee Associates                             |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956 | 3929/W/03<br>(s c<br>no.162/2006) | 26/06/03 |
|     |  | M/s Ess Vee Associates                             |                               |  |                                   |          |
| 273 | Ford Brothers Capital Services Ltd                 |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Broker &Sub Broker) Rules 1992 and Section 23 of SCRA Act 1956 | 3938/W/03<br>(s c<br>no.171/2006) | 26/06/03 |
|     |  | Ford Brothers Capital Services Ltd                 |                               |  |                                   |          |

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| 274 | M/s Fortune Investment              |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 2289/W/03<br>(s c<br>no.50/2006<br>)  | 26/06/03 |
|     |                                     | M/s Fortune Investment   |                               |   |                                       |          |
| 275 | M/s Gopi Investments                |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3933/W/03<br>(s c<br>no.166/200<br>6) | 26/06/03 |
|     |                                     | M/s Gopi Investments   |                               |   |                                       |          |
| 276 | M/s GS Investment                   |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 2285/W/03<br>(s c<br>no.46/2006<br>)  | 26/06/03 |
|     |                                     | M/s GS Investment  |                               |   |                                       |          |
| 277 | M/s Indian Counter Equity<br>Dealer |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3925/W/03<br>(s c<br>no.158/200<br>6) | 26/06/03 |
|     |                                     | M/s Indian Counter Equity Dealer rep.<br>by its partners Mrs. Shobhna Dalal and<br>Shri Nikhil Dalal |                               |   |                                       |          |
| 278 | M/s Jatin J Shah                    |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3941/W/03<br>(s c<br>no.174/200<br>6) | 26/06/03 |
|     |                                     | M/s Jatin J Shah   |                               |   |                                       |          |

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| 279 | M/s Kiran Parasrampur    |                          | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3939/W/03<br>(s c<br>no.172/200<br>6)    | 26/06/03 |
|     |                          | M/s Kiran Parasrampur    |                               |   |  |          |
| 280 | M/s Kunal Associates     |                          | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 2287/W/03<br>(s c<br>no.48/2006<br>)     | 26/06/03 |
|     |                          | M/s Kunal Associates     |                               |   |  |          |
| 281 | M/s Kushmogh Investments |                          | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3931/W/03<br>(s c<br>no.164/200<br>6)    | 26/06/03 |
|     |                          | M/s Kushmogh Investments |                               |   |  |          |
| 282 | Loko Securities Pvt. Ltd |                          | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3943/W/03<br>(s c<br>no.176/200<br>6)    | 26/06/03 |
|     |                          | Loko Securities Pvt. Ltd |                               |   |  |          |
| 283 | M/s N M Investments      |                          | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 2286/W/03<br>(new s c<br>no.47/2006<br>) | 26/06/03 |
|     |                          | M/s N M Investments      |                               |   |  |          |

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| 284 | Nagarjuna Securities Ltd., |                              | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3910/W/03<br>(144/06)                 | 26/06/03 |
|     |                            | Nagarjuna Securities Ltd.,   |                               |   |                                       |          |
| 285 | M/s Om Investment Care     |                              | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3928/W/03<br>(new s c<br>no.159/06)   | 26/06/03 |
|     |                            | M/s Om Investment Care       |                               |   |                                       |          |
| 286 | M/s Om Investment          |                              | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3926/W/03<br>(s c<br>no.159/200<br>6) | 26/06/03 |
|     |                            | M/s Om Investment            |                               |   |                                       |          |
| 287 | PCS Stock Broking Pvt. Ltd |                              | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3913/W/03<br>(new s c<br>no.147/06)   | 26/06/03 |
|     |                            | 1.PCS Stock Broking Pvt. Ltd |                               |   |                                       |          |
|     |                            | 2.Shri P C Shah              |                               |   |                                       |          |
|     |                            | 3.Shri M P Rawat             |                               |   |                                       |          |
| 288 | M/s R.G. Investments       |                              | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3924/W/03<br>(s c<br>no.157/200<br>6) | 26/06/03 |
|     |                            | M/s R.G. Investments         |                               |   |                                       |          |

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| 289 | Shri Rajiv Mehta                      |                                       | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3916/W/03                                 | 26/06/03   |
|     |                                       | Shri Rajiv Mehta                      |                               |   |   |            |
| 290 | M/s Rupani Enterprises                |                                       | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3923/S/03<br>(new s c<br>no.156/200<br>6) | 26/06/03   |
|     |                                       | M/s Rupani Enterprises                |                               |   |   |            |
| 291 | RVI Shares and Securities Pvt.<br>Ltd |                                       | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3920/W/03<br>(new s c<br>no.153/06)       | 26/06/03   |
|     |                                       | 1. RVI Shares and Securities Pvt. Ltd |                               |   |   |            |
|     |                                       | 2. Shri Virendra G Jariwala           |                               |   |   |            |
| 292 | M/s S S R Investments                 |                                       | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3914/W/03<br>(148/06)                     | 06/06/2003 |
|     |                                       | M/s S S R Investments                 |                               |   |   |            |
| 293 | M/s S. M. Samant                      |                                       | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>17 of SCRA Act 1956 | 3912/S/03<br>(146/2006)                   | 26/06/03   |
|     |                                       | 1) M/s S. M. Samant                   |                               |   |   |            |

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| 294 | S. Patwa & Associates      |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3918/W/03<br>(new s c<br>no.151/06)    | 26/06/03 |
|     |                            | S. Patwa & Associates   |                               |   |  |          |
| 295 | M/s Smart Securities       |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3922/W/03<br>(new s c<br>no.155/06)    | 26/06/03 |
|     |                            | M/s Smart Securities    |                               |   |  |          |
| 296 | M/s Suvidha Traders        |                         | 47th ACMM<br>Esplanade Mumbai | Sec. 24 of SEBI Act.  | 3921/W/03<br>(new s c<br>no.154/06)    | 26/06/03 |
|     |                            | M/s Suvidha Traders     |                               |   |  |          |
| 297 | M/s Timinab Investments    |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3919/W/03<br>(s c<br>no.152/200<br>6)  | 26/06/03 |
|     |                            | M/s Timinab Investments |                               |   |  |          |
| 298 | Shri Vinod Tripathi        |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3927/W/03<br>( s c<br>no.160/200<br>6) | 26/06/03 |
|     |                            | Shri Vinod Tripathi     |                               |   |  |          |
| 299 | Shri Viraf N Sodawaterwala |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3915/S/03<br>(s c<br>no.149/200<br>6)  | 26/06/03 |

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|     |  | Shri Viraf N Sodawaterwala                 |                               |   |  |            |
| 300 | M/s Virtue Securities                      |  | 47th ACMM<br>Esplanade Mumbai | Sec. 24 of SEBI Act.  | 2290/W/03<br>(new s c<br>no.51/2006<br>) | 26/06/03   |
|     |  | M/s Virtue Securities                      |                               |   |  |            |
| 301 | M/s Waishram Finance and<br>Investment Ltd |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock<br>Broker &Sub Broker)<br>Rules 1992 and Section<br>23 of SCRA Act 1956 | 3917/W/03<br>(s c<br>no.150/200<br>6)    | 26/06/03   |
|     |  | M/s Waishram Finance and Investment<br>Ltd |                               |   |  |            |
| 302 | Alkan Project Pvt. Ltd                     |  | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) of SEBI<br>Act.  | 2031/W/03<br>(63/06)                     | 17/06/03   |
|     |  | 1.Alkan Project Pvt. Ltd                   |                               |   |  |            |
|     |  | 2. Shri Ramesh Balkrishna Gudi             |                               |   |  |            |
| 303 | Auto Investment Pvt. Ltd                   |  | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) of SEBI<br>Act.  | 2525/W/03<br>(new s c<br>no.77/06)       | 06/06/2003 |
|     |  | 1.Auto Investment Pvt. Ltd                 |                               |   |  |            |
|     |  | 2.Shri Suresh Gurbux Motwani               |                               |   |  |            |
|     |  | 3.Shri Kishore G. Motwani                  |                               |   |  |            |
| 304 | M'Belle International Pvt. Ltd             |  | 47th ACMM<br>Esplanade Mumbai | Sec. 11(3) of SEBI Act.   | 2299/W/03<br>(s c<br>no.61/2006<br>)     | 17/06/03   |
|     |  | 1.M'Belle International Pvt. Ltd           |                               |   |  |            |
|     |  | 2. Smt. Anupama S. Motwani                 |                               |   |  |            |
|     |  | 3. Smt Rita K. Motwani                     |                               |   |  |            |
| 305 | Mayfair Paper & Boards Pvt.<br>Ltd         |  | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) of SEBI<br>Act.  | 2526/W/03<br>(new s c<br>no.78/06)       | 06/06/2003 |

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|     |                              | 1.Mayfair Paper & Boards Pvt. Ltd |                               |                                |                                      |            |
|     |                              | 2.Shri Vinod G. Motwani           |                               |                                |                                      |            |
|     |                              | 3.Shri Kishore G. Motwani         |                               |                                |                                      |            |
|     |                              | 4.Shri Madan Relwani              |                               |                                |                                      |            |
| 306 | Mayfair Realtors Pvt. Ltd    |                                   | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) of SEBI<br>Act. | 2300/W/03<br>(s c<br>no.62/2006<br>) | 17/06/03   |
|     |                              | 1.Mayfair Realtors Pvt. Ltd       |                               |                                |                                      |            |
|     |                              | 2.Shri Madan Gurmukh<br>Relwani   |                               |                                |                                      |            |
|     |                              | 3.Shri Parmal Gopu Belani         |                               |                                |                                      |            |
| 307 | Motwani Enterprises Pvt. Ltd |                                   | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) of SEBI<br>Act. | 2524/W/03<br>(new s c<br>no.76/06)   | 06/06/2003 |
|     |                              | 1.Motwani Enterprises Pvt. Ltd    |                               |                                |                                      |            |
|     |                              | 2.Shri Suresh G. Motwani          |                               |                                |                                      |            |
|     |                              | 3.Shri Vinod G. Motwani           |                               |                                |                                      |            |
|     |                              | 4. Shri Kishore G. Motwani        |                               |                                |                                      |            |
|     |                              |                                   |                               |                                |                                      |            |
| 308 | Roofit Industries Ltd        |                                   | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) of SEBI<br>Act  | 2527/W/03<br>(s c<br>no.79/2006<br>) | 06/06/2003 |
|     |                              | 1. Roofit Industries Ltd.         |                               |                                |                                      |            |
|     |                              | 2.Shri Suresh G. Motwani          |                               |                                |                                      |            |
|     |                              | 3. Shri Vinod G. Motwani          |                               |                                |                                      |            |
|     |                              | 4. Shri Kishore G. Motwani        |                               |                                |                                      |            |
|     |                              | 5.Shri Milind Tamhane             |                               |                                |                                      |            |
|     |                              | 6.Shri E. V. Hariharan            |                               |                                |                                      |            |
|     |                              | 7. Shri M. D. Gothivrekar         |                               |                                |                                      |            |

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| 309 | Sun Earth Ceramics Ltd                    |  | 47th ACMM<br>Esplanade Mumbai | Section 11(3) of SEBI<br>Act.  | 2522/W/03<br>(new s c<br>no.74/06) | 06/06/2003 |
|     |   | 1.Sun Earth Ceramics Ltd                     |                               |                                |                                    |            |
|     |   | 2. Shri Suresh G. Motwani                    |                               |                                |                                    |            |
|     |   | 3. Shri Vinod G. Motwani                     |                               |                                |                                    |            |
|     |   | 4. Shri Kishore G. Motwani                   |                               |                                |                                    |            |
|     |   | 5. Shri Madan Relwani                        |                               |                                |                                    |            |
|     |   | 6.Shri Joy Manglani                          |                               |                                |                                    |            |
| 310 | Veegee Holding & Finance Pvt.<br>Ltd      |  | 47th ACMM<br>Esplanade Mumbai | Section 11(3) of SEBI<br>Act.  | 2528/W/03<br>(new s c<br>no.80/06) | 06/06/2003 |
|     |   | 1.Veegee Holding &<br>Finance Pvt. Ltd       |                               |                                |                                    |            |
|     |   | 2.Shri Suresh Gurbux Motwani                 |                               |                                |                                    |            |
|     |   | 3.Shri Vinod Gurbux Motwani                  |                               |                                |                                    |            |
| 311 | M/s Vynex Chemical Engg. (B)<br>Pvt. Ltd. |  | 47th ACMM<br>Esplanade Mumbai | Section 11(3) of SEBI<br>Act.  | 2529/W/03<br>(new s c<br>no.81/06) | 06/06/2003 |
|     |   | 1. M/s Vynex Chemical<br>Engg. (B) Pvt. Ltd. |                               |                                |                                    |            |
|     |   | 2. Shri Gurbux G. Motwani                    |                               |                                |                                    |            |
|     |   | 3. Shri Vinod G. Motwani                     |                               |                                |                                    |            |
|     |   | 4. Shri Kishore G. Motwani                   |                               |                                |                                    |            |
| 312 | Wada Arun Asbestos Products<br>Pvt. Ltd   |  | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) of SEBI<br>Act. | 2523/W/03<br>(new s c<br>no.75/06) | 06/06/2003 |
|     |   | 1.Wada Arun Asbestos<br>Products Pvt. Ltd    |                               |                                |                                    |            |
|     |   | 2.Shri Suresh G. Motwani                     |                               |                                |                                    |            |
|     |   | 3.Shri Vinod G. Motwani                      |                               |                                |                                    |            |
|     |   | 4.Shri Kishore G. Motwani                    |                               |                                |                                    |            |

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| 313 | Akira Investments Pvt. Ltd                                    |                                       | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) of SEBI<br>Act.                            | 2295/W/03<br>(s c<br>no.56/06)  | 07/02/2003 |
|     |   | 1. Akira Investments Pvt. Ltd         |                               |   |   |            |
|     |   | 2. Shri Vijay Baburao Shirke          |                               |   |   |            |
|     |   | 3. Shri Ajay Baburao Shirke           |                               |   |   |            |
|     |   | 4. Smt Padmaja Vijay Shirke           |                               |   |   |            |
|     |   | 5. Shri Jaysinghrao Chimmanrao Shinde |                               |   |   |            |
|     |   | 6. Shri Ganpatroa Roaji Bharitkar     |                               |   |   |            |
|     |   | 7. Shri Situ R. Ramnath Shastri       |                               |   |   |            |
|     |   | 8. Shri Ramkumar Sunkara              |                               |   |   |            |
|     |   | 9. Shri Uday Suresh Ghorpade          |                               |   |   |            |
| 314 | Shri Ketan V. Parekh (In the<br>matter of Aftak Infosys Ltd.) |                                       | 47th ACMM<br>Esplanade Mumbai | 24 (1) and 27 of SEBI<br>Act. SEBI (PFUTP)<br>Regulations | Old C.C.<br>No.289/03<br>New<br>C.C.No.395<br>2/W/03 (spl<br>case<br>no.177/200<br>6) | 07/03/2003 |
|     |   | 1. Shri Ketan V. Parekh               |                               |   |   |            |
|     |   | 2. Classic Credit Ltd                 |                               |   |   |            |
|     |   | 3. Shri Ketan V. Parekh               |                               |   |   |            |
|     |   | 4. Shri Kirtikumar N. Parekh          |                               |   |   |            |
|     |   | 5. Shri Kartik K. Parekh              |                               |   |   |            |
|     |   | 6. Panther Investrade Ltd             |                               |   |   |            |
|     |   | 7. Shri Kirtikumar N. Parekh          |                               |   |   |            |
|     |   | 8. Shri Ketan V. Parekh               |                               |   |   |            |
|     |   | 9. Shri Kartik K. Parekh              |                               |   |   |            |
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| 315 | Shri Arun Kumar Bajoria (in the matter of M/s Bombay Dyeing & Manufacturing Co. Ltd)          |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 (a) of SEBI (PFUTP) Regulations, 1995                                 | 2296/W/03<br>(58/2006)  | 26/06/03  |
|     |   | 1. Arun Kumar Bajoria                          |                               |  |   |           |
|     |   | 2. Mega Stocks Ltd                             |                               |  |   |           |
|     |   | 3. Mega Resources Ltd                          |                               |  |   |           |
|     |   | 4. The Hooghly Mills Company Ltd               |                               |  |   |           |
| 316 | Shri Dilip S. Pendse - Complaint from Tata Finance Ltd. (Dealings in Global Telesystems Ltd.) |  | 47th ACMM<br>Esplanade Mumbai | Sec. 13 of Securities Contract (Regulations) Act.                                  | 305/W/03 -<br>Renumbered as<br>2297/W/03<br>(new no<br>59/2006) | 26.6.2003 |
|     |   | 1. Shri Dilip S. Pendse                        |                               |  |   |           |
|     |   | 2. Niskalp Investments and Trading Company Ltd |                               |  |   |           |
|     |   | 3. Inshaallah Investments Ltd                  |                               |  |   |           |
|     |   | 4. Jhunjjunwala Stock Brokers Pvt. Ltd.        |                               |  |   |           |
|     |   | 5. Nalini Properties Pvt. Ltd.                 |                               |  |   |           |
|     |   | 6. Khuda Gawah Investments Private Ltd.        |                               |  |   |           |
|     |   | 7. Anjudi Property and Investmnets Pvt. Ltd    |                               |  |   |           |
| 317 | Consent Financial Services Ltd.   |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI (Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act | 2298/W/03<br>(s<br>cno.60/200<br>6)                             | 2003      |
|     |   | 1. Concept Financial Services Ltd.             |                               |  |   |           |
|     |   | 2.Jitendra Daga                                |                               |  |   |           |

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| 318 | Shailbhadra Securities Ltd.          |                             | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI<br>(Stock Broker and Sub<br>broker) Rule, 1992 and<br>Section 12 of SEBI Act                              | 29/SW/04<br>(S C<br>NO.251/20<br>06)      | 03/05/2004 |
|     |                                      | Shailbhadra Securities Ltd. |                               |  |   |            |
|     |                                      | Shri Hemendra V Shah        |                               |  |   |            |
|     |                                      | Shri Rahul H Shah           |                               |  |   |            |
|     |                                      | Nimisha H. Shah             |                               |  |   |            |
| 319 | Vatsa Corporation                    |                             | 47th ACMM<br>Esplanade Mumbai | Sec 77 of Companies<br>Act.  | 4039/W/03<br>(new s c<br>no.179/200<br>6) | 28/07/03   |
|     |                                      | 1. Vatsa Corporation        |                               |  |   |            |
|     |                                      | 2. Shri Pradep M Vakil      |                               |  |   |            |
|     |                                      | 3. Shri D B Deshmukh        |                               |  |   |            |
|     |                                      | 4. Shri Sudhir M.Mody       |                               |  |   |            |
|     |                                      | 5. Shri Gautam Kantharia    |                               |  |   |            |
|     |                                      | 6. Shri Arvind Mathur       |                               |  |   |            |
|     |                                      | 7. Shri B D Rathod          |                               |  |   |            |
|     |                                      | 8. Shri Ketan Shah          |                               |  |   |            |
|     |                                      | 9. Shri Rajeev S Parikh     |                               |  |   |            |
|     |                                      | 10. Shri B V Batt           |                               |  |   |            |
|     |                                      | 11. Shri Rajinder Miglani   |                               |  |   |            |
| 320 | Monarch Project & Finmarkets<br>Ltd. |                             | 47th ACMM<br>Esplanade Mumbai | Provisions of SEBI<br>(PFUTP ) Regulation<br>1995 and Schedule III<br>of SEBI (Merchant<br>Banking) Regulatoins,<br>1992 | 4053/W/03<br>(new s c<br>no.182/200<br>6) | 08/06/2003 |

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|     |   | 1. Monarch Project & Finmarkets Ltd. |                            |   |                                 |            |
|     |   | 2. Shri Kamlesh M. Shah              |                            |   |                                 |            |
| 321 | Compuquick Datamation (India) Ltd.                |                                      | 47th ACMM Esplanade Mumbai | Regulation 3 of SEBI (PFUTP) Regulations 1995 r.w. SEBI (Registrar & Share Transfer Agent) Regulations 1993 | 4052/W/03 (new s c no.181/2006) | 08/06/2003 |
|     |   | 1. Compuquick Datamation (India) Ltd |                            |   |                                 |            |
|     |   | 2. Shri Nalin P Patel                |                            |   |                                 |            |
|     |   | 3. Shri Paragi N. Pae                |                            |   |                                 |            |
| 322 | Laxmi Movers                                      |                                      | 47th ACMM Esplanade Mumbai | Provisions SEBI (PFUTP) Regulations, 1995   | 4054/W/03 (new s cno.183/2006)  | 08/06/2003 |
|     |   | 1. Laxmi Movers                      |                            |   |                                 |            |
|     |   | 2. Shri Pankaj Natvarlal Mavani      |                            |   |                                 |            |
|     |   | 3. Shri Chandrakant Mohanlal Sangani |                            |   |                                 |            |
| 323 | Sanjay Doshi (in the matter of American Remedies) |                                      | 47th ACMM Esplanade Mumbai | Section 11 C 6 of SEBI Act.   | 4112/W/03 (new s c no.227/2006) | 19/08/03   |
|     |   | 1. Shri Sanjay Doshi                 |                            |   |                                 |            |
| 324 | DSQ Holdings Ltd                                  |                                      | CMM Kolkata                | Regulation 4 of SEBI (PFUTP) Regulations 1995   | C/4538/03                       | 13/08/03   |
|     |   | 1. DSQ Holdings Ltd                  |                            |   |                                 |            |
|     |   | 2. Govind Baheti                     |                            |   |                                 |            |
|     |   | 3. Hulda Properties & Trades Ltd.    |                            |   |                                 |            |

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|     |   | 4. Ashok Sharma   |                            |   |                               |            |
|     |   | 5. Manoj Kumar Bholotia   |                            |   |                               |            |
|     |   | 6. K. R. Arvindakshan   |                            |   |                               |            |
|     |   | 7. Cooltex Commodities Ltd.   |                            |   |                               |            |
|     |   | 8. Brahmananda Biswal   |                            |   |                               |            |
|     |   | 9. Greenfield Investment Pvt. Ltd.  |                            |   |                               |            |
|     |   | 10. Parveen Ghulewale   |                            |   |                               |            |
|     |   | 11. Bharat Kumar  |                            |   |                               |            |
|     |   | 12. Arun Polymers Pvt. Ltd.   |                            |   |                               |            |
|     |   | 13. Mahavir Jalan   |                            |   |                               |            |
|     |   | 14. Aspolight Barter  |                            |   |                               |            |
|     |   | 15. Raj Kumar Shaw  |                            |   |                               |            |
|     |   | 16.M/s Naina Barter Pvt. Ltd.   |                            |   |                               |            |
|     |   | 17. Manoj Kumar Bhalotia  |                            |   |                               |            |
|     |   | 18.Dinesh Dalmia  |                            |   |                               |            |
| 325 | Dinesh Dalmia (in the matte of Stock Holding Corporation Ltd) | 1.Dinesh Dalmia                      2 Harish<br>Chandra Biyani    3. Ravindra Biyani | CMM Kolkata                | Provisions of SEBI(PFUTP) Regulation 1995 | C/4537/03                     | 13/08/03   |
| 326 | Ketan Parikh (Lupin Laboratories)                             |   | 47th ACMM Esplanade Mumbai | SEBI (PFUTP) Regulations                  | 4059/W/2003 (s c no.184/2006) | 08/08/2003 |
|     |   | 1. Shri Ketan V. Parekh   |                            |   |                               |            |
|     |   | 2. Classic Credit Ltd   |                            |   |                               |            |
|     |   | 3. Shri Ketan V. Parekh   |                            |   |                               |            |
|     |   | 4. Shri Kirtikumar N. Parekh  |                            |   |                               |            |
|     |   | 5. Shri Kartik K. Parekh  |                            |   |                               |            |
|     |   | 6. Panther Fincap & Management Services Ltd   |                            |   |                               |            |
|     |   | 7. Shri Ketan V. Parekh   |                            |   |                               |            |
|     |   | 8. Shri Kirtikumar N. Parekh  |                            |   |                               |            |
|     |   | 9. Shri Kartik K. Parekh  |                            |   |                               |            |

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|     |                                       | 10. Shri Navinchandra Parekh         |                               |  |   |           |
|     |                                       | 11. Saimangal Investrade Ltd.        |                               |  |   |           |
|     |                                       | 12. Shri Kaushik C. Shah             |                               |  |   |           |
|     |                                       | 13. Shri Ketan V. Parekh             |                               |  |   |           |
|     |                                       | 14. Shri Kartik K. Parekh            |                               |  |   |           |
| 327 | Om Prakash Arora                      |                                      | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act  | 2651/S/03<br>(NEW S C<br>NO.85/06)      | 28/08/03  |
|     |                                       | 1) Om Prakash Arora                  |                               |  |   |           |
| 328 | Cyberspace                            |                                      | 47th ACMM<br>Esplanade Mumbai | Provisions of<br>SEBI(PFUTP)<br>Regulation 1995,<br>Regulation 7 of SEBI<br>(stock broker & sub<br>broker) Regulations<br>1992 and Section 11 (3)<br>of SEBI Act | 2652/W/03<br>(s c<br>no.86/2006<br>)    | 28/08/03  |
|     |                                       | 1.M/s Cyberspace Ltd                 |                               |  |   |           |
|     |                                       | 2. M/s Century Consultants Ltd       |                               |  |   |           |
|     |                                       | 3. Shri A.M. Johari                  |                               |  |   |           |
|     |                                       | 4. Shri G.N. Johari                  |                               |  |   |           |
|     |                                       | 5. Shri A.K. Johari                  |                               |  |   |           |
| 329 | Anik Ship Breaking Industries<br>Ltd. |                                      | 47th ACMM<br>Esplanade Mumbai | Voilation of SEBI (DIP)<br>Guidelines and Section<br>11 of SEBI Act  | 799/W/03<br>(new s c<br>no.12/2006<br>) | 29/8/2003 |
|     |                                       | 1.Anik Ship Breaking Industries Ltd. |                               |  |   |           |
|     |                                       | 2. Shri A B Lakhani                  |                               |  |   |           |
|     |                                       | 3. Shri PP Bhuta                     |                               |  |   |           |
|     |                                       | 4. Shri C P Bhuta                    |                               |  |   |           |
|     |                                       | 5. Shri I B Lakhani                  |                               |  |   |           |
|     |                                       | 6. Shri R K Irani                    |                               |  |   |           |

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| 330 | Mandu Industries Ltd                                      |   | 47th ACMM<br>Esplanade Mumbai | Provisions of SEBI<br>(PFUTP) Regulations<br>1995  | 794/W/03<br>( NEW<br>NO.10/200<br>6)  | 09/12/2003 |
|     |   | 1. Mandu Industries Ltd.                  |                               |  |                                       |            |
|     |   | 2. Shri Madhusudan Jain                   |                               |  |                                       |            |
|     |   | 3. Shri Basanti Lal Kakrecha              |                               |  |                                       |            |
|     |   | 4. Shri Madan Lal Jain                    |                               |  |                                       |            |
| 331 | Shri V. R. Mathur   |   | ASJ 7th Court<br>Mumbai       | 24(2) of SEBI Act  | 4159/S/03<br>(s c<br>no.229/200<br>6) | 20/9/03    |
|     |   | Shri V. R. Mathur                         |                               |  |                                       |            |
| 332 | Jhunjunwala Stock Brokers<br>Pvt. Ltd.                    |   | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI<br>(PFUTP) Regulations,<br>Regulation 4 of SEBI<br>(Insider Trading)<br>Regulations and SEBI<br>(Stock Broker & Sub-<br>Broker) Regulations | 803/W/03<br>(NEW<br>NO.16/200<br>6)   | 09/12/2003 |
|     |   | 1. Jhunjunwala Stock<br>Brokers Pvt. Ltd. |                               |  |                                       |            |
|     |   | 2. Shri Rajendrapasad<br>K Jhunjunwala    |                               |  |                                       |            |
|     |   | 3. Smt. Arti R. Jhunjunwalal              |                               |  |                                       |            |
|     |   | 3. Smt. Arti R. Jhunjunwalal              |                               |  |                                       |            |
|     |   | 5. Shri Paras D. Shah                     |                               |  |                                       |            |
|     |   | 6. Ms. Malini A Sanghvi                   |                               |  |                                       |            |
|     |   | 7. Shri Ajit R. Sanghvi                   |                               |  |                                       |            |
| 333 | Shri Dilip Pendse (In the matter<br>of Tata Finance Ltd.) |   | 47th ACMM<br>Esplanade Mumbai | Reg. 3, 3 A & 4 of<br>SEBI (Insider Trading)<br>Regulations, 1993.   | 793/W/03<br>(NEW<br>NO.9/2006)        | 12/09/03   |

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|     |                                  | 1.Shri Dilip Pendse                          |                             |  |                      |          |
|     |                                  | 2.Smt Anuradha Pendse                        |                             |  |                      |          |
|     |                                  | 3.Nalini Properties Pvt. Ltd.                |                             |  |                      |          |
|     |                                  | 4.Shri Sudhakar Pendse                       |                             |  |                      |          |
|     |                                  | 5. Anjudi Property and Investments Pvt. Ltd. |                             |  |                      |          |
|     |                                  | 6.Dr. Anjali Beke                            |                             |  |                      |          |
|     |                                  | 7.Dr. Dilip Beke                             |                             |  |                      |          |
| 334 | Tactful Investment LTd.          |  | ACMM Tis Hazari Court Delhi | Reg.7(3) of SEBI (SAST) 1997 & Disclosure and Investor Protection  | 815/03               | 09/11/03 |
|     |                                  | 1.Tactful Investment Ltd.                    |                             |  |                      |          |
|     |                                  | 2.Vinod Gupta                                |                             |  |                      |          |
|     |                                  | 3.Ms. Ruchi Bamba                            |                             |  |                      |          |
|     |                                  | 4.Prashant Kumar Srivastava                  |                             |  |                      |          |
|     |                                  | 5. Shri Gopaldas Goyal                       |                             |  |                      |          |
| 335 | M/s Top Media Entertainment Ltd. |  | 47th ACMM Esplanade Mumbai  | Regulation 4 (a) to (d) of SEBI (PFUTP) Regulations 1995 and Regulation 6, 7,8 & 11 of SEBI (SAST) Regulation 1997 | 1016/W/03 (695/2003) | 29/9/03  |
|     |                                  | 1.M/s Top Media Entertainment Ltd.           |                             |  |                      |          |
|     |                                  | 2.Shri Deep Trivedi                          |                             |  |                      |          |
|     |                                  | 3.Shri INdrajeet Singh Waghela               |                             |  |                      |          |
|     |                                  | 4.Ms Neelam Doctor                           |                             |  |                      |          |
|     |                                  | 5.Shri Kapil Rawal                           |                             |  |                      |          |
|     |                                  | 6. Ms Jyoti Trivedi                          |                             |  |                      |          |

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| 336 | Shri Deep Trivedi - (In the matter of M/s Top Media Entertainment Ltd.) |                                     | 47th ACMM<br>Esplanade Mumbai  | Section 11 C 6 of SEBI Act.   | 1017/W/03<br>(696/2003)               | 29/9/03  |
|     |   | 1) Shri Deep Trivedi                |                                |   |                                       |          |
| 337 | M/s Top Telemedia Ltd.  |                                     | 47th ACMM<br>Esplanade Mumbai  | Regulation 4 (a) to (d) of SEBI (PFUTP) Regulations 1995 and Regulation 6, 7,8 & 11 of SEBI (SAST) Regulation 1997                          | 1015/W/03<br>(c<br>no.694/w/2<br>003) | 29/9/03  |
|     |   | 1.M/s Top Telemedia Ltd.            |                                |   |                                       |          |
|     |   | 2.Shri Deep Trivedi                 |                                |   |                                       |          |
|     |   | 3.Shri Indrajeet Singh Waghela      |                                |   |                                       |          |
| 338 | Home Trade Ltd.   |                                     | 47th ACMM<br>Esplanade Mumbai  | Section 19 (2) (b) of SCRA 1956, Regulation 11 (2) of SEBI (SAST) Regulations, Regulation 3, 4 (a) to (e) of SEBI (PFUTP) Regulations, 1995 | 1014/W/03                             | 26/9/03  |
|     |   | 1.Home Trade Ltd.                   |                                |   |                                       |          |
|     |   | 2.Shri Sanjay Agarwal               |                                |   |                                       |          |
|     |   | 3. Shri Subodh Bhandari             |                                |   |                                       |          |
|     |   | 4.Shri Rakesh Chandak               |                                |   |                                       |          |
|     |   | 5. Shri N. S. Trivedi               |                                |   |                                       |          |
| 339 | Toubro Infotech & Industries Ltd.                                       |                                     | ACMM Tis Hazari<br>Court Delhi | SEBI Act.   | 980/03                                | 10/16/03 |
|     |   | 1.Toubro Infotech & Industries Ltd. |                                |   |                                       |          |
|     |   | 2.Kanwardeep Singh                  |                                |   |                                       |          |

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|     |  | 3.Ravinder Singh                                      |                               |  |                                    |            |
|     |  | 4.Maj Gurjeet Singh                                   |                               |  |                                    |            |
|     |  | 5.SL Baluja   |                               |  |                                    |            |
|     |  | 6. Sergio Coreno                                      |                               |  |                                    |            |
| 340 | Shri Maganbhai M Patel (in the matter of Growmore Solvents Ltd.) |   | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) r.w. 24 and 11 C (6) of SEBI Act.   | 707/W/03<br>(new s c<br>no.5/2006) | 08-Oct-03  |
|     |  | 1. Shri Maganbhai M Patel                             |                               |  |                                    |            |
| 341 | Shri Kamlesh J Shroff – (V.B. Desai Financial Services Ltd)      |   | 47th ACMM<br>Esplanade Mumbai | Regulation 4 (a)to (d) and 11 & 12 of SEBI ( PFUTP) Regulations 1995 and Regulation 3 (i) & 4 of SEBI ( Insider Trading) Regulations, 1992 | 737/W/03<br>(new s c<br>no.8/2006) | 10/08/2003 |
|     |  | 1.Shri Kamlesh J Shroff                               |                               |  |                                    |            |
|     |  | 2.Shri Pradip R. Shroff                               |                               |  |                                    |            |
|     |  | 3. M T Shroff   |                               |  |                                    |            |
|     |  | 4.M/s Marine Drive Investment & Trading Co. Pvt. Ltd. |                               |  |                                    |            |
|     |  | 5.M/s Matunga Investment & Trading Co. Pvt. Ltd.      |                               |  |                                    |            |
|     |  | 6.M/s Mahim Investment & Trading Co. Pvt. Ltd.        |                               |  |                                    |            |
|     |  | 7. M/s Cumulative Investment & Trading Co. Pvt. Ltd.  |                               |  |                                    |            |
|     |  | 8.M/s Desai Investment & Trading Co. Pvt. Ltd.        |                               |  |                                    |            |
|     |  | 9. M/s Hemendra J Shrof                               |                               |  |                                    |            |

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| 342 | Suketu Kapadia ( in the matter of M/s V. B. Desai financial Services Ltd) |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock Broker and Sub Broker) Rule, 1992 and Section 12 of SEBI Act              | 736/W/03<br>(new s c no.7/2006) | 10-Aug-03  |
|     |   | Suketa Kapadia ( Propritor of M/s V. B. Desai financial Services Ltd) |                               |  |                                 |            |
| 343 | Shri Ramesh K Parikh (Manna Glass Tech Industries Ltd.)                   |   | 47th ACMM<br>Esplanade Mumbai | Reg.4, SEBI (PFUTP) Regulations, Reg. 7 & 10 of SEBI (SAST)Regulations, 1997 r/w 24 of SEBI Act. | 802/W/03<br>(NEW NO.15/2006)    | 09/12/03   |
|     |   | 1.Ramesh K Parikh   |                               |  |                                 |            |
|     |   | 2.Varsha R Parikh   |                               |  |                                 |            |
|     |   | 3. Manubhai K Parikh  |                               |  |                                 |            |
| 344 | Manna Glass Tech Industries Ltd.  |   | 47th ACMM<br>Esplanade Mumbai | Reg. 4 & 6 of SEBI(PFUTP) Regulations, r/w S.24 of SEBI Act.                                     | 800/W/03<br>(NEW NO.13/2006)    | 16/10/2003 |
|     |   | 1. Mana Glass Tech Industries Ltd.                                    |                               |  |                                 |            |
|     |   | 2.Tushar A Majmudar   |                               |  |                                 |            |
|     |   | 3. Amidhar Amjmudar   |                               |  |                                 |            |
|     |   | 4. Rena A . Majmudar  |                               |  |                                 |            |
|     |   | 5. Reema T Majumdar   |                               |  |                                 |            |
|     |   | 6.Beena A Shah  |                               |  |                                 |            |
|     |   | 7.Sarlee Fabrics Exports Ltd.   |                               |  |                                 |            |
|     |   | 8.Dhiren Shah   |                               |  |                                 |            |
|     |   | 9.Omega Avenues Ltd.  |                               |  |                                 |            |
|     |   | 10.Growth Agro Industries Ltd   |                               |  |                                 |            |
|     |   | 11.Pravin Panwar  |                               |  |                                 |            |
|     |   | 12.Indian Shelters Ltd.   |                               |  |                                 |            |
|     |   | 13.Girish D Shah  |                               |  |                                 |            |

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|     |   | 14. Shalin Resorts Ltd.                   |                               |   |                                 |            |
|     |   | 15. Indo Care Pharmaceuticals Ltd.        |                               |   |                                 |            |
|     |   | 16. Gujarat Fun'n Water Park Ltd.         |                               |   |                                 |            |
|     |   | 17. Shree Corporation                     |                               |   |                                 |            |
|     |   | 18. G Bhavsar & Co.                       |                               |   |                                 |            |
|     |   | 19. Sofitel & Finstock Chandra Nagar Soc. |                               |   |                                 |            |
|     |   | 20. Shri Noopur Kansara                   |                               |   |                                 |            |
|     |   | 21. Shri Ashok Chokshi                    |                               |   |                                 |            |
|     |   |   |                               |   |                                 |            |
| 345 | Miral Financial Consultancy (In the matter of Manna Glass Tech Industries Ltd.) |   | 47th ACMM<br>Esplanade Mumbai | Reg.4, SEBI (PFUTP) Regulations, Reg. 7 & 10 of SEBI (SAST) Regulations, 1997 r/w 24 of SEBI Act. | 801/W/03<br>(NEW NO.14/2006)    | 16/10/03   |
|     |   | 1. Miral Financial Consultancy            |                               |   |                                 |            |
|     |   |   |                               |   |                                 |            |
| 346 | Gujarat Capital Venture Ltd.  |   | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI (PFUTP) Regulation, 1995   | 973/S/03<br>(new s c no.23/06)  | 11/06/2003 |
|     |   | 1. Gujarat Capital Venture Ltd            |                               |   |                                 |            |
|     |   | 2. Vrajesh Chokshi                        |                               |   |                                 |            |
|     |   | 3. Dr. Arvind Mehta                       |                               |   |                                 |            |
|     |   | 4. Dr. Anil Shah                          |                               |   |                                 |            |
|     |   | 5. Ashwin Nagarwadia                      |                               |   |                                 |            |
|     |   | 6. V. N. Nadkarni                         |                               |   |                                 |            |
|     |   | 7. Bhaskar Chokshi                        |                               |   |                                 |            |
|     |   | 8. Mohan Hulialkar                        |                               |   |                                 |            |
|     |   | 9. Prakash Dhebar                         |                               |   |                                 |            |
| 347 | Kunnamkulam Paper Mills Ltd.  |   | 23rd MM Saidapet<br>Chennai   | Section 11 & 11 B of SEBI Act   | C.C.No.<br>8959/03 -<br>8159/03 | 10/03      |

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|     |   | 1.Kunnamkulam Paper Mills Ltd.      |                               |   |   |            |
|     |   | 2.K. C. Rajan                       |                               |   |   |            |
|     |   | 3.T. A. Moammed Ali                 |                               |   |   |            |
|     |   | 4.K C Appunkunjan                   |                               |   |   |            |
|     |   | 5.C. U. Binoy                       |                               |   |   |            |
|     |   | 6.P M Benny                         |                               |   |   |            |
|     |   | 7.P D Gopalan                       |                               |   |   |            |
|     |   | 8.P M Prabhakaran                   |                               |   |   |            |
|     |   | 9.C P Mathew                        |                               |   |   |            |
|     |   | 10.M M Mohammed Asharaf             |                               |   |   |            |
|     |   | 11.K P George                       |                               |   |   |            |
|     |   | 12.A P Mohammed Ali                 |                               |   |   |            |
|     |   | 13. Sebastian Choondal              |                               |   |   |            |
| 348 | Shri V. R. Bathina & anr.( in the matter of Bathina Technologies Ltd) |                                     | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act   | 1284/W/03<br>(NEW<br>NO.SC<br>NO.25/200<br>6) | 15/11/2003 |
|     |   | 1.Shri V. R. Bathina & anr.         |                               |   |   |            |
|     |   | 2.Shri B Kamaraju                   |                               |   |   |            |
| 349 | Greenfield Trading & Finance Ltd.                                     |                                     | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI<br>(PFUTP) Regulation,<br>1995 and Section 11 (3)<br>of SEBI Act | 2281/W/03<br>(s c<br>no.42/2006<br>)          | 27.11.03   |
|     |   | 1.Greenfield Trading & Finance Ltd. |                               |   |   |            |
|     |   | 2.Amarjeet S Chandhok               |                               |   |   |            |
|     |   | 3 Harmohan S Chandhok               |                               |   |   |            |
|     |   | 4.Arun Pranjjivandas Gandhi         |                               |   |   |            |
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| 350 | Sawaca Business Machines Ltd.   |                                 | 47th ACMM<br>Esplanade Mumbai | Section 4 of SEBI<br>(PFUTP) Regulations,<br>1995 | 799/W/200<br>3 (NEW<br>NO.12/200<br>6) | 16.10.03  |
|     |   | 1.Sawaca Business Machines Ltd. |                               |   |  |           |
|     |   | 2.Mahendra A Shah               |                               |   |  |           |
|     |   | 3.Satish R Shah                 |                               |   |  |           |
|     |   | 4.Sheetal R Shah                |                               |   |  |           |
|     |   | 5.Vishal S. Shah                |                               |   |  |           |
|     |   | 6. Jyotsna S. Shah              |                               |   |  |           |
|     |   | 7. J alas Batra                 |                               |   |  |           |
|     |   | 8. Hitesh J Sanghvi             |                               |   |  |           |
|     |   |                                 |                               |   |  |           |
| 351 | Mahendra A. Shah (Sawaca<br>Business Machines Ltd.)                                   |                                 | 47th ACMM<br>Esplanade Mumbai | 11 (c ) 6, SEBI Act.                              | 798/W/03<br>(NEW<br>NO.11/200<br>6)    | 16-Oct-03 |
|     |   | 1. Mahendra A. Shah             |                               |   |  |           |
|     |   |                                 |                               |   |  |           |
| 352 | Bijal Securities Pvt. Ltd (in the<br>matter of Sawaca Business<br>Machines Ltd.).     |                                 | 47th ACMM<br>Esplanade Mumbai | SEBI (USB)  | 3048/W/03<br>( new s c<br>no.90/06)    | 4/12/03   |
|     |   | 1.Bijal Securities Pvt. Ltd.    |                               |   |  |           |
|     |   | 2.Shri Narendra T. Shah         |                               |   |  |           |
|     |   | 3. Shri Indumati N Shah         |                               |   |  |           |
|     |   |                                 |                               |   |  |           |
| 353 | Nitin B Chokshi (In the matter<br>of Sawaca Business Machine/<br>Sawaca Finance Ltd). |                                 | 47th ACMM<br>Esplanade Mumbai | SEBI (Brokers)<br>Regulaitons                     | 3045/W/03<br>(s c<br>no.87/2006<br>)   | 4/12/03   |
|     |   | 1. Nitin B Chokshi              |                               |   |  |           |
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| 354 | Harvic – Mgt. Services (Sawaca Business Machines Ltd)                                      |  | 47th ACMM<br>Esplanade Mumbai | SEBI (Brokers)<br>Regulaitons  | 1285/W/03<br>(new SC<br>No.26/06)  | 15/11/03            |
|     |  | 1.Harvic Mgt. Services Ltd.                |                               |  |                                    |                     |
|     |  | 2.Hemang D. Jangla                         |                               |  |                                    |                     |
|     |  | 3.Kalpesh Chawla                           |                               |  |                                    |                     |
|     |  | 4.Mayekar Investment Pvt. Ltd.             |                               |  |                                    |                     |
|     |  | 5.Pankaj A Desai                           |                               |  |                                    |                     |
|     |  | 6.Kirtida P. Shah                          |                               |  |                                    |                     |
|     |  | 7.Anantrai Desai                           |                               |  |                                    |                     |
|     |  | 8.Rajesh N. Jhaveri                        |                               |  |                                    |                     |
| 355 | Rajesh N Jhaveri ( in the matter of Sawaca Business Machines Ltd./ Sawaca Finance Limited) |  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 (a), (b) (d) of SEBI ( PFUTP) Regulations, 1995 and Rule 3 of SEBI ( Stock Broker and Sub broker) Rule 1992 | 2478/W/03<br>(new s c<br>no.72/06) | November 3,<br>2003 |
|     |  | 1.Rajesh N. Jhaveri                        |                               |  |                                    |                     |
| 356 | Jyotish Bhogilal Shah Brokers Pvt. Ltd.(In the matter of Sawaca Finance Limited)           |  | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act.                                     | 3047/W/03<br>(new s c<br>no.89/06) | 4.12.03             |
|     |  | 1. Jyotish Bhogilal Shah Brokers Pvt. Ltd. |                               |  |                                    |                     |
|     |  | 2.Jyotish Bhogilal Shah                    |                               |  |                                    |                     |
|     |  | 3.Mrs. Meena Jyotish Shah                  |                               |  |                                    |                     |
|     |  | 4.Shri Shailesh S Jhaveri                  |                               |  |                                    |                     |
|     |  | 5. Shri Ramnik N. Vyas                     |                               |  |                                    |                     |

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| 357 | Shree Parshwa Finance ( in the matter of Sawaca Business Machines)       |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act. | 3046/W/03<br>(new no.88/2006 ) | 4/12/03          |
|     |  | 1. Shree Parshwa Finance through Shri Piyush Zaveri |                               |  |                                |                  |
|     |  |   |                               |  |                                |                  |
| 358 | Sawaca Communications Ltd.   |   | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI ( PFUTP) Regulations  | 2283/W/03<br>(s c no.44/2006 ) | 03-Nov-03        |
|     |  | 1.Sawaca Communication Ltd.                         |                               |  |                                |                  |
|     |  | 2.Mahendra Shah                                     |                               |  |                                |                  |
|     |  | 3.Satish R Shah                                     |                               |  |                                |                  |
|     |  | 4.Sheetal R Shah                                    |                               |  |                                |                  |
|     |  | 5.Vishal S Shah                                     |                               |  |                                |                  |
|     |  | 6. Jyotsna S Shah                                   |                               |  |                                |                  |
| 359 | Mahendra A. Shah (Sawaca Business Machines Ltd)                          |   | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI ( PFUTP) Regulations 1995                                       | 2282/W/03<br>(s c no.43/2006 ) | 03-Nov-03        |
|     |  |   |                               |  |                                |                  |
| 360 | Mayekar Investment Pvt. Ltd ( In the matter of Sawaca Communication Ltd) |   | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI (PFUTP) Regulations, 1995                                       | 3049/W/03<br>(s c no.91/2006 ) | December 4, 2003 |
|     |  | 1.Mayekar Investment Pvt. Ltd.                      |                               |  |                                |                  |
|     |  | 2. Pankaj A Desai                                   |                               |  |                                |                  |
|     |  | 3.Kirtida P. Shah                                   |                               |  |                                |                  |
|     |  | 4.Anantrai Desai                                    |                               |  |                                |                  |
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| 361 | Shree Parshwa Finance ( in the matter of Sawaca Communication Ltd)                         |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act.                        | 3051/W/03<br>(s c no.93/2006 )     | 4/12/03   |
|     |  | 1. Shree Parshwa Finance though Proprietor Shri Piyush Zaveri |                               |   |                                    |           |
| 362 | Rajesh N Jhaveri (in the matter of Sawaca Communication Ltd)                               |   | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI (PFUTP) Regulations,1995 and Rule 3 of SEBI ( Stock Broker and Sub broekr) Rules, 1992 | 2280/W/03<br>(s c no.42/2006 )     | 03-Nov-03 |
|     |  | 1. Rajesh N. Jhaveri  |                               |   |                                    |           |
| 363 | Jyotish Bhogilal Shah Brokers Pvt. Ltd.(In the matter of Sawaca Business Machines Limited) |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock Broker and Sub broker) Rule, 1992 and Section 12 of SEBI Act.                        | 3050/W/03<br>(new s c no.92/2006 ) | 4/12/03   |
|     |  | 1.Jyotish Bhogilal Shah Brokers Pvt. Ltd.                     |                               |   |                                    |           |
|     |  | 2.Jyotish Bhogilal Shah                                       |                               |   |                                    |           |
|     |  | 3.Mrs. Meena Jyotish Shah                                     |                               |   |                                    |           |
|     |  | 4.Shri Shailesh S Jhaveri                                     |                               |   |                                    |           |
|     |  | 5.Shri Ramnik N. Vyas   |                               |   |                                    |           |
| 364 | Harvic Mgt. Services Ltd.(Sawaca communications Ltd)                                       |   | 47th ACMM<br>Esplanade Mumbai | Regulation 4 of SEBI ( PFUTP) Regulations 1995  | 2284/W/03<br>(new s c no.45/2006 ) | 03-Nov-03 |
|     |  | 1.Harvic Mgt. services Ltd.                                   |                               |   |                                    |           |
|     |  | 2.Hemang D Jangla   |                               |   |                                    |           |

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|     |  | 3. Kalpesh Chawla                   |                               |  |   |            |
| 365 | Greenfield Trading & Finance Ltd.          |                                     | 47th ACMM<br>Esplanade Mumbai | Section 113 of<br>Companies Act                                    | 3052/W/20<br>03 (s c<br>no.94/2006<br>)   | 4/12/03    |
|     |  | 1.Greenfield Trading & Fiannce Ltd. |                               |  |   |            |
|     |  | 2.Amarjeet S Chandok                |                               |  |   |            |
|     |  | 3.Harmohan S Chandok                |                               |  |   |            |
|     |  | 4. Arun Pranjivandas Gandhi         |                               |  |   |            |
| 366 | Shri Deven Mehta – Vakrangee Software Ltd, |                                     | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act  | 3884/W/03<br>(new s c<br>no.121/200<br>6) | 17/12/2003 |
|     |  | 1. Deven Mehta                      |                               |  |   |            |
|     |  | 2. S. J. Impex                      |                               |  |   |            |
| 367 | Vision Technology India Ltd.               |                                     | 47th ACMM<br>Esplanade Mumbai | Regulation 4 (a), (b) (d)<br>of SEBI ( PFUTP)<br>Regulations, 1995 | 20/SW/04<br>(new s c<br>no.247/200<br>6)  | 09-Feb-04  |
|     |  | 1.Vision Technology India Ltd.      |                               |  |   |            |
|     |  | 2.Mr. B. Ranga Vasanth              |                               |  |   |            |
|     |  | 3.Mrs. Anitha Vasanth               |                               |  |   |            |
|     |  | 4.Mr. B. N. Haridas                 |                               |  |   |            |
|     |  | 5.Mrs B.N. Leela                    |                               |  |   |            |
|     |  | 6.Mr. B S Ranga                     |                               |  |   |            |
|     |  | 7.Mrs Indira Haridas                |                               |  |   |            |
|     |  | 8.Mrs B R Shyamala Ranbga           |                               |  |   |            |
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| 368 | Coverage & Consultants Ltd.(<br>Design Auto system Ltd) |  | 47th ACMM<br>Esplanade Mumbai                  | Section 11 C (6) of<br>SEBI Act   | 32/SW/04<br>(new s c<br>no.253/06)     | 18/03/04 |
|     |   | 1.Coverage & Consultantd Ltd.                              |  |   |  |          |
|     |   | 2.Shri Bhavarh Bhai Joshi                                  |  |   |  |          |
|     |   | 3. Shri Deep Trivedi                                       |  |   |  |          |
| 369 | Shivam Securities (Represented<br>by Shri Ankush Gupta) |  | 47th ACMM<br>Esplanade Mumbai                  | Sec.12 of SEBI Act 92<br>& Rule 3 of SEBI<br>(Stock Broker & Sub<br>Broker) Reg. 1992 | 31/SW/200<br>4( new<br>no.252/06)      | 18.03.04 |
|     |   | 1) Shivam Securities<br>(Represented by Shri Ankush Gupta) |  |   |  |          |
|     |   |  |  |   |  |          |
| 370 | Ace Laboratories Ltd.                                   |  | Judicial Magistrate<br>No.2 Alwar<br>Rajasthan | Sec.113(2), 207 of<br>Companies Act   | 34/2003                                | Jun-03   |
|     |   | 1. Ace Laboratories Ltd.                                   |  |   |  |          |
|     |   | 2. Ajit Chand  |  |   |  |          |
|     |   | 3. Shailendra Piwadi                                       |  |   |  |          |
|     |   | 4. Ravi Anand  |  |   |  |          |
|     |   | 5. Paritosh K Deb  |  |   |  |          |
|     |   |  |  |   |  |          |
| 371 | SRG Infotech Ltd.                                       |  | ACMM Tis Hazari<br>Court Delhi                 | SEBI Act  | 552/04<br>(new s c<br>no.103/200<br>6) | 18/03/04 |
|     |   | 1.SRG Infotech Ltd   |  |   |  |          |
|     |   | 2.Shri S. K Agarwal  |  |   |  |          |
|     |   | 3.Shri Ashok Aggarwal                                      |  |   |  |          |
|     |   | 4.Shri G. L. Sharma  |  |   |  |          |
|     |   | 5.Shri Sahidanand Rai                                      |  |   |  |          |
|     |   | 6.Shri Sandeep Bansal                                      |  |   |  |          |

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| 372 | SRG Infotech Ltd.   |                                 | ACMM Tis Hazari<br>Court Delhi | 113 Companies Act  | 553/04                                | 18/03/04   |
|     |   | 1.SRG Infotech Ltd              |                                |  |                                       |            |
|     |   | 2.Shri S. K Agarwal             |                                |  |                                       |            |
|     |   | 3.Shri Ashok Aggarwal           |                                |  |                                       |            |
|     |   | 4.Shri G. L. Sharma             |                                |  |                                       |            |
|     |   | 5.Shri Sahidanand Rai           |                                |  |                                       |            |
|     |   | 6.Shri Sandeep Bansal           |                                |  |                                       |            |
|     |   |                                 |                                |  |                                       |            |
| 373 | Dhanlaxmi Lease Finance Ltd.  |                                 | 37th ACMM<br>Esplanade Mumbai  | Regulation 3 & 4 of<br>SEBI (PFUTP)<br>Regulations,1992                                  | 4051/W/03<br>(s c<br>no.180/200<br>6) | 08/06/2003 |
|     |   | 1) Dhanlaxmi Lease Finance Ltd. |                                |  |                                       |            |
|     |   | 2) Shri Avinash Gupta           |                                |  |                                       |            |
|     |   | 3) Shri Ramesh Chandra Gupta    |                                |  |                                       |            |
|     |   | 4) Shri Vasant L. Patel         |                                |  |                                       |            |
|     |   | 5) Shri Rajendra Sharma         |                                |  |                                       |            |
|     |   | 6) Shri Dinesh Dubey            |                                |  |                                       |            |
|     |   |                                 |                                |  |                                       |            |
|     |   |                                 |                                |  |                                       |            |
| 374 | Shirish C Shah (in the matter of<br>Spanco Telesystem and<br>Solutions Ltd) |                                 | 47th ACMM<br>Esplanade Mumbai  | Regulation 4 (a) to (d)<br>and Regulation 6 (a) of<br>SEBI ( PFUTP)<br>Regulations, 1995 | 50/SW/04/<br>S C<br>No.256/200<br>6   | 21/04/04   |
|     |   | 1) Shirish C Shah               |                                |  |                                       |            |
| 375 | M/s Jem Fiscal Ltd.(In the Scrip<br>of Morepen Laboratories Ltd)            |                                 | 47th ACMM<br>Esplanade Mumbai  | Reg.12 of SEBI<br>(PFUTP)<br>Regulations,1995 and<br>Section 11, 11B, 24 of<br>SEBI Act  | 52/SW/04<br>(S C<br>NO.257/06)        | 18/03/04   |
|     |   | 1.Jem Fiscal Ltd.               |                                |  |                                       |            |

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|     |  | 2.Nazir Hakeem                           |                             |  |                               |          |
| 376 | Shri Mukesh M Kothari (in the matter of Solid Carbage Tools Ltd) |  | 47th ACMM Esplanade Mumbai  | Section 11 C (6) of SEBI Act                   | 54/SW/04 (new s c no.258)     | 17.05.04 |
|     |  | 1.Shri Mukesh M Kothari                  |                             |  |                               |          |
| 377 | Bhutra Financial Services Ltd.                                   |  | ACMM Tis Hazari Court Delhi | SEBI Act (broker)                              | (571/2004)                    | 28/05/04 |
|     |  | 1. M/s Bhutra Financial Services Limited |                             |  |                               |          |
|     |  | 2. O.P.Maheshwari                        |                             |  |                               |          |
|     |  | 3. Rakesh Maheshwari                     |                             |  |                               |          |
|     |  | 4. Deepak Maheshwari                     |                             |  |                               |          |
|     |  | 5. Ajya Maheshwari                       |                             |  |                               |          |
|     |  | 6. Sudhir Maheshwari                     |                             |  |                               |          |
|     |  |  |                             |  |                               |          |
| 378 | Sunearth Ceramics Ltd  |  | 47th ACMM Esplanade Mumbai  | Regulation 4 of SEBI (PFUTP) Regualtions, 1995 | 159/M/2004 (cc no.11/SW/2007) | 19/05/04 |
|     |  | 1)Sunearth Ceramics Ltd                  |                             |  |                               |          |
|     |  | 2) New Bharat Builders Pvt. Ltd          |                             |  |                               |          |
|     |  | 3)Jaideep Investments Pvt. Ltd           |                             |  |                               |          |
|     |  | 4)Mr. Suresh Motwani                     |                             |  |                               |          |
|     |  | 5)Habiscus Investments Pvt. Ltd          |                             |  |                               |          |
|     |  | 6)Onlooker Investments Pvt. Ltd          |                             |  |                               |          |
|     |  | 7)Meenal Chabadia,                       |                             |  |                               |          |
|     |  | 8)Alkan Projects Pvt. Ltd                |                             |  |                               |          |
|     |  | 9)Mr. Suresh Hemwani                     |                             |  |                               |          |
|     |  | 10)Mayfair Realtors Pvt. Ltd             |                             |  |                               |          |
|     |  | 11)Mr. Madan Relwani                     |                             |  |                               |          |
|     |  | 12)M'Belle International Pvt. Ltd        |                             |  |                               |          |
|     |  | 13)Mr. Sushil M Thakkar                  |                             |  |                               |          |
|     |  | 14)M/s Ami Impex                         |                             |  |                               |          |

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|     |   | 15)Mr. Deven Mehta   |                                |   |                                   |            |
| 379 | R. Shivgurunathan<br>(In the matter of Kashyap<br>Radiant)    |  | ASJ 7th Court<br>Mumbai        | 24(2) of SEBI Act   | 55/SW/04<br>(s c<br>no.259/06)    | 19/05/04   |
|     |   | 1)R. Shivgurunathan  |                                |   |                                   |            |
| 380 | Padmini Technology Ltd.                                       |  | ACMM Tis Hazari<br>Court Delhi | SEBI Act.   | 574/2004                          | 28/05/04   |
|     |   | 1) Padmini Technology Ltd  |                                |   |                                   |            |
|     |   | 2) Shri Vivek Nagpal   |                                |   |                                   |            |
|     |   | 3) Shri Vishnu Sarup Gupta   |                                |   |                                   |            |
|     |   | 4) Praveen Kumar Jain  |                                |   |                                   |            |
|     |   | 5) M/S Panther Fincap &<br>Management Services Ltd.                              |                                |   |                                   |            |
|     |   | 6) Shri Ketan Parekh   |                                |   |                                   |            |
|     |   | 7) Navinchandra Parekh   |                                |   |                                   |            |
|     |   | 8) Shri Kiriti Kumar N. Parekh   |                                |   |                                   |            |
|     |   | 9) Shri Jayant N. Parekh   |                                |   |                                   |            |
|     |   | 10) Shri Kartik N. Parekh  |                                |   |                                   |            |
|     |   | 11) Shri Vipul D. Parekh   |                                |   |                                   |            |
|     |   | 12) M/s Classic Credits Ltd.   |                                |   |                                   |            |
|     |   | 13) Shri Kailash Chandra Aggarwal<br>(Partner of M/s Ashok Amar &<br>Associates) |                                |   |                                   |            |
|     |   | 14) Shri Sanjay Kumar  |                                |   |                                   |            |
| 381 | Shri Vivek Nagpal in the matter<br>of Padmini Technology Ltd. |  | ACMM Tis Hazari<br>Court Delhi | SEBI Act.   | 575/2004                          | 28/05/04   |
|     |   | 1) Shri Vivek Nagpal   |                                |   |                                   |            |
|     |   | 2) Shri Sanjay Kumar   |                                |   |                                   |            |
| 382 | Essem Consultancy Pvt. Ltd(<br>Olympia Securities Pvt.Ltd)    |  | 47th ACMM<br>Esplanade Mumbai  | Rule 3 of SEBI ( Stock<br>Broker and Sub broker)<br>Rule, 1992 and Section<br>12 of SEBI Act. | 57/SW/200<br>4 (S C<br>NO.260/06) | 06/10/2004 |

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|     |                        | 1) Essem Consultancy Pvt. Ltd |                               |                   |                             |          |
|     |                        | 2) Surya Prakash Toshniwal    |                               |                   |                             |          |
|     |                        | 3) Samir Shah                 |                               |                   |                             |          |
| 383 | Rajiv Sahney           |                               | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 63/SW/04 (S C<br>NO.266/06) | 30/06/04 |
|     |                        | 1) Rajiv Sahney               |                               |                   |                             |          |
| 384 | Ms. Anupma Sahney      |                               | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 59/SW/04 (S C<br>NO.262/06) | 30/06/04 |
|     |                        | 1) Ms. Anup Sahney            |                               |                   |                             |          |
| 385 | Kanwaldeep Kaur Sahney |                               | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 60/SW/04 (S C<br>NO.263/06) | 30/06/04 |
|     |                        | 1) Kanwaldeep Kaur Sahney     |                               |                   |                             |          |
| 386 | Devinder Sahney        |                               | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 62/SW/04 (S C<br>NO.265/06) | 30/06/04 |
|     |                        | 1) Devinder Sahney            |                               |                   |                             |          |
| 387 | Jasjiv Sahney          |                               | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 61/SW/04 (S<br>CNO.267/06)  | 30/06/04 |
|     |                        | 1) Jasjiv Sahney              |                               |                   |                             |          |
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| 388 | Arihant Cotsyn Lts & ors   |                                   | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act  | 58/SW/200<br>4 (new s c<br>no.261/200<br>6) | 30/06/04 |
|     |  | 1) Arihant Cotsyn Lts & ors       |                               |  |   |          |
|     |  | 2) K.L.Jain                       |                               |  |   |          |
|     |  |                                   |                               |  |   |          |
| 389 | K. S. Aghoram (SSI Ltd.)   |                                   | 47th ACMM<br>Esplanade Mumbai | Section 23-1(b) of<br>Securities Contract<br>( Regulations) Act 1956<br>(SCRA) | 227/M/04<br>(new s c<br>no.5)               | 20.07.04 |
|     |  | 1)Shri K.S Aghoram                |                               |  |   |          |
|     |  | 2)Shri K.S Ganesh                 |                               |  |   |          |
|     |  | 3) Shri K.S. Suresh               |                               |  |   |          |
|     |  | 4) Shri K. Kalaiselvi             |                               |  |   |          |
|     |  | 5) Shri K.V. Prakash              |                               |  |   |          |
|     |  | 6) Shri S. Venkatesh              |                               |  |   |          |
| 390 | Triumph International Ltd. & 7<br>ors including Ketan Parekh (In<br>the matter of Lupin Laboratories<br>Ltd., Global Trust Bank Ltd.,<br>Credit Suisse First Boston(I)<br>Securities Pvt. Ltd. and<br>Himachal Furistic<br>Communications Ltd. |                                   | 47th ACMM<br>Esplanade Mumbai | SEBI Act PFUTP<br>Violation  | 233/M/04<br>(new s c<br>no.7)               | 29.07.04 |
|     |  | 1) Triumph International Ltd.     |                               |  |   |          |
|     |  | 2) Shri Dharmesh Hasmukh Doshi    |                               |  |   |          |
|     |  | 3) Shri Jatin Rajnikant Sarvaiya  |                               |  |   |          |
|     |  | 4) Shri Ketan Vinaychandra Parekh |                               |  |   |          |
|     |  | 5) Shri Kartik Kirtikumar Parekh  |                               |  |   |          |
|     |  | 6) Shri Abdul Razzak Kapadia      |                               |  |   |          |
|     |  | 7) Shri Vipul Dinesh Parekh       |                               |  |   |          |

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|     |   | 8) Shri Dharmen Bhaskar Shah |                               |                        |                             |          |
| 391 | Orbit Securities(Matter of Avinash Tech.)               |                              | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 225/M/2004 (new sc no.3)    | 21.07.04 |
|     |   | Orbit Securities             |                               |                        |                             |          |
| 392 | Nokia Finance (in the matter of Avinash Tech.)          |                              | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 226/M/2004 (new s c no.4)   | 21.07.04 |
|     |   | Nokia Finance                |                               |                        |                             |          |
|     |   | Tushar S Jhaveri             |                               |                        |                             |          |
| 393 | Shri Urvish Vora (Avinash Information Tech)             |                              | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 81/SW/2004 ( S CNO. 280/06) | 29.07.04 |
|     |   | Shri Urvish Vora             |                               |                        |                             |          |
| 394 | Ms. Pallavi Vora (Avinash Information Tech              |                              | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 77/SW/2004 ( S CNO.276/06)  | 29.07.04 |
|     |   | Ms. Pallavi Vora             |                               |                        |                             |          |
| 395 | Shri Raju B Shah (Avinash Information Technologies Ltd) |                              | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 78/SW/2004 ( S CNO.277/06)  | 29.07.04 |
|     |   | 1) Shri Raju B Shah          |                               |                        |                             |          |
| 396 | Shri Mahendra S. Varma (Kedia Distilleries Ltd.)        |                              | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 80/SW/2004 ( S CNO.279/06)  | 29.07.04 |
|     |   | Shri Mahendra S. Varma       |                               |                        |                             |          |
| 397 | Shri Ramakant Shukla (Kedia Distilleries Ltd.)          |                              | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 79/SW/04                    | 29.07.04 |
|     |   | 1) Shri Ramakant Shukla      |                               |                        |                             |          |

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| 398 | Shri Om Prakash Shukla ( in the matter of Kedia Distilleries Ltd) |                                | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 76/SW/2004 ( S<br>CNO.275/06)   | 29.07.04  |
|     |   | 1) Shri Om Prakash Shukla      |                               |                        |                                 |           |
| 399 | Paragon Investments P.Ltd.(Avinash Information Technologies Ltd ) |                                | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 240/M/2004 (new s c<br>no.8)    | 30.07.04  |
|     |   | 1) Paragon Investments Pvt.Ltd |                               |                        |                                 |           |
|     |   | 2) Rajani M. Patel             |                               |                        |                                 |           |
| 400 | Ms. Heena Rajnibhai Patel (Avinash Information Technologies Ltd ) |                                | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 242/M/2004 ( new s c<br>no.10)  | 30.07.04  |
|     |   | 1) Ms. Heena Rajnibhai Patel   |                               |                        |                                 |           |
| 401 | Shri Nilesh J Patel (Avinash Information Technologies Ltd )       |                                | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 241/M/2004 ( new s<br>cno.9)    | 30.07.04  |
|     |   | 1) Shri Nitesh J Patel         |                               |                        |                                 |           |
| 402 | Shri Rajni Patel (Avinash Information Technologies Ltd )          |                                | 47th ACMM<br>Esplanade Mumbai | Sec 11C(6) of SEBI Act | 243/M/2003 (new s c<br>no.11)   | 30.7.2004 |
|     |   | 1) Shri Rajni Patel            |                               |                        |                                 |           |
| 403 | Shri Ram Agarwal and Ors (in the matter of Saparna Infotech Ltd.) |                                | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act      | 72/SW/04 ( NEW S<br>CNO.273/06) | 17.08.04  |
|     |   | 1) Shri Ram Agarwal            |                               |                        |                                 |           |
|     |   | 2) Shri Rajiv Agarwal          |                               |                        |                                 |           |
|     |   | 3) Shri Harsh Vardhan Agarwal  |                               |                        |                                 |           |
|     |   | 4) Smt. Bimladevi Agarwal      |                               |                        |                                 |           |
|     |   | 5) Smt. Parinda Bajaj          |                               |                        |                                 |           |

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| 404 | M/s. Capital Investment   |   | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock<br>Broker & Sub broker)<br>Rules, 1992 | 68/SW/04<br>(new s c<br>no.268/200<br>6) | 17.08.04 |
|     |   | 1) M/s. Capital Investment ( through its<br>Proprietor Shri Dipen Patel ) |                               |   |  |          |
| 405 | Silverline Technologies Ltd   |   | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act   | 66/SW/200<br>4 ( S C<br>NO.267/06)       | 17.08.04 |
|     |   | 1) Silverline Technologies Ltd  |                               |   |  |          |
|     |   | 2) Shri Ravi Subramanian  |                               |   |  |          |
|     |   | 3) Shri K Kalathu Subramanian   |                               |   |  |          |
|     |   | 4) Shri Arjan R Daswani   |                               |   |  |          |
|     |   | 5) Shri S.V. Mony   |                               |   |  |          |
|     |   | 6) Shri Shankar Iyer  |                               |   |  |          |
|     |   | 7) Shri V Panchapakesan   |                               |   |  |          |
|     |   | 8) Shri George R Zoffinger  |                               |   |  |          |
|     |   | 9) Shri Pejavar Murari  |                               |   |  |          |
| 406 | Shree Shitalnath Stock Brokers<br>Pvt. Ltd. (In the matter of<br>Avinash Information<br>Technologies) |   | ASJ 7th Court<br>Mumbai       | Section 11 C (6) of<br>SEBI Act                               | 71/SW/04 ( S C<br>NO.272/06)             | 17.08.04 |
|     |   | 1) Shree Shitalnath Stock Brokers Pvt.<br>Ltd.                            |                               |   |  |          |
|     |   | 2) Shri Mehul Ankleshwaria  |                               |   |  |          |
| 407 | Shri M. C. Desai (In the matter<br>of Avinash Information<br>Technologies Ltd)                        |   | 47th ACMM<br>Esplanade Mumbai | Section 11 C (6) of<br>SEBI Act                               | 70/SW/200<br>4 (NEW S<br>C<br>NO.271/06) | 17.08.04 |

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|     |  | 1) Shri M. C. Desai                         |                               |   |  |          |
| 408 | Shri Tushar S. Jhaveri (In the matter of Avinash Information Technologies Ltd) |   | ASJ 7th Court<br>Mumbai       | Section 11 C (6) of<br>SEBI Act   | 69/SW/200<br>4 (NEW S<br>C<br>NO.270/06) | 17.08.04 |
|     |  | 1) Shri Tushar S. Jhaveri                   |                               |   |  |          |
| 409 | Ojas Technochem Products Ltd.,   | 1) Ojas Technochem Products Ltd.,           | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act   | 67/SW/04<br>(new s c<br>no.268/200<br>6) | 17.08.04 |
|     |  | 1) Ojas Technochem Products Ltd.,           |                               |   |  |          |
|     |  | 2) Shri Kanti Jayendra Shukla               |                               |   |  |          |
|     |  | 3) Shri Vinod Kanti Shukla                  |                               |   |  |          |
|     |  | 4) Shri Jayendra Milap Shukla               |                               |   |  |          |
|     |  | 5) Shri Jayendra Milap Shukla               |                               |   |  |          |
| 410 | Suvidha Shares and Securities Pvt Ltd  |   | 37th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock<br>Broker & Sub broker)<br>Rules, 1992 and Section<br>12 of SEBI Act | 229/M/04<br>(new s c<br>no.6)            | 23.07.04 |
|     |  | 1) Suvidha Shares and Securities Pvt<br>Ltd |                               |   |  |          |
|     |  | 2) Shri V. Sriprasad                        |                               |   |  |          |
|     |  | 3) Shri Nirmal Rajesh A.M.                  |                               |   |  |          |
| 411 | Prabhu Steel Industries Ltd.   |   | 47th ACMM<br>Esplanade Mumbai | Regulation 3 and 4 of<br>SEBI ( PFUTP)<br>Regulation,1995                                   | 352/M/200<br>4                           | 21.09.04 |
|     |  | 1.Prabhu Steel Industries Ltd.              |                               |   |  |          |
|     |  | 2.Shri Ganga Ram Aggarwal                   |                               |   |  |          |
|     |  | 3.Shri Radheshyam L Aggarwal                |                               |   |  |          |
|     |  | 4.Shri Krishan Aggarwal                     |                               |   |  |          |

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|     |  | 5.M/s Hariyana Metal Ltd.                          |                             |                       |            |            |
|     |  | 6.Shri Gopal Finance Ltd.                          |                             |                       |            |            |
|     |  | 7.Shri Rajesh Shah                                 |                             |                       |            |            |
|     |  | 8.M/s Loko Securities Pvt. Ltd.                    |                             |                       |            |            |
|     |  | 9.M/s Uttam Investments                            |                             |                       |            |            |
|     |  | 10.Ms. Sarita Chowdhuri                            |                             |                       |            |            |
|     |  | 11.Shri Harish Agarwal                             |                             |                       |            |            |
|     |  | 12. Shri Dinesh Aggarwal                           |                             |                       |            |            |
|     |  | 13.Shri Manish Mankad                              |                             |                       |            |            |
|     |  | 14. Shri Yatin B Shah                              |                             |                       |            |            |
| 412 | Information Technologies India Ltd   |  | ACMM Tis Hazari Court Delhi | 113 of Companies Act. | 601/2004   | 30/09/2004 |
|     |  | 1.Information Techologies (India)Ltd.              |                             |                       |            |            |
|     |  | 2.Shri Vinay Rai                                   |                             |                       |            |            |
|     |  | 3. Shri Anil Rai                                   |                             |                       |            |            |
|     |  | 4. Shri Varun Rai                                  |                             |                       |            |            |
|     |  | 5.Shri Amit Rai                                    |                             |                       |            |            |
|     |  | 6.Shri M M Mittal                                  |                             |                       |            |            |
|     |  | 7.Shri V C Rai                                     |                             |                       |            |            |
|     |  | 8.Shri Manoj Srivastava                            |                             |                       |            |            |
|     |  | 9.Shri Aditya Pitte                                |                             |                       |            |            |
|     |  | 10.Shri Gagan Oberoi                               |                             |                       |            |            |
|     |  | 11.Shri M C Gupta                                  |                             |                       |            |            |
|     |  | 12. Shri Suresh Sachdev                            |                             |                       |            |            |
| 413 | Shri Mohanlal L. Nathany M/s Juggonpursad Baijnath (in the matter of Ankit Prachi) |  | 47th ACMM Esplanade Mumbai  | 24(2) of SEBI Act     | 75/SW/2004 | 15.09.04   |
|     |  | 1.Shri Mohanlal L. Nathany (Juggonpursad Baijnath) |                             |                       |            |            |

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| 414 | Hitachi Jewellery Industries Ltd. & Ors                           |   | 47th ACMM<br>Esplanade Mumbai | Regulaiton 4(a) & (b)<br>of SEBI ( PFUTP)<br>Regulations, 1995 | 396/M/200<br>4 (NEW S<br>C NO.15) | 21-Oct-04  |
|     |   | Hitechi Jewellery Industries Ltd  |                               |  |                                   |            |
|     |   | 2) Shri N.C. Soni   |                               |  |                                   |            |
|     |   | 3) Shri D.N. Patadia  |                               |  |                                   |            |
|     |   | 4) Shri S.N. Patadia  |                               |  |                                   |            |
|     |   | 5) Shri J.T. Ranpara  |                               |  |                                   |            |
|     |   | 6) Shri A.S. Patrawala  |                               |  |                                   |            |
|     |   | 7) Smt. G.B. Mehta  |                               |  |                                   |            |
|     |   | 8) M/S. Vinayak Investment thru his<br>proprietor Shri Dharmendra Panchal |                               |  |                                   |            |
|     |   | 9) Shri Munir Gazi  |                               |  |                                   |            |
| 415 | Mobile Telecommunications Ltd.                                    |   | 47th ACMM<br>Esplanade Mumbai | Regulaiton 4 of SEBI<br>( PFUTP) Regulations,<br>1995          | 375/M/04<br>(NEW S C<br>NO.14)    | 11-Oct-04  |
|     |   | 1) Mobile Telecommunications Ltd  |                               |  |                                   |            |
|     |   | 2)Shri Sunil Mehta  |                               |  |                                   |            |
|     |   | 3)Shri Anil B Vedmehta  |                               |  |                                   |            |
|     |   | 4)Shri Vipin C Gandhi   |                               |  |                                   |            |
|     |   | 5)Cardioid Securities Ltd   |                               |  |                                   |            |
|     |   | 6)Credit Link Finvest Ltd.  |                               |  |                                   |            |
| 416 | Pankaj Shah (Mobile Telecommunications ltd)                       |   | 47th ACMM<br>Esplanade Mumbai | Section 11 C (6) of<br>SEBI Act                                | 374/2004                          | 11/10/2004 |
|     |   | 1) Pankaj Shah  |                               |  |                                   |            |
| 417 | Shri Rajesh C. Talsania (In the matter of Accurate Exports Ltd)   |   | 47th ACMM<br>Esplanade Mumbai | Section 11 C (6) of<br>SEBI Act                                | 418/M/200<br>4 (NEW S<br>C NO.18) | 29-Oct-04  |
|     |   | 1) Shri Rajesh C. Talsania  |                               |  |                                   |            |
| 418 | Shri Pradeep Kumar Kapoor (In the matter of Accurate Exports Ltd) |   | 47th ACMM<br>Esplanade Mumbai | Section 11 C (6) of<br>SEBI Act                                | 416/M/200<br>4 (NEW S<br>C NO.16) | 29-Oct-04  |

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|     |  | 1) Shri Pradeep Kumar Kapoor                       |                             |                              |                              |            |
| 419 | Sanidhya Holiday Resort & Estate Development Ltd (In the matter of Accurate Exports Ltd) |  | 47th ACMM Esplanade Mumbai  | Section 11 C (6) of SEBI Act | 417/M/2004 (NEW S C NO.17)   | 29-Oct-04  |
|     |  | 1)Sanidhya Holiday Resort & Estate Development Ltd |                             |                              |                              |            |
|     |  | 2)Shri Babubhai H. Chauhan                         |                             |                              |                              |            |
|     |  | 3)Shri Muralidhar Hariyani                         |                             |                              |                              |            |
| 420 | JVG Finance Ltd.,  |  | ACMM Tis Hazari Court Delhi | SEBI Act                     | 650/2004 - New CC No. 133/05 | 30.10.2004 |
|     |  | 1)JVG Finance Ltd.,                                |                             |                              |                              |            |
|     |  | 2)V.K. Sharma                                      |                             |                              |                              |            |
|     |  | 3)Karnel Tripat Singh Bhan                         |                             |                              |                              |            |
|     |  | 4)Viresh Prasad Singh                              |                             |                              |                              |            |
|     |  | 5)Dr. Bharati Sharma                               |                             |                              |                              |            |
|     |  | 6)M.S. Hoffland Finance Ltd.                       |                             |                              |                              |            |
|     |  | 7)Shri B.B. Sharma                                 |                             |                              |                              |            |
|     |  | 8)A.Subba Rao                                      |                             |                              |                              |            |
|     |  | 9)Shri M.N. Padam                                  |                             |                              |                              |            |
|     |  | 10)Lt. Genenral Jagdish Narayan (Ret)              |                             |                              |                              |            |
|     |  | 11)Major Gen. Pramodh Kapur                        |                             |                              |                              |            |
|     |  | 12)Shri Suraj Pal Sharma                           |                             |                              |                              |            |
|     |  | 13)Shri Brij Kishore Kapur                         |                             |                              |                              |            |
|     |  | 14)Shri Naveen Chandra Pandey                      |                             |                              |                              |            |
|     |  | 15)Marisha Financial Services Ltd.                 |                             |                              |                              |            |
|     |  | 16)Rakesh Mishra                                   |                             |                              |                              |            |
|     |  | 17)Shri Hari Kumar                                 |                             |                              |                              |            |
|     |  | 18)Shri Ranadas                                    |                             |                              |                              |            |
|     |  | 19)Shri S.K. Gupta                                 |                             |                              |                              |            |

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|     |                        | 20)M.S. Evergrow Financial Services Pvt. Ltd.         |                            |  |                                   |          |
|     |                        | 21)Shri Ashok Kumar Kohli                             |                            |  |                                   |          |
|     |                        | 22)Shri Pardeep Sharma                                |                            |  |                                   |          |
|     |                        | 23)Gopal Gupta  |                            |  |                                   |          |
|     |                        | 24)V.M. Investments                                   |                            |  |                                   |          |
| 421 | Accurate Exports Ltd.  |   | 47th ACMM Esplanade Mumbai | Section 6 (a) of SEBI ( PFUTP) Regulations,1995              | 630/M/2004 (NEW S C NO.20)        | 30.11.04 |
|     |                        | 1) Accurate Exports Ltd.,                             |                            |  |                                   |          |
|     |                        | 2) Shri Hemant Gupta                                  |                            |  |                                   |          |
|     |                        | 3) Shri Dinesh Sharma                                 |                            |  |                                   |          |
|     |                        | 4) Smt Meeta Kapoor                                   |                            |  |                                   |          |
|     |                        | 5) Shri Vijay Dinanath Khanduja                       |                            |  |                                   |          |
|     |                        | 6) Shri Dinanath Khanduja                             |                            |  |                                   |          |
|     |                        | 7) Shri Pradeep Kumar Kapoor                          |                            |  |                                   |          |
|     |                        | 8) Shri Rajesh C Talsania                             |                            |  |                                   |          |
|     |                        | 9) Sanidhya Holiday Resort & Estate Development Ltd., |                            |  |                                   |          |
|     |                        | 10) Shri Babubhai H Chauhan                           |                            |  |                                   |          |
|     |                        | 11) Shri Muralishar Hariyani                          |                            |  |                                   |          |
| 422 | Warner Multimedia Ltd. |   | 47th ACMM Esplanade Mumbai | Regulations 4 (a) and (b) of SEBI ( PFUTP) Regulations, 1995 | 499/M/04 (NEW S CNO.19) 56/S/2007 | 05.11.04 |
|     |                        | 1) Warner Multimedia Ltd.,                            |                            |  |                                   |          |
|     |                        | 2) Shri Jagdish Prasad Purohit                        |                            |  |                                   |          |
|     |                        | 3) Shri Kailash Prasad Purohit                        |                            |  |                                   |          |
|     |                        | 4) Vaisho Tradelink Pvt. Ltd.,                        |                            |  |                                   |          |
|     |                        | 5) Shri Arun Goyal                                    |                            |  |                                   |          |
|     |                        | 6) Shri Gaje Singh Chahl                              |                            |  |                                   |          |
|     |                        | 7) Safal Investment Ltd.,                             |                            |  |                                   |          |

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|     |   | 8) Mumbadevi Finance and Investment Ltd.,            |                             |                 |                 |          |
|     |   | 9) Pragati Merchant Pvt. Ltd.,                       |                             |                 |                 |          |
|     |   | 10) Rolex Merchant Pvt. Ltd.,                        |                             |                 |                 |          |
|     |   | 11) Success Merchant Pvt. Ltd.,                      |                             |                 |                 |          |
|     |   | 12) Godaveri Commerce Pvt. Ltd.,                     |                             |                 |                 |          |
|     |   | 13) Shri Govardhan Jain                              |                             |                 |                 |          |
|     |   |  |                             |                 |                 |          |
| 423 | Sachdev Securities Ltd. - Hindustan Holdings      |  | ACMM Tis Hazari Court Delhi | SEBI Act        | 663/04 - 162/05 | 22.11.04 |
|     |   | 1) M/s. Sachdev Securities Ltd.,                     |                             |                 |                 |          |
|     |   | 2) Shri Darshan Sachdev                              |                             |                 |                 |          |
|     |   | 3) Shri Sanjay Mehra                                 |                             |                 |                 |          |
| 424 | Money Growth Investment and Consultants Pvt. Ltd. |  | ACMM Tis Hazari Court Delhi | SEBI Act-(USB)  | 1/2005          | 24.12.04 |
|     |   | 1. Money Growth Investment and Consultants Pvt. Ltd. |                             |                 |                 |          |
|     |   | 1. Shri Pawan Gupta                                  |                             |                 |                 |          |
| 425 | Shonkh Technologies International Ltd. & Ors      |  | ACMM Tis Hazari Court Delhi | SEBI Act(PFUTP) | 2/2005          | 24.12.04 |
|     |   | 1. Shonkh Technologies International Ltd.            |                             |                 |                 |          |
|     |   | 2. Shri Ankur Cultivators Pvt. Ltd.                  |                             |                 |                 |          |
|     |   | 3. M/s.Advance Hovercrafts and Composites Pvt. Ltd.  |                             |                 |                 |          |
|     |   | 4. M/s.Padmini Technologies Ltd.,                    |                             |                 |                 |          |
|     |   | 5. M/s.Churuwala Exports Pvt. Ltd.,                  |                             |                 |                 |          |
|     |   | 6. M/s.Mikona Impex and Traders Pvt. Ltd.            |                             |                 |                 |          |
|     |   | 7. M/s.Sanyo Finance Pvt. Ltd.,                      |                             |                 |                 |          |
|     |   | 8. M/s.Spectrum Com Pvt. Ltd.,                       |                             |                 |                 |          |

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|     |                    | 9. M/s.Iris Infrastructurals Pvt. Ltd.    |                               |  |                                   |           |
|     |                    | 10. M/s.DKG Buildcon Pvt. Ltd.,           |                               |  |                                   |           |
|     |                    | 11. M/s.Zodiac Com Pvt. Ltd.,             |                               |  |                                   |           |
|     |                    | 12. M/s.Saral Website and Exim Pvt. Ltd., |                               |  |                                   |           |
|     |                    | 13. M/s.Notod Infotech Pvt. Ltd.          |                               |  |                                   |           |
|     |                    | 14. M/s.R.C. Gupta and Co.Pvt. Ltd.       |                               |  |                                   |           |
|     |                    | 15. Shri C.V.R. Rao                       |                               |  |                                   |           |
|     |                    | 16. Shri Ravi Krishnamoorthi              |                               |  |                                   |           |
|     |                    | 17. Shri Vivek Nagpal,                    |                               |  |                                   |           |
|     |                    | 18. Shri Sandeep Kumar Gupta              |                               |  |                                   |           |
|     |                    | 19. Shri Sanjay Aggarwal                  |                               |  |                                   |           |
|     |                    | 20. Shri Rakesh Soni                      |                               |  |                                   |           |
|     |                    | 21. Shri Vinod Kumar                      |                               |  |                                   |           |
|     |                    | 22. Shri Navneet Kumar                    |                               |  |                                   |           |
|     |                    | 23. Shri Gaurav Bansal                    |                               |  |                                   |           |
|     |                    | 24. Shri R.P. Gupta                       |                               |  |                                   |           |
|     |                    | 25. Shri Gaurav Kumar                     |                               |  |                                   |           |
|     |                    | 26. Shri Pramod Kumar                     |                               |  |                                   |           |
|     |                    | 27. Shri Kaushal Aggarwal                 |                               |  |                                   |           |
| 426 | Adani Export Ltd., |   | 47th ACMM<br>Esplanade Mumbai | Section 2 (i) (a) , 16,<br>23, 24 of SCRA 1956 | 686/M/200<br>4 (NEW S<br>C NO.21) | 22-Dec-04 |
|     |                    | 1) Adani Export Ltd.,                     |                               |  |                                   |           |
|     |                    | 2) Adani Agro Ltd.,                       |                               |  |                                   |           |
|     |                    | 3) Adani Impex Ltd                        |                               |  |                                   |           |
|     |                    | 4) Shahi Property Developers Ltd.,        |                               |  |                                   |           |
|     |                    | 5) Adani Properties Ltd.,                 |                               |  |                                   |           |
|     |                    | 6) Advance Exports                        |                               |  |                                   |           |
|     |                    | 7) Intercontinental India                 |                               |  |                                   |           |
|     |                    | 8) Vinodbhai S Adani Family Trust         |                               |  |                                   |           |
|     |                    | 9) Shri Vinod S Adani, Trustee            |                               |  |                                   |           |

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|     |                              | 10) Ms.Rajan V Adani, Trustee        |                               |                               |   |           |
|     |                              | 11) Rajesbhai S Adani Family Trust   |                               |                               |   |           |
|     |                              | 12) Shri Rajesh S Adani, Trustee     |                               |                               |   |           |
|     |                              | 13) Ms.Shilinben R Adani, Trustee    |                               |                               |   |           |
|     |                              | 14) Vasantbhai S Adani Family Trust  |                               |                               |   |           |
|     |                              | 15) Shri Vasant S Adani, Trustee     |                               |                               |   |           |
|     |                              | 16) Ms. Pushpa V. Adani, Trustee     |                               |                               |   |           |
|     |                              | 17) Mahsukhbhai S Adani Family Trust |                               |                               |   |           |
|     |                              | 18) Shri Mahsukh S. Adani, Trustee   |                               |                               |   |           |
|     |                              | 19) Ms.Suvarna M. Adani, Trustee     |                               |                               |   |           |
|     |                              |                                      |                               |                               |   |           |
| 427 | Bonanza Biotech Ltd.         |                                      | 47th ACMM<br>Esplanade Mumbai | Section 11 C 6 of SEBI<br>Act | 31/M/2005<br>(NEW S C<br>NO.28/sw/<br>2006) | 18-Jan-05 |
|     |                              | 1.Bonanza Biotech Ltd.               |                               |                               |   |           |
|     |                              | 2. Shri Sunil Bajaj                  |                               |                               |   |           |
|     |                              | 3. Shri B K Bajaj                    |                               |                               |   |           |
|     |                              | 4. Shri Kinal Zaveri                 |                               |                               |   |           |
|     |                              | 5. Shri Indrajeet Singh              |                               |                               |   |           |
|     |                              | Shri Sharad Gujrati                  |                               |                               |   |           |
| 428 | Ojas Technochem Products Ltd |                                      | 47th ACMM<br>Esplanade Mumbai | Section 11 C 6 of SEBI<br>Act | 34/M/2005<br>(NEW S C<br>NO.25)             | 18-Jan-05 |
|     |                              | 1.Ojas Technochem Products Ltd.      |                               |                               |   |           |
|     |                              | 2. Shri Jayendra Shukla              |                               |                               |   |           |
|     |                              | 3. Shri Suresh Shukla                |                               |                               |   |           |
|     |                              | 4. Shri Vinod Shukla                 |                               |                               |   |           |
|     |                              | 5. Shri Alap Shukla                  |                               |                               |   |           |

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| 429 | Shri Milap Shukla<br>(Ojas Technochem Products Ltd) |                            | 47th ACMM<br>Esplanade Mumbai | Section 11 C 6 of SEBI Act           | 33/M/2005<br>(NEW S C NO.24)      | 18-Jan-05  |
|     |   | 1) Shri Milap Shukla       |                               |                                      |                                   |            |
| 430 | Mrs. Hansa Shukla<br>(Ojas Technochem Products Ltd) |                            | 47th ACMM<br>Esplanade Mumbai | Section 11 C 6 of SEBI Act           | 32/M/2005<br>(54/sw/2006)         | 18-Jan-05  |
|     |   | 1) Mrs. Hansa Shukla       |                               |                                      |                                   |            |
| 431 | Shri Heerachand Salecha<br>(Gujarat Fiscon Ltd.)    |                            | 47th ACMM<br>Esplanade Mumbai | Sec.11C(6) non compliance of summons | 39/M/05<br>(New CC No.31/SW/2006) | 31.01.2005 |
|     |   | 1) Shri Heerachand Salecha |                               |                                      |                                   |            |
| 432 | Dinesh Chudasma<br>(Yes Investment)                 |                            | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act                    | 42/M/04<br>(NEW S C NO.28)        | 31/01/2005 |
|     |   | 1) Dinesh Chudasma         |                               |                                      |                                   |            |
| 433 | Pentafour Products Ltd.                             |                            | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act                    | 41/M/04<br>(47/SW/2006)           | 31/01/2005 |
|     |   | 1. Pentafour Products Ltd. |                               |                                      |                                   |            |
|     |   | 2. Shri V Ramakrishna      |                               |                                      |                                   |            |
|     |   | 3. Shri S. N. Rajan        |                               |                                      |                                   |            |
|     |   | 4. Shri T. D. Sadasivam    |                               |                                      |                                   |            |
|     |   | 5. Shri s. Krishnamoorthy  |                               |                                      |                                   |            |
| 434 | Maganbhai Patel (Growmore Solvents)                 |                            | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act                    | 67/M/2005<br>(35/sw/2006)         | 09-Feb-05  |
|     |   | 1) Mahganbhai Patel        |                               |                                      |                                   |            |
|     |   | 2) Growmore Solvents       |                               |                                      |                                   |            |
|     |   |                            |                               |                                      |                                   |            |

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| 435 | Gujarat Fun 'N' Water Park Ltd                              |                                    | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act                | 245/M/04<br>85/SW/200<br>4 (S C<br>NO.281/06) | 05.08.2004 |
|     |   | 1) Gujarat Fun 'N' Water Park LTd  |                               |                                  |   |            |
|     |   | 2) Dharmendra Patel                |                               |                                  |   |            |
|     |   | 3) D H Barot                       |                               |                                  |   |            |
|     |   | 4) Smt Yogini Vyas                 |                               |                                  |   |            |
|     |   |                                    |                               |                                  |   |            |
| 436 | Suresh Motwani ( in the matter<br>of Sunearth Ceramics Ltd) |                                    | 47th ACMM<br>Esplanade Mumbai | Section 11 C (6) of<br>SEBI Act. | 158/SW/04<br>(C C<br>no.37/SW/2<br>006)       | 03-May-05  |
|     |   | 1) Mr. Suresh Motwani              |                               |                                  |   |            |
|     |   | 2) Habiscus Investments Pvt. Ltd   |                               |                                  |   |            |
|     |   | 3) Onlooker Investments Pvt. Ltd   |                               |                                  |   |            |
|     |   | 4) Jaydeep Investments Pvt. Ltd    |                               |                                  |   |            |
|     |   | 5) New Bharat Builders Pvt. Ltd    |                               |                                  |   |            |
|     |   | 6) Mr. Deven Mehta,                |                               |                                  |   |            |
|     |   | 7) M/s Ami Impex                   |                               |                                  |   |            |
|     |   | 8) Mr. Suresh Hemwani              |                               |                                  |   |            |
|     |   | 9) Meenal Chabadia                 |                               |                                  |   |            |
|     |   | 10) Mayfair Realtors Pvt. Ltd      |                               |                                  |   |            |
|     |   | 11) M'Belle International Pvt. Ltd |                               |                                  |   |            |
|     |   |                                    |                               |                                  |   |            |
| 437 | SEBI vs. Ashutosh Kothari/<br>(Design Auto)                 |                                    | 47th ACMM<br>Esplanade Mumbai | 11 (c) 6 of SEBI Act             | 210/M/200<br>5 (NEW S<br>C NO.30)             | 14-Jun-05  |
|     |   | 1) Shri Ashutosh Kothari           |                               |                                  |   |            |
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|     |   |                               |  |   |                             |           |
| 438 | SEBI Vs Ujjwal Shende (Design Auto)       |                               | 47th ACMM<br>Esplanade Mumbai                    | 11 (c) 6 of SEBI Act                          | 211/M/2005 (NEW S C NO.311) | 14-Jun-05 |
|     |   | 1) Shri Ujjwal Shende         |  |   |                             |           |
| 439 | KARISHMA FLORICULTURE LD.                 |                               | ACMM Tis Hazari<br>Court Delhi                   | PFUTP   | 564/2005                    | 29-Jul-05 |
|     |   | Shri S. N. Bansal             |  |   |                             |           |
|     |   |                               |  |   |                             |           |
| 440 | SEBI vs Krishna Naik (Golden Carpets Ltd) |                               | Spl. Judge for<br>Economic Offences<br>Hyderabad | 11 & 14 of SEBI<br>(SAST) Regulations<br>1997 | 169/05                      | 22-Jul-05 |
|     |   | 1) Shri Krishna Naik          |  |   |                             |           |
|     |   |                               |  |   |                             |           |
| 441 | Soundcraft Industries Ltd.                |                               | 47th ACMM<br>Esplanade Mumbai                    | 11 (c) 6 of SEBI Act                          | 231/M/2005 (new s c no.32)  | 08-Aug-05 |
|     |   | 1) Soundcraft Industries Ltd. |  |   |                             |           |
|     |   | 2) Rajkumar Basantani         |  |   |                             |           |
|     |   |                               |  |   |                             |           |
| 442 | Mukerian Papers Ltd.                      |                               | 47th ACMM<br>Esplanade Mumbai                    | 24(2) of SEBI Act                             | 246/M/2005<br>(26/sw/2006)  | 05-Sep-05 |
|     |   | 1) Mukerian Papers Ltd.       |  |   |                             |           |
|     |   | 2) Neelam Kumar Oswal         |  |   |                             |           |
|     |   | 3) Shri K T Ramalingasetty    |  |   |                             |           |
|     |   | 4) Shri Vidya Shankar Pande   |  |   |                             |           |
|     |   | 5) Shri R P Dhir              |  |   |                             |           |
|     |   | 6) Shri M K Katara            |  |   |                             |           |

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|     |  | 7) Shri Mahesh K Poddar          |                               |  |   |           |
| 443 | Mahendra A Shah<br>(Sawaca Communication Ltd.) |                                  |                               | 24(2) of SEBI Act  | 245/M/2005 (NEW NO. 33/2006) 25/Sw/2006 | 05-Sep-05 |
|     |  | Mahendra A Shah                  |                               |  |   |           |
| 444 | Design Auto System Ltd. & Ors                  |                                  | 47th ACMM<br>Esplanade Mumbai | Regulation 3,4 (a) to (d) of SEBI (PFUTP) Regulations,1995 | 252/M/2005 (new s c no.42/2006)         | 30-Sep-05 |
|     |  | 1) Design Auto System Ltd. & Ors |                               |  |   |           |
|     |  | 2) Survesh Garg                  |                               |  |   |           |
|     |  | 3) Bonanza Biotech               |                               |  |   |           |
|     |  | 4) Sharad Gujurati               |                               |  |   |           |
|     |  | 5) Amit Patel                    |                               |  |   |           |
|     |  | 6) Rakesh Pandya                 |                               |  |   |           |
|     |  | 7) Smt. Druma Vaghela            |                               |  |   |           |
|     |  | 8) Arvind Vaswani                |                               |  |   |           |
|     |  | 9) Manish Ganeriwala             |                               |  |   |           |
| 445 | Soundcraft Industries Ltd.                     |                                  | 47th ACMM<br>Esplanade Mumbai | Regulation 4 (a) to (d) of SEBI (PFUTP) Regulations, 1995  | 253/M/2005 (new s c no.36/2006)         | 04-Oct-05 |
|     |  | 1) soundcraft Industries         |                               |  |   |           |
|     |  | 2) Rajkumar Basantani            |                               |  |   |           |
| 446 | Harvinder Kumar Bagai ( Media Vedio Ltd)       |                                  | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act  | 46/SW/2006                              | 04-Oct-05 |
|     |  | 1) Harvinder Kumar Bagai         |                               |  |   |           |

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| 447 | Parshwas Finance (Ojas Technochem Ltd.)                                  |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock Broker &Sub Broker) Rules 1992 | 271/M/2005 (new s c no.38/2006)                     | 14-Nov-05 |
|     |  | 1) Parshwas Finance     |                               |   |   |           |
| 448 | Parshwas Finance (Design Auto System Ltd..)                              |                         | 47th ACMM<br>Esplanade Mumbai | Rule 3 of SEBI ( Stock Broker &Sub Broker) Rules 1992 | 270/M/2005 (new s c no.37/2006)                     | 14-Nov-05 |
|     |  | 1) Parshwas Finance     |                               |   |   |           |
| 449 | Bonanza Biotech Ltd.<br>(in the matter of Design Auto System Ltd)        |                         | 47th ACMM<br>Esplanade Mumbai | 11 (c ) 6 of SEBI Act (Non compliance of summons)     | 272/M/2005 (27/SW/2006)                             | 17-Nov-05 |
|     |  | 1) Bonanza Biotech Ltd. |                               |   |   |           |
|     |  | 2) Sharad Gujarati      |                               |   |   |           |
|     |  | 3) Amit Patel           |                               |   |   |           |
|     |  | 4) Rakesh Pandya        |                               |   |   |           |
|     |  | 5) Druma Vaghela        |                               |   |   |           |
|     |  | 6) Arvind Vaswani       |                               |   |   |           |
|     |  | 7) Manish Ganeriwala    |                               |   |   |           |
| 450 | Dattatray Kadikar (in the matter of Netvista Information Technology Ltd) |                         | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act                                     | 277/M/05 (new s c no.41/2006) (spl case no.01/2008) | 28.11.05  |
|     |  | Dattatray Kadikar       |                               |   |   |           |

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| 451 | Rajiv Samani (in the matter of Netvista Information Technology Ltd.) |                               | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 276/M/05<br>(new s c<br>no.40/2006<br>) | 28.11.05   |
|     |  | Rajiv Samani                  |                               |                   |   |            |
| 452 | Rituja Finvest Pvt. Ltd.   |                               | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 256/SW/20<br>05 ( SC<br>NO.282/06)      | 9.12.2005  |
|     |  | 1) Rituja Finvest Pvt. Ltd.   |                               |                   |   |            |
|     |  | 2) Anil D Doshi               |                               |                   |   |            |
|     |  | 3) Dinesh Doshi               |                               |                   |   |            |
|     |  | 4) Vinod Shah                 |                               |                   |   |            |
| 453 | Damayanti Finvest Pvt.Ltd.   |                               | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 257/SW/20<br>05 ( S<br>CNO.283/0<br>6)  | 9.12.2005  |
|     |  | 1) Damayanti Finvest Pvt.Ltd. |                               |                   |   |            |
|     |  | 2) Anil D. Doshi              |                               |                   |   |            |
|     |  | 3) Dinesh Doshi               |                               |                   |   |            |
|     |  | 4) Vinod Shah                 |                               |                   |   |            |
| 454 | CDP Fincap Pvt.Ltd. & ors  |                               | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 258/SW/20<br>05 ( S C<br>NO.<br>284/06) | 09.12.2005 |
|     |  | 1) CDP Fincap Pvt.Ltd. & ors  |                               |                   |   |            |
|     |  | 2) Anil D. Doshi              |                               |                   |   |            |
|     |  | 3) Dinesh Doshi               |                               |                   |   |            |
|     |  | 4) Vinod Shah                 |                               |                   |   |            |

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| 455 | Delta Alliance Financial Services & anr. |   | ASJ 7th Court<br>Mumbai | 24(2) of SEBI Act | 10/M/06<br>(spl case<br>no.285/200<br>6) | 16.01.2006 |
|     |  | Delta Alliance Financial Services &<br>anr. |                         |                   |  |            |
|     |  | Rajiv Kapoor                                |                         |                   |  |            |
|     |  |   |                         |                   |  |            |
| 456 | Apnapan Vyapar (P) Ltd.                  |   | CMM Kolkata             | 24(2) of SEBI Act | C/515/06                                 | 27.01.06   |
|     |  | 1) Apnapan Vyapar (P) Ltd.                  |                         |                   |  |            |
|     |  | 2) Sushil Kumar Dosi                        |                         |                   |  |            |
|     |  | 3) Hanuman Mal Dosi                         |                         |                   |  |            |
|     |  | 4) Ram Kumar Sharma                         |                         |                   |  |            |
|     |  | 5) Shyamal Sharma                           |                         |                   |  |            |
|     |  |   |                         |                   |  |            |
| 457 | Wide Star Trade Wings (P) Ltd.           |   | CMM Kolkata             | 24(2) of SEBI Act | C/516/06                                 | 27.01.06   |
|     |  | 1) Wide Star Trade Wings (P) Ltd.           |                         |                   |  |            |
|     |  | 2) Sushil Kumar Dosi                        |                         |                   |  |            |
|     |  | 3) Hanuman Mal Dosi                         |                         |                   |  |            |
|     |  | 4) Manish Kumar Gupta                       |                         |                   |  |            |
|     |  | 5) Santosh Kumar Gupta                      |                         |                   |  |            |
|     |  |   |                         |                   |  |            |
| 458 | Amalgamated Enterprises & ors.           |   | CMM Kolkata             | 24(2) of SEBI Act | C/514/06                                 | 27.01.06   |
|     |  | 1) Amalgamated Enterprises & ors.           |                         |                   |  |            |
|     |  | 2) Satyabrata Bhattacharjee                 |                         |                   |  |            |
|     |  | 3) Smt. Rama Bhattacharjee                  |                         |                   |  |            |
|     |  | 4) Satyendra Nath Chakraborty               |                         |                   |  |            |
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| 459 | Heerachand Salecha ( in the matter of Gujarat Fiscon Ltd.) |  | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 33/M/2006<br>(new no.<br>44/2006) S<br>C<br>No.24/2007 | 17-Feb-06 |
|     |  | Heerachand Salecha   |                               |                   |  |           |
|     |  |  |                               |                   |  |           |
| 460 | Kishor Corporation   |  | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 32/M/2006<br>(new s c<br>no.43/2006<br>)               | 17-Feb-06 |
|     |  | Kishor Corporation through its director<br>Kishor V Takkar |                               |                   |  |           |
|     |  |  |                               |                   |  |           |
|     |  |  |                               |                   |  |           |
| 461 | Sawaca Communication Ltd.                                  |  |                               |                   |  |           |
|     |  | 1) Sawaca Communication Ltd.                               | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | 34/M/2006<br>(new s c no.<br>45/2006)                  | 17-Feb-06 |
|     |  | 2) Satish Shah   |                               |                   |  |           |
|     |  | 3) Makul H. Shah   |                               |                   |  |           |
|     |  | 4) Kaushik C Ramaniy                                       |                               |                   |  |           |
|     |  | 5) Kalpesh L. Trivedi                                      |                               |                   |  |           |
|     |  | 6) Pinakin R. Patel  |                               |                   |  |           |
|     |  | 7) Mahendra Shah   |                               |                   |  |           |
|     |  | 8) Jelal I. Batra  |                               |                   |  |           |
|     |  | 9) Mahesh Kumar Haribhai Hadvani<br>Patel                  |                               |                   |  |           |
|     |  | 10) Raju B. Shah   |                               |                   |  |           |
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| 462 | Dinesh Dalmia Technology Trust                                  |                                | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act           | CC<br>No.56/M/2<br>006<br>(47/sw/200<br>6)                                       | 28/03/2006 |
|     |   | Dinesh Dalmia Technology Trust |                               |                             |  |            |
|     |   | K P Dalmia                     |                               |                             |  |            |
|     |   | Pawan Kumar                    |                               |                             |  |            |
|     |   | Dr Suryanil Ghosh              |                               |                             |  |            |
|     |   |                                |                               |                             |  |            |
| 463 | Shri Sandeep Merchant (in the matter of AKL Soft & Infosys Ltd. |                                | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act           | CC<br>No.38/M/2<br>006 (new s<br>c<br>no.46/2006<br>) (s case<br>no.04/2007<br>) | 23.02.2006 |
|     |   | Shri Sandeep Merchant          |                               |                             |  |            |
|     |   |                                |                               |                             |  |            |
|     |   |                                |                               |                             |  |            |
|     |   |                                |                               |                             |  |            |
| 464 | Onlooker Investment Pvt. Ltd                                    |                                | 47th ACMM<br>Esplanade Mumbai | Section 11 (3) of SEBI Act. | 2302/W/03<br>(s c<br>no.64/2006<br>)   | 05.09.2006 |
|     |   | 1.Onlooker Investment Pvt.Ltd  |                               |                             |  |            |
|     |   | 2.Shri Suresh Hemwani          |                               |                             |  |            |
|     |   | 3.Smt. Meenal V. Chabia        |                               |                             |  |            |
|     |   | 4. Smt. Juliet Coutinho        |                               |                             |  |            |
|     |   | 5.Shri Mayank Shah             |                               |                             |  |            |

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| 465 | M/s Friends Portfolio Ltd. & Ors. |   | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act               | Mis.Case<br>No.80/M/2<br>006             | 17/04/2006 |
|     |                                   | Friends Portfolio Ltd.                                |                               |                                 |  |            |
|     |                                   | Bishan Chand Aggarwal                                 |                               |                                 |  |            |
|     |                                   | Manoj Kumar Aggarwal                                  |                               |                                 |  |            |
|     |                                   | Ms. Meenu Aggarwal                                    |                               |                                 |  |            |
|     |                                   |   |                               |                                 |  |            |
| 466 | Orient Tradelink Ltd.             |   |                               |                                 |  |            |
|     |                                   | Orient Tradelink Ltd.                                 | 47th ACMM<br>Esplanade Mumbai | Sec.11C(6) of SEBI<br>Act, 1992 | CC No.<br>95/M/2006<br>(107/sw/20<br>07) | 15.05.2006 |
|     |                                   | Aushim Khetrpal                                       |                               |                                 |  |            |
|     |                                   | Daljeet Singh Kohli                                   |                               |                                 |  |            |
|     |                                   | Mihir Patel   |                               |                                 |  |            |
|     |                                   | \ajay Chopra  |                               |                                 |  |            |
|     |                                   | Naveen Patel  |                               |                                 |  |            |
|     |                                   | Anita Khetrpal  |                               |                                 |  |            |
|     |                                   | (all the above directors of Orient<br>Tradelink Ltd.) |                               |                                 |  |            |
|     |                                   |   |                               |                                 |  |            |
| 467 | Shri Aushim Khetrpal              |   |                               |                                 |  |            |
|     |                                   | Aushim Khetrpal                                       | 47th ACMM<br>Esplanade Mumbai | Sec.11C(6) of SEBI<br>Act, 1992 | CC No.<br>94/M/2006<br>(106/sw/20<br>07) | 15.05.2006 |
|     |                                   |   |                               |                                 |  |            |

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| 468 | M/s Kosha Investment Ltd. & its director |                              | ASJ 7th Court<br>Mumbai       | Sec.24(1) of the SEBI Act. | CC No.111/M/2006 (new s c no.18/2007) | 20.06.2006 |
|     |  | Kosha Investment Ltd.        |                               |                            |                                       |            |
|     |  |                              |                               |                            |                                       |            |
| 469 | Motorol Enterprises Ltd & ors.           |                              | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act          | CC No.112/M/2006 (NEW NO.51/2006)     | 20.06.2006 |
|     |  | Motorl Enterprises Ltd.      |                               |                            |                                       |            |
|     |  | Shashikant K Gandhi          |                               |                            |                                       |            |
|     |  | Chandrakant K Gandhi         |                               |                            |                                       |            |
|     |  | Rinki S Gandhi               |                               |                            |                                       |            |
|     |  | Thakar S Mahesh              |                               |                            |                                       |            |
|     |  |                              |                               |                            |                                       |            |
| 470 | Sure Capital Pvt.Ltd. & Ors.             |                              | 47th ACMM<br>Esplanade Mumbai | Sec.11(1) of the SEBI Act  | CC No.113/M/2006 (new s c no.52/2006) | 20.06.2006 |
|     |  | Sure Capital Pvt.Ltd.        |                               |                            |                                       |            |
|     |  | Milind Udaysing Badgujar     |                               |                            |                                       |            |
|     |  | Ashok Rajmal Nahar           |                               |                            |                                       |            |
|     |  | Surendra Punamchand Bedmutha |                               |                            |                                       |            |
|     |  | Laxmikant Surechand Agarwal  |                               |                            |                                       |            |
|     |  |                              |                               |                            |                                       |            |

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| 471 | Bonanza Biotech Ltd. & Ors. (in the matter of Ojas Technochem Ltd. ) |                          | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | C C<br>No.132/M/<br>2006<br>(52/w/2006<br>)            | 21.07.2006 |
|     |  |                          |                               |                   |  |            |
|     |  | M/s Bonanza Biotech Ltd. |                               |                   |  |            |
|     |  | Shri Amit Patel          |                               |                   |  |            |
|     |  | Shri Rakesh Pandya       |                               |                   |  |            |
|     |  | Shri Drurma Vaghela      |                               |                   |  |            |
|     |  | Shri Arvind Vaswani      |                               |                   |  |            |
|     |  | Shri Manish Ganeriwala   |                               |                   |  |            |
|     |  |                          |                               |                   |  |            |
|     |  |                          |                               |                   |  |            |
| 472 | Prakash Ceramics Ltd.  |                          | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | CC<br>No.120/M/<br>2006 (new<br>s c<br>no.53/2006<br>) | 30.06.2006 |
|     |  |                          |                               |                   |  |            |
|     |  | Prakash Ceramics Ltd.    |                               |                   |  |            |
|     |  | Rajesh Jain              |                               |                   |  |            |
|     |  |                          |                               |                   |  |            |
| 473 | Rajesh Jain  |                          | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | CC<br>No.122/M/<br>2006 (new<br>s<br>cno.55/200<br>6)  | 30.06.2006 |
|     |  |                          |                               |                   |  |            |
|     |  | Rajesh Jain              |                               |                   |  |            |
|     |  |                          |                               |                   |  |            |

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| 474 | Prakash Fortan Softech Ltd.  |                                   | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act  | CC<br>No.121/M/<br>2006 (new<br>s c<br>no.54/2006<br>) | 30.06.2006 |
|     |  | Prakash Fotran Softech Ltd.       |                               |  |  |            |
| 475 | Roopalben Panchal (In the IPO<br>of IDFC, Yes Bank and Suzlon<br>Energy) |                                   | 47th ACMM<br>Esplanade Mumbai | Sec.68A & 621 of<br>Companies Act,<br>Sec.12A & 24(1) of<br>SEBI Act. (FUTP)<br>Regulations SCRA Act,<br>Depositories Act. | CC No.<br>57/SW/200<br>6                               | 04.09.2006 |
|     |  | Roopalben Nareshbhai Panchal      |                               |  |  |            |
|     |  | Devangi Dipakbhai Panchal         |                               |  |  |            |
|     |  | Hasmukhalal N Vora                |                               |  |  |            |
|     |  | Jayesh P Kahndwala (HUF)          |                               |  |  |            |
|     |  | Gautam N Jhaveri                  |                               |  |  |            |
|     |  | M/s Excel Multitech Limited       |                               |  |  |            |
|     |  | Rajesh Kumar Vithabhai Patel      |                               |  |  |            |
|     |  | Kiritben Rajesh Patel             |                               |  |  |            |
|     |  | Soayuben H Vora                   |                               |  |  |            |
|     |  | Rakesh Sureshchandra Shah         |                               |  |  |            |
|     |  | Zenet Software Ltd.               |                               |  |  |            |
|     |  | Shri Rajesh Kumar Vithabhai Patel |                               |  |  |            |
|     |  | Kiritben Rajesh Patel             |                               |  |  |            |
|     |  | Soayuben H Vora                   |                               |  |  |            |
|     |  | Rakesh Sureshchandra Shah         |                               |  |  |            |
|     |  | Bhupendra T Joshi                 |                               |  |  |            |
|     |  | Dipak Jashwantlal Panchal         |                               |  |  |            |
|     |  | Bhanuprasad Dipakkumar Trivedi    |                               |  |  |            |
|     |  | Saumi A Bhavnagari                |                               |  |  |            |
|     |  | Taurus Infosys Ltd.               |                               |  |  |            |

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|-----|--|--|-------------------------------|--|---|-------------------|
|     |  | Rajesh Kumar Vithabhai Patel               |                               |  |   |                   |
|     |  | Kiritben Rajesh Patel                      |                               |  |   |                   |
|     |  | Soayuben H Vora                            |                               |  |   |                   |
|     |  | Nilesh Ramanlal Shah                       |                               |  |   |                   |
|     |  | Seer Finlease Pvt Ltd.                     |                               |  |   |                   |
|     |  | Vipinchandra Gordhanbhai Patel             |                               |  |   |                   |
|     |  | Jagdishbhai Govindlal Sheth                |                               |  |   |                   |
|     |  | Manharlal Kantalilal Kotadia               |                               |  |   |                   |
|     |  | Gautambhai Karsanbhai Patel                |                               |  |   |                   |
|     |  | Dr Hemlataben Vinubhai Patel               |                               |  |   |                   |
|     |  | Karvy Stock Broking Ltd.                   |                               |  |   |                   |
|     |  | C Parthasarathy                            |                               |  |   |                   |
|     |  | M Yaguandhar                               |                               |  |   |                   |
|     |  | M S Ramakrishna                            |                               |  |   |                   |
| 476 | D-Link India Limited                       |  | 47th ACMM<br>Esplanade Mumbai | u/s 77A(4) r/w 621 of<br>Companies Act 1956<br>(Act I of 1956) | C C<br>No.147/M/<br>2006<br>(30/W/200<br>6) | September<br>2006 |
|     |  | D-Link India Ltd.                          |                               |  |   |                   |
|     |  | K R Naik                                   |                               |  |   |                   |
|     |  | Dattraj V Salgaonkar                       |                               |  |   |                   |
|     |  | K G Prabhu                                 |                               |  |   |                   |
| 477 | Powerflow Holding & Trading<br>Co.Pvt.Ltd. |  | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act  | C C<br>No.159/200<br>6                      | 16.09.2006        |
|     |  | Powerflow Holding & Trading<br>Co.Pvt.Ltd. |                               |  |   |                   |
|     |  | Shri Manoj Kumar Bhalotia                  |                               |  |   |                   |
|     |  | Shri Ashok Kumar Sharma                    |                               |  |   |                   |

|     |   |                                      |                               |                   |  |            |
|-----|---|--------------------------------------|-------------------------------|-------------------|--|------------|
|     |   | Shri S Ranjith kumar                 |                               |                   |  |            |
| 478 | DSQ Holdings Ltd.                       |                                      | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | C C<br>No.158/M/<br>2006                     | 16.09.2006 |
|     |   | DSQ Holding Ltd.                     |                               |                   |  |            |
|     |   | Dinesh Dalmiya                       |                               |                   |  |            |
|     |   | Rajan S Govind alias S Govind Rajan  |                               |                   |  |            |
|     |   | S Gopal Krishnan                     |                               |                   |  |            |
| 479 | Hulda Properties & Trade Ltd.<br>& ors. |                                      | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act |  |            |
|     |   | Hulda Properties & Trade Ltd. & Ors. |                               |                   | C C<br>No.157/M/<br>2006<br>(41/SW/20<br>06) | 16.09.2006 |
|     |   | Shri utpal Dey                       |                               |                   |  |            |
|     |   | T R Padmanabhan                      |                               |                   |  |            |
|     |   | Shri Pannalal Bardia                 |                               |                   |  |            |
|     |   | Shri Hiralal Jalan                   |                               |                   |  |            |
|     |   | Shri Sanjay Kumar Murarka            |                               |                   |  |            |
|     |   | Shri S Ranjit Kumar                  |                               |                   |  |            |
|     |   | Shri Suresh Kumar Jalan              |                               |                   |  |            |
| 480 | Rajkumar Chainrai Basantani             |                                      | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act | CC<br>No.160/Mis<br>./06                     | 16.09.2006 |
|     |   | Rajkumar Chainrai Basantani          |                               |                   |  |            |
|     |   |                                      |                               |                   |  |            |

|     |                           |                              |                               |                        |                         |            |
|-----|---------------------------|------------------------------|-------------------------------|------------------------|-------------------------|------------|
| 481 | Panchmahal Cement Limited |                              | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act      | CC<br>No.164/M/<br>2006 | 13.10.2006 |
|     |                           |                              |                               |                        |                         |            |
|     |                           | Panchmahal Cement Ltd        |                               |                        |                         |            |
|     |                           | Mayur Manubhai Amin          |                               |                        |                         |            |
|     |                           | Tarpan Amin                  |                               |                        |                         |            |
|     |                           | Jayant Purushottambhai Patel |                               |                        |                         |            |
|     |                           | Ashok Raojibhai Patel        |                               |                        |                         |            |
|     |                           | Mafatlal Gordhanbhai Patel   |                               |                        |                         |            |
|     |                           | Nagibhai Chhotalal Shah      |                               |                        |                         |            |
|     |                           | Pratapsinh Vasantji Sampat   |                               |                        |                         |            |
|     |                           |                              |                               |                        |                         |            |
| 482 | DSQ Holdings Ltd.         |                              | 47th ACMM<br>Esplanade Mumbai | Sec.11C(6) of SEBI Act | CC<br>No.170/M/<br>2006 | 31.10.2006 |
|     |                           |                              |                               |                        |                         |            |
|     |                           | DSQ Holdings Ltd.            |                               |                        |                         |            |
|     |                           | Dinesh Dalmiya               |                               |                        |                         |            |
|     |                           | Rajan S Govinda              |                               |                        |                         |            |
|     |                           | S Gopal Krishnan             |                               |                        |                         |            |
|     |                           |                              |                               |                        |                         |            |
| 483 | DSQ Biotech Ltd.          |                              | 47th ACMM<br>Esplanade Mumbai | Sec.11C(6) of SEBI Act | CC<br>No.171/M/<br>2006 | 31.10.2006 |
|     |                           |                              |                               |                        |                         |            |
|     |                           | DSQ Biotech Ltd.             |                               |                        |                         |            |
|     |                           | Dinesh Dalmiya               |                               |                        |                         |            |
|     |                           | K Gopal Krishnan             |                               |                        |                         |            |
|     |                           | M G Anant Kumar              |                               |                        |                         |            |
|     |                           | S Ganapathy Subramaniam      |                               |                        |                         |            |
|     |                           | P S Balasubramaniam          |                               |                        |                         |            |
|     |                           | Vasudev Subanthore           |                               |                        |                         |            |
|     |                           |                              |                               |                        |                         |            |
|     |                           |                              |                               |                        |                         |            |

|     |  |  |                               |                       |                           |            |
|-----|--|--|-------------------------------|-----------------------|---------------------------|------------|
| 484 | Zodiac.Com Pvt Ltd.                        |  | 47th ACMM<br>Esplanade Mumbai | 24(2) of SEBI Act     | CC No.<br>169/M/200<br>6  | 29.10.2006 |
|     | (in the matter of Shonkh                   |  |                               |                       |                           |            |
|     |  | Zodiac.com Pvt Ltd.                              |                               |                       |                           |            |
|     |  |  |                               |                       |                           |            |
|     |  |  |                               |                       |                           |            |
| 485 | Delta Financial Services                   |  | CMM Kolkata                   | Sec.24(1) of SEBI Act | CC<br>No.C/1132<br>8/2006 | 17.10.2006 |
|     |  |  |                               |                       |                           |            |
|     |  | Delta Financial Services                         |                               |                       |                           |            |
|     |  | Rajeev Kapoor                                    |                               |                       |                           |            |
|     |  |  |                               |                       |                           |            |
| 486 | DSQ Biotech Ltd (Origin Agro<br>Star Ltd.) |  | 47th ACMM<br>Esplanade Mumbai | PFUTP                 | CC<br>No.178/M/<br>2006)  | 2006       |
|     |  | 1. DSQ Biotech Limited                           |                               |                       |                           |            |
|     |  | 2. Shri Dinesh Dalmia                            |                               |                       |                           |            |
|     |  | 3. Shri K Gopala Krishnan                        |                               |                       |                           |            |
|     |  | 4. Shri M G Anant Kumar                          |                               |                       |                           |            |
|     |  | 5. Shri S Ganapathy Subramanium                  |                               |                       |                           |            |
|     |  | 6. Shri P S Balasubramanium                      |                               |                       |                           |            |
|     |  | 7. Shri Vasudev Subanthore                       |                               |                       |                           |            |
|     |  | 8. DSQ Holding Ltd.                              |                               |                       |                           |            |
|     |  | 9. Shri Dinesh Dalmia (director accused<br>no.8) |                               |                       |                           |            |
|     |  | 10. Shri Rajan S Govinda                         |                               |                       |                           |            |
|     |  | 11. Shri S Gopal Krishnan                        |                               |                       |                           |            |
|     |  | 12. Powerflow Holdings & Trading Pvt<br>Ltd.     |                               |                       |                           |            |

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|  |  | 13. Shri Ashok Kumar Sharma                                |  |  |  |  |
|  |  | 14. Shri Manoj Kumar Bhalotia                              |  |  |  |  |
|  |  | 15. Shri S Ranjit Kumar                                    |  |  |  |  |
|  |  | 16. Hulda Properties & Trading Pvt Ltd.                    |  |  |  |  |
|  |  | 17. Shri Suresh Kumar Jalan                                |  |  |  |  |
|  |  | 18. Shri Hiralal Jalan                                     |  |  |  |  |
|  |  | 19. Shri Pannalal Baradia                                  |  |  |  |  |
|  |  | 20. Shri T R Padmanavan                                    |  |  |  |  |
|  |  | 21. Shri S Rajnit Kumar (director of accused 16 )          |  |  |  |  |
|  |  | 22. Shri Utpal Dey   |  |  |  |  |
|  |  | 23. Shri Sanjay Kumar Murarka                              |  |  |  |  |
|  |  | 24. Cooltex Commodities Pvt Ltd.                           |  |  |  |  |
|  |  | 25. Shri Gagan Ch. Pradhan                                 |  |  |  |  |
|  |  | 26. Shri Pradip Mitra                                      |  |  |  |  |
|  |  | 27. Shri Mahabir Jalan                                     |  |  |  |  |
|  |  | 28. Shri Kamal Kumar Singh                                 |  |  |  |  |
|  |  | 29. Berral Trading & Investment Co. Pvt Ltd.               |  |  |  |  |
|  |  | 30. Shri Manmohan Mimani                                   |  |  |  |  |
|  |  | 31. Shri Radhashyam Karnani                                |  |  |  |  |
|  |  | 32. Shri Raj Kumar Sharma                                  |  |  |  |  |
|  |  | 33. M/s Aspolight Barter                                   |  |  |  |  |
|  |  | 34. Shri Bishnu Kumar Khaitan                              |  |  |  |  |
|  |  | 35. M/s. Arun Polymers Pvt Ltd.                            |  |  |  |  |
|  |  | 36. Shri Mahjabir Jalan                                    |  |  |  |  |
|  |  | 37. Shri Niranjana Kumar Diswania                          |  |  |  |  |
|  |  | 38. Shri Suresh Kumar Didwania (Director of Accused No.36) |  |  |  |  |
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| 487 | Washington Software Limited      |                                   | 47th ACMM<br>Esplanade Mumbai | 181 IPC           | CC<br>No.31/M/2<br>007                            | 26.04.2007 |
|     |                                  | Abhay Shastri                     |                               |                   |   |            |
| 488 | Inditalia Refcon Ltd. & Ors.     |                                   | 9th ACMM Bandra<br>Mumbai     | 24(2) of SEBI Act | CC<br>No.384/M/<br>2007 (cc<br>no.35/SW/2<br>007) | 03.05.2007 |
|     |                                  | M/s Inditalia Refcon Ltd.         |                               |                   |   |            |
|     |                                  | R K Mital                         |                               |                   |   |            |
|     |                                  | Ms. Sujata R Mital                |                               |                   |   |            |
|     |                                  | Shri Navin D Sheth                |                               |                   |   |            |
|     |                                  | Mr/Mrs. G. Frachin                |                               |                   |   |            |
|     |                                  | Mr/Mrs. F Franchin                |                               |                   |   |            |
|     |                                  | Mr. S K Kajaria                   |                               |                   |   |            |
|     |                                  | Mr Parekh T Navin                 |                               |                   |   |            |
|     |                                  | Mr Subodh V Sapre                 |                               |                   |   |            |
|     |                                  | A K Chabra                        |                               |                   |   |            |
| 489 | ENKAY TEXOFOOD<br>INDUSTRIES LTD |                                   | 9th ACMM Bandra<br>Mumbai     | 24(2) of SEBI Act | CC<br>No.34/SW/<br>2007                           | 31.05.2007 |
|     |                                  | Enkay Texfood Industries Limited  |                               |                   |   |            |
|     |                                  | Shri Tulsidas Goel (MD)           |                               |                   |   |            |
|     |                                  | Shri Atul Krishna Goel (Director) |                               |                   |   |            |
|     |                                  | Shri Murli Manohar Goyal          |                               |                   |   |            |
|     |                                  | Shri D P Gupta                    |                               |                   |   |            |
|     |                                  | Shri Suryakumar Avadhnarain Jha   |                               |                   |   |            |

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| 490 | Sanyo Finance & Investment Pvt Ltd. and Ors. |                                      | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC<br>No.31/SW/<br>07 | 29.05.2007 |
|     |  | Sanyo Finance & Investment Pvt Ltd.  |                           |                   |                       |            |
|     |  | Shri Rakesh Soni                     |                           |                   |                       |            |
| 491 | Saral Website & Exim Pvt Ltd.<br>& ors.      |                                      | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC No.<br>36/sw/2007  | 29.5.2007  |
|     |  | Saral Website & Exim Pvt Ltd. & ors. |                           |                   |                       |            |
|     |  | Gaurav Bansal                        |                           |                   |                       |            |
|     |  | Pramod Kumar                         |                           |                   |                       |            |
| 492 | Churawala Exports Pvt Ltd. &<br>Ors.         |                                      | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC No.<br>32/sw/2007  | 29.5.2007  |
|     |  | Churawala Exports Pvt Ltd. & Ors.    |                           |                   |                       |            |
|     |  | Sandeep Kumar Gupta                  |                           |                   |                       |            |
|     |  | Sanjay Kumar Agarwal                 |                           |                   |                       |            |
| 493 | Ankur Cultivation Pvt. Ltd. and<br>Ors.      |                                      | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC No.<br>33/sw/2007  | 29.5.2007  |
|     |  | Ankur Cultivation Pvt. Ltd.          |                           |                   |                       |            |
|     |  | Ravi Krishnamurthy                   |                           |                   |                       |            |
|     |  | Mahesh Malhotra                      |                           |                   |                       |            |

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| 494 | DSQ Holdings Limited & Ors.<br>(pilliar pattiyar) |  | 9th ACMM Bandra<br>Mumbai     | 24(2) of SEBI Act                     | CC<br>No.37/SW/<br>2007 | 18.06.2007 |
|     |   | DSQ Holdings Limited   |                               |                                       |                         |            |
|     |   | Shri Dinesh Dalmiya  |                               |                                       |                         |            |
|     |   | Shri Rajan S Govinda   |                               |                                       |                         |            |
|     |   | M/s Pillaiyar Pattiyar Textiles Ltd.   |                               |                                       |                         |            |
|     |   | Shri K M Venkateswaran   |                               |                                       |                         |            |
|     |   | Shri N M Mantri  |                               |                                       |                         |            |
|     |   | Shri Girdhar Das Binani  |                               |                                       |                         |            |
|     |   | Shri Deepak Bhalotia   |                               |                                       |                         |            |
|     |   | Tickwell Commercial Ltd. (formerly<br>known as Himadri Electronics Pvt Ltd.<br>) |                               |                                       |                         |            |
|     |   | Suresh Kumar Chhaochharia  |                               |                                       |                         |            |
|     |   | Mrs. Manju Chhaochharia  |                               |                                       |                         |            |
|     |   | Shri Gaurahis Basu   |                               |                                       |                         |            |
|     |   | Shri Ganesh Das Agarwal  |                               |                                       |                         |            |
|     |   | Shri Manohar Lal Agarwal   |                               |                                       |                         |            |
|     |   | Shri Karun Bhatta  |                               |                                       |                         |            |
|     |   | M/s Escorts Finvest (P) Ltd  |                               |                                       |                         |            |
|     |   | Shri Umesh Singh   |                               |                                       |                         |            |
|     |   | Shri Malia Koda  |                               |                                       |                         |            |
|     |   | M/s Gateway Financial Services   |                               |                                       |                         |            |
|     |   | Shri R Krishnakumar  |                               |                                       |                         |            |
|     |   | Mrs Bhavani Krishnakumar   |                               |                                       |                         |            |
|     |   | Shri Binod Kumar Agarwal   |                               |                                       |                         |            |
|     |   | Shri Pradeep Kumar Agarwal   |                               |                                       |                         |            |
|     |   |  |                               |                                       |                         |            |
| 495 | Sun Infoways Limited                              |  | 47th ACMM<br>Esplanade Mumbai | Sec.24(1) and 27 of<br>SEBI Act, 1992 | CC<br>No.42/M/2<br>007  | 15.06.2007 |
|     |   | Kuldeep Kumar Handoo   |                               |                                       |                         |            |

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|-----|--------------------------------|-----------------------------------|-------------------------------|--|--------------------|------------|
|     |                                | Anil Pujari                       |                               |  |                    |            |
|     |                                | Tanvir Zaki                       |                               |  |                    |            |
|     |                                | Pravin Sonalkar                   |                               |  |                    |            |
|     |                                | Prakash Pangarkar                 |                               |  |                    |            |
|     |                                | Hozefa Vohra                      |                               |  |                    |            |
|     |                                | Sanjay P Muthe                    |                               |  |                    |            |
|     |                                | Umesh Gowda                       |                               |  |                    |            |
|     |                                | Arif Mithani                      |                               |  |                    |            |
|     |                                | Abbas Mithani                     |                               |  |                    |            |
|     |                                | Dilip Nabera                      |                               |  |                    |            |
|     |                                | Sadhana Nabera                    |                               |  |                    |            |
|     |                                | Act React Holdings Pvt Ltd.       |                               |  |                    |            |
|     |                                | Great Eastern Mercantile Pvt Ltd. |                               |  |                    |            |
|     |                                | Iqbal Rupani                      |                               |  |                    |            |
|     |                                | Adinath Propcorn Pvt Ltd.         |                               |  |                    |            |
|     |                                | Anil Raina                        |                               |  |                    |            |
|     |                                | J L Raina                         |                               |  |                    |            |
|     |                                | Ashok Kumar Chaudhary             |                               |  |                    |            |
|     |                                | Rajesh Kumar Chaudhary            |                               |  |                    |            |
|     |                                | Suman Pandit                      |                               |  |                    |            |
|     |                                |                                   |                               |  |                    |            |
| 496 | Alang Industrial Gases Limited |                                   | 47th ACMM<br>Esplanade Mumbai | u/s 190 of CrI<br>Procedure 1973, R.W.<br>sections 181 IPC | CC No.<br>94/SW/07 | 29.06.2007 |
|     |                                | Rajesh Shah                       |                               |  |                    |            |
|     |                                |                                   |                               |  |                    |            |
| 497 | Pentamedia Graphics Limited    |                                   | 18th MM Saidapet<br>Chennai   | PFUTP violation  | CC No.<br>/2007    | 19.06.2007 |
|     |                                | 1. Pentamedia Graphics Limited    |                               |  |                    |            |
|     |                                | 2. Dr. V Chandrasekaran           |                               |  |                    |            |
|     |                                | 3. S.D Viswanathan                |                               |  |                    |            |
|     |                                | 4. K Ganesh Babu, Director        |                               |  |                    |            |
|     |                                | 5. T V Krishnamurthy,             |                               |  |                    |            |

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|-----|--|-----------------------------------|-----------------------------|--|------------------|------------|
|     |  | 6. Dr S Ramani                    |                             |  |                  |            |
|     |  | 7. Ms. Usha Ganesarajah           |                             |  |                  |            |
|     |  | 8. S Chandrasekaran               |                             |  |                  |            |
|     |  | 9. Ms. Padma Suresh               |                             |  |                  |            |
|     |  | 10. Vijaya Advertising Pvt Ltd.   |                             |  |                  |            |
|     |  | 11. M Vardharajan                 |                             |  |                  |            |
|     |  | 12. Smt. Bhuvaneshwar             |                             |  |                  |            |
|     |  |                                   |                             |  |                  |            |
| 498 | Classic Credit Limited (in the matter of Ranbaxy Laboratories Limited) |                                   | 9th ACMM Bandra Mumbai      | u/s 11C(6) r/w 11(3)   | 445/M/2007       | 06.07.2007 |
|     |  | 1. Classic Credit Limited & ors.  |                             |  |                  |            |
|     |  | 2. Ketan V Parekh                 |                             |  |                  |            |
|     |  | 3. Kirtikumar N Parekh            |                             |  |                  |            |
|     |  | 4. Kartik K Parekh                |                             |  |                  |            |
|     |  |                                   |                             |  |                  |            |
| 499 | S.N.Bansal   | 1. S.N. Bansal                    | ACMM Tis Hazari Court Delhi | Section 24 (2) r/w 27 of the SEBI Act, 1992                        | 1252/2007        | 09.07.2007 |
|     |  | 2) M/s Karishma Floriculture Ltd. |                             |  |                  |            |
|     |  |                                   |                             |  |                  |            |
| 500 | Anil Thukral (in the matter of Sunglow Capital)                        |                                   | ACMM Tis Hazari Court Delhi | Sec.24 of SEBI Act, 1992 r/w SEBI (Portfolio Managers) Rules, 1993 | 1240/2007        | 19.07.2007 |
|     |  |                                   |                             |  |                  |            |
|     |  | Anil Thukral                      |                             |  |                  |            |
| 501 | Magadh Stock Exchange  |                                   | 9th ACMM Bandra Mumbai      | u/s 11C(6) r/w 11(3)   | CC No.38/SW/2007 | 24.07.2007 |
|     |  |                                   |                             |  |                  |            |
|     |  |                                   |                             |  |                  |            |
|     |  | 1. Binod Jhunjhunuwala            |                             |  |                  |            |
|     |  | 2. Gopal Kumar                    |                             |  |                  |            |

|     |  |   |                           |   |                          |            |
|-----|--|---|---------------------------|---|--------------------------|------------|
| 502 | Patni Shares & Derivatives   |   | 9th ACMM Bandra<br>Mumbai | u/s 11C(6) r/w 11(3)                        | CC<br>No.41/SW/<br>2007  | 27.07.2007 |
|     |  |   |                           |   |                          |            |
|     |  | 1. Shri Ashish Patni                              |                           |   |                          |            |
|     |  | 2. Shri Ujwal Patni                               |                           |   |                          |            |
| 503 | Panther Fincap & Management<br>Services Ltd. (in the matter of<br>Ranbaxy Laboratories Ltd.) |   | 9th ACMM Bandra<br>Mumbai | Sec. 24(1) of SEBI Act<br>11(3) of SEBI Act | CC No.<br>465/M/200<br>7 | 14.07.2007 |
|     |  |   |                           |   |                          |            |
|     |  | 1. Panther Fincap and Management<br>Services Ltd. |                           |   |                          |            |
|     |  | 2. Ketan V Parekh                                 |                           |   |                          |            |
|     |  | 3. Kirtikumar N Parekh                            |                           |   |                          |            |
|     |  | 4. Kartik K Parek                                 |                           |   |                          |            |
| 504 | N H Securities Ltd. (in the<br>matter of Ranbaxy Laboratories<br>Ltd. )                      |   | 9th ACMM Bandra<br>Mumbai | Sec. 24(1) of SEBI Act<br>11(3) of SEBI Act | CC No.<br>466/M/200<br>7 | 14.07.2007 |
|     |  |   |                           |   |                          |            |
|     |  | 1. N H Securities Ltd.                            |                           |   |                          |            |
|     |  | 2. Ketan Parekh                                   |                           |   |                          |            |
|     |  | 3. Navin Chandra N Parekh                         |                           |   |                          |            |
|     |  | 4. Vinay Chandra Parekh                           |                           |   |                          |            |
|     |  | 5. Kirti Kumar N Parekh                           |                           |   |                          |            |
| 505 | Jayant V Parekh (in the matter<br>of Ranbaxy Laboratories Ltd.)                              |   | 9th ACMM Bandra<br>Mumbai | Sec. 24(1) of SEBI Act<br>11(3) of SEBI Act | CC No.<br>462/M/200<br>7 | 14.07.2007 |
|     |  |   |                           |   |                          |            |
|     |  | 1. Jayant V Parekh                                |                           |   |                          |            |
| 506 | A B Corporation (in the matter<br>of Ranbaxy Laboratories Ltd. )                             |   | 9th ACMM Bandra<br>Mumbai | Sec. 24(1) of SEBI Act<br>11(3) of SEBI Act | CC<br>No.463/M/<br>2007  | 14.07.2007 |
|     |  |   |                           |   |                          |            |

|     |   |  |                            |   |                         |            |
|-----|---|--|----------------------------|---|-------------------------|------------|
|     |   | 1. A B Corporation                                 |                            |   |                         |            |
|     |   | 2. Bhavin Parekh                                   |                            |   |                         |            |
| 507 | Ace Investments (in the matter of Ranbaxy Laboratories Ltd.)      |  | 9th ACMM Bandra Mumbai     | Sec. 24(1) of SEBI Act<br>11(3) of SEBI Act     | CC No.<br>464/M/2007    | 14.07.2007 |
|     |   | 1. Ace Investments                                 |                            |   |                         |            |
|     |   | 2. Shri Kaushik C Shah                             |                            |   |                         |            |
|     |   | 3. Shri Sai Mangal Investments Ltd.                |                            |   |                         |            |
|     |   | through its director Ketan & Kartik Parekh         |                            |   |                         |            |
|     |   | 4. Panther Investrade Ltd.                         |                            |   |                         |            |
|     |   | through its directors Ketan, Kirti & Kartik Parekh |                            |   |                         |            |
| 508 | Nitin Capital Services Ltd (in the matter of Shonkh Technologies) |  | 9th ACMM Bandra Mumbai     | 24(2) of SEBI Act<br>11(3) of SEBI Act          | CC<br>No.39/SW/<br>2007 | 03.08.2007 |
|     |   | 1. Nitin Capital Services                          |                            |   |                         |            |
|     |   | 2. Shri Nitin Kohli                                |                            |   |                         |            |
|     |   | 3. Smt Asha Kohli                                  |                            |   |                         |            |
|     |   | 4. Smt Sonali Kohli                                |                            |   |                         |            |
| 509 | Ransi Software Ltd.   |  | 47th ACMM Esplanade Mumbai | SEBI 24(1) of SEBI Act<br>(PFUTP)<br>VIOLATIONS | CC<br>No.56/S/2007      | 12.09.2007 |
|     |   | 1. Ransi Software Ltd.                             |                            |   |                         |            |
|     |   | 2. Mahendra Amrutlal Shah                          |                            |   |                         |            |
|     |   | 3. Kunaram Chaudhary                               |                            |   |                         |            |
|     |   | 4. Vangini Srinivas                                |                            |   |                         |            |

|     |                                      |                                     |                           |                   |   |            |
|-----|--------------------------------------|-------------------------------------|---------------------------|-------------------|---|------------|
| 510 | Information Technology Ltd.          |                                     | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | Cc No.<br>47/SW/200<br>7                    | 28.09.2007 |
|     |                                      |                                     |                           |                   |   |            |
|     |                                      | 1. Information Technology Ltd.      |                           |                   |   |            |
|     |                                      | 2. S K Mittal                       |                           |                   |   |            |
|     |                                      | 3. V C Rai                          |                           |                   |   |            |
|     |                                      | 4. M C Gupta                        |                           |                   |   |            |
|     |                                      | 5. Suresh Sachdev                   |                           |                   |   |            |
|     |                                      | 6. R P Sharma                       |                           |                   |   |            |
|     |                                      | 7. M N Choudhary                    |                           |                   |   |            |
|     |                                      | 8. Sanjay Gupta                     |                           |                   |   |            |
|     |                                      | 9. Manoj Srivastav                  |                           |                   |   |            |
| 511 | Jhaveri Securities                   |                                     | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC<br>No.554/M/<br>2007<br>(10/sw/200<br>8) | 23.10.2007 |
|     |                                      |                                     |                           |                   |   |            |
|     |                                      | Jhaveri Securities                  |                           |                   |   |            |
|     |                                      | Tushar Jhaveri                      |                           |                   |   |            |
|     |                                      |                                     |                           |                   |   |            |
| 512 | Luminant Investment Privte Ltd.      |                                     | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act | CC<br>No.579/M/<br>2007                     | 23.11.2007 |
|     |                                      |                                     |                           |                   |   |            |
|     |                                      | 1. Luminant Investment Private Ltd. |                           |                   |   |            |
|     |                                      | 2. Ketan V Parekh                   |                           |                   |   |            |
|     |                                      | 3. Mukesh J Joshi                   |                           |                   |   |            |
| 513 | Linear Investment (Partnership Firm) |                                     | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act | CC<br>No.578/M/<br>2007                     | 23.11.2007 |
|     |                                      |                                     |                           |                   |   |            |

|     |  |   |                           |                   |                          |            |
|-----|--|---|---------------------------|-------------------|--------------------------|------------|
|     |  | 1. Linear Investment (Proprietor)       |                           |                   |                          |            |
|     |  | 2. N K Joshi                            |                           |                   |                          |            |
| 514 | K N P Securities Private Ltd.<br>(Ranbaxy) |   | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act | CC<br>No.580/M/<br>2007  | 23.11.2007 |
|     |  |   |                           |                   |                          |            |
|     |  | 1. K N P Securities Private Ltd.        |                           |                   |                          |            |
|     |  | 2. Kirtikumar N Parekh                  |                           |                   |                          |            |
|     |  | 3. Kaushik C Shah                       |                           |                   |                          |            |
|     |  | 4. Ketan Parekh                         |                           |                   |                          |            |
|     |  | 5. Paresh H Shah                        |                           |                   |                          |            |
| 515 | Profile Investment (Ranbaxy)               |   | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act | CC No.<br>613/M/200<br>7 | 19/12/2007 |
|     |  |   |                           |                   |                          |            |
|     |  | Profile Investment                      |                           |                   |                          |            |
|     |  | Panther Fincap & Management<br>Services |                           |                   |                          |            |
|     |  | Dhruv J Shah                            |                           |                   |                          |            |
| 516 | Panther Investrade Ltd.                    |   | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act | CC No.<br>614/M/200<br>7 | 19/12/2007 |
|     |  |   |                           |                   |                          |            |
|     |  | Panther Investrade Ltd.                 |                           |                   |                          |            |
|     |  | Kirtikumar N Parekh                     |                           |                   |                          |            |
|     |  | Kartik K Parekh                         |                           |                   |                          |            |
|     |  | Ketan V Parekh                          |                           |                   |                          |            |
| 517 | Saimangal Investrade Ltd.                  |   | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act | CC No.<br>616/M/200<br>7 | 20/12/2007 |
|     |  |   |                           |                   |                          |            |
|     |  | Sai Mangal Investrade Ltd.              |                           |                   |                          |            |
|     |  | Ketan V Parekh                          |                           |                   |                          |            |

|     |                         |  |                           |                   |                          |            |
|-----|-------------------------|--|---------------------------|-------------------|--------------------------|------------|
|     |                         | Kartik V Parekh                              |                           |                   |                          |            |
| 518 | Online Investment       |  | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act | CC No.<br>617/M/200<br>7 | 20/12/2007 |
|     |                         |  |                           |                   |                          |            |
|     |                         | Online Investments                           |                           |                   |                          |            |
|     |                         |  |                           |                   |                          |            |
|     |                         |  |                           |                   |                          |            |
| 519 | Triumph Securities Ltd. |  | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act | CC No.<br>618/M/200<br>7 | 20/12/2007 |
|     |                         |  |                           |                   |                          |            |
|     |                         | Triumph Securities Ltd.                      |                           |                   |                          |            |
|     |                         | Ketan V Parekh                               |                           |                   |                          |            |
|     |                         | Kartik K Parekh                              |                           |                   |                          |            |
|     |                         | Ami K Parekh                                 |                           |                   |                          |            |
|     |                         | Dhiren Bhatia                                |                           |                   |                          |            |
| 520 | Upfront Investments     |  | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act | CC No.<br>619/M/200<br>7 | 20/12/2007 |
|     |                         |  |                           |                   |                          |            |
|     |                         | Mukesh Kantilal Joshi                        |                           |                   |                          |            |
|     |                         | Panther Fincap & Management<br>Services Ltd. |                           |                   |                          |            |
|     |                         | Navin Chandra Parekh                         |                           |                   |                          |            |
|     |                         | Kirtikumar N Parekh                          |                           |                   |                          |            |
|     |                         | Ketan V Parekh                               |                           |                   |                          |            |
| 521 | Options Investments     | Kartik K Parekh                              | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act | CC No.<br>620/M/200<br>7 | 20/12/2007 |
|     |                         |  |                           |                   |                          |            |
|     |                         | Options Investments                          |                           |                   |                          |            |
|     |                         | Mukesh K Joshi                               |                           |                   |                          |            |

|     |                                   |                               |                           |                                 |   |            |
|-----|-----------------------------------|-------------------------------|---------------------------|---------------------------------|---|------------|
|     |                                   | Saimangal Investrade Ltd.     |                           |                                 |   |            |
| 522 | V N Parekh Securities Ltd.        |                               | 9th ACMM Bandra<br>Mumbai | 11(3) of SEBI Act               | CC No.<br>621/M/200<br>7                    | 20/12/2007 |
|     |                                   |                               |                           |                                 |   |            |
|     |                                   | V N Parekh Securities Ltd.    |                           |                                 |   |            |
|     |                                   | V N Parekh                    |                           |                                 |   |            |
|     |                                   | Kartik Parekh                 |                           |                                 |   |            |
|     |                                   | Vipul D Parekh                |                           |                                 |   |            |
| 523 | Y P SINGH                         |                               | 9th ACMM Bandra<br>Mumbai | 499 of IPC                      | .3202/SS/2<br>008)                          | 28/01/2008 |
|     |                                   |                               |                           |                                 |   |            |
|     |                                   | Y P Singh                     |                           |                                 |   |            |
|     |                                   |                               |                           |                                 |   |            |
| 524 | Soundcraft Industries Ltd.        |                               | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act               | CC No.<br>11/sw/2008                        | 02/01/2008 |
|     |                                   |                               |                           |                                 |   |            |
|     |                                   |                               |                           |                                 |   |            |
|     |                                   | 1. Soundcraft Industries Ltd. |                           |                                 |   |            |
|     |                                   | 2. Rajkumar Basantani         |                           |                                 |   |            |
|     |                                   | 3. Babu Parsu Basan           |                           |                                 |   |            |
|     |                                   | 4. Vishnu Parsu Basan         |                           |                                 |   |            |
|     |                                   | 5. Ramesh Tulsiram Verma      |                           |                                 |   |            |
| 525 | Hitachi Jewellery Industries Ltd. |                               | 9th ACMM Bandra<br>Mumbai | Non complainace of<br>11B order | CC<br>No.61/M<br>/2008<br>(193/SW/2<br>008) | 02/07/2008 |
|     |                                   |                               |                           |                                 |   |            |
|     |                                   | 1. Shri N C Soni              |                           |                                 |   |            |
|     |                                   | 2. Shri D N Patadia           |                           |                                 |   |            |
|     |                                   | 3. Shri S N Patadia           |                           |                                 |   |            |

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|-----|---|--|--|-------------------|--|------------|
|     |   | 4. Shri J T Ranpara                          |  |                   |  |            |
|     |   | 5. A S Patrawala                             |  |                   |  |            |
|     |   | 6. G B Mehta                                 |  |                   |  |            |
| 526 | CYBERSPACE                                |  | 9th ACMM Bandra<br>Mumbai                        | 24(2) of SEBI Act | CC No.<br>170/M/200<br>8 (spl case<br>no.31/SW/2<br>008) | 13/03/2008 |
|     |   |  |  |                   |  |            |
|     |   | G N Johari                                   |  |                   |  |            |
| 527 | CSJ Technologies                          |  | Spl. Judge for<br>Economic Offences<br>Hyderabad | 24(2) of SEBI Act | CC No.   | 24.03.2008 |
|     |   |  |  |                   |  |            |
|     |   | 1. Shri C L Jawant                           |  |                   |  |            |
|     |   | 2. C L Jaisimha                              |  |                   |  |            |
|     |   | 3. Smt Shobha Jaiwant                        |  |                   |  |            |
|     |   |  |  |                   |  |            |
| 528 | Bellary Steels & Alloys<br>Industries Ltd |  | Magistrate Court,<br>Bangalore                   | PFUTP             | CC No.<br>32/2008  | 16/05/2008 |
|     |   |  |  |                   |  |            |
|     |   | 1. Bellary Steels & Alloys Industries<br>Ltd |  |                   |  |            |
|     |   | 2. S Madhav                                  |  |                   |  |            |
|     |   | 3. S Parvathi                                |  |                   |  |            |
|     |   | 4. Ran Narain Pandey                         |  |                   |  |            |
|     |   | 5. S N Finance Ltd.                          |  |                   |  |            |
|     |   | 6. G H Patil                                 |  |                   |  |            |
|     |   | 7. P S Murali                                |  |                   |  |            |
|     |   | 8. Harikrishna                               |  |                   |  |            |
|     |   | 9. V R Gundananavar                          |  |                   |  |            |

|     |                            |                                  |                           |                                 |  |            |
|-----|----------------------------|----------------------------------|---------------------------|---------------------------------|--|------------|
|     |                            | 10. Kondiganti Investments Ltd.  |                           |                                 |  |            |
|     |                            | 11. C Ranganathan                |                           |                                 |  |            |
|     |                            | 12. K C Kondaiah                 |                           |                                 |  |            |
|     |                            | 13. K Meenakshi                  |                           |                                 |  |            |
|     |                            | 14. Panchaloha Hotel P Ltd.      |                           |                                 |  |            |
|     |                            | 15. S Madhava                    |                           |                                 |  |            |
|     |                            | 16. S Parvathi                   |                           |                                 |  |            |
| 529 | Veronica Laboratories Ltd. |                                  | 9th ACMM Bandra<br>Mumbai | 24(1) violation of 11B<br>order | CC No.<br>901/M/200<br>8<br>(150/SW/2<br>008)      | 28/05/2008 |
|     |                            |                                  |                           |                                 |  |            |
|     |                            | M/s Hakeem Auto Ltd.             |                           |                                 |  |            |
|     |                            | Mr Nazir Hakeem                  |                           |                                 |  |            |
|     |                            | Mr Fakruddin Taherali Moiyadi    |                           |                                 |  |            |
| 530 | Rajkumar Basantani         |                                  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act               | CC No.<br>912/M/200<br>9 (cc<br>no.33/SW/2<br>009) | 25/06/2008 |
|     |                            |                                  |                           |                                 |  |            |
|     |                            |                                  |                           |                                 |  |            |
|     |                            | 1. Rajkumar Basantani            |                           |                                 |  |            |
|     |                            | 2. Soundcraft Industries Limited |                           |                                 |  |            |
| 531 | Kolar Sharex Pvt Ltd.      |                                  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act               | CC No.<br>913/M/09<br>(cc<br>no.34/SW/2<br>009)    | 25/06/2008 |
|     |                            |                                  |                           |                                 |  |            |
|     |                            | 1. Kolar Sharex P Ltd.           |                           |                                 |  |            |
|     |                            | 2. Rajkumar Basantani            |                           |                                 |  |            |

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| 532 | Jaitra Estate Developers Pvt Ltd.           |                                      | 9th ACMM Bandra<br>Mumbai      | 24(2) of SEBI Act                     | CC No.<br>911/M/09<br>(cc<br>no.32/SW/2<br>009) | 25/06/2008 |
|     |   |                                      |                                |                                       |   |            |
|     |   | 1. Jaitra Estate Developers Pvt Ltd. |                                |                                       |   |            |
|     |   | 2. Ramesh Verma                      |                                |                                       |   |            |
|     |   | 3. Nitin Sawant                      |                                |                                       |   |            |
| 533 | Sparkling Securities & Anr.                 |                                      | 9th ACMM Bandra<br>Mumbai      | 24(2) of SEBI Act                     | CC No.<br>910/M/09<br>(CC<br>No.31/SW/<br>2009) | 25/06/2008 |
|     |   |                                      |                                |                                       |   |            |
|     |   | 1. Sparkling Securities              |                                |                                       |   |            |
|     |   | 2. Manohar K Milwani                 |                                |                                       |   |            |
| 534 | Rajeev Kapoor (M/s Imax<br>Equity Research) |                                      | ACMM Tis Hazari<br>Court Delhi | PFUTP and Portfolio<br>Manager.       | CC No.  | 11.07.2008 |
|     |   |                                      |                                |                                       |   |            |
|     |   | Rajeev Kapoor                        |                                |                                       |   |            |
| 535 | Mega Corporation Limited &<br>ors.          |                                      | 9th ACMM Bandra<br>Mumbai      | 24(1) of SEBI Act,<br>PFUTP violation | CC<br>No.931/M/<br>2008                         | 14/07/2008 |
|     |   |                                      |                                |                                       |   |            |
|     |   | 1. Mega Corporation Limited          |                                |                                       |   |            |
|     |   | 2. Shri Kunal Lalani                 |                                |                                       |   |            |
|     |   | 3. Shri Hemanshu Ramniklal Mehta     |                                |                                       |   |            |
|     |   | 4. Shri Surendra Chhalani            |                                |                                       |   |            |
|     |   | 5. DPS Shares & Securities Ltd.      |                                |                                       |   |            |
|     |   | 6. Shri Pratik Chandrakant Shah      |                                |                                       |   |            |
|     |   | 7. Shri Sujal Chandrakant Shah       |                                |                                       |   |            |

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| 536 | G S Organics Limited                   |                                     | 9th ACMM Bandra<br>Mumbai      | 24(1) of SEBI Act                                       | CC<br>No.104/M/<br>2008                           | 17.07.2008 |
|     |  |                                     |                                |   |   |            |
|     |  | 1. G S Organics Ltd                 |                                |   |   |            |
|     |  | 2. Shri Yogendra Dubey              |                                |   |   |            |
|     |  | 3. Shri Milind Vipradas             |                                |   |   |            |
|     |  | 4. Shri Pramod Joshi                |                                |   |   |            |
| 537 | Brahaspati Financers Ltd.              |                                     | ACMM Tis Hazari<br>Court Delhi | Sec.63 and 68 read with<br>Sec.621 of companies<br>Act. | CC No.  | 30/07/2008 |
|     |  |                                     |                                |   |   |            |
|     |  | 1. M/s Brahaspati Financers Ltd.    |                                |   |   |            |
|     |  | 2. S K Gupta                        |                                |   |   |            |
|     |  | 3. Suman Gupta                      |                                |   |   |            |
|     |  | 4. K M Gupta                        |                                |   |   |            |
| 538 | AMI Computers (I) Ltd & Ors.           |                                     | 9th ACMM Bandra<br>Mumbai      | 24(1) of SEBI Act<br>(Sec.12 of the Act)                | CC<br>No.955/M/<br>2008 (cc<br>no.44/sw/2<br>009) | 08/05/2008 |
|     |  |                                     |                                |   |   |            |
|     |  | 1. AMI Computers (I) Ltd            |                                |   |   |            |
|     |  | 2. Shri Ratan Kumar Mishra          |                                |   |   |            |
|     |  | 3. Shri Kundan Mal Jain             |                                |   |   |            |
|     |  | 4. Shri V K Jain                    |                                |   |   |            |
|     |  | 5. Shri G S Prasad                  |                                |   |   |            |
|     |  | 6. Shri Kundan Mal Banthia          |                                |   |   |            |
| 539 | Information Technologies India<br>Ltd. |                                     | ACMM Tis Hazari<br>Court Delhi |   |   | 07.08.2008 |
|     |  |                                     |                                |   |   |            |
| 540 | S K Gupta                              | Information Technologies India Ltd. | ACMM Tis Hazari<br>Court Delhi |   |   | 25.08.2008 |

|     |   |                                |                           |                   |                           |            |
|-----|---|--------------------------------|---------------------------|-------------------|---------------------------|------------|
|     |   | S K Gupta                      |                           |                   |                           |            |
| 541 | Soundcraft Industries Ltd.  |                                | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC<br>No.988/M/<br>2008   | 17.09.2008 |
|     |   | 1. Sound Craft Industries Ltd. |                           |                   |                           |            |
|     |   | 2. Rajkumar Basantani          |                           |                   |                           |            |
| 542 | RiteDeal Trading Co. Pvt. Ltd.<br>(in the matter of Mega<br>Corporation)    |                                | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC<br>No.47/SW/<br>2008   | 03.10.2008 |
|     |   | RiteDeal Trading Co. Pvt. Ltd. |                           |                   |                           |            |
|     |   | Shri Ajit Sambhaji Suryavanshi |                           |                   |                           |            |
|     |   | Shri Santosh Rohidas Jagtap    |                           |                   |                           |            |
| 543 | Shravan Kumar Goyal (in the<br>matter of Radaan Media Works<br>India Ltd. ) |                                | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC<br>No.121/SW<br>/2008  | 02.12.2008 |
|     |   | Shravan Kumar Goyal            |                           |                   |                           |            |
| 544 | Mayur Jadeja (in the matter of<br>Alka India Ltd.)                          |                                | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC<br>No.122/sw/<br>2008  | 02.12.2008 |
|     |   | Mayur Jadeja                   |                           |                   |                           |            |
| 545 | Sawaca Business Machines Ltd.   |                                | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC No.<br>127/SW/20<br>08 | 04.12.2008 |
|     |   | Sawaca Business Machines Ltd.  |                           |                   |                           |            |

|     |                                 |                                   |                             |                                     |                    |            |
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| 546 | Websity Infosys Ltd.            |                                   | ACMM Tis Hazari Court Delhi | Section 113 of Companies Act.       | CC No.286/2008     | 08.12.2008 |
|     |                                 |                                   |                             |                                     |                    |            |
|     |                                 | Websity Infosys Ltd.              |                             |                                     |                    |            |
|     |                                 | S L Maloo                         |                             |                                     |                    |            |
| 547 | Websity Infosys Ltd.            |                                   | ACMM Tis Hazari Court Delhi | Section 63 and 68 of Companies Act. |                    |            |
|     |                                 |                                   |                             |                                     |                    |            |
| 548 | Softrack Technologies Limited   | 1. Shri Sunil D Gaglani           | 9th ACMM Bandra Mumbai      | 24(1) PFUTP                         | CC No. 210/SW/2008 | 23.12.2008 |
|     |                                 |                                   |                             |                                     |                    |            |
|     |                                 |                                   |                             |                                     |                    |            |
| 549 | Falgun Finvest                  |                                   | 9th ACMM Bandra Mumbai      | 24(1) PFUTP                         | CC No.211/SW/2008  | 23.12.2008 |
|     |                                 |                                   |                             |                                     |                    |            |
|     |                                 |                                   |                             |                                     |                    |            |
|     |                                 | 1. Charu Niraj Sanghvi            |                             |                                     |                    |            |
|     |                                 |                                   |                             |                                     |                    |            |
| 550 | M'belle International Pvt. Ltd. |                                   | 9th ACMM Bandra Mumbai      | 24(2) of SEBI Act                   | CC No.13/sw/2009   | 28.01.2009 |
|     |                                 |                                   |                             |                                     |                    |            |
|     |                                 | 1. M'belle International Pvt Ltd. |                             |                                     |                    |            |
|     |                                 | 2. Shri Suresh Hemwani            |                             |                                     |                    |            |
|     |                                 | 3. Shri Gopu Parimal Belani       |                             |                                     |                    |            |
|     |                                 | 4. Ms. Anupam S Motwani           |                             |                                     |                    |            |
|     |                                 | 5. Rita K Motwani                 |                             |                                     |                    |            |
|     |                                 | 6. Sushil M Thakkar               |                             |                                     |                    |            |

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| 551 | Luxuary Foams Ltd.                    |                                       | ACMM Tis Hazari<br>Court Delhi | 24(2) of SEBI Act |  | 29.04.2009 |
|     |                                       | 1. Luxuary Forma Ltd.                 |                                |                   |  |            |
|     |                                       | 2. S L Maloor                         |                                |                   |  |            |
|     |                                       | 3. M C Maloor                         |                                |                   |  |            |
|     |                                       | 4. Sunil Aggarwal                     |                                |                   |  |            |
| 552 | Echo Chemicals Pvt Ltd.               |                                       | ACMM Tis Hazari<br>Court Delhi | 24(2) of SEBI Act |  | 29.04.2009 |
|     |                                       | 1. Echo Chemical Pvt Ltd.             |                                |                   |  |            |
|     |                                       | 2. S L Maloo                          |                                |                   |  |            |
|     |                                       | 3. M C Maloo                          |                                |                   |  |            |
|     |                                       | 4. Digamber Mandal                    |                                |                   |  |            |
| 553 | Yare Engineering Pvt Ltd.             |                                       | ACMM Tis Hazari<br>Court Delhi | 24(2) of SEBI Act |  | 29.04.2009 |
|     |                                       | 1. Yare Engineering Pvt Ltd.          |                                |                   |  |            |
|     |                                       | 2. S L Maloo                          |                                |                   |  |            |
|     |                                       | 3. M C Maloo                          |                                |                   |  |            |
|     |                                       | 4. Digamber Mandal                    |                                |                   |  |            |
|     |                                       | 5. S C Sethia                         |                                |                   |  |            |
| 554 | TMS Boards and Industries Pvt<br>Ltd. |                                       | ACMM Tis Hazari<br>Court Delhi | 24(2) of SEBI Act |  | 29.04.2009 |
|     |                                       | 1. TMS Boards and Industries Pvt Ltd. |                                |                   |  |            |
|     |                                       | 2. S L Maloo                          |                                |                   |  |            |
|     |                                       | 3. M C Maloo                          |                                |                   |  |            |
|     |                                       | 4. S C Sethia                         |                                |                   |  |            |
|     |                                       | 5. Pramod Singh                       |                                |                   |  |            |

|     |   |                                      |                                |                   |  |            |
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| 555 | Cook Fast Foods Pvt Ltd.                |                                      | ACMM Tis Hazari<br>Court Delhi | 24(2) of SEBI Act |  | 29/04/2009 |
|     |   |                                      |                                |                   |  |            |
|     |   | 1. Cook Fast Foods Pvt Ltd.          |                                |                   |  |            |
|     |   | 2. S L Maloo                         |                                |                   |  |            |
|     |   | 3. M C Maloo                         |                                |                   |  |            |
|     |   | 4. Pramod Singh                      |                                |                   |  |            |
|     |   | 5. Jaswant Singh                     |                                |                   |  |            |
| 556 | Econo Commercial Evaluators<br>Pvt Ltd. |                                      | ACMM Tis Hazari<br>Court Delhi | 24(2) of SEBI Act |  | 29/04/2009 |
|     |   |                                      |                                |                   |  |            |
|     |   | Econo Commercial Evaluators Pvt Ltd. |                                |                   |  |            |
|     |   | S L Maloo                            |                                |                   |  |            |
|     |   | M C Maloo                            |                                |                   |  |            |
|     |   | Kailash Prasad                       |                                |                   |  |            |
| 557 | Ajay Roadways Pvt Ltd.                  |                                      | ACMM Tis Hazari<br>Court Delhi | 24(2) of SEBI Act |  | 29/04/2009 |
|     |   |                                      |                                |                   |  |            |
|     |   | Ajay Roadways Pvt Ltd.               |                                |                   |  |            |
|     |   | S L Maloo                            |                                |                   |  |            |
|     |   | M C Maloo                            |                                |                   |  |            |
|     |   | Kailash Prasad                       |                                |                   |  |            |
|     |   | A Mukherjee                          |                                |                   |  |            |
| 558 | Castle Builders Pvt Ltd.                |                                      | ACMM Tis Hazari<br>Court Delhi | 24(2) of SEBI Act |  | 29/04/2009 |
|     |   |                                      |                                |                   |  |            |
|     |   | Castle Builders Pvt Ltd.             |                                |                   |  |            |
|     |   | S L Maloo                            |                                |                   |  |            |
|     |   | M C Maloo                            |                                |                   |  |            |
|     |   | A Mukherjee                          |                                |                   |  |            |
|     |   | Kailash Prasad                       |                                |                   |  |            |
|     |   | Shikhar Chand Sethia                 |                                |                   |  |            |

|     |   |                                    |                             |                   |                |            |
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| 559 | Dilli Soaps and Chemicals Pvt Ltd.  |                                    | ACMM Tis Hazari Court Delhi | 24(2) of SEBI Act |                | 29/04/2009 |
|     |   |                                    |                             |                   |                |            |
|     |   | Dilli Soaps and Chemicals Pvt Ltd. |                             |                   |                |            |
|     |   | S L maloo                          |                             |                   |                |            |
|     |   | M C Maloo                          |                             |                   |                |            |
|     |   | M C Chhajer                        |                             |                   |                |            |
|     |   | Kamal Sharma                       |                             |                   |                |            |
| 560 | Rai Chemicals Pvt Ltd.  |                                    | ACMM Tis Hazari Court Delhi | 24(2) of SEBI Act |                | 29/04/2009 |
|     |   |                                    |                             |                   |                |            |
|     |   | Rai Chemicals Pvt Ltd.             |                             |                   |                |            |
|     |   | S L Maloo                          |                             |                   |                |            |
|     |   | M C Maloo                          |                             |                   |                |            |
|     |   | D Mandal                           |                             |                   |                |            |
|     |   | A Mukherjee                        |                             |                   |                |            |
| 561 | C M C Marketing Pvt Ltd.  |                                    | ACMM Tis Hazari Court Delhi | 24(2) of SEBI Act |                | 29/04/2009 |
|     |   |                                    |                             |                   |                |            |
|     |   | CMC Marketing PVt Ltd.             |                             |                   |                |            |
|     |   | S L Maloo                          |                             |                   |                |            |
|     |   | M C Maloo                          |                             |                   |                |            |
|     |   | S c Sethia                         |                             |                   |                |            |
|     |   | Jaswant Saini                      |                             |                   |                |            |
| 562 | Mr Sanjay R Shah (in the matter of monalisa)                                |                                    | 9th ACMM Bandra Mumbai      | 24(2) of SEBI Act | CC No.148/2009 | 07.07.2009 |
|     |   |                                    |                             |                   |                |            |
|     |   | Sanjay R Shah                      |                             |                   |                |            |
| 563 | Rajiv R Shah Proprietor of classic Consultancy (in the matter of Monalisa ) |                                    | 9th ACMM Bandra Mumbai      | 24(2) of SEBI Act | CC No.149/2009 | 07.07.2009 |
|     |   |                                    |                             |                   |                |            |

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|     |  | Rajiv R Shah                       |                        |                        |                   |            |
| 564 | Tushar S Jhaveri (in the matter of monalisa)                                     |                                    | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act      | CC No.147/2009    | 07.07.2009 |
|     |  |                                    |                        |                        |                   |            |
|     |  | Tushar S Jhaveri                   |                        |                        |                   |            |
| 565 | Bornfree Finance Pvt Ltd. (in the matter of Soundcraft Industries Ltd. )         |                                    | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act      | CC No.165/M/2009  | 21.07.2009 |
|     |  |                                    |                        |                        |                   |            |
|     |  | Bornfree Finance Pvt Ltd.          |                        |                        |                   |            |
|     |  | Hari Om Sharma                     |                        |                        |                   |            |
| 566 | Jay Shah (in the matter of IFSL Limited)   |                                    | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act      | CC No.164/M/2009  | 21.07.2009 |
|     |  |                                    |                        |                        |                   |            |
|     |  | Jay Shah                           |                        |                        |                   |            |
| 567 | Somani Cements Ltd.  |                                    | 9th ACMM Bandra Mumbai | Sec. 24(1) of SEBI Act | CC No. 150/M/2009 | 09.07.2009 |
|     |  |                                    |                        |                        |                   |            |
|     |  | 1. Somani Cements Ltd.             |                        |                        |                   |            |
|     |  | 2. Bimlesh Kumar Mishra            |                        |                        |                   |            |
|     |  | 3. Rajesh Somani                   |                        |                        |                   |            |
|     |  | 4. A K Singh                       |                        |                        |                   |            |
| 568 | Dhanganga Dealcomm Private Ltd. (in the matter of Globe Stock & Securities Ltd.) |                                    | CMM Kolkata            | 24(2) of SEBI Act      | CC No.55071/2009  | 17.11.2009 |
|     |  |                                    |                        |                        |                   |            |
|     |  | 1. Dhanganga Dealcomm Private Ltd. |                        |                        |                   |            |
|     |  | 2. Mr. Virendra Agarwal (Director) |                        |                        |                   |            |

|     |  |  |             |                   |                         |            |
|-----|--|--|-------------|-------------------|-------------------------|------------|
|     |  | 3. Mr. Arun Kumar Murarka, (Director)      |             |                   |                         |            |
| 569 | Marudhar Vinimay Private Ltd.<br>(in the matter of Globe Stock & Securities Ltd.)        |  |             |                   |                         |            |
|     |  |  | CMM Kolkata | 24(2) of SEBI Act | CC<br>No.55073/2<br>009 | 17.11.2009 |
|     |  | 1. Marudhar Vinimay Private Ltd.           |             |                   |                         |            |
|     |  | 2. Mr. Virendra Agarwal, Director          |             |                   |                         |            |
|     |  | 3. Mr. Arun Kumar Murarka, Director        |             |                   |                         |            |
| 570 | Payagpour Vinimay Private Ltd.<br>(in the matter of Globe Stock & Securities Ltd.)       |  |             |                   |                         |            |
|     |  |  | CMM Kolkata | 24(2) of SEBI Act | CC<br>No.55069/2<br>009 | 17.11.2009 |
|     |  | 1. Payagpour Vinimay Private Ltd.          |             |                   |                         |            |
|     |  | 2. Virendra Agarwal (Director)             |             |                   |                         |            |
|     |  | 3. Arun Kumar Mararka, (Director)          |             |                   |                         |            |
| 571 | Rosekamal Mercantile Private<br>Ltd. (in the matter of Globe<br>Stock & Securities Ltd.) |  |             |                   |                         |            |
|     |  |  | CMM Kolkata | 24(2) of SEBI Act | CC<br>No.55072/2<br>009 | 17.11.2009 |
|     |  | 1. Rosekamal Mercantile Private Ltd.       |             |                   |                         |            |
|     |  | 2. Mr. Prahailad Ray Surekha<br>(Director) |             |                   |                         |            |
|     |  | 3. Mr. Nirmal Surekha, Director            |             |                   |                         |            |
| 572 | Sonepat Commodeal Private<br>Ltd.(in the matter of Globe<br>Stock & Securities Ltd.)     |  |             |                   |                         |            |
|     |  |  | CMM Kolkata | 24(2) of SEBI Act | CC<br>No.55070/2<br>009 | 17.11.2009 |
|     |  |  |             |                   |                         |            |

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|     |  | 1. Sonepat Commodeal Private Ltd.    |                        |                   |                   |            |
|     |  | 2. Sanjay Das, Director              |                        |                   |                   |            |
|     |  | 3. Nirmal Thakur, Director           |                        |                   |                   |            |
| 573 | Swadeshi Commodities Private Ltd. (in the matter of Globe Stock & Securities Ltd.) |                                      | CMM Kolkata            | 24(2) of SEBI Act | CC No.55075/2009  | 17.11.2009 |
|     |  |                                      |                        |                   |                   |            |
|     |  | 1. Swadeshi Commodities Private Ltd. |                        |                   |                   |            |
|     |  | 2. Ramesh Sipani                     |                        |                   |                   |            |
|     |  | 3. Binod Somani                      |                        |                   |                   |            |
| 574 | Whiteline Commercial Private Ltd. (in the matter of Globe Stock & Securities Ltd.) |                                      | CMM Kolkata            | 24(2) of SEBI Act | CC No.55074/2009  | 17.11.2009 |
|     |  |                                      |                        |                   |                   |            |
|     |  | 1. Whiteline Commercial Private Ltd. |                        |                   |                   |            |
|     |  | 2. Virendra Agarwal                  |                        |                   |                   |            |
|     |  | 3. Arun Kumar Murarka                |                        |                   |                   |            |
| 575 | Ballabh Dass Daga  |                                      | CMM Kolkata            | 24(2) of SEBI Act | CC No.55074/2009  | 21.11.2009 |
|     |  |                                      |                        |                   |                   |            |
|     |  | Ballabh Dass Daga                    |                        |                   |                   |            |
| 576 | Sanjay Biyani  |                                      | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act | CC No. 39/sw/2010 | 05.02.2010 |
|     |  |                                      |                        |                   |                   |            |
|     |  | 1.Sanjay Biyani                      |                        |                   |                   |            |
| 577 | Varsha N Trivedi   |                                      | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act | CC No.56/sw/2010  | 03.03.2010 |

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|     |  |                                |                        |                   |                  |            |
|     |  | Varsha N Trivedi               |                        |                   |                  |            |
|     |  |                                |                        |                   |                  |            |
| 578 | Vintel Securities Pvt. Ltd. (in the matter of Robinson Worldwide Trade Ltd.) |                                | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act | CC no.93/sw/2010 | 06.05.2010 |
|     |  |                                |                        |                   |                  |            |
|     |  | 1. Vintel Securities Pvt. Ltd. |                        |                   |                  |            |
|     |  | 2. Suresh Chavan               |                        |                   |                  |            |
|     |  | 3. Babita Jain                 |                        |                   |                  |            |
|     |  | 4. Harsh Jain                  |                        |                   |                  |            |
| 579 | Sachin Patil (in the matter of Robinson Worldwide Trade Ltd.)                |                                | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act | CC No.87/sw/2010 | 06.05.2010 |
|     |  |                                |                        |                   |                  |            |
|     |  | 1. Sachin Patil                |                        |                   |                  |            |
| 580 | Raj Kumar Masalia (in the matter of Robinson Worldwide Trade Ltd.)           |                                | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act | CC No.99/sw/2010 | 06.05.2010 |
|     |  |                                |                        |                   |                  |            |
|     |  | 1. Raj Kumar Masalia           |                        |                   |                  |            |
| 581 | Pratik Shah (in the matter of Robinson Worldwide Trade Ltd.)                 |                                | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act | CC No.88/sw/2010 | 06.05.2010 |
|     |  |                                |                        |                   |                  |            |
|     |  | 1. Pratik Shah                 |                        |                   |                  |            |
| 582 | Sujal Shah (in the matter of Robinson Worldwide Trade Ltd.)                  |                                | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act | CC No.92/sw/2010 | 06.05.2010 |
|     |  |                                |                        |                   |                  |            |
|     |  | 1. Sujal Shah                  |                        |                   |                  |            |

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| 583 | Mangiram Sharma (in the matter of Robinson Worldwide Trade Ltd.) |                               | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC<br>No.89/sw/2<br>010 | 06.05.2010 |
|     |  |                               |                           |                   |                         |            |
|     |  | 1. Mangiram Sharma            |                           |                   |                         |            |
| 584 | DPS Shares (in the matter of Robinson Worldwide Trade Ltd.)      |                               | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act | CC<br>No.90/sw/2<br>010 | 06.05.2010 |
|     |  |                               |                           |                   |                         |            |
|     |  | 1. DPS Shares                 |                           |                   |                         |            |
|     |  | 2. Pratik Shah                |                           |                   |                         |            |
|     |  | 3. Rajkumar D Masalia         |                           |                   |                         |            |
|     |  | 4. Sujal Shah                 |                           |                   |                         |            |
| 585 | Oasis Media Matrix Limited                                       |                               | 9th ACMM Bandra<br>Mumbai | PFUTP             | CC<br>No.91/sw/2<br>010 | 06.05.2010 |
|     |  |                               |                           |                   |                         |            |
|     |  | 1. Oasis Media Matrix Limited |                           |                   |                         |            |
|     |  | 2. Vasant C Shah              |                           |                   |                         |            |
|     |  | 3. Chandrakant Mehta          |                           |                   |                         |            |
|     |  | 4. Kamlesh Shah               |                           |                   |                         |            |
|     |  | 5. Jatin Shah                 |                           |                   |                         |            |
|     |  | 6. Amit Bhavsar               |                           |                   |                         |            |
|     |  | 7. Anil Modi                  |                           |                   |                         |            |
|     |  | 8. Anitaben Shah              |                           |                   |                         |            |
|     |  | 9. Anju Kalra                 |                           |                   |                         |            |
|     |  | 10. Asif Chippa               |                           |                   |                         |            |
|     |  | 11. Ashwin C Shah             |                           |                   |                         |            |
|     |  | 12. Bankesh Bhavsar           |                           |                   |                         |            |
|     |  | 13. Dharmendra A Shah         |                           |                   |                         |            |
|     |  | 14. Falgun D Shah             |                           |                   |                         |            |
|     |  | 15. Harshad C Shah            |                           |                   |                         |            |
|     |  | 16. Hemant J Upadhyay         |                           |                   |                         |            |

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|     |  | 17. Himanshu J Shah               |                        |  |                  |            |
|     |  | 18. Hitesh P Shah                 |                        |  |                  |            |
|     |  | 19. Malti B Shah                  |                        |  |                  |            |
|     |  | 20. Mona Falgun Shah              |                        |  |                  |            |
|     |  | 21. Nageshbhai R Shah             |                        |  |                  |            |
|     |  | 22. Navinbhai S Shah              |                        |  |                  |            |
|     |  | 23. Parulben N Shah               |                        |  |                  |            |
|     |  | 24. Rohitbhai R Shah              |                        |  |                  |            |
|     |  | 25. Saurabh S Pandya              |                        |  |                  |            |
|     |  | 26. Sonali P Shah                 |                        |  |                  |            |
|     |  | 27. Vaishali R Shah               |                        |  |                  |            |
|     |  | 28. Varshaben J Shah              |                        |  |                  |            |
|     |  | 29. Vijay H Shah                  |                        |  |                  |            |
|     |  | 30. Vipin Bhardwaj                |                        |  |                  |            |
|     |  | 31. Vipul J Bhavsar               |                        |  |                  |            |
|     |  | 32. Vrajesh R Patel               |                        |  |                  |            |
|     |  | 33. Yogini V patel                |                        |  |                  |            |
|     |  | 34. Zaheda A Chippa               |                        |  |                  |            |
|     |  | 35. Surana Maloo & Co.            |                        |  |                  |            |
|     |  | 36. Omkar Maloo                   |                        |  |                  |            |
|     |  | 37. Vidhan                        |                        |  |                  |            |
| 586 | Hemrajsingh Vaghela (in the matter of MOH Ltd.)                    |                                   | 9th ACMM Bandra Mumbai | 24(1) of SEBI Act, violation of SEBI order/direction | CC No.86/sw/2010 | 05/10/2010 |
|     |  |                                   |                        |  |                  |            |
|     |  | 1. Hemraj Vaghela                 |                        |  |                  |            |
| 587 | Pilliar Pattiyar Textiles Ltd. (in the matter of DSQ Biotech Ltd.) |                                   | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act                                    | CC No.150/2010   | 27/08/2010 |
|     |  | 1. Pilliar Pattiyar Textiles Ltd. |                        |  |                  |            |
|     |  | 2. M N Mantri                     |                        |  |                  |            |

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| 588 | Rajkumar Basantani (in the matter of Sound Craft Ind. Ltd.)        |                                    | 9th ACMM Bandra Mumbai     | PFUTP, SAST, Insider Trading   | C.C.NO.18 2/2010    | 11/12/2010 |
|     |  | Rajkumar Basantani                 |                            |  |                     |            |
| 589 | Vijay Sakharam Hatankar (in the matter of Soft BPO Global Ltd.)    |                                    | 9th ACMM Bandra Mumbai     | 24(2) of SEBI Act (non payment of penalty)   | C.C.NO.18 1/2010    | 11/12/2010 |
|     |  | Vijay Sakharam Hatankar            |                            |  |                     |            |
| 590 | Shri Jignesh N Shah( In the matter of IQMS Software)               |                                    | 9th ACMM Bandra Mumbai     | 24(2) of SEBI Act (non payment of penalty)   | C.C. No. 06/SW/2010 | 30/12/2010 |
|     |  | Jignesh N Shah                     |                            |  |                     |            |
| 591 | Spartek Ceramics India Ltd   |                                    | 9th ACMM Bandra Mumbai     | 24(2) of SEBI Act (non payment of penalty)   | C.C. No.08/sw/2011  | 01/07/2011 |
|     |  | 1. Spartex Ceramics India Ltd.     |                            |  |                     |            |
|     |  | 2.Shri Krishna Prasad Tripurinneni |                            |  |                     |            |
|     |  | 3. Shri M.N. Rao                   |                            |  |                     |            |
|     |  | 4. Shri Y. Mohan Prasad            |                            |  |                     |            |
|     |  | 5.Shri B.S. Shailender             |                            |  |                     |            |
|     |  | 6. Shri Pradeep Awasthi            |                            |  |                     |            |
| 592 | Shri Punaji T Raut (in the matter of Softbpo Global Services Ltd.) |                                    | 9th ACMM Bandra Mumbai     | 24(2) of SEBI Act (non payment of penalty)   | Cc. No.7/sw/2011    | 01/07/2011 |
|     |  | Shri Punaji T Raut                 |                            |  |                     |            |
| 593 | M/S Rijan Securities Pvt Ltd                                       |                                    | 47th ACMM Esplanade Mumbai | Section 12(1) of SEBI Act read with Regulation 3 of SEBI (Stock Brokers and Sub-Brokers) Regulations, 1992 | C.C. NO.7/2011      | 20/1/2011  |
|     |  | Rijan Securities pvt . Ltd         |                            |  |                     |            |
|     |  | 2. Bhavesh Muni                    |                            |  |                     |            |

|     |  |                                      |                           |  |                         |            |
|-----|--|--------------------------------------|---------------------------|--|-------------------------|------------|
|     |  | 3. Milan G Parekh                    |                           |  |                         |            |
| 594 | Smt. Smita Nagda (in the matter of Amit International Ltd) | Smt. Smita Nagda                     | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC<br>No39/sw/2<br>011  | 03/10/2011 |
|     |  |                                      |                           |  |                         |            |
| 595 | Adam Comsof Ltd.   |                                      | 9th ACMM Bandra<br>Mumbai | PFUTP, SAST                                | CC<br>No121/SW/<br>2011 | 29/6/2011  |
|     |  | 1) Adam Comsof Ltd                   |                           |  |                         |            |
|     |  | 2) Mr. Rajkumar Basantani            |                           |  |                         |            |
|     |  | 3) Mr. Vinod Hingorani               |                           |  |                         |            |
|     |  | 4)Mr. Vikas Seth                     |                           |  |                         |            |
|     |  | 5) Mr. Raja Yadav                    |                           |  |                         |            |
|     |  | 6)Mr. Umesh Kharlwala                |                           |  |                         |            |
|     |  | 7)Kolar Sharex Pvt. Ltd.             |                           |  |                         |            |
|     |  | 8)Ms. Aarti Rajkumar Basantani       |                           |  |                         |            |
|     |  | 9)Sangam Infotec Pvt. Ltd.           |                           |  |                         |            |
|     |  | 10)Adsul Trading Pvt. Ltd.           |                           |  |                         |            |
|     |  | 11)Mahesh Adsul                      |                           |  |                         |            |
|     |  | 12)Mastermind Mercantile Co-op. Ltd. |                           |  |                         |            |
|     |  | 13)Mr. Vithal Patil                  |                           |  |                         |            |
|     |  | 14)Mr. Vilas Chowgle                 |                           |  |                         |            |
|     |  | 15)M/s. Million Investrade Ltd.      |                           |  |                         |            |
|     |  | 16) Mr. Nitin Sawant                 |                           |  |                         |            |
|     |  | 17)Mr. Rajesh Sakharle               |                           |  |                         |            |
|     |  | 18)M/s. Cavelier Securities.         |                           |  |                         |            |
|     |  | 19)Mr. Rajesh Durgalal               |                           |  |                         |            |
| 596 | Rajeshwari Alluri  |                                      | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC<br>No137/sw/<br>2011 | 27/7/2011  |

|     |   |                              |                        |  |                    |           |
|-----|---|------------------------------|------------------------|--|--------------------|-----------|
|     |   | Rajeshwari Alluri            |                        |  |                    |           |
| 597 | Coverage and Consultants Ltd in the matter of Accurate Exports Ltd)   | 1. Coverage and Consultants. | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC No. 142/SW/2011 | 27/7/2011 |
|     |   | 2. Bherulal Joshi            |                        |  |                    |           |
|     |   | 3. Deep Kumar Trivedi        |                        |  |                    |           |
| 598 | Shri Vikas G Narnavar (in the matter of Eltrol Ltd.)                  | Shri Vikas G Narnavar        | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC No. 138/SW/2011 | 27/7/2011 |
|     |   |                              |                        |  |                    |           |
| 599 | Shadilal Chopra in the matter of Atlanta Ltd                          | Shadilal Chopra              | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC No.139/sw/2011  | 27/7/2011 |
|     |   |                              |                        |  |                    |           |
| 600 | Enkay Texo Food Industries Ltd.                                       | 1. Enkay Texo Food Ind. Ltd. | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC No.140/sw/2011  | 29/7/2011 |
|     |   | 2. Mr. MuraliManohar Goyal   |                        |  |                    |           |
|     |   |                              |                        |  |                    |           |
| 601 | Tushar S. Jhaveri in the matter of Enrich Industries Ltd              | Tushar S. Jhaveri            | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC No.141/sw/2011  | 29/7/2011 |
| 602 | Bhankesh Bhavsar  | Bhankesh Bhavsar             | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC No.165/sw/2011  | 19/9/2011 |
|     |   |                              |                        |  |                    |           |
| 603 | Harshad C. Shah (in the matter of OMML)                               | Harshad C. Shah              | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC No. 173/sw/2011 | 30/9/2011 |
|     |   |                              |                        |  |                    |           |
| 604 | Naisharg Vakharia (in the matter of Softrack Techonology Export Ltd.) | Naisharg Vakharia            | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC No. 172/sw/2011 | 30/9/2011 |

|     |  |   |                           |  |                    |            |
|-----|--|---|---------------------------|--|--------------------|------------|
| 605 | Hitech Jewellery Industries Ltd.                             | 1. Hitech Jewellery Industries Ltd.<br>2. N C Soni<br>3. S N Patadia<br>4. J T Ranpara<br>5. A S Patarwala<br>6. JB Mehta | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC No. 182/sw/2011 | 10/11/2011 |
| 606 | Ravi kumar Ghosh(In the matter of Typhoon Holdings Ltd)      | Ravi kumar Ghosh  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | CC No.179/sw/2011  | 13/10/2011 |
| 607 | Rajendra Kumar Linga(In the matter of Typhoon Holdings Ltd)  | Rajendra Kumar Linga  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | 180/sw/2011        | 13/10/2011 |
| 608 | Kailash Chandra Gupta(In the matter of Typhoon Holdings Ltd) | Kailash Chandra Gupta   | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | 181/sw/2011        | 13/10/2011 |
| 609 | Devang H Dedia(M/s. Wellworth Overseas Limited)              | Devang H Dedia  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | 1923/ss/2011       | 21/10/2011 |
| 610 | Ahilya Commercial Pvt. Ltd                                   | 1. Ahilya Commercial Pvt. Ltd<br>2. Shравan Patwari<br>3. Rajiv Choudhari,  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | 206/sw/2011        | 12/09/2011 |
| 611 | Dilip Champalal Jain   | Dilip Champalal Jain  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | 01/sw/2012         | 01/04/2012 |
| 612 | Ujjwal Trade wing  | Ujjwal Trade wing (a proprietorship concern of Mr. S L Martand)   | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | 08/sw/2012         | 01/11/2012 |
| 613 | Tejash Dinesh Ghelani(in the matter of sterling Biotech)     | Tejash Dinesh Ghelani   | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non payment of penalty) | 09/sw/2012         | 01/11/2012 |

|     |   |   |                        |  |            |            |
|-----|---|---|------------------------|--|------------|------------|
| 614 | Santosh Gade ( M/s sterling Biotech)                    | Santosh Gade  | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 07/sw/2012 | 01/11/2012 |
| 615 | Rajiv Acharya (M/s Softrak Technology Exports Limited ) | Rajiv Acharya   | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 29/sw/2012 | 02/06/2012 |
| 616 | Tejas Ghelani   | Tejas Ghelani   | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 31/sw/2012 | 02/06/2012 |
| 617 | Varsha Vakharia   | Varsha Vakharia   | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 32/sw/2012 | 02/06/2012 |
| 618 | Ashish pannalal shah & 3 Others                         | 1.Ashish Pannalal Shah<br>2. Rina Ashishbhai Shah<br>3. Hemendra Sakarchand Shah<br>4. Pannal Lal Bhai Shah | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 28/sw/2012 | 02/06/2012 |
| 619 | Suresh Bharrat  | Suresh Bharrat  | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 30/sw/2012 | 02/06/2012 |
| 620 | Vaibhav share market                                    | Vaibhav share market(a proprietorship concern of Mr. Virendra) Kumar Mahatma)                               | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 38/sw/2012 | 13/2/2012  |

|     |   |                                |                           |   |            |            |
|-----|---|--------------------------------|---------------------------|---|------------|------------|
| 621 | Nirav K Pandya  | Nirav K Pandya                 | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 42/sw/2012 | 15/2/2012  |
| 622 | Ashish P Shah   | Ashish P Shah                  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 41/sw/2012 | 15/2/2012  |
| 623 | Pravinbhai Parshtambhai<br>Dudhat (Proprietor M/S.Kumar<br>Investments) | Pravinbhai Parshtambhai Dudhat | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 53/sw/2012 | 14/3/2012  |
| 624 | Amit Bhavsar  | Amit Bhavsar                   | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 74/sw/2012 | 04/02/2012 |
| 625 | Anil Kantilal Shah  | Anil Kantilal Shah             | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 75/sw/2012 | 04/02/2012 |
| 626 | Vasant C Shah   | Vasant C Shah                  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 76/sw/2012 | 04/02/2012 |
| 627 | Yoginipatel   | Yogini Patel                   | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 77/sw/2012 | 04/02/2012 |
| 628 | Sunil Kurli(Parsoli Corporation)  | Sunil Kurli                    | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 79/sw/2012 | 04/04/2012 |
| 629 | Rock Marketing Pvt. Ltd   | Rock Marketing Pvt. Ltd        | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 80/sw/2012 | 04/04/2012 |
| 630 | Sunil Kurli(Parsoli Sterling<br>Biotech )                               | Sunil Kurli                    | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 81/sw/2012 | 04/04/2012 |

|     |  |   |                        |  |             |            |
|-----|--|---|------------------------|--|-------------|------------|
| 631 | Dipak Kumar Chandrakant Shah(Eltrol Ltd)                                 | Dipak Kumar Chandrakant Shah                | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 82/sw/2012  | 04/04/2012 |
| 632 | Anil D Modi  | Anil D Modi                                 | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 83/sw/2012  | 04/04/2012 |
| 633 | Shree Parshwa Finance & Anr  | Shree Parshwa Finance                       | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 93/sw/2012  | 20/4/2012  |
| 634 | Dharmesh K Sheth   | Dharmesh K Sheth                            | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 94/sw/2012  | 20/4/2012  |
| 635 | Prasad Tandel - in the matter of Shree Yaax Pharma and Cosmetics Limited | Prasad Tandel                               | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 95/sw/2012  | 05/02/2012 |
| 636 | Narendra R Shah & Anr  | Narendra R Shah Drishti Securities Pvt. Ltd | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 99/sw/2012  | 05/04/2012 |
| 637 | Yash Capital& 2 Ors  | Yash Capital                                | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 104/sw/2012 | 05/08/2012 |
| 638 | Prakash D'Souza  | Prakash D'Souza                             | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 166/sw/2012 | 15/6/2012  |
| 639 | Pravin Kumar Jain  | Pravin Kumar Jain                           | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 177/sw/2012 | 07/03/2012 |
| 640 | Shiv Kumar Agarwal& Anr(Gujarat Arth Ltd.)                               | Shiv Kumar Agarwal Bhupendra Panchal        | 9th ACMM Bandra Mumbai | PFUTP; 24(1) of SEBI Act                   | 187/sw/2012 | 13/7/2012  |
| 641 | Tejas Dinesh Ghelani(Adani Exports)                                      | Tejas Dinesh Ghelani                        | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act (non payment of penalty) | 186/sw/2012 | 13/7/2012  |

|     |  |  |                                       |   |                 |            |
|-----|--|--|---------------------------------------|---|-----------------|------------|
| 642 | B S Sawhney  | B S Sawhney  | 9th ACMM Bandra<br>Mumbai             | 24(2) of SEBI Act (non<br>payment of penalty) | 189/sw/201<br>2 | 16/7/2012  |
| 643 | Mahesh Khandelwal(Datasoft<br>Application Software India Ltd | Mahesh Khandelwal                                  | CMM, 23RD<br>Borivali, Mumbai         | 68 1(A) of the<br>Companies Act               | .....           | 31/7/2012  |
| 644 | Rameshchandra Jain   | Rameshchandra Jain                                 | 9th ACMM Bandra<br>Mumbai             | 24(2) of SEBI Act (non<br>payment of penalty) | 218/sw/201<br>2 | 08/01/2012 |
| 645 | Prasad Tandel(Highland<br>Industies)                         | Prasad Tandel                                      | 9th ACMM Bandra<br>Mumbai             | 24(2) of SEBI Act (non<br>payment of penalty) | 219/sw/201<br>2 | 08/01/2012 |
| 646 | Alka Securites & 2 Ors                                       | Alka Securites                                     | 9 <sup>th</sup> ACMM Bandra<br>Court, | 24(2) of SEBI Act (non<br>payment of penalty) | 220/sw/201<br>2 | 08/01/2012 |
| 647 | Dinesh Patel   | Dinesh Patel                                       |                                       | 24(2) of SEBI Act                             |                 | 10/05/2012 |
| 648 | Mehul A. Shah  | Mehul A. Shah                                      |                                       | 24(2) of SEBI Act                             |                 | 11/05/2012 |
| 649 | Himanshu Pandey  | Himanshu Pandey                                    |                                       | 24(2) of SEBI Act                             |                 | 12/05/2012 |
| 650 | Vrajesh Patel  | Vrajesh Patel                                      |                                       | 24(2) of SEBI Act                             |                 | 13/05/2012 |
| 651 | Sahara Housing Investment<br>Corporation                     | 1. Sahara Housing Investment<br>Corporation        | 9 <sup>th</sup> ACMM Bandra<br>Court, | Section 24(1) of SEBI<br>Act.                 | 308/SW/20<br>12 | 20/11/2012 |
|     |  | 2. Ashok Roy Choudhary                             |                                       |   |                 |            |
|     |  | 3. Ravi Shanker Dubey                              |                                       |   |                 |            |
|     |  | 4. Vandana Bharrgava                               |                                       |   |                 |            |
|     |  | 5. Subrata Roy Sahara                              |                                       |   |                 |            |
| 652 | Sahara India Real Estate<br>Corporation Limited              | 1. Sahara India Real Estate<br>Corporation Limited | 9th ACMM Bandra<br>Mumbai             | Section 24(1) of SEBI<br>Act.                 | 309/SW/20<br>12 | 20/11/2012 |

|     |  |                                       |                           |   |                 |            |
|-----|--|---------------------------------------|---------------------------|---|-----------------|------------|
|     |  | 2. Ashok Roy Choudhary                |                           |   |                 |            |
|     |  | 3.Ravi Shanker Dubey                  |                           |   |                 |            |
|     |  | 4.Vandana Bharrgava                   |                           |   |                 |            |
|     |  | 5.Subrata Roy Sahara                  |                           |   |                 |            |
| 653 | Mona Falgun Shah   | Mona Falgun Shah                      | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 336/SW/20<br>12 | 26/12/2012 |
| 654 | Ramnklal Patel   | Ramnklal Patel                        | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 337/SW/20<br>12 | 26/12/2012 |
| 655 | R.C. Overseas Pvt. Ltd   | R.C. Overseas Pvt. Ltd                | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 343/SW/20<br>12 | 28/12/2012 |
|     |  | 2. Om Prakash                         |                           |   |                 |            |
|     |  | 3. Deepak                             |                           |   |                 |            |
|     |  | 4. Rajendar Singh Rawat               |                           |   |                 |            |
| 656 | Jignesh Shah   | Jignesh Shah                          | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 341/SW/20<br>12 | 28/12/2012 |
| 657 | Harish Kapadia   | Harish Kapadia                        | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) | 342/SW/20<br>12 | 28/12/2012 |
| 658 | Dharmendta S. Thapa  | Dharmendta S. Thapa                   | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) |                 | 30/01/2013 |
| 659 | Highland Industries Ltd.                                       | Ashok Sonu Bhagat                     | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) |                 | 30/01/2013 |
| 660 | Shree Hari Hari Stock Broking<br>in K Sera Sera Production Ltd | Shree Hari Hari Stock Broking         | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty) |                 | 30/01/2013 |
|     |  | Shivkumar Harikishan Bissa (Director) |                           |   |                 |            |
|     |  | Mahesh Kumar Bissa (Director)         |                           |   |                 |            |

|     |                              |                                |                           |   |                |            |
|-----|------------------------------|--------------------------------|---------------------------|---|----------------|------------|
|     |                              | Sarla V. Bissa (Director)      |                           |   |                |            |
| 661 | Forward Exim Bank            | Forward Exim Bank              | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act (non<br>payment of penalty)   |                | 30/01/2013 |
|     |                              | Om Prakash (Director)          |                           |   |                |            |
|     |                              | Deepak (Director)              |                           |   |                |            |
|     |                              | Rajander Sing Rawat (Director) |                           |   |                |            |
| 662 | Tripex Overseas, Ashok       | Tripex Overseas                | 9th ACMM Bandra<br>Mumbai | Sec. 24(1) SEBI Act for<br>Violation of Regulation<br>3(d), 4(2) (f) and 4(2) ®<br>of SEBI (PFUTP)<br>Regulation, 2003. |                | 22/02/2013 |
|     |                              | Ashok Phoolchand jain          |                           |   |                |            |
|     |                              | Maninder Singh Jolly           |                           |   |                |            |
|     |                              | Tejas Jayantilal Shah          |                           |   |                |            |
| 663 | Tejash J. Shah               | Tejash J. Shah                 | 9th ACMM Bandra<br>Mumbai | Sec.11C (6) of SEBI<br>Act, 1992 Section 24(2)<br>of SEBI Act.  |                | 22/02/2013 |
| 664 | Sterling Biotech Ltd         | Jitesh P. Sheth                | 9th ACMM Bandra<br>Mumbai | Sec.11C (6) of SEBI<br>Act, 1992 Section 24(2)<br>of SEBI Act.  |                | 22/02/2013 |
| 665 | Jay Energy & S Energies Ltd. | Jay Energy & S Energies Ltd.,  | ACMM,<br>AHmedabad        | Non Payment of<br>Adjudication Penalty  | 28/2013        | 26/2/2013  |
|     |                              | Shah Mukesh Kantilal,          |                           |   |                |            |
|     |                              | Saurin Jyotindrabhai Kavi,     |                           |   |                |            |
|     |                              | Mihirbhai Sumanbhai Parikh     |                           |   |                |            |
| 666 | Alka Securities Ltd.         | Smt. Alka Pandey               | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act, AO<br>order dated June 28,<br>2011 imposed a penalty<br>of Rs.25,00,000/-                            | 35/SW/201<br>3 | 15/01/2013 |

|     |   |                          |                        |  |            |            |
|-----|---|--------------------------|------------------------|--|------------|------------|
| 667 | Asian Films Production and Distribution Ltd. (formerly: K C Bocadia Films Ltd.) | Right Finstock Pvt. Ltd  | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated March 15, 2010 imposed a penalty of Rs. 1,50,000/- | 33/SW/2013 | 15/01/2013 |
|     |   | Vishnu S Parekh          |                        |  |            |            |
|     |   | Sanket S Shah            |                        |  |            |            |
| 668 | Asian Films Production and Distribution Ltd. (formerly: K C Bocadia Films Ltd.) | Right Finstock Pvt. Ltd. | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated March 17, 2010 imposing a penalty of Rs.2,00,000/- | 34/SW/2013 | 15/01/2013 |
|     |   | Vishnu S Parekh          |                        |  |            |            |
|     |   | Sanket S Shah            |                        |  |            |            |
| 669 | Genus Commutrade Ltd.   | Sachin S Patil           | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated July 28, 2010 imposed a penalty of Rs.1,00,000/-   | 31/SW/2013 | 15/01/2013 |
| 670 | Genus Commutrade Ltd.   | Vikas Gourihar Narnavar  | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated June 10, 2010 imposed a penalty of Rs.15,000/-     | 30/SW/2013 | 15/01/2013 |
| 671 | Genus Commutrade Ltd.   | Shailesh M Ved           | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated August 16, 2010 imposed a penalty of Rs.50,000/-   | 36/SW/2013 | 15/01/2013 |

|     |                              |  |                           |   |                |            |
|-----|------------------------------|--|---------------------------|---|----------------|------------|
| 672 | K Sera Sera Productions Ltd. | M/s. Victory Trading Corporation                     | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act, AO<br>order dated December<br>14, 2010 imposed a<br>penalty of Rs.1,00,000/-                                   |                | 14/01/2013 |
|     |                              | Mr. Vasant H Bissa                                   |                           |   |                |            |
| 673 | Tripex Overseas Ltd.         | Naimish K Shah (Prop.: M/s. Naimish<br>K Shah - Cas) | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act, AO<br>order dated January 11,<br>2011 imposing a<br>penalty of Rs.5,00,000/-                                   |                | 14/01/2013 |
| 674 | Alka India Ltd.              | Right Finstock Pvt. Ltd.                             | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act, AO<br>order dated February<br>26, 2010. Penalty<br>amount Rs.5,00,000/-.                                       |                | 14/01/2013 |
|     |                              | Vishnubhai S Parikh                                  |                           |   |                |            |
|     |                              | Sanket H Shah  |                           |   |                |            |
| 675 | Sonkh Technologies Ltd.      | Classic Credit Ltd.                                  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act, AO<br>order dated April 22,<br>2003 and SAT Order<br>dated January 9, 2007.<br>Penalty amount<br>Rs.6,50,000/- | 24/SW/201<br>3 | 14/01/2013 |
|     |                              | Kirtikumar N Parekh,                                 |                           |   |                |            |
|     |                              | Kartik K Parekh                                      |                           |   |                |            |
|     |                              | Ketan V Parekh                                       |                           |   |                |            |

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| 676 | Sonkh Technologies Ltd.                  | Panther Investrade Ltd.                       | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act, AO<br>order dated April 22,<br>2003 and SAT Order<br>dated January 9, 2007.<br>Penalty amount<br>Rs.6,50,000/- | 25/SW/201<br>3 | 14/01/2013 |
|     |  | Kirtikumar N Parekh,                          |                           |   |                |            |
|     |  | Kartik K Parekh                               |                           |   |                |            |
|     |  | Ketan V Parekh                                |                           |   |                |            |
| 677 | Sonkh Technologies Ltd.                  | Panther Fincap and Management<br>Servies Ltd. | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act, AO<br>order dated April 22,<br>2003 and SAT Order<br>dated January 9, 2007.<br>Penalty amount<br>Rs.6,50,000/- | 29/SW/201<br>3 | 14/01/2013 |
|     |  | Navinchandra Parekh,                          |                           |   |                |            |
|     |  | Kirtikumar N Parekh,                          |                           |   |                |            |
|     |  | Kartik K Parekh                               |                           |   |                |            |
|     |  | Ketan V Parekh                                |                           |   |                |            |
| 678 | Sonkh Technologies<br>International Ltd. | Luminart Investments Ltd.                     | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act, AO<br>order dated April 22,<br>2003 and SAT Order<br>dated January 9, 2007.<br>Penalty amount<br>Rs.6,50,000/- | 28/SW/201<br>3 | 14/01/2013 |
|     |  | Ketan V Parekh,                               |                           |   |                |            |
|     |  | Mukesh Joshi,                                 |                           |   |                |            |
|     |  | Nitin Vijay Kapadia                           |                           |   |                |            |
|     |  | Visal H Pancholi                              |                           |   |                |            |

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| 679 | Sonkh Technologies International Ltd. | Triumph Securites Ltd.                                     | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated April 22, 2003 and SAT Order dated January 9, 2007. Penalty amount Rs.6,50,000/- | 23/SW/2013 | 14/01/2013 |
|     |                                       | Ketan V Parekh,  |                        |  |            |            |
|     |                                       | Dhiren Bhatia  |                        |  |            |            |
|     |                                       | Ami K Parekh   |                        |  |            |            |
| 680 | Sonkh Technologies International Ltd. | Gibs Computers Ltd. (formerly: Goldfish Computers Ltd.)    | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated April 22, 2003 and SAT Order dated January 9, 2007. Penalty amount Rs.1,50,000/- | 32/SW/2013 | 15/01/2013 |
|     |                                       | Ketan V Parekh   |                        |  |            |            |
|     |                                       | Kaushik C Shah   |                        |  |            |            |
| 681 | Sonkh Technologies International Ltd. | Netscape Software Ltd. (formerly: Nakshatra Software Ltd.) | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated April 22, 2003 and SAT Order dated January 9, 2007. Penalty amount Rs.1,50,000/- | 27/SW/2013 | 14/01/2013 |
|     |                                       | ketan V Parekh   |                        |  |            |            |
|     |                                       | Kaushik C Shah   |                        |  |            |            |
| 682 | Sonkh Technologies International Ltd. | N H Securities Ltd.  | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated April 22, 2003 and SAT Order dated January 9, 2007. Penalty amount Rs.1,50,000/- | 22/SW/2013 | 14/01/2013 |

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|     |                                       | Vinaychandra N Parekh,   |                        |   |            |            |
|     |                                       | Navinchandra N Parekh  |                        |   |            |            |
|     |                                       | Kirtikumar N Parekh  |                        |   |            |            |
| 683 | Sonkh Technologies International Ltd. | Chat Computers Ltd. (formerly: Chitrakut Computers Ltd.)           | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated April 22, 2003 and SAT Order dated January 9, 2007. Penalty amount Rs.1,50,000/-    | 26/SW/2013 | 14/01/2013 |
|     |                                       | Kirtikumar N Parekh  |                        |   |            |            |
|     |                                       | Ketan V Parekh   |                        |   |            |            |
| 684 | Sonkh Technologies International Ltd. | Triumph International Finance India Ltd. and                       | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated April 22, 2003. Penalty amount Rs.6,50,000/-  | 17/SW/2013 | 18/01/2013 |
|     |                                       | Dharmesh Doshi   |                        |   |            |            |
|     |                                       | Jatin Sarvaiya,  |                        |   |            |            |
|     |                                       | Dharmen Shah   |                        |   |            |            |
|     |                                       | A R Kapadia  |                        |   |            |            |
| 685 | Software Solutions India Ltd.         | Triumph International Finance India Ltd. and its directors and and | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated August 24, 2004 and SAT order dated November 24, 2006. Penalty amount Rs.1,00,000/- | 18/SW/2013 | 18/01/2013 |
|     |                                       | Jatin R Sarvaiya   |                        |   |            |            |
|     |                                       | Abdul Razzak H A Kapadia   |                        |   |            |            |
|     |                                       | Ganesh Mahatre (Executive Officer)                                 |                        |   |            |            |

|     |                                     |   |                        |  |             |            |
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| 686 | Bela Kayastha in Adani Exports Ltd. | Bela Kayastha in Adani Exports Ltd.                                   | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated July 19, 2010 imposed a penalty of Rs. 1,50,000/-    |             | 22/02/2013 |
| 687 | Arihant Securities                  | Arihant Securities  | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act  | 83/SW/2013  | 03/01/2013 |
| 688 | Tejash Ghelani                      | Tejash Ghelani  | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act  | 83/SW/2013  | 03/01/2013 |
| 689 | Prime Capital Markets Limited       | Jain Stock & Share Brokers Limited                                    | ERO                    | NON PAYMENT OF PENALTY IMPOSED BY AO   | C/6750/2013 | 13-03-2013 |
| 690 | Prime Capital Markets Limited       | Silverflag Trading Company Private Limited                            | ERO                    | NON PAYMENT OF PENALTY IMPOSED BY AO   | C/6751/2013 | 13-03-2013 |
| 691 | Prime Capital Markets Limited       | Machindranath Multi Trade Private Limited                             | ERO                    | NON PAYMENT OF PENALTY IMPOSED BY AO   | C/6749/2013 | 13-03-2013 |
| 692 | Prime Capital Markets Limited       | Fine Trade Merchantile Company Private Limited                        | ERO                    | NON PAYMENT OF PENALTY IMPOSED BY AO   | C/6752/2013 | 13-03-2013 |
| 693 | Prime Capital Markets Limited       | Pravin Sawant, Director of Machindranath Multi Trade Pvt. Ltd         | ERO                    | NON PAYMENT OF PENALTY IMPOSED BY AO   | C/6754/2013 | 13-03-2013 |
| 694 | Prime Capital Markets Limited       | Pravin Sawant, Director of Silverflag Trading Compant Private Limited | ERO                    | NON PAYMENT OF PENALTY IMPOSED BY AO   | C/6753/2013 | 13-03-2013 |
| 695 | Oasis Midea Matrix Ltd.             | Asif Chippa   | 9th ACMM Bandra Mumbai | 24(2) of SEBI Act, AO order dated November 13, 2009 imposed a penalty of Rs.2,00,000/- |             | 22/3/2013  |

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|-----|---|----------------------------------|---------------------------|---|-----------------------|------------|
| 696 | Oasis Media Matrix Ltd.                 | Vijay Hasmukhlal Shah            | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act, AO<br>order dated October 11,<br>2010                                      |                       | 22/3/2013  |
| 697 | Oasis Media Matrix Ltd.                 | Ashvin C Shah                    | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act, AO<br>order dated September<br>17, 2010. Penalty<br>amount Rs. 2,00,000/-. |                       | 22/3/2013  |
| 698 | Tasc Pharmaceuticals Ltd.               | Prem Thanvi                      | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act.<br>Penalty Rs. 1 lacs  | Yet to be<br>received | 17-04-2013 |
| 699 | M/s Kilpest India Ltd.                  | Pratik Sanghavi                  | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act.<br>penalty of Rs.5 Lakhs   | Yet to be<br>received | 17-04-2013 |
| 700 | M/s Prudential Pharmaceuticals<br>Ltd.  | Ushma Seth                       | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act.<br>penalty of Rs. Seven<br>lakhs   |                       | 17-04-2013 |
| 701 | Jindal Drilling and Industries<br>Ltd.. | M/s Samraadha Finstock Pvt. Ltd. | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act.<br>penalty of Rs. Twenty   |                       | 17-04-2013 |
|     |   | Manish Vora,                     |                           |   |                       | 17-04-2013 |
|     |   | Manoj Jain                       |                           |   |                       | 17-04-2013 |
|     |   | Jackey Fernandes                 |                           |   |                       | 17-04-2013 |
| 702 | M/s Oasis Media Matrix Ltd              | falgun shah                      | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act.<br>Penalty of Rs.3,00,000/-  |                       | 09-04-2013 |
| 703 | M/s Oasis Media Matrix Ltd              | harshad shah                     | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act.<br>Penalty amount Rs.<br>2,00,000/-.                                       |                       | 09-04-2013 |
| 704 | M/s Oasis Media Matrix Ltd              | bankesh bhavasar                 | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act.<br>Penalty amount Rs.  |                       | 09-04-2013 |
| 705 | Ransi Software India Ltd..              | Shri Kishore Thakkar             | 9th ACMM Bandra<br>Mumbai | 24(2) of SEBI Act.<br>Penalty amount<br>Rs.54,00,000/-  |                       | 09-04-2013 |

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| 706 | M/s Adani Exports Ltd.  | Mangeram Sharma  | 9th ACMM Bandra<br>Mumbai          | 24(2) of SEBI Act.<br>Penalty amount Rs.<br>1,00,000/-.  | 129/SW/20<br>13      | 10-04-2013 |
| 707 | M/s Softrak Technology Exports Ltd.                           | Sunil Gaglani  | 9th ACMM Bandra<br>Mumbai          | 24(2) of SEBI Act.<br>Penalty amount Rupees<br>Fifteen Lakhs   | 125/SW/20<br>13      | 10-04-2013 |
| 708 | IND Swift Ltd.  | Piyush Jhaveri   | 9th ACMM Bandra<br>Mumbai          | 24(2) of SEBI Act.<br>Penalty amount of<br>Rupees One Lakh<br>Twenty Five thousand.                  |                      | 10-04-2013 |
| 709 | SEBI Vs. Mahendra A. Shah in the matter of Ransi Software Ltd | Mahendra A. Shah   | 9th ACMM Bandra<br>Mumbai          | 24(2) of SEBI Act<br>September 30, 2005<br>(Penalty 54,00,000/-<br>(Rupees Fifty Four<br>Lakhs Only) |                      | 17-04-2013 |
| 710 | Vijay Singh Bhandari  | Axel Polymers Ltd.   | 9th ACMM Bandra<br>Mumbai          | 24(2) of the SEBI Act,<br>1992 for non-payment<br>of penalty of rs.<br>4,00,000/ (four lakh)         |                      | 18-04-2013 |
| 711 | Rose Valley Real Estate & Construction Ltd.                   | Rose Valley Real Estate & Construction Ltd.                | CMM, Calcutta<br>Bank Shall Court. | Issue of Debenture in<br>Violation of the<br>Companies Act and the<br>SEBI Act.                      | CC No.<br>14214/2013 | 25-04-2013 |
| 712 | Sterling Biotech Ltd  | Ashok Joshi  | 9th ACMM Bandra<br>Mumbai          | 24(2)  |                      | 17/05/2013 |
| 713 | Brijlaxmi Leasing & Finance Ltd.                              | Brijlaxmi Leasing and Finance Ltd. and its three directors | 9th ACMM Bandra<br>Mumbai          | 24(2)  |                      | 26/06/2013 |
| 714 | IND Swift Ltd.  | Bela Kayastha  | 9th ACMM Bandra<br>Mumbai          | 24(2)  |                      |            |
| 715 | Aditya Infosoft Ltd.  | Viral V Mewada   | 9th ACMM Bandra<br>Mumbai          | 24(2) of the SEBI Act.<br>1992 - Penalty<br>Rs.5,00,000  |                      | 12-07-2013 |

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| 716 | Prraneta Industries Ltd.                  | Shri Shil Baburao Suryavanshi              | 9th ACMM Bandra<br>Mumbai | Section 24(2) of SEBI<br>Act, 1992                            |                  |            |
| 717 | Prraneta Industries Ltd.                  | Mr. Prasad Tandel                          | 9th ACMM Bandra<br>Mumbai | Section 24(2) of SEBI<br>Act, 1992                            |                  |            |
| 718 | E Star Infotech Ltd.                      | 1. E Star Infotech Ltd.<br>2. Mahesh Thavi | 9th ACMM Bandra<br>Mumbai | Section 24(2) of SEBI<br>Act, 1992                            |                  |            |
| 719 | E Star Infotech Ltd.                      | Mahesh Thavi                               | 9th ACMM Bandra<br>Mumbai | Section 24(2) of SEBI<br>Act, 1992                            |                  |            |
| 720 | Konark Commerce and<br>Industries Limited | Ballabh Dass Daga                          | CMM, Calcutta             | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/24855/20<br>13 | 07-08-2013 |
| 721 | Limtex Investment Limited                 | Ballabh Dass Daga                          | CMM, Calcutta             | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/24857/20<br>13 | 07-08-2013 |
| 722 | Minolta Finance Limited                   | Ballabh Dass Daga                          | CMM, Calcutta             | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/24858/20<br>13 | 07-08-2013 |
| 723 | Parbati Holdings Limited                  | Ballabh Dass Daga                          | CMM, Calcutta             | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/24854/20<br>13 | 07-08-2013 |
| 724 | PSL Financial Services Limited            | Ballabh Dass Daga                          | CMM, Calcutta             | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/24856/20<br>13 | 07-08-2013 |
| 725 | Sarang Viniyog Limited                    | B N Das                                    | CMM, Calcutta             | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/26975/20<br>13 | 27-08-2013 |

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| 726 | Sangotri Constructions Limited | 1) Ankit Prachi Trading and Investments<br>2) Shri Subash Kumar Agarwala<br>3) Shri Vinay Kumar Verma<br>4) Shri Raj Kumar Tiwari<br>5) Shri Prakash Kumar Kanodia<br>6) Smt. Anjana Jain | CMM, Calcutta | 24(2) of SEBI Act,.Non<br><br>Payment of penalty<br><br>imposed by AO | C/26976/20<br><br>13 | 27-08-2013 |
|     |                                |   |               |   |                      |            |
|     |                                |   |               |   |                      |            |
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|     |                                |   |               |   |                      |            |
|     |                                |   |               |   |                      |            |
| 727 | Bolton Properties Limited      | 1. Albright Consultants Private Ltd.<br>2) Shri Dhruva Narayan Jha<br>3) Shri Anil Kumar Purohit  | CMM, Calcutta | 24(2) of SEBI Act,.Non<br><br>Payment of penalty<br><br>imposed by AO | C/26977/20<br><br>13 | 27-08-2013 |
|     |                                |   |               |   |                      |            |
|     |                                |   |               |   |                      |            |
| 728 | Sangotri Constructions Limited | Arun Kumar Gupta  | CMM, Calcutta | 24(2) of SEBI Act,.Non<br><br>Payment of penalty<br><br>imposed by AO | C/26978/20<br><br>13 | 27-08-2013 |
| 729 | Offshore Finvest Limited       | Pintu Dey   | CMM, Calcutta | 24(2) of SEBI Act,.Non<br><br>Payment of penalty<br><br>imposed by AO | C/26979/20<br><br>13 | 27-08-2013 |
| 730 | Limtex Investment Limited      | P. K. Agarwal   | CMM, Calcutta | 24(2) of SEBI Act,.Non<br><br>Payment of penalty<br><br>imposed by AO | C/26860/20<br><br>13 | 26/08/2013 |

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| 731 | M. P. Investment and<br>Consultancy Services Limited | P. K. Agarwal  | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/26859/20<br>13 | 26/08/2013 |
| 732 | Kay Vee Aar Limited                                  | P. K. Agarwal  | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/26858/20<br>13 | 26/08/2013 |
| 733 | Bolton Properties Limited                            | P. K. Agarwal  | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/26857/20<br>13 | 26/08/2013 |
| 734 | Blue Print Securities Limited                        | P. K. Agarwal  | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/26856/20<br>13 | 26/08/2013 |
| 735 | Sarang Viniyog Limited                               | 1. Marino fresh foods industries Ltd.<br>2. Shri Ashok Kumar Lath<br>3. Shri Rajesh Kumar Lath<br>4. Shri Deepak Jain  | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/27103/20<br>13 | 29/08/2013 |
| 736 | Twenty First Century (India)<br>Limited              | 1. Shyamlal Sultania<br>2. Pawan Kumar Sultania  | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/27104/20<br>13 | 29/08/2013 |
| 737 | Patriot Trading Company<br>Limited                   | 1) Apnapan Vyapaar Private Limited<br>2) Smt Anu Agarwal<br>3) Shri Karan Kochar<br>4) Shri Jagat Kochar<br>5) Shri Anup Kumar Giria<br>6) Shri Sanjay Kumar Giria | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/27105/20<br>13 | 29/08/2013 |

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| 738 | Bacchat Investment Limited           | 1) Poorva Trexim Private Limited<br>2) Shri Piyush Kumar Chhaparia<br>3) Shri Amit Dutta   | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/27106/20<br>13 | 29/08/2013 |
| 739 | Akshya Fiscal Services Limited       | 1) Goldwin Merchandise Private Limited<br>2) Shri Ganesh Sharma<br>3) Shri Amit Agarwal<br>4) Shri Satish Chandra Jain<br>5) Shri Raju Jain<br>6) Shri Sahil Jain<br>7) Shri Sandeep Satish Jain | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/27107/20<br>13 | 29/08/2013 |
| 740 | Sangotri Constructions Limited       | 1) Shyamlal Sultania<br>2) Pawan Kumar Sultania,   | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/27100/20<br>13 | 29/08/2013 |
| 741 | Oasis Cine Communications Limited    | 1) Shyamlal Sultania<br>2) Pawan Kumar Sultania,   | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/27101/20<br>13 | 29/08/2013 |
| 742 | Akshya Fiscal Services Limited       | 1) Destiny International Limited<br>2) Smt Renuka Bishnoi<br>3) Shri Kuldeep Bishnoi<br>4) Shri Chander Mohan Bishnoi<br>5) Shri Yashvant Rai  | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/27102/20<br>13 | 29/08/2013 |
| 743 | Twenty First Century (India) Limited | 1) Ashi Forge Private Limited<br>2) Shri Umesh Behera<br>3) Shri Kamala Kanta Jena<br>4) Shri Anjul Aggarwal<br>5) Smt. Deepanjali Aggarwal  | CMM, Calcutta | 24(2) of SEBI Act,.Non<br>Payment of penalty<br>imposed by AO | C/27108/20<br>13 | 29/08/2013 |





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| 751 | KRBL                          | Vasant Bissa  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2), AO order no PB/AO-01/ 2011 dated 25.01.2011<br>Penalty amt Rs. 8,00,000 /- (Rupees eight lacs only)      |              | 19-12-2013 |
| 752 | Eltrol Ltd                    | Kusum Deepak Rathod   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2), AO order no BM/AO-80/ 2012 dated 31.12.2012<br>Penalty amt Rs. 8,00,000 /- (Rupees eight lacs only)      |              | 19-12-2013 |
| 753 | Hit Kit Global Solutions Ltd  | Jayesh Shah   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2), AO order no BM/AO-133/ 2010 dated 30.12.2010<br>Penalty amt Rs. 8,00,000 /- (Rupees eight lacs only)     |              | 20-12-2013 |
| 754 | M/s Promact Plastics Limited. | Vinaykant Mohanlal Shah   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2), AO order no PPL/SKS/AO/02 2010 dated 14.09.2010<br>Penalty amt Rs. 3,00,000 /- (Rupees Three lacs only ) |              | 20-12-2013 |
| 755 | Parbati Holdings Ltd.         | 1) Ahilya Commercial Private Limited,<br>2) Shri Shravan Patwari,<br>3) Shri Deepak Marodia<br>4) Shri Rajiv Chowdhury. | CMM, Calcutta                             | 24(2) of SEBI Act, 1992   | C/47379/2013 | 16-12-2013 |

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| 756 | Brahmanand Himghar Ltd.                  | 1) Ahilya Commercial Private Limited,<br>2) Shri Shravan Patwari,<br>3) Shri Deepak Marodia<br>4) Shri Rajiv Chowdhury. | CMM, Calcutta | 24(2) | C/47378/20<br>13 | 16-12-2013 |
| 757 | Minolta Finance Limited                  | 1) Ahilya Commercial Private Limited,<br>2) Shri Shravan Patwari,<br>3) Shri Deepak Marodia<br>4) Shri Rajiv Chowdhury. | CMM, Calcutta | 24(2) | C/47377/20<br>13 | 16-12-2013 |
| 758 | Sarang Viniyog Limited                   | 1) Ahilya Commercial Private Limited,<br>2) Shri Shravan Patwari,<br>3) Shri Deepak Marodia<br>4) Shri Rajiv Chowdhury. | CMM, Calcutta | 24(2) | C/47375/20<br>13 | 16-12-2013 |
| 759 | Blue Print Securities Ltd.               | 1) Ahilya Commercial Private Limited,<br>2) Shri Shravan Patwari,<br>3) Shri Deepak Marodia<br>4) Shri Rajiv Chowdhury. | CMM, Calcutta | 24(2) | C/47374/20<br>13 | 16-12-2013 |
| 760 | Sangotri Construction Ltd.               | 1) Ahilya Commercial Private Limited,<br>2) Shri Shravan Patwari,<br>3) Shri Deepak Marodia<br>4) Shri Rajiv Chowdhury. | CMM, Calcutta | 24(2) | C/47373/20<br>13 | 16-12-2013 |
| 761 | M.P Investment Consultancy Services Ltd. | 1) Ahilya Commercial Private Limited,<br>2) Shri Shravan Patwari,<br>3) Shri Deepak Marodia<br>4) Shri Rajiv Chowdhury. | CMM, Calcutta | 24(2) | C/47444/20<br>13 | 16-12-2013 |
| 762 | Oasis Cine Communication Ltd.            | 1) Ahilya Commercial Private Limited,<br>2) Shri Shravan Patwari,<br>3) Shri Deepak Marodia<br>4) Shri Rajiv Chowdhury. | CMM, Calcutta | 24(2) | C/47445/20<br>13 | 16-12-2013 |
| 763 | Limtex Investment Ltd.                   | 1) Ahilya Commercial Private Limited,<br>2) Shri Shravan Patwari,<br>3) Shri Deepak Marodia<br>4) Shri Rajiv Chowdhury. | CMM, Calcutta | 24(2) | C/47478/20<br>13 | 16-12-2013 |

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| 764 | Shreenidhi Trading Company Ltd.     | 1) Anushree Tradelink Private Limited,<br>2) Shri Avijit Dey,<br>3) Shri Abhiset Basu,<br>4) Shri Anil Kumar Khemka | CMM, Calcutta | 24(2) | C/47053/20<br>13 | 16-12-2013 |
| 765 | Bachhat Investment and Finance Ltd. | 1) Anushree Tradelink Private Limited,<br>2) Shri Avijit Dey,<br>3) Shri Abhiset Basu,<br>4) Shri Anil Kumar Khemka | CMM, Calcutta | 24(2) | C/47052/20<br>13 | 16-12-2013 |
| 766 | Toplight Commercial Ltd.            | 1) Anushree Tradelink Private Limited,<br>2) Shri Avijit Dey,<br>3) Shri Abhiset Basu,<br>4) Shri Anil Kumar Khemka | CMM, Calcutta | 24(2) | C/47055/20<br>13 | 16-12-2013 |
| 767 | Twenty First Century (India) Ltd.   | 1) Anushree Tradelink Private Limited,<br>2) Shri Avijit Dey,<br>3) Shri Abhiset Basu,<br>4) Shri Anil Kumar Khemka | CMM, Calcutta | 24(2) | C/47057/20<br>13 | 16-12-2013 |
| 768 | G.R. Industries and Finance Ltd.    | 1) Anushree Tradelink Private Limited,<br>2) Shri Avijit Dey,<br>3) Shri Abhiset Basu,<br>4) Shri Anil Kumar Khemka | CMM, Calcutta | 24(2) | C/47054/20<br>13 | 16-12-2013 |
| 769 | Nageshwar Investment Ltd.           | 1) Anushree Tradelink Private Limited,<br>2) Shri Avijit Dey,<br>3) Shri Abhiset Basu,<br>4) Shri Anil Kumar Khemka | CMM, Calcutta | 24(2) | C/47050/20<br>13 | 16-12-2013 |

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| 770 | Oasis Cine Communication Ltd.    | 1) Anushree Tradelink Private Limited,<br>2) Shri Avijit Dey,<br>3) Shri Abhiset Basu,<br>4) Shri Anil Kumar Khemka      | CMM, Calcutta | 24(2) | C/47051/20<br>13 | 16-12-2013 |
| 771 | Stenly Credit Capital Ltd.       | 1) Anushree Tradelink Private Limited,<br>2) Shri Avijit Dey,<br>3) Shri Abhiset Basu,<br>4) Shri Anil Kumar Khemka      | CMM, Calcutta | 24(2) | C/47056/20<br>13 | 16-12-2013 |
| 772 | Amluckie Investment Company Ltd. | 1) Anushree Tradelink Private Limited,<br>2) Shri Avijit Dey,<br>3) Shri Abhiset Basu,<br>4) Shri Anil Kumar Khemka      | CMM, Calcutta | 24(2) | C/47058/20<br>13 | 16-12-2013 |
| 773 | Nageshwar investment Ltd         | 1) Swaranganga Trading Private Limited,<br>2) Shri Pradip Dey,<br>3) Shri Abhiset Basu, and<br>4) Shri Anil Kumar Khemka | CMM, Calcutta | 24(2) | C/47049/20<br>13 | 16-12-2013 |
| 774 | Sangotri Constructions Ltd.      | 1) Swaranganga Trading Private Limited,<br>2) Shri Pradip Dey,<br>3) Shri Abhiset Basu, and<br>4) Shri Anil Kumar Khemka | CMM, Calcutta | 24(2) | C/47045/20<br>13 | 16-12-2013 |
| 775 | Amluckie Investment Capital Ltd. | 1) Swaranganga Trading Private Limited,<br>2) Shri Pradip Dey,<br>3) Shri Abhiset Basu, and<br>4) Shri Anil Kumar Khemka | CMM, Calcutta | 24(2) | C/47048/20<br>13 | 16-12-2013 |
| 776 | Oasis Cine Communication Ltd.    | 1) Swaranganga Trading Private Limited,<br>2) Shri Pradip Dey,<br>3) Shri Abhiset Basu, and<br>4) Shri Anil Kumar Khemka | CMM, Calcutta | 24(2) | C/47047/20<br>13 | 16-12-2013 |

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| 777 | Twenty First Century (India) Ltd. | 1) Swaranganga Trading Private Limited,<br>2) Shri Pradip Dey,<br>3) Shri Abhiset Basu, and<br>4) Shri Anil Kumar Khemka                               | CMM, Calcutta | 24(2) | C/47046/20<br>13 | 16-12-2013 |
| 778 | G.R. industries and Finance Ltd.  | 1) Swaranganga Trading Private Limited,<br>2) Shri Pradip Dey,<br>3) Shri Abhiset Basu, and<br>4) Shri Anil Kumar Khemka                               | CMM, Calcutta | 24(2) | C/47044/20<br>13 | 16-12-2013 |
| 779 | Shreenidhi Trading Company Ltd.   | 1) M Bhiwaniwala & Co.<br>2) Madhu Bhiwaniwala (Prop)  | CMM, Calcutta | 24(2) | C/47121/20<br>13 | 16-12-2013 |
| 780 | Twenty First Century (India) Ltd. | 1) M Bhiwaniwala & Co.<br>2) Madhu Bhiwaniwala (Prop)  | CMM, Calcutta | 24(2) | C/47120/20<br>13 | 16-12-2013 |
| 781 | Rohan Finance Ltd.                | 1) M Bhiwaniwala & Co.<br>2) Madhu Bhiwaniwala (Prop)  | CMM, Calcutta | 24(2) | C/47119/20<br>13 | 16-12-2013 |
| 782 | Oasis Cine Communication Ltd.     | 1) M Bhiwaniwala & Co.<br>2) Madhu Bhiwaniwala (Prop)  | CMM, Calcutta | 24(2) | C/47118/20<br>13 | 16-12-2013 |
| 783 | Stenly Credit Capital Ltd.        | 1) M Bhiwaniwala & Co.<br>2) Madhu Bhiwaniwala (Prop)  | CMM, Calcutta | 24(2) | C/47117/20<br>13 | 16-12-2013 |
| 784 | Pooja Meghnani                    | Pooja Meghnani   | CMM, Calcutta | 24(2) | C/47376/20<br>13 | 16-12-2013 |
| 785 | Parbati Holdings Ltd.             | 1) Ahilya Commercial Private Limited,<br>2) Shri Shravan Patwari,<br>3) Shri Deepak Marodia<br>4) Shri Rajiv Chowdhury.                                | CMM, Calcutta | 24(2) | C/47379/20<br>13 | 16-12-2013 |
| 786 | Sangotri Constructions Limited    | 1) Sanyog Commodities Private Limited,<br>2) Shri Debanshu Bera,<br>3) Shri Debendra Nath Paira,<br>4) Shri Shravan Sharma,<br>5) Shri Rakesh Agarwal. | CMM, Calcutta | 24(2) | C/45338/20<br>13 | 12/05/2013 |

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| 787 | Bolton Properties Limited                      | 1) Godawari Commerce Private Limited,<br>2) Shri Bimal Kumar Joshi,<br>3) Shri Anil Kumar Purohit,<br>4) Shri Sushil Kumar Purohit. | CMM, Calcutta                 | 24(2) | C/45337/2013 | 12/05/2013 |
| 788 | Bolton Properties Limited                      | 1) Sirpur Marketing Private Limited,<br>2) Shri Bijendra Joshi,<br>3) Shri Anil Kumar Purohit.                                      | CMM, Calcutta                 | 24(2) | C/45339/2013 | 12/05/2013 |
| 789 | S. T. Services Limited                         | 1) Kamini Vyapaar Private Limited,<br>2) Shri Sanjib Guha,<br>3) Shri Rajendra Prasad.  | CMM, Calcutta                 | 24(2) | C/45372/2013 | 12/05/2013 |
| 790 | Sangotri Constructions Limited                 | 1) Mukesh Dokania and Company,<br>2) Mukesh Dokania   | CMM, Calcutta                 | 24(2) | C/45373/2013 | 12/05/2013 |
| 791 | Brels Infotech Limited                         | 1) S K Khemka,<br>2) S K Khemka   | CMM, Calcutta                 | 24(2) | C/45374/2013 | 12/05/2013 |
| 792 | Vision Organics Ltd.                           | Smt. Shilpa Dave  | 38th Court of ASJ, Gr. Mumbai | 24(2) |              | 15/01/2014 |
| 793 | Indo Pacific Software and Entertainment Ltd.   | Bhaves Prakash Pabari   | 38th Court of ASJ, Gr. Mumbai | 24(2) |              | 15/01/2014 |
| 794 | SKS Logistics Ltd. (formerly: SKS (Ship) Ltd.) | Mahesh Bissa  | 38th Court of ASJ, Gr. Mumbai | 24(2) |              | 13/01/2014 |
| 795 | SKS Logistics Ltd. (formerly: SKS (Ship) Ltd.) | Mehul Shah  | 38th Court of ASJ, Gr. Mumbai | 24(2) |              | 13/01/2014 |
| 796 | Esquire Money Guarantee Ltd.                   | Esquire Money Guarantee Ltd. and its directors Mr. Suresh Jajodia and Mr. M D Dalal   | 38th Court of ASJ, Gr. Mumbai | 24(2) |              | 13/01/2014 |

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| 797 | K Sera Sera Productions Ltd<br>Penalty of Rs. 75,000/-<br>Amount recovered by Recovery<br>Division | 1. M/s Galaxy Broking Ltd.<br>2. Bhavik Amrutlal Vaza<br>3. Haresh Kumar I Tejani<br>4. Bahavna M Ashar<br>5. Anil A Gandhi<br>6. Sanjay Manharll Sanghvi<br>7. Sailesh V Vaid | 39th Court of<br>Sessions, Greater<br>Mumbai    | 24(2)   | Cc No.<br>9/2014  | 15/01/2014 |
| 798 | E Star Infotech Limited  | Vipul R Jain   | 39th Court of<br>Sessions, Greater<br>Mumbai    | 24(2)   | Cc No.<br>8/2014  | 15/01/2014 |
| 799 | E Star Infotech Limited  | Rameshchandra Jain   | 39th Court of<br>Sessions, Greater<br>Mumbai    | 24(2)   | Cc No.<br>7/2014  | 15/01/2014 |
| 800 | E Star Infotech Limited  | Piyush S Shah  | 39th Court of<br>Sessions, Greater<br>Mumbai    | section 11C(3) r/w<br>11C(2) of SEBI Act,<br>1992 | Cc No.<br>13/2014 | 15/01/2014 |
| 801 | Betala Global Securities Ltd   | Piyush Shah  | 39th SEBI Special<br>Court , Kalagoda<br>Mumbai | 24(2)   |                   | 15/01/2014 |
| 802 | Genus Commu Trade Pvt Ltd.   | Sunil Ratilal Zaveri   | 39th SEBI Special<br>Court , Kalagoda<br>Mumbai | 24(2)   |                   | 15/01/2014 |

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| 803 | Shalimar Production Ltd                                      | Madhusudhan C. Thakkar                    | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              |            | 15/01/2014  |
| 804 | KRBL   | Naresh N Shah                             | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              |            | 15/01/2014  |
| 805 | India Poly Spin Ltd  | M/s Right Finstock Pvt Ltd                | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              |            | 15/01/2014  |
| 806 | Parsoli Corporation Ltd.                                     | 1. Mohammedyunus Mohammedhabib Sareshwala | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              | 16 of 2014 | 15/01/2014  |
| 807 | Parsoli Corporation Ltd.                                     | 2.Saleha Yunus Sareshwala                 | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              | 14 of 2014 | 15/01/2014  |
| 808 | Parsoli Corporation Ltd.                                     | 3. Aaliya Sareshwala                      | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              | 13 of 2014 | 15/01/2014  |
| 809 | Parsoli Corporation Ltd.                                     | 4. Juveria Puthawala                      | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              | 17 of 2014 | 15/01/2014  |
| 810 | Parsoli Corporation Ltd.                                     | 5. Vajiha Talha Sareshwala                | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              | 15 of 2014 | 15/01/2014  |
| 811 | 11 scrips  | Bhavesh Jain & Rakesh Jain                | Sessions Court                            | 24(2)              | 21/2014    | 15/01/2014  |
| 812 | Asian Star Company Ltd.                                      | Nagendra Singhi                           | Sessions Court                            | 24(2)              | /2014      | 15/01/2014  |
| 813 | Alpha Hi Tech Fuel Ltd.                                      | Manojbhai Bhavsar Kanhiyalal              | Sessions Court                            | 24(2)              | 20/2014    | 15/01/2014  |
| 814 | Allcargo Global Logisitics Ltd.,<br>Unity Infraprojects Ltd. | Suresh Hanswal                            | Sessions Court                            | 24(2)              |            | 15/01/2014  |
| 815 | Prem Chand Batra   | Prem Chand Batra                          | Tis Hazari                                | 24(2)              |            | 02/02/2014  |
| 816 | GHCL   | Mr. Manohar Ram                           | Sessions Court at Gr. Mumbai              | 24(2) of SEBI Act, |            | 25/03/ 2014 |

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| 817 | Datapro Information technology Ltd.                                | 1. Datapro Electronics Private Limited<br>2. Rajeev Arora<br>3. Hiralal Arora<br>4. Nilesh Raheja<br>5. Sanjeev Bansal<br>6. Ashok Agarwal<br>7. Rohit Arora                  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 27/03/2014 |
| 818 | of RTS Power corporation Ltd.                                      | Ms. Chetna Patel  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 26/03/2014 |
| 819 | Devine Multimedia (India) Ltd. (formerly: Kaliedoscope Films Ltd.) | 1. Devine Multimedia (India) Ltd. (formerly: Kaliedoscope Films Ltd.)<br>2. Smita Pandya<br>3. Lokanath Suryanarayan Mishra<br>4. Prakash Biharilal Dhebhar<br>5. Harish Jain | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 26/03/2014 |
| 820 | Oasis Media Matrix Ltd.  | Anil D Modi   | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 26/03/2014 |
| 821 | Hit Kit Global Solutions Limited                                   | 1. Shreehari Hira Stock Broking Pvt. Ltd.<br>2. Shri Shivkumar Harikishan Bissa<br>3. Shri mahesh Kumar H Bissa<br>4. Smt. Sarla Vasant Bissa                                 | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 28/03/2014 |
| 822 | T Spiritual World Ltd.   | Chandrakant Patel.  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 28/03/2014 |
| 823 | Clutch Auto Ltd.   | Shri Hari Krishna Yannam  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 26/03/2014 |
| 824 | Eltrol Ltd   | Tarun V Shah  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 26/03/2014 |
| 825 | Vijay Textiles Ltd.  | Mr. Sachin Patil  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 25/03/2014 |
| 826 | Vijay Textiles Ltd.  | Mr. Umesh Choukekar   | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 25/03/2014 |

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| 827 | Vijay Textiles Ltd.                             | Mr. Amar Adhav   | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 25/03/2014 |
| 828 | of Vijay Textiles Ltd.                          | Mr. Harish Sisodia   | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 25/03/2014 |
| 829 | Alpha Hi Tech Fuel Ltd.                         | Ms. Bhanuben J Shah  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 25/03/2014 |
| 830 | Alpha Hi Tech Fuel Ltd.                         | Mr. Ramesh K Jain  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 26/03/2014 |
| 831 | M/s. Rajesh N Jhaveri (Prop.: Gautam N Jhaveri) | M/s. Rajesh N Jhaveri (Prop.: Gautam N Jhaveri)  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 26/03/2014 |
| 832 | Murli Industries Ltd.                           | 1. Sunayana Commercial Pvt. Ltd.<br>2. Anil Goyal<br>3. Anjana Goyal                               | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 28/03/2014 |
| 833 | Asian Star Ltd.                                 | Dilip Rathore  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, | 112/2014   | 27/03/2014 |
| 834 | Innovision E-Commerce Ltd.                      | 1. Innovision E Commerce Limited<br>2. Mr. Birju Kumar Roy   | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 27/03/2014 |
| 835 | Somani Cement Ltd.                              | Rameshchandra K Jain   | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 26/03/2014 |
| 836 | Fast Track Entertainment Ltd.                   | Ravi Panchal   | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, | MA/52/2014 | 25/03/2014 |
| 837 | Adani Exports Ltd.                              | Falguni P Shah   | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 25/03/2014 |
| 838 | Sumeet Industries Ltd.                          | 1. Cosmo Corporate Services Ltd.<br>2. Danish Kumar<br>3. Rakesh Kumar Mishra<br>4. Ram Dutt Joshi | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 25/03/2014 |
| 839 | KRBL Ltd.                                       | 1. DPS Shares & Securities Pvt. Ltd.<br>2. Pratik Shah<br>3. Sujal Shah<br>4. Dinesh Masalia       | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |            | 25/03/2014 |

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| 840 | Optimates Textiles Industries Ltd. | 1. Optimates Textiles Industries Ltd.<br>2. Sudhir Jain<br>3. Anoop Agarwal<br>4. BK Jain<br>5. Sunil Agarwal<br>6. Hari Beria<br>7. Sharad Sogani<br>8. Mahesh Ladha<br>9. Subhash Patle<br>10. Renu Singh<br>11. Mohit Brey<br>12. Mahendra Singh   | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |          | 26/03/2014 |
| 841 | G-Tech Info Training Ltd.          | 1. Prasad Tandel<br>2. Prakash D 'Douza<br>3. Prashant Narvekar<br>4. Ashok Sonu Bhagat<br>5. Sandhya Sirish Shah<br>6. Pravina Chandrakant Shah<br>7. Sicorp Finlease Ltd.<br>8. Sirish Shah<br>9. Sandhya Sirish Shah<br>10. Pravina Chandrakant Shah<br>11. Hitesh Kumar,(Harkishandas Shah),<br>Ketan Navinchandra Shah, Shila Baburao Suryavanshi, Ravikant Sakharam Surve | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |          | 27/03/2014 |
| 842 | Pyramid Saimira Theaters Ltd.      | Piyush M Kanungo  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, | 114/2014 | 26/03/2014 |
| 843 | Havells India Ltd.                 | Bela H Kayastha   | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |          | 26/03/2014 |
| 844 | KRBL Ltd.                          | Jignesh Shah  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |          | 25/03/2014 |

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| 845 | Vijay Textiles Ltd.                       | Deepak Todkar  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 27/03/2014 |
| 846 | Today's Writing Products Ltd.             | Deepak Todkar  | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 27/03/2014 |
| 847 | Cauvery Software Engineering Systems Ltd. | 1. Cauvery Software Engineering Systems Ltd. 2. Dwarkadas B Negandhi 3. Mr. Anoop Saxena | Sessions Court at Gr. Mumbai | 24(2) of SEBI Act, |  | 28/03/2014 |
| 848 | Adani Exports Ltd.                        | Mahesh Bissa   | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 849 | Bodal Chemicals Ltd.                      | Foram Enterprise   | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 850 | Hindustan Bio Sciences Ltd.               | Yogesh Ambekar   | Sessions Court               | 24(2) of SEBI Act, |  | 29.03.2014 |
| 851 | Somplast Leather Industries Ltd.          | Amit Shah  | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 852 | Tulip IT Services Ltd.                    | Vivek Kumar  | Sessions Court               | 24(2) of SEBI Act, |  | 29.03.2014 |
| 853 | Tulip IT Services Ltd.                    | Ganpati Investments  | Sessions Court               | 24(2) of SEBI Act, |  | 29.03.2014 |
| 854 | Jindal Drilling and Industries Ltd.       | Chirag Tanna   | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 855 | Platinum Corporation Ltd.                 | Pratik R Shah  | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 856 | Millennium Cybertech Ltd.                 | Amit Goel  | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 857 | Asian Star Company Ltd.                   | Suresh Hanswal   | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 858 | Zigma Software Ltd.                       | DPS Shares and Securities Pvt. Ltd.  | Sessions Court               | 24(2) of SEBI Act, |  | 29.03.2014 |
| 859 | Allcargo Global Logistics Ltd.            | Rajnish B Jain   | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 860 | Millennium Cybertech Ltd.                 | Ramesh Arora   | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 861 | Millennium Cybertech Ltd.                 | Bimla Gupta  | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 862 | KRBL Ltd.                                 | Shri Parshwa Finance   | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 863 | GK Consultants Ltd.                       | Ahilya Commercial Pvt. Ltd.  | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 864 | Parsoli Corporation Ltd.                  | Amin Distributors  | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 865 | JK Industries Ltd.                        | Rajesh Panchal   | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 866 | Shiva Cements Ltd.                        | Swaraj Enterprise Pvt. Ltd.  | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 867 | Ind Tra Deco Ltd.                         | Jay Shah   | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 868 | Kolar Biotech Ltd.                        | Vinod Hingorani  | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 869 | KRBL Ltd.                                 | Bela H Kayastha  | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |
| 870 | Millennium Cybertech Ltd.                 | SJ Securities Pvt. Ltd.  | Sessions Court               | 24(2) of SEBI Act, |  | 28.03.2014 |

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| 871 | JIK Industries Ltd.                     | Ashok Bhagat                       | Sessions Court                            | 24(2) of SEBI Act, |          | 28.03.2014 |
| 872 | T Spiritual World Ltd                   | Bharat Patel                       | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 28.03.2014 |
| 873 | Indo Pacific Software Entertainment Ltd | Dilip Hanmant Jambhale             | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 24.03.2014 |
| 874 | Genus Commu Trade Pvt. Ltd              | DPS Shares and Securities Pvt. Ltd | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 24.03.2014 |
| 875 | Prudential Stock and Securities Ltd     |                                    | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 24.03.2014 |
| 876 | Nandan Exim Ltd                         | Amit Shantilal Mehta               | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 27.03.2014 |
| 877 | Systel Infotech Ltd                     | Amrut Securities Ltd               | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 24.03.2014 |
| 878 | Prudential Pharmacueticals Ltd          | Claud Monsurate                    | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 28.03.2014 |
| 879 | Empower Industries Ltd                  | Shila Suryavanshi                  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, | 84/2014  | 26.03.2014 |
| 880 | Gemini Communications Ltd               | Eswaran Annamalai                  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 28.03.2014 |
| 881 | RTS Power Corporation Ltd               | Suresh Hanswal                     | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, | 115/2014 | 27.03.2014 |

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| 882 | Saarc Net Ltd   | Rameshchandra K Jain       | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |             | 24.03.2014 |
| 883 | Innovision e-commerce Ltd   | M/s Right Finstock Pvt Ltd | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |             | 26.03.2014 |
| 884 | E star Infotech Ltd   | Tushar Jhaveri             | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |             | 24.03.2014 |
| 885 | Nova Gold Petro   | Osian LPG                  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |             | 28.03.2014 |
| 886 | Shree Yaax Pharma & Cosmetics Ltd   | Prashant Narvekar          | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |             | 26.03.2014 |
| 887 | Shree Yaax Pharma & Cosmetics Ltd   | Prashant Narvekar          | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |             | 28.03.2014 |
| 888 | Systel Infotech Ltd   | Systel Infotech Ltd        | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, | 104 of 2014 | 26.03.2014 |
| 889 | Sheetal Kaam in Axon Infotech Ltd.  | Sheetal Kadam              | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, | 206/SW/2013 | 12.03.2013 |
| 890 | Aarti drug Havellis India Ltd , Lyka Labs Ltd ,Nirma Ltd and Tasc Pha Ltd | Bela H Kaystha             | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |             | 24.03.2014 |
| 891 | Tripex Overseas Ltd   | Tejash Jayantila Shah      | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |             | 26.03.2014 |
| 892 | Action Financial Services (India ) Ltd                                    | Vikramsingh B. Gohil       | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |             | 26.03.2014 |

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| 893 | G Tech Info Training Ltd    | Prasad Tandel   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act,              |          | 24.03.2014 |
| 894 | OMML                        | Varshaben Shah  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act,              |          | 26.03.2014 |
| 895 | OMML                        | Amit Bhavsar  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act,              |          | 26.03.2014 |
| 896 | Adani Exports Ltd           | Nrupesh C Shah  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act,              | 82/2014  | 28.03.2014 |
| 897 | Aarti Drugs & Others        | Devang Dedia  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act,              |          | 27.03.2014 |
| 898 | Punjab Woolcombers Ltd.     | 1. Punjab Woolcombers Ltd.<br>2. Smt. Neelam Kumar Oswal<br>Chairman & MD | Sessions Court,<br>Mumbai                 | 20(2) Depositories Act,<br>1996 |          | 28.3.2014  |
| 899 | RTS Power Corporation India | Mannalal Jitendra   | Sessions Court,<br>Mumbai                 | 24(2) of SEBI Act,              | 117/2014 | 27.3.2014  |
| 900 | Genus Commu Trade Limited   | Ramesh Chandra Keshrimal Jain   | Sessions Court,<br>Mumbai                 | 24(2) of SEBI Act,              | 85/2014  | 26.3.2014  |
| 901 | Zigma Software Ltd.         | Parasmal Rampuria   | Sessions Court,<br>Mumbai                 | 24(2) of SEBI Act,              | 116/2014 | 27.3.2014  |
| 902 | Mukerian Papers Ltd.        | 1. Mukerian Papers Ltd<br>2. Smt. Neelam Kumar Oswal<br>Chairmanm & MD    | Sessions Court,<br>Mumbai                 | 20(2) Depositories Act,<br>1996 | 78/2014  | 27.3.2014  |

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| 903 | Parsoli Corporation Ltd        | 1. M/s Galaxy Broking Ltd.<br>2. Bhavik Amrutlal Vaza<br>3. Haresh Kumar I Tejani<br>4. Bahavna M Ashar<br>5. Anil A Gandhi<br>6. Sanjay Manharll Sanghvi<br>7. Sailesh V Vaid   | Sessions Court,<br>Mumbai | 24(2) of SEBI Act,              |  | 26.03.2014 |
| 904 | OMML Ltd (II)                  | Jatin Shah   | Sessions Court,<br>Mumbai | 24(2) of SEBI Act,              |  | 27.03.2014 |
| 905 | OMML Ltd (II)                  | Vipul J Bhavsar  | Sessions Court,<br>Mumbai | 24(2) of SEBI Act,              |  | 27.03.2014 |
| 906 | Enrich Industries Ltd          | Orbit Securities Ltd.<br>2. Samir Rohit Kumar Shah<br>3. Manisha Samir Shah  | Sessions Court,<br>Mumbai | 24(2) of SEBI Act,              |  | 26.03.2014 |
| 907 | Dharmendra Industried Limited  | Dharmendra Industried Limited<br>2. Dharnendra Babulal Gandhi<br>3. Navinchandra Babulal Gandhi<br>4. Bhupendra Babulal Gandhi   | Sessions Court,<br>Mumbai | 20(2) Depositories Act,<br>1996 |  | 28.03.2014 |
| 908 | S. S Organics Ltd.             | 1. S. S Organics Ltd.<br>2. Sunanda Reddy Vongumalle<br>Narasimha<br>3. Ramachandra Gupta Pabbisetty<br>4. Vankineni Sai Sudhakar<br>5. Appasani Ravi Kumar<br>6. Sadasiv Reddy Devagudi<br>7. Narravula Gangi Reddy<br>8. Vidyasagar Devabhaktuni<br>9. Sumanth Simha vankineni<br>10. Venkataramana Reddy Bodi<br>11. Gowtham Vongumalli Reddy | Sessions Court,<br>Mumbai | 20(2) Depositories Act,<br>1996 |  | 28.03.2014 |
| 909 | Bhuvan Tripura Industries Ltd. | 1. Bhuvan Tripura Industries Ltd.<br>2. Divyanshu Tribhuvanlal Vaishnav  | Sessions Court,<br>Mumbai | 20(2) Depositories Act,<br>1996 |  | 28.03.2014 |

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| 910 | Gujarat Aqua Industries Ltd.                | 1. Gujarat Aqua Industries Ltd.<br>2. Jayeshbhai Bhailal Patel<br>3. Anusuya Jayesh Patel<br>4. Deepak Shantilal Patel<br>5. Kulin Bhailal Vyas | Sessions Court,<br>Mumbai | 20(2) Depositories Act,<br>1996 |          | 28.03.2014 |
| 911 | Alexcon Faomcast Limited                    | 1. Alexcon Faomcast Limited<br>2. Kiran P Dalal   | Sessions Court,<br>Mumbai | 20(2) Depositories Act,<br>1996 |          | 27.03.2014 |
| 912 | Usha Ispat Limited                          | 1. Usha Ispat Limited<br>2. Rajkumar Gupta<br>3. Rajendra Prasad Sharma<br>4. Amit Kumar  | Sessions Court,<br>Mumbai | 20(2) Depositories Act,<br>1996 |          | 28.03.2014 |
| 913 | Choksi Tube Company                         | 1. Choksi Tube Company Limited<br>2. Mahipendra Singh Prithvirajsingh Parmar<br>3. Shaunak Harshad Choksi<br>4. Himanshu Harshad Choksi         | Sessions Court,<br>Mumbai | 20(2) Depositories Act,<br>1996 |          | 27.03.2014 |
| 914 | Synthetics and Chemicals Limited            | 1. Synthetics and Chemicals Limited<br>2. Ajay Suresh Kilachand<br>3. Suresh Tulsidas Kilachand<br>4. Sunil Dutt Sharma                         | Sessions Court,<br>Mumbai | 20(2) Depositories Act,<br>1996 |          | 27.03.2014 |
| 915 | Zillion Pharmachem Limited                  | 1. Zillion Pharmachem Limited<br>2. Harshadray Purshotamdas Bhatt<br>3. Nikulsinh Dashrathsinh Chudasama<br>4. Dilipbhai Purshotamdas Bhatt     | Sessions Court,<br>Mumbai | 20(2) Depositories Act,<br>1996 |          | 28.03.2014 |
| 916 | Surya Agroils Ltd.                          | 1. Surya Agroils Ltd.<br>2. Ashok Kumar Gupta   | Sessions Court,<br>Mumbai | 20(2) Depositories Act,<br>1996 | 121/2014 | 27.03.2014 |
| 917 | GDR conversions of Pentamedia Graphics Ltd. | 1. Abor Vitae Investments Ltd.<br>2. Swarnalata Ghoorbin<br>3. Denis Sek Sum<br>4. Natrajan Mahalingam<br>5. Reaz Noormamode                    | Sessions Court,<br>Mumbai | 24(2) of SEBI Act,              | 80/2014  | 25.03.2014 |
| 918 | Hit Kit Global Solutions Limited            | Jayprakash Jain   | Sessions Court,<br>Mumbai | 24(2) of SEBI Act,              | 70/2014  | 25.03.2014 |

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| 919 | Hit Kit Global Solutions Limited               | 1. Galaxy Broking Limited<br>2. Bhavik Amrutlal Vaza<br>3. Hareshkumar L. Tejani<br>4. Anil A Gandhi<br>5. Sanjay Manharlal<br>6. Shalesh D. Ved | Sessions Court,<br>Mumbai | 24(2) of SEBI Act, | 73/2014        | 25.03.2014 |
| 920 | GDR conversions of Silverline Technologies Ltd | 1. Indasia Holderings Limited<br>2. Sushil Kumar Jogoo<br>3. Sunil Pranlal Purushotam Sheth  | Sessions Court,<br>Mumbai | 24(2) of SEBI Act, |                | 26.03.2014 |
| 921 | GDR conversions of Pentamedia Graphics Ltd.    | 1. Indasia Holderings Limited<br>2. Sushil Kumar Jogoo<br>3. Sunil Pranlal Purushotam Sheth  | Sessions Court,<br>Mumbai | 24(2) of SEBI Act, |                | 26.03.2014 |
| 922 | Millennium Cybertech Ltd.                      | 1. Zenith Estates Ltd.<br>2. Abhijit Kanth<br>3. Dharemnder Gupta<br>4. Manju Gupta  | Sessions Court,<br>Mumbai | 24(2) of SEBI Act, | 129 of<br>2014 | 27.03.2014 |
| 923 | KRBL Ltd.                                      | 1. Manoj Jhaveri Stock Broking Ltd.<br>2. Manoj Jhaveri<br>3. Alok A Jain<br>4. Pramila M Jhaveri  | Sessions Court,<br>Mumbai | 24(2) of SEBI Act, | 69/2014        | 25.03.2014 |
| 924 | Rich Universe Network Ltd.                     | 1. Anushikha Investments Pvt.Ltd.,<br>2. Deepak Jhunhunwala<br>3. Sanjay Jhunhunwala   | Sessions Court,<br>Mumbai | 24(2) of SEBI Act, | 106/2014       | 26.03.2014 |
| 925 | Netvision Web Technologies                     | Narendra Bhikubhai Gohil   | Sessions Court,<br>Mumbai | 24(2) of SEBI Act, | 57/2014        | 25.03.2014 |
| 926 | Flawless Diamond India Ltd.                    | 1. Flawless Diamond India Ltd.<br>2. Kamal U Jain<br>3. Bhavar U Jain<br>4. Deepak K parekh<br>5. Gautam Banerjee<br>6. Rajeev Kamdar            | Sessions Court,<br>Mumbai | 24(2) of SEBI Act, | 32/2014        | 24.03.2014 |
| 927 | M/s Flawless Diamond India Limited             | Akhilesh Kamla Prasad  | Sessions Court,<br>Mumbai | 24(2) of SEBI Act, | 30/2014        | 24.03.2014 |

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| 928 | M/s Flawless Diamond India Limited          | Balasaheb J Kamble   | Sessions Court, Mumbai | 24(2) of SEBI Act,     | 31/2014 | 24.03.2014 |
| 929 | M/s Flawless Diamond India Limited          | Dilip A Pawar  | Sessions Court, Mumbai | 24(2) of SEBI Act,     | 39/2014 | 24.03.2014 |
| 930 | M/s Flawless Diamond India Limited          | Jagadish R Jani  | Sessions Court, Mumbai | 24(2) of SEBI Act,     | 36/2014 | 24.03.2014 |
| 931 | Era Constructions                           | Vijay Rathod   | Sessions Court, Mumbai | 24(2) of SEBI Act,     | 29/2014 | 24.03.2014 |
| 932 | Era Constructions                           | Tejash Gehalni   | Sessions Court, Mumbai | 24(2) of SEBI Act,     |         | 24.03.2014 |
| 933 | betala Global Securities Ltd                | Dimple Shah  | Sessions Court, Mumbai | 24(2) of SEBI Act,     | 34/2014 | 24.03.2014 |
| 934 | Highland Industries Ltd                     | Prashant Narvekar  | Sessions Court, Mumbai | 24(2) of SEBI Act,     | 47/2014 | 24.03.2014 |
| 935 | OMML Ltd (I)                                | Ramesh Jain  | Sessions Court, Mumbai | 24(2) of SEBI Act,     |         | 24.03.2014 |
| 936 | M/s Alka Securities Ltd                     | Brijesh Kothari  | Sessions Court, Mumbai | 24(2) of SEBI Act,     | 48/2014 | 24.03.2014 |
| 937 | Parsoli Corporation Ltd                     | 1. Parsoli Corporation Ltd.<br>2. Uves Mohammed Yunus Sareshwala<br>3 Mohammed Habib Zafar Sareshwala<br>4. Mohammad Iqbal Mohammed Hussain Hava<br>5. Talha Yunus Sareshwala<br>6. Mahesh Nanabhai Bhatt<br>7. Peer Mohammad Syultan Khan Rangrez | Sessions Court, Mumbai | 24(2) of SEBI Act,     |         | 24.03.2014 |
| 938 | E Star Infotech Limited                     | Vikas Gaurihar Naravar   | Sessions Court, Mumbai | 24(2) of SEBI Act,     | 42/2014 | 24.03.2014 |
| 939 | Indo Pacific Software and Entertainment Ltd | Bharat Shantilal Thakkar   | Sessions Court, Mumbai | 24(2) r/w 23 M of SCRA |         | 24.03.2014 |

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| 940 | Indo pacific Software and Entertainment Ltd | Hemant Madhusudan Sheth   | Sessions Court, Mumbai                    | 24(2) r/w 23 M of SCRA       |         | 24.03.2014 |
| 941 | Indo pacific Software and Entertainment Ltd | Prem Mohanlal Parikh  | Sessions Court, Mumbai                    | 24(2) r/w 23 M of SCRA       | 49/2014 | 24.03.2014 |
| 942 | Eltrol Ltd                                  | Mangalaben Doshi  | Sessions Court, Mumbai                    | 24(2) of SEBI Act,           | 41/2014 | 24.03.2014 |
| 943 | Eltrol Ltd                                  | Mangalaben Doshi  | Sessions Court, Mumbai                    | 24(2) of SEBI Act,           | 63/2014 | 24.03.2014 |
| 944 | Eltrol Ltd                                  | Kusum Deepak Rathod   | Sessions Court, Mumbai                    | 24(2) of SEBI Act,           | 44/2014 | 24.03.2014 |
| 945 | Alka India Ltd                              | 1. Ashok Ramswaroop Bhanwarlal Panchariya<br>2. Ramswaroopji B. Panchariya<br>3. Radhadevi Satish Panchariya<br>4. Saritadevi Panchariya<br>5. Shantadevi R. Panchariya | Sessions Court, Mumbai                    | 24(2) of SEBI Act,           |         | 28.3.2014  |
| 946 | Gamma Infoway                               | 1. Gamma Infoway<br>2. Vijay Nanalal Shah<br>3. Jyoti Dedhia<br>4. Sanjay Vasant Kadam  | Sessions Court, Mumbai                    | 20(2) Depositories Act, 1996 |         | 28.3.2014  |
| 947 | Add Life Pharma Ltd.                        | 1. Add Life Pharma Ltd.<br>2. Bharat I Patel<br>3. Hargovind I Patel<br>4. P. Sasheendran   | Sessions Court, Mumbai                    | 20(2) Depositories Act, 1996 |         | 28.3.2014  |
| 948 | Suman Motels Ltd                            | 1. Suman Motels Ltd.<br>2. Surendra M Khandhar  | Sessions Court, Mumbai                    | 20(2) Depositories Act, 1996 |         | 28.3.2014  |
| 949 | Nandan Exim Ltd.                            | 1. Krishna Capshares Pvt. Ltd.<br>2. Shri Himanshu Pravinchandra Mehta<br>3. Shailesh Mulraj Ved  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act,           |         | 28/03/2014 |
| 950 | Empower Industries India Ltd.               | Ashok Bhagat  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act,           |         | 26/03/2014 |

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| 951 | Eltrol Ltd.                                      | Tarun V. Shah   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 26/03/2014 |
| 952 | Eltrol Ltd.                                      | Viral C. Shah   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 27/03/2014 |
| 953 | Sanjay Dangi & other entities (Murli Industries) | 1. Namokar Consultants Pvt. Ltd.<br>2. Shri. Ramesh Bhardwaj<br>3. Shri Yashpal Singh<br>4. Shri.Mangat Mal Sethia.<br>5. Shri.Mahendra Sethia. | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 26/03/2014 |
| 954 | Eltrol Ltd.                                      | Ashwin D Doshi  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, | 113/2014 | 26/03/2014 |
| 955 | ADANI EXPORTS LTD.                               | SHRI MANOJ T. SHAH  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, | 83/2014  | 26/03/2014 |
| 956 | Fast Track Entertainment Ltd.                    | Shri Prasad Tandel  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 26/03/2014 |
| 957 | Hindustan Continental Ltd.                       | 1. Sunil Shares and Stock Pvt. Ltd.<br>2. Shri. Ajit Kumar Jain<br>3. Shri. Sunil Agrawal   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 29/03/2014 |
| 958 | Somani Cements Ltd.                              | Nishit B Mehta  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, | 86/2014  | 26/03/2014 |
| 959 | Dealings of Sanjay Dangi & Other entities        | 1. Saraswati Vincom Ltd.<br>2. Shri Ajay Jhunjunwala<br>3. Sajjan Kumar Jhunjunwala<br>4. Shri Raj Kumar Modi                                   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |          | 27/03/2014 |
| 960 | Parsoli Corporation Ltd.                         | Taskeen Uves Sareswala  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, | 149/2014 | 28/03/2014 |

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| 961 | Alka Securities Ltd.                | Mahesh Kothari Share & Stock Brokers Pvt. Ltd.  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |  | 26/03/2014 |
| 962 | Liberty Stocklinks Pvt. Ltd.        | 1. Liberty Stocklinks Pvt. Ltd. (now known as Mehta Equities Ltd.)<br>2. Vikas Mehta<br>3. Sunil Sharma | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |  | 28/03/2014 |
| 963 | M/s Prudential Pharmaceuticals Ltd. | Mr. Arshad Afzal Khan   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) of SEBI Act, |  | 27/03/2014 |
| 964 | Today's Writing Products Ltd        | Tejas Ghelani   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              |  | 03.04.14   |
| 965 | Today's Writing Products Ltd        | Amar Adhav  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              |  | 03.04.14   |
| 966 | Today's Writing Products Ltd        | Umesh Choukekar   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              |  | 03.04.14   |
| 967 | Empower Industries Ltd              | Prasad Tandel   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              |  | 03.04.14   |
| 968 | Sai Info Ltd                        | Alchemist Corporation Ltd   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) r/w 27       |  | 03.04.14   |
| 969 | Gennex Laboratories Ltd             | Mercury Fund Managing Co. Ltd   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) r/w 27       |  | 03.04.14   |
| 970 | OMML                                | Chandrakant Mehta   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)              |  | 03.04.14   |

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| 971 | RTS Power Corporation Ltd                             | Suresh Hanswal                         | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)        | MA No 115/2014 | 30.04.14 |
| 972 | Allcargo Globla Logistics and unity Infraprojects Ltd | Sunil K Mehta                          | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) r/w 27 | MA No 174/2014 | 30.04.14 |
| 973 | Gravity India Ltd                                     | Victory Trading Corporation            | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) r/w 27 |                | 02.05.14 |
| 974 | Todays Writing Products Ltd                           | Sunil Purohit                          | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)        |                | 30.06.14 |
| 975 | RTS Power Corporation Ltd                             | Pradesh Bandu Nimavat                  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)        |                | 30.06.14 |
| 976 | Asian Star Co. Ltd.                                   | Sandeep Jain                           | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)        |                | 30.6.14  |
| 977 | Shiva Cements Ltd                                     | M/s Starpoint Management Pvt. Ltd      | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) r/w 27 |                | 30.6.14  |
| 978 | G Tech Info Training Ltd.                             | Sicorp Finlease Ltd. And its Directors | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)        |                | 22.04.14 |
| 979 | Havells India Ltd.                                    | Shri Parshwa Finance                   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)        |                | 22.04.14 |
| 980 | Cals Refinery   | Gibs Computers Ltd. And its Directors  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)        |                | 22.04.14 |

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| 981 | Alka India Ltd.          | 1. Ashok Ramswaroop Bhanwarlal Panchariya<br>2. Ramswaroopji B. Panchariya<br>3. Radhadevi Satish Panchariya | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) SEBI Act  | M.A. No. 202/14 | 28.4.14    |
| 982 | Gamma Infoway Exalt Ltd. | 1. Gamma Infoway Exalt Ltd.<br>2. Vijay Nanalal Shah<br>3. Jyoti Dedhia<br>4. Sanjay Vasant Kadam            | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) & 27 of SEBI Act, 1992 and 20(2) & 21 of Depositories Act, 1996 |                 | 28.4.14    |
| 983 | Add Life Pharma Ltd.     | 1. Add Life Pharma Ltd.<br>2. Bharat I Patel<br>3.Hargovind I Patel<br>4. P. Sasheendran                     | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) & 27 of SEBI Act, 1992 and 20(2) & 21 of Depositories Act, 1996 |                 | 28.4.14    |
| 984 | Gordon Herbert (I) Ltd.  | 1. Gordon Herbert (I) Ltd.<br>2. Rajkumar Gupta<br>3. Rajendra Prasad Sharma<br>4. Amit Kumar                | 39th SEBI Special Court , Kalagoda Mumbai | 24(2) & 27 of SEBI Act, 1992 and 20(2) & 21 of Depositories Act, 1996 |                 | 28.4.14    |
| 985 | Asian Star               | Ajay Roongta   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)   | M.A. 199/2014   | 09.05.2014 |
| 986 | M/s. Mohit Industries    | Hemraj Singh Vaghela   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)   |                 | 03.04.2014 |
| 987 | Adani Exports Ltd.       | Jitesh Seth  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)   |                 | 09.05.2014 |
| 988 | Asian Star Company Ltd.  | Arun Manohar Sakpal  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)   |                 | 02.05.2014 |
| 989 | 10 scrips                | Tejash D Ghelani   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)   |                 | 09.05.2014 |

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| 990 | Kolar Biotech                             | Girdharbhai Karu   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)  |           | 02.05.2014 |
| 991 | Pyramid Saimira theatre Ltd.              | K. Natarahjan  | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)  |           | 9.05.2014  |
| 992 | Nandan Exim Ltd.                          | Amrut Securities   | 39th SEBI Special Court , Kalagoda Mumbai | 24(2)  |           | 9.05.2014  |
| 993 | Richtone Fintrade and Investments Pvt Ltd | (1) Richtone Fintrade and Investments Pvt Ltd (2) Sharad Ghadi (3) Nikita Ghia (4) Sanjay Jogani | Sessions Court, Kalaghoda Mumbai          | 24(2)  | 98/2015   | 25.04.2014 |
| 994 | Satyam Computer Services Ltd.             | Shri B Ramalinga Raju and Others   | Economic offences court Hyderabad         | 24(1), 12A of SEBI Act r/w PFUTP Regulations | 4975/2014 | 11.08.2014 |
| 995 | Satyam Computer Services Ltd.             | Shri B Ramalinga Raju and Others   | Economic offences court Hyderabad         | 24(1), 12A of SEBI Act r/w PIT Regulations   | 4977/2014 | 11.08.2014 |
| 996 | Gujarat Hotels & others                   | Neelam Bansal  | 39th ACMM Court, Kalaghoda Mumbai         | 24(2)  |           | 22.09.2014 |
| 997 | Karuna Cables Ltd.                        | New Leader Trading Co. Pvt. Ltd.   | 39th ACMM Court, Kalaghoda Mumbai         | 24(2)  |           | 22.09.2014 |
| 998 | Karuna Cables Ltd.                        | Prajapati G. Punamchand  | 39th ACMM Court, Kalaghoda Mumbai         | 24(2)  |           | 22.09.2014 |
| 999 | Karuna Cables Ltd.                        | Bhavana Bipin Shah   | 39th ACMM Court, Kalaghoda Mumbai         | 24(2)  |           | 22.09.2014 |

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| 1000 | Karuna Cables Ltd. | Bhavana Bipin Shah          | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |
| 1001 | Karuna Cables Ltd. | Umesh Choukekar             | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |
| 1002 | Karuna Cables Ltd. | Umesh Choukekar             | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |
| 1003 | Karuna Cables Ltd. | Jayesh Waghela              | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |
| 1004 | Karuna Cables Ltd. | Jayesh Waghela              | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |
| 1005 | Karuna Cables Ltd. | Naidu Mohanbhai Narayanbhai | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |
| 1006 | Karuna Cables Ltd. | Naidu Mohanbhai Narayanbhai | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |
| 1007 | Karuna Cables Ltd. | Arvind Makwana              | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |
| 1008 | Karuna Cables Ltd. | Arvind Makwana              | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |
| 1009 | Karuna Cables Ltd. | Bipin Shah                  | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |
| 1010 | Karuna Cables Ltd. | Bipin Shah                  | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |  | 22.09.2014 |

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| 1011 | Millenium Cyber Tech Ltd.        | SJ Securities Pvt. Ltd.   | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |                                   | 22.09.2014 |
| 1012 | Millenium Cyber Tech Ltd.        | Rajendra Adukia   | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |                                   | 29.09.2014 |
| 1013 | Millenium Cyber Tech Ltd.        | Rajendra Adukia   | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |                                   | 29.09.2014 |
| 1014 | Somani Cements                   | Nishit B. Mehta   | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |                                   | 29.09.2014 |
| 1015 | Gujarat Terrace Laboratories Ltd | Ramsinhabhai N Chaudhari  | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |                                   | 29.09.14   |
| 1016 | Sai Info Ltd                     | Kasi Ram Softech<br>2) Ms Pooja Rastogi,<br>3) Bharat Singh Bisht<br>4) Sudhish Kumar Rastogi   | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |                                   | 10.09.14   |
| 1017 | Sunday Exports Ltd.              | 1) Rameshchandra I.Gandhi,<br>2) Devang R Gandhi,<br>3) Devanshi D Gandhi,<br>4) Riddhi Silk Mills,<br>5) Gitaben R Gandhi,                               | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |                                   | 10.09.2014 |
| 1018 | Sunday Exports Ltd.              | 1) Rameshchandra I.Gandhi,<br>2) Devang R Gandhi,<br>3) Devanshi D Gandhi,<br>4) Pravindhchandra D PateL,<br>5) Fuliankumar A Resham<br>6) Sunday Exports | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) | SEBI Spl.<br>Case no.<br>405/2014 | 10.09.2014 |
| 1019 | Sunday Exports Ltd.              | Pravindhchandra D Patel and<br>Fuliankumar A Resham   | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) |                                   | 10.09.2014 |

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| 1020 | Mega Millenium Securities Ltd                            | Mega Millienium Securities Pvt. Ltd.<br>2)Pradipta Chatterjee<br>3)Swaminathan Mahalingam   | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) r/w 27                 |                                      | 25.09.14   |
| 1021 | Millenium Cybertech Ltd                                  | Akhilesh Kamal Prasad Mishra  | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2)                        |                                      | 29.09.14   |
| 1022 | Kailash Fincom Ltd                                       | Mindvision Capital (P) Ltd<br>2) Ankur J Shah<br>3) Prahlad Panchal<br>4) Mitesh Joshi  | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2) r/w 27                 |                                      | 29.09.14   |
| 1023 | Gujarat Terrace Laboratories Ltd                         | Navghan Rambhai Gadhavi   | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(2)                        |                                      | 29.09.14   |
| 1024 | Global Telesystems Ltd & Global E Commerce Services Ltd. | Dilip Pendse,<br>A L Shilotri,<br>Bharat J Patel,<br>Prashant J Patel,<br>JHP Securities Pvt Ltd,<br>Pat Financial Services Pvt Ltd,<br>Superior Financial Consultancy Services Pvt Ltd.,<br>Pankaj J. patel and<br>Ashwin J. Patel | 39th ACMM Court,<br>Kalaghoda Mumbai | 24(1)                        | M.A. No.<br>231/2014                 | 23.09.2014 |
| 1025 | M/s IFSL Ltd   | Paras Chaplot   | 39th ACMM Court,<br>Kalaghoda Mumbai | 11C (6) of SEBI Act,<br>1992 | M.A.<br>No.238 and<br>239 of<br>2014 | 29.09.2014 |

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| 1026 | Twilight Litaka Pharma Ltd. | 1) Gopal Kupposwami<br>2) Nainish Rajendra Bora<br>3) Raghvan Mathurakavi Srinivasa Ayyangar<br>4) Avinash Shantaram Chandvankar<br>5) Ramesh Shankar Gadgil<br>6) Rajendra Chandmal Bora  | 39th ACMM Court,<br>Kalaghoda Mumbai                                   | section 207 of the<br>Companies Act, 1956<br>read with section 127 of<br>the Companies Act,<br>2013 | M.A. No<br>214 of<br>2014  | 19.09.2014 |
| 1027 | Asian Star Company Ltd      | Jitendra Kumar Mannanlal Jain,<br>Usha Mehta, Arun Mohanlal Sakpal<br>and Dilip Singh Rathod   | 39th ACMM Court,<br>Kalaghoda Mumbai                                   | 11C (6) of SEBI Act,<br>1992  | M.A. No.<br>213 of<br>2014 | 19.09.2014 |
| 1028 | Edserv Softsystems Ltd.     | Edserv Softsystems Ltd., S. Giridharan,<br>G. Gita, Ilango Balakrishna,<br>T.S.Ravichandran, S. Arvind   | Before The LD.<br>Session Court for<br>SEBI cases at<br>Greater Mumbai | 24(1)   | M.A. No. 1<br>of 2015      | 19.12.2014 |
| 1029 | E- Star Infotech Ltd.       | E- Star Infotech Ltd. and Mr. Mahesh<br>G. Thanvi  | Before The LD.<br>Session Court for<br>SEBI cases at<br>Greater Mumbai | 24(1)   | M.A. No.<br>4/2015         | 26.03.2015 |
| 1030 | S J Corporation Ltd.        | Savjibhai D. Patel, Usha S. Patel,<br>Ramesh D. Patel, Ramesh Patel HUF,<br>Jayesh Shamjibhai Patel, Shamo<br>Investments Private Limited.,<br>Shantibhai M. Chanchpara, Madhuben<br>M. Chanchpara, S.J. Corporation Ltd.,<br>Sanjay Vallabhbhai Patel, Rajesh<br>Jesinglal Shah,Deepak Bhikhalal<br>Upadhyay and Bhavik Prakash Patel | Before The LD.<br>Session Court for<br>SEBI cases at<br>Greater Mumbai | 24(1)   | M.A. No.<br>07/2015        | 30.06.2015 |

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| 1031 | Kolar Biotech                | M/s Kolar Biotech Ltd., M/s Sangam Infotech Private Limited, M/s Adam Comsof Limited, M/s Million Investrade Limited, M/s Adsul Trading Private Limited, M/s Structure Housing and Finance Private Limited, M/s Mastermind Mercantile Cooperation Private Limited, M/s Jugnu Securities Private Limited, M/s Kalbadevi Finance Limited, M/s Aravali Housing and Finance Limited, M/s Cavelier Securities Private Limited, M/s Kolar Sharex Private Limited, Raj Kumar Basantani, Vinod Hingorani, Vikas Seth, R K Maheshwari, Aspi B. Bhesania, Mahesh Adsul, Vithal Patil, Umesh Khariwala, Nitin Sawant, Rajesh Sakharle, Hiralal Jadhav, Vilas Chowgle, Janba Chougale, Shantabai Chougale, Maruti Gudulkar, Ashok R Pancharitya, Omprakash Bagrecha, Upendra V. Modi Narendra D Tiwari, Ramesh L Sharma, Ashok Bhagtani, Girdharbhai Karu and Mahesh Mistry | Sessions Court, Kalaghoda Mumbai  | 24(1) | M.A. No. 11 of 2015 | 31/07/2015 |
| 1032 | Pyramid Saimira Theatre Ltd. | P S Saminathan, Uma Saminathan, N Narayanan and V Natrajan  | Sessions Court, Kalaghoda Mumbai  | 24(1) | M.A. No. 12 of 2015 | 30/09/2015 |
| 1033 | MCX Biz Solutions            | MCX Biz Solutions and its proprietor, Mr. Shri. Sayed Sadaq   | Economic offences court Hyderabad | 24(1) | C.C. 140/2015       | 30/09/2015 |

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| 1034 | Kassa Finvest Pvt. Ltd.                             | (1) M/s Kassa Finvest Pvt. Ltd. (KFPL) and against Directors/ Promoters/ Related persons/ entities of the KFPL namely (2) Mr. Ashok Kumar (Managing Director of KFPL), (3) Mr. Umashankar Sharan Shrivastav (Director of KFPL), (4) Ms Anjaja Kumar (Promoter of KFPL), (5) Mr. Siddharth Shankar (Ex- Director of KFPL) and (6) Ms. Neekita Shankar | Tis Hazari Court, Delhi                      | 24(1) | M.A. No. ___ of 2015 | December 2015 |
| 1035 | Alderbrooke Portfolio Management Services Pvt. Ltd. | Alderbrooke Portfolio Management Services Pvt. Ltd., Anandkumar Kanubhai Ravat, Jalpeshkumar Amrutlal Makwana  | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. 13 of 2015  | December 2015 |
| 1036 | Wasankar Group                                      | Prashant Jaidev Wasankar, M/s Wasankar Wealth Management Limited , Mr. Abhijeet Chaudhari, Mr. Vinay Wasankar, Mrs. Mithila Wasankar and Mrs. Bhagyashree Wasankar   | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. 1 of 2016   | December 2015 |
| 1037 | Yashraj Containeurs Ltd.                            | 1. Yashraj Containeurs Ltd.<br>2. Jayesh Vinodrai Valia<br>3. Umashankar S Nair<br>4. Maruti Shankarrao Patil<br>5. Vasparr Shelter Limited<br>6. Sangeeta Jayesh Valia<br>7. Paresh V. Valia  | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. 4 of 2016   | January 2016  |

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| 1038 | IPO of Taksheel Solutions Ltd | 1. Taksheel Solutions Pvt. Ltd.<br>2. Pavan Kumar Kuchana<br>3. Ramaswamy Kuchana<br>4. Durga Kuchana<br>5. Kamal Kuchana<br>6. V.K. Prasada Rao<br>7. Ravi Kusam | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | 24(1) | M.A. No. 3<br>of 2016 | January 2016  |
| 1039 | Robinson Worldwide Trade Ltd  | 1) Robinson Worldwide Trade Limited<br>2) Ramanlal Trivedi<br>3) Yasmin G. Arab<br>4) Raghunath Chari   | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | 24(1) | M.A. No. 6<br>of 2016 | February 2016 |
| 1040 | Seagull Leafin Ltd.           | 1) Seagull Leafin Ltd.<br>2) Mr. Philios Amolik<br>3) Mr. S.R. Pujari<br>4) Mr. Rajkumar Sharma<br>5) Mr. Vinodbhai D. Patel                                      | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | 24(1) | M.A. No. 5<br>of 2016 | February 2016 |
| 1041 | IPO of IDFC and Suzlon        | Dhaval A. Mehta   | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | 24(1) | M.A. No. 9<br>of 2016 | March 2016    |

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| 1042 | IPO of Sasken Communication Technologies Ltd., FCS Software Ltd and Others | Dushyant Natwarlal Dalal, Puloma Dushyant Dalal, Excell Multitech Limited, Rajesh Kumar Vithabhai Patel, Kirtiben Rajesh Patel, Soayuben H Vora, Rakesh Sureshchandra Shah, Zenet Software Ltd, Rajesh Kumar Vithabhai Patel, Kiritben Rajesh Patel, Soayuben Vora, Rakesh Suresh chandra Shah, Bhupendra T Joshi, Taurus Infosys Ltd., Rajesh Kumar Vithabhai Patel, Kiritben Rajesh Patel, Soayuben h Vora, Nilesh Ramanlal Shah, karvy Stock Broking Limited, C Parthasarathy, M Yaguanohar and M S Ramakrishna | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. 7 of 2016 | March 2016 |
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| 1043 | IPO of IDFC , ILFS and Yes Bank      | Dushyant Natwarlal Dalal, Excell Multitech Limited, Rajesh Kumar Vithabhai Patel, Kirtiben Rajesh Patel, Soayuben H Vora, Rakesh Sureshchandra Shah, Zenet Software Ltd, Bhupendra T Joshi, Taurus Infosys Ltd, Nilesh Ramanlal Shah, Seer Finlease Pvt. Ltd, Vipinchandra Gordhanbhai Patel, Jagdishbhai Govindlal Sheth, Manharlal Kantalilal kotadia, Gautambhai Karsanbhai Patel, Hemlataben Vinubhai Patel, Sujal Leasing and Finance Pvt. Ltd, Upendrabhai Himatlal Shah, 19. Gitaben Upendra Shah, 20. Sujal Upendra Shah, K. Sujal Shah, Karvy Stock Broking Limited, C Parthasarathy, M Yaguandhar and M S Ramakrishna | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. 10 of 2016  | March 2016 |
| 1044 | IPO of NTPC and TCS                  | Excell Multitech Limited, Rajesh Kumar Vithabhai Patel, Kirtiben Rajesh Patel, Soayuben H Vora, Rakesh Sureshchandra Shah, Zenet Software Ltd and Bhupendra T Joshi   | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. 8 of 2016   | March 2016 |
| 1045 | Jaybharat Textile & Real Estate Ltd. | Anil Kumar Dubey  | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. ___ of 2016 | 31/03/2016 |
| 1046 | Jaybharat Textile & Real Estate Ltd. | Dhananjay Kandhare  | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. ___ of 2016 | 31/03/2016 |

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| 1047 | Jaybharat Textile & Real Estate Ltd. | Dinesh Dongre          | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. ___ of 2016 | 31/03/2016 |
| 1048 | Jaybharat Textile & Real Estate Ltd. | Gopal Aggarwal         | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. ___ of 2016 | 31/03/2016 |
| 1049 | Jaybharat Textile & Real Estate Ltd. | Kishore Patil          | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. ___ of 2016 | 31/03/2016 |
| 1050 | Jaybharat Textile & Real Estate Ltd. | Mahendra Kumar Panchal | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. ___ of 2016 | 31/03/2016 |
| 1051 | Jaybharat Textile & Real Estate Ltd. | Milind Mhatre          | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. ___ of 2016 | 31/03/2016 |
| 1052 | Jaybharat Textile & Real Estate Ltd. | Nandkishor Panchal     | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. ___ of 2016 | 31/03/2016 |
| 1053 | Jaybharat Textile & Real Estate Ltd. | Nitish Nayak           | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. ___ of 2016 | 31/03/2016 |
| 1054 | Jaybharat Textile & Real Estate Ltd. | Pramod Patil           | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1) | M.A. No. ___ of 2016 | 31/03/2016 |

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| 1055 | Jaybharat Textile & Real Estate Ltd. | Rupesh Narvekatr  | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1)         | M.A. No. ___ of 2016 | 31/03/2016 |
| 1056 | Jaybharat Textile & Real Estate Ltd. | Sandip Murkar   | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1)         | M.A. No. ___ of 2016 | 31/03/2016 |
| 1057 | Jaybharat Textile & Real Estate Ltd. | Sanjay Gadade   | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1)         | M.A. No. ___ of 2016 | 31/03/2016 |
| 1058 | Jaybharat Textile & Real Estate Ltd. | Satish Pusalkar   | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1)         | M.A. No. ___ of 2016 | 31/03/2016 |
| 1059 | Jaybharat Textile & Real Estate Ltd. | Jayesh Merchant   | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1)         | M.A. No. ___ of 2016 | 31/03/2016 |
| 1060 | Pyramid Saimira theatre Ltd.         | Nirmal Kotecha, Rakesh Sharma, Rajesh Unnikrishnan and Dharmesh Shah  | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1)         | M.A. No. 11 of 2016  | 31/03/2016 |
| 1061 | Kavveri Telecom Products Ltd         | Kavveri Telecom Products Ltd, Mr. Shankaranarayan B S, Mrs. R H Kasturi, Mr. L R Venugopal, Mr. C Sivakumar Reddy, Mr. L Nicholas and Mr. C V Jagdish | MM Court, Bangalore                          | Companies Act | M.A. No. ___ of 2016 | March 2016 |
| 1062 | Cranes Software International Ltd.   | Cranes Software International Ltd. , Mr. Asif Khader, Mr. Mukkaram Jain, Dr. Mueed Khader and Mr. Rudra Pratap  | MM Court, Bangalore                          | Companies Act | M.A. No. ___ of 2016 | March 2016 |

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| 1063 | Acropetal Technologies Ltd.     | Acropetal Technologies Ltd., Mr. Ravi Kumar, Mr. R.J. Kamath, Dr. Mathew J Manimala, Dr. D.K. Subramanya Reddy and Mr. Mohan H. Ramakrishna   | MM Court, Bangalore                          | Companies Act       | M.A. No. ___ of 2016 | March 2016 |
| 1064 | Kolkata Weir Industries Limited | (1) Kolkata Weir Industries Limited (2) Mr. Sahajahan Khan (3) Mr. Samsul Alam Khan (4) Mr. Ram Krishna Mondal (5) Mr. Prabir Haldar (6) Ratan Kumar (7) Mr. Ajay Kumar Srivastab (8) Mr. Selim Laskar (9) Mr. Lukaman Ansari (10) Mr. Chandan  | Special Court, Kolkata                       | Deemed Public issue | C/3/2016             | March 2016 |
| 1065 | NVD Solar Limited               | (1) NVD Solar Limited (2) Mr. Saibal Kumar Hazra, (3) Mr. Subrata Kumar Mondal & (4) Mr. Dipsekhar Murkerjee  | Special Court, Kolkata                       | Deemed Public issue | C/4/2016             | March 2016 |
| 1066 | Gujarat NRE Coke Limited        | (1) Gujarat NRE Coke Limited (GNCL) (2) Shri Girdharilal jagatramka (3) Shri Subodh Kumar Agarwal (4) Shri Chinubhai Ramanlal Shah (5) Shri Basudeb Sen (6) Shri Mahendra Kumar Loyalka (7) Shri Murari sananguly (8) Shri Manoj K Shah (9) Mrs. Mona Jagatramka (10) Shri Rajendra Prasad Jain (11) Shri Arun Kumar Jagatramka (12) Shri | Special Court, Kolkata                       | SEBI Act            | C/5/2016             | March 2016 |
| 1067 | Deccan Chronicle Holdings Ltd   | 1. Deccan Chronicle Holdings Ltd.,<br>2. Mr. T. Venkatram Reddy,<br>3. Mr. T. Vinayak Ravi Reddy,<br>4. Mr. P.K. Iyer,<br>5. Mr. N. Krishnan,<br>6. Mr. V. Shankar,<br>7. Mr. Mani Oommen   | SEBI Special Court no. 22, Kalaghoda, Mumbai | 24(1)               | M.A. 42/2016         | 25/05/2016 |

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| 1068 | Directors of Zylog Systems Ltd.           | 1. Mr. Sudharshan Venkataraman,<br>2. Mr. Ramanujam Shesharatnam,<br>3. Mr. Parathasarathy Srikanth,<br>4. Mr. Madurai Gajananan,<br>5. Mr. S. Rajagopal,<br>6. Mr. Vinay K. Ramani,<br>7. Mr. Vasanthakumar Ayyaru<br>Palanichami | Principal District<br>and Sessions Court,<br>Chennai | Section 207 of<br>Companies Act, 1956 /<br>Section 127 of<br>Companies Act, 2013 |          | June 2016  |
| 1069 | Newland Agro Industries Ltd.              | 1. Newland Agro Industries Limited<br>2. Mr. Gopal Hazra<br>3. Mr. Dipankar De<br>4. Mr. Sanatan Paul<br>5. Mr. Kartick Charan<br>6. Mr. Himadri Bag<br>7. Mr. Koushik Roy<br>8. Mr. Abhik Hajra                                   | 5th Special Court,<br>Kolkata                        | DPI (24(1))  | C/6/2016 | 09/08/2016 |
| 1070 | Suraksha Agrotech Industries<br>Ltd.      | 1. Suraksha Agrotech Industries<br>Limited<br>2. Mr. Ranjit Daspattanayak<br>3. Mr. Barun Kumar Nandi<br>4. Mr. Indranil Das<br>5. Mr. Arunabha Mukhopadhyay<br>6. Mr. Akhil Chandra Saha<br>7. Mr. Subrata Das                    | 5th Special Court,<br>Kolkata                        | DPI (24(1))  | C/7/2016 | 09/08/2016 |
| 1071 | Orchid Cultivation Projects<br>India Ltd. | 1. Orchid Cultivation Projects India<br>Limited<br>2. Mr. Sumanta Banerjee<br>3. Mr. Rajiv Kumar Singh<br>4. Mr. Jyotirmoy Bhattacharjee<br>5. Mr. Subir Kumar Paul  | 5th Special Court,<br>Kolkata                        | DPI (24(1))  | C/8/2016 | 17/08/2016 |

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| 1072 | Aditya Global Industries Ltd.   | <ol style="list-style-type: none"> <li>1. Aditya Global Industries Limited [earlier known as Angels Agro Industries Limited]</li> <li>2. Shri Arunava Bose Munshi</li> <li>3. Shri Anup Kumar Munsu</li> <li>4. Shri Amitava Bose Munshi</li> </ol>   | 5th Special Court, Kolkata | DPI (24(1)) | C/9/2016  | 17/08/2016 |
| 1073 | Greenworld Agro Industries Ltd. | <ol style="list-style-type: none"> <li>1. Greenworld Agro Industries Limited</li> <li>2. Mr. Md. Mahbub Alam Kamal</li> <li>3. Mr. Mohammed Wahedur Rahman</li> <li>4. Mr. Ashis Mukherjee</li> <li>5. Ms. Sakila Banu</li> <li>6. Ms. Nargis Parvin</li> <li>7. Mr. Mohammed Karej Shaikh</li> <li>8. Mr. Rejaul Shaikh</li> <li>9. Mr. Imrul Islam</li> </ol> | 5th Special Court, Kolkata | DPI (24(1)) | C/10/2016 | 17/08/2016 |

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| 1074 | Vertex Spinning Limited | <ol style="list-style-type: none"> <li>1. Vertex Spinning Limited</li> <li>2. Mr. Suresh Sharma</li> <li>3. Mr. Sachin Suresh Sharma</li> <li>4. Mr. Pankaj Vaidya</li> <li>5. Mr. Gautam Jha</li> <li>6. Mr. Mandar Viyala</li> <li>7. Mansukh Finance &amp; Investments Private Limited</li> <li>8. Mr. Mithlesh Suresh Sharma</li> <li>9. S. S. Forging &amp; Engineering Limited - Represented by Mr. Suresh Sharma,<br/>Mr. Daljit Singh Matharu, Mr. Ram Pratap Singh &amp; Mr. Ashok Sharma</li> <li>10. Mr. Daljit Singh Matharu</li> <li>11. Mr. Ram Pratap Singh</li> <li>12. Mr. Ashok Sharma</li> <li>13. Twister Finvest Private Limited - Represented by Mr. Suresh Sharma &amp; Mr. Mithlesh Suresh Sharma</li> <li>14. Col. Rajinder Handa</li> <li>15. Mr. Narendra Upadhyay</li> <li>16. Mr. Ramkumar Sidhar</li> <li>17. Mr. Sandeep Baldevprasad Mishra</li> <li>18. Mr. Kuldeep Singh</li> </ol> | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | 24(1) | M.A.<br>43/2016 | 30/08/2016 |
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| 1075 | Aspen Projects India Ltd.          | 1. Aspen Projects India Limited<br>2. Mr. Abhijit Dasgupta<br>3. Mr. Bhaskar Saha<br>4. Mr. Ashim Maitra<br>5. Mr. Ujjal Kumar Roy<br>6. Mr. Avijit Kumar Ganguly<br>7. Mr. Debopam Sur<br>8. Mr. Goutam Sarkar<br>9. Mr. Ram Sunder Bhattacharya<br>10. Smt. Mita Roy | 5th Special Court,<br>Kolkata  | DPI (24(1))   | C/11/2016 | 05/09/2016 |
| 1076 | Sunplant Forgings Ltd.             | 1. Sunplant Forgings Limited<br>2. Mr. Abhinandan Kumar Singh<br>3. Mr. Sumanta Sinha<br>4. Mr. Neeraj Pathak  | 5th Special Court,<br>Kolkata  | DPI (24(1))   | C/12/2016 | 05/09/2016 |
| 1077 | Unickon Securities Private Limited | 1. Unickon Securities Private Limited<br>2. Gajendra Nagpal<br>3. Ram Mohan Gupta<br>4. Neeraj Grover<br>5. Sonia Nagpal<br>6. Unickon Fincap Private Limited<br>7. i360 Staffing and Training Solutions Private Limited<br>8. Kaushal Kumari Nagpal                   | Court of District<br>and Sessions Judge,<br>Patiala House<br>Courts, New Delhi | 24(1)   | 8612/2016 | 28/10/2016 |
| 1078 | Midfield Industries Ltd. & Ors.    | (1) Midfield Industries Ltd., (2) Mr. M Madhu Mohan Reddy (MD), (3) Ashok Kumar Kolla (Dir.), (4) Rajaraju Kothapalli (Dir.), (5) Uriti Srikanth (Dir.), (6) Kannuri Naudi Rajesh (Addl. Dir.), (7) Sridhar Reddy Gaddam (Addl. Dir.)                                  | Special Court for<br>Economic<br>Offences,<br>Hyderabad                        | Section 207 of the<br>Companies Act, 1956<br>(Sec. 127 of the<br>Companies Act, 2013)<br>read with Section 24 (1)<br>& (2) of the SEBI Act,<br>1992 |           | 25/11/2016 |

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| 1079 | Sunheaven Agro India Limited | <ol style="list-style-type: none"> <li>1. Sunheaven Agro India Ltd.</li> <li>2. Suranjan Mondal</li> <li>3. Kashi Nath Chanda</li> <li>4. Mrityunjay Bar</li> <li>5. Pijush Kanti Jana</li> <li>6. Madhab Chandra Das</li> <li>7. Khokon Biswas</li> <li>8. Provash Bala</li> <li>9. Kanai Lal Pramanik</li> <li>10. Ganesh Dam</li> </ol>  | 5th Special Court,<br>Kolkata | DPI (24(1)) | 16/2016 | 13/12/2016 |
| 1080 | PAFL Industries Ltd.         | <ol style="list-style-type: none"> <li>1. PAFL Industries Ltd.</li> <li>2. Anjan Das</li> <li>3. Sankar Saha</li> <li>4. Satya Charan Mondal</li> <li>5. Mita Mukherjee</li> <li>6. Sanjoy Biswas</li> <li>7. Abdul Malek</li> <li>8. Krishna Dakuya</li> <li>9. Mabud Hossain</li> <li>10. Rejaul Seikh</li> <li>11. Sudip Bala</li> </ol> | 5th Special Court,<br>Kolkata | DPI (24(1)) | 17/2016 | 13/12/2016 |

|      |                                   |  |                               |             |         |            |
|------|-----------------------------------|--|-------------------------------|-------------|---------|------------|
| 1081 | Just-Reliable Projects India Ltd. | <ol style="list-style-type: none"> <li>1. Just-Reliable Projects India Ltd.</li> <li>2. Swarup Dutta</li> <li>3. Sumanta Gorai</li> <li>4. Susanta Ghosh</li> <li>5. Sukanta Dutta</li> <li>6. Koushik Bej</li> <li>7. Najib Seikh</li> <li>8. Anjan Jana</li> <li>9. Kanwal Prakash Singh</li> <li>10. Gajender Pal Singh</li> <li>11. Sandip Dutta</li> <li>12. Virender Kumar</li> <li>13. Niladri Chakraborty</li> </ol> | 5th Special Court,<br>Kolkata | DPI (24(1)) | 18/2016 | 14/12/2016 |
| 1082 | Hum Projects Ltd.                 | <ol style="list-style-type: none"> <li>1. Hum Projects Limited</li> <li>2. Sandip Roy</li> <li>3. Chandra Shekhar Sabat</li> <li>4. Nasirul Islam Seikh</li> <li>5. Shri Subhas Kundu</li> <li>6. Subhasish Pandey</li> <li>7. Suranjan Kar</li> </ol>   | 5th Special Court,<br>Kolkata | DPI (24(1)) |         | 24/01/2017 |

|      |                                    |  |                            |             |  |            |
|------|------------------------------------|--|----------------------------|-------------|--|------------|
| 1083 | Tribhuvan Agro Project Limited     | <ol style="list-style-type: none"> <li>1. Tribhuvan Agro Project Limited</li> <li>2. Mohammed Sunwas Ali Director and Trustee</li> <li>3. Shaikh Mokhlesur Rahaman, Director</li> <li>4. Amal Sen, Director</li> <li>5. Alope Das, Director</li> <li>6. Siddhartha Sardar, Director</li> <li>7. Pradip Sardar, Director</li> <li>8. Ranjit Gope, Director</li> <li>9. Mihir Baisnob, Director</li> <li>10. Tribhuvan Agro Debenture Trust</li> <li>11. Sukumar Mondal, Trustee</li> <li>12. Sanjay Nayak, Trustee</li> <li>13. Sujit Kumar Goswami, Trustee</li> <li>14. Rajib Das, Trustee</li> </ol> | 5th Special Court, Kolkata | DPI (24(1)) |  | 10.02.2017 |
| 1084 | Waris Agrotech Ltd.                | <ol style="list-style-type: none"> <li>1. Waris Agrotech Ltd.</li> <li>2. Pradip Acharya, Director</li> <li>3. Dibakar Mandal, Director</li> <li>4. Debashis Chatterjee, Director</li> <li>5. Polly Chatterjee, Director</li> </ol>  | 5th Special Court, Kolkata | DPI (24(1)) |  | 10.02.2017 |
| 1085 | Kolkata Aryan Food Industries Ltd. | <ol style="list-style-type: none"> <li>1. Kolkata Aryan Food Industries Ltd.</li> <li>2. Robin Ojha, Director</li> <li>3. Annapurna Bhattacharya, Director</li> <li>4. Tapas Chatterjee, Director</li> <li>5. Ganesh Chandra Kumbhakar, Director</li> </ol>  | 5th Special Court, Kolkata | DPI (24(1)) |  | 10.02.2017 |

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| 1086 | Chakra Infrastructure Limited | <ol style="list-style-type: none"> <li>1. Chakra Infrastructure Limited</li> <li>2. Swapan Majumdar, Director</li> <li>3. Pranab Kumar Roy, Director</li> <li>4. Subhas Bose, Director</li> <li>5. Partha Chakraborti, Director</li> <li>6. Soma Chakraborti, Director</li> <li>7. Swapan Kumar Sen, Director</li> <li>8. Prithwis Kumar Das, Director</li> <li>9. Litan Chandra Sen, Director</li> <li>10. Biplab Halder, Director</li> <li>11. Santosh Kumar, Director</li> <li>12. Chakra Debenture Trust</li> <li>13. Sunil Kumar Saha, Trustee</li> </ol> | 5th Special Court,<br>Kolkata | DPI (24(1)) |  | 10.02.2017 |
| 1087 | Mega Mould India Limited      | <ol style="list-style-type: none"> <li>1. Mega Mould India Limited</li> <li>2. Anukul Maiti, Director</li> <li>3. Kanika Maiti, Director, and Trustee</li> <li>4. Swapan Roy, Director</li> <li>5. I-Core E-Services Limited,<br/>Debenture Trustee</li> <li>6. Mega Mould Debenture Trust</li> <li>7. Chandan Dey, Trustee</li> </ol>   | 5th Special Court,<br>Kolkata | DPI (24(1)) |  | 10.02.2017 |

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|------|---|---|--|---|--|------------|
| 1088 | Silicon Projects Limited                            | <ol style="list-style-type: none"> <li>1. Silicon Projects Limited</li> <li>2. Jugal Kishor Gupta, Director</li> <li>3. Bijay Pratap Mishra, Director</li> <li>4. Swarup Kumar Dutta, Director</li> <li>5. Biswajit Bera, Director</li> <li>6. Tushar Jana, Director</li> <li>7. Aresh Mitra, Director</li> <li>8. Debashish Dey, Director</li> <li>9. Tapan Sahoo, Director</li> <li>10. Afzal Hussein, Debenture Trustee</li> </ol> | 5th Special Court,<br>Kolkata                  | DPI (24(1))   |  | 17.02.2017 |
| 1089 | Greater Kolkata Infrastructure Limited              | <ol style="list-style-type: none"> <li>1. Greater Kolkata Infrastructure Limited</li> <li>2. Subir Dutta, Director</li> <li>3. Nakhat Sing Agarwalla, Director</li> <li>4. Bimalendu Rakshit, Director and Debenture Trustee</li> <li>5. Sujay Roy Chowdhury, Debenture Trustee</li> <li>6. Sherrie Lal Vasdev, Debenture Trustee</li> </ol>  | 5th Special Court,<br>Kolkata                  | DPI (24(1))   |  | 17.02.2017 |
| 1090 | Rhine & Raavi Credits & Holdings Limited and Others | <ol style="list-style-type: none"> <li>1. Rhine &amp; Raavi Credits &amp; Holdings Limited</li> <li>2. Rakesh Gupta</li> <li>3. Birendra Kaji</li> <li>4. Surendra Kumar</li> </ol>   | District & Sessions Judge, Patiala House Court | 24(1) matter - violation of Section 56, 60, 73 of Companies Act (ii) Regulation 4,5,6,7,8,9,12,14,15,16, 17,19 & 26 of SEBI ILDS Regulation |  | 28.02.2017 |

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| 1091 | M/s Weird Infrastructure Corporation Limited | <ol style="list-style-type: none"> <li>1. M/s Weird Infrastructure Corporation Ltd.</li> <li>2. Sh. Sanjay Kumar Das</li> <li>3. Sh. Gopal Dalapati</li> <li>4. Sh. Chand Mohan Ghosh</li> <li>5. Sh. Avijit Chatterjee</li> <li>6. Sh. Jadunath Jena</li> <li>7. Sh. Bhabhagrahi Behera</li> <li>8. Sh. Sekh Ranjan Ali</li> <li>9. Sh. Sachin Kumar Thakur</li> <li>10. Sh. Somnath Santra</li> <li>11. Sh. Sanatan Banerjee</li> <li>12. Sh. Harish Chandra</li> </ol> | District & Sessions Judge, Patiala House Court | S. 56, 60 read with S. 2(36), 67, 73(1), 73(2), 73(3), 117B & 117C of Companies Act, 1956; Reg. 4, 5, 6, 7, 8, 9, 12, 14, 15, 16, 17, 19 and 26 of SEBI (ILDS) Regulations, 2008; Acc. no. 12 - S. 12(1) of SEBI Act read with SEBI (Debenture Trustee) Regulations, 1993 |  | 07.04.2017 |
| 1092 | M/s Life Care Real Developers Ltd. & Ors.    | <ol style="list-style-type: none"> <li>1. M/s Life Care Real Developers Ltd.</li> <li>2. Mr. Arshad Hussain</li> <li>3. Ms. Shiba Parvin</li> <li>4. Mr. Mohd. Seraj Lari</li> <li>5. Mr. Rajneesh Chandra Shukla</li> <li>6. Mr. Yogendra Pratap Shahi</li> <li>7. Mr. Mohd. Aftab Alam</li> <li>8. Mr. Mohd. Gani</li> </ol>  | Tis Hazari Court, Delhi                        | S. 56, 60, 67 read with 2(36) and 73 of the Companies Act, 1956 read with S. 465 of the Companies Act, 2013   |  | 06.05.2017 |

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|------|--|--|--|---|---------------|------------|
| 1093 | M/s Basil International Ltd.   | 1. M/s Basil International Limited<br>2. Mr. Manindra Kumar Basu<br>3. Susanta Kumar Jena<br>4. Mr. Mohammed Afaque Ahmed<br>5. Mr. Nirmalendu Bhowmik<br>6. Mr. Satya Narayan Karmakar<br>7. Mr. Sourindra Nath Mukherjee<br>8. Mr. Biplab Talukdar<br>9. Mr. Susanto Chatterjee<br>10. Ms. Monami Basu<br>11. Mr. Sadhan Kumar Nandi<br>12. Ms. Sarmistha Sengupta Saikia<br>13. Ms. Korobi Sengupta<br>14. Mr. Kaushik Chattopadhyay<br>15. Mr. Promothesh Banerjee | District & Sessions Judge, Patiala House Court | S. 56, 60, 69, 73 of the Companies Act, 1956; S. 26(9), 33(3), 39(5), 40(5) of the Companies Act, 2013; Reg. 4, 5, 6, 7, 8, 13, 16 and 16A of SEBI(Issue and Listing of NCRPS) Regulations, 2013; and S. 11(3) read with S. 11(2)(i) of the SEBI Act. |               | 06.05.2017 |
| 1094 | Mr. Ravi Prakash Pincha, M/s Aman Tir-up Pvt. Ltd. And its directors Shri Subrata Dasgupta and Deba Prasad Biswas in the matter of IPO of Midvalley Entertainment Ltd. | 1. Mr. Ravi Prakash Pincha<br>2. M/s Aman Tie-up Pvt. Ltd. And its directors, 3. Shri Subrata Dasgupta and<br>4. Deba Prasad Biswas  | SEBI Special Court no. 22, Kalaghoda, Mumbai   | Section 11C(2), 11C(3) and 11C(5) of the SEBI Act   |               | 30.06.2017 |
| 1095 | Bhavani Portfolio Pvt. Ltd. & Ors. In the matter of Pipavav defence and Offshore Engineering Company Ltd.  | 1. Bhavani Portfolio Pvt. Ltd.<br>2. Shri Rajesh Prasad, Director<br>3. Shri Jitendra Kumar, Director  | SEBI Special Court no. 22, Kalaghoda, Mumbai   | Section 11C(3), 11C(5) and 11C(6) of the SEBI Act   | M.A. 825/2017 | 30.06.2017 |
| 1096 | In the matter of Tarang Projects and Consultant Ltd.   | 1. Shri Parveen Omprakash Nassa<br>2. Shri Rajivkumar Dutt<br>3. Shri Sunny Ashokkumar Chaddha   | SEBI Special Court no. 22, Kalaghoda, Mumbai   | Section 11C(3), 11C(5) and 11C(6) of the SEBI Act   |               | 18.09.2017 |
| 1097 | In the matter of Vishvvyoti Trading Ltd.   | 1. Mr. Yuvraj Shetty<br>2. Mr. Rajesh Jivan Patel  | SEBI Special Court no. 22, Kalaghoda, Mumbai   | Section 11C(3), 11C(5) and 11C(6) of the SEBI Act   |               | 29.09.2017 |

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| 1098 | Shri Sameer S. Joshi - Proprietor of Shreesurya Investments                   | Shri Sameer Joshi, Trade Name Shreesurya Investments  | SEBI Special Court no. 22, Kalaghoda, Mumbai | Section 12A, Reg. 3 & Reg 4 of PFUTP Regulations  | M.A. no. 206/2017 | 22.09.2017 |
| 1099 | Investigation in the matter of IPO of Eco Friendly Food Processing Park Ltd.  | 1. Mr. Amar Singh Bisht<br>2. Mr. Brij Kishore Sabharwal  | SEBI Special Court no. 22, Kalaghoda, Mumbai | Section 11C(3), 11C(5) and 11C(6) of the SEBI Act   | M.A. no. 351/2017 | 31.10.2017 |
| 1100 | Investigation in the matter of IPO of Channel Nine Entertainment Ltd.         | 1. Mr. Gajraj Singh<br>2. Ms. Kirti   | SEBI Special Court no. 22, Kalaghoda, Mumbai | Section 11C(3), 11C(5) and 11C(6) of the SEBI Act   | M.A. no. 348/2017 | 31.10.2017 |
| 1101 | Investigation in the matter of IPO of Esteem Bio Organic Food Processing Ltd. | 1. Mr. Jai Kumar<br>2. Mr. Brij Kishore Sabharwal   | SEBI Special Court no. 22, Kalaghoda, Mumbai | Section 11C(3), 11C(5) and 11C(6) of the SEBI Act   | M.A. no. 350/2017 | 31.10.2017 |
| 1102 | Investigation in the matter of IPO of Esteem Bio Organic Food Processing Ltd. | 1. Mr. Tarun Chauhan<br>2. Ms. Madhu Anand  | SEBI Special Court no. 22, Kalaghoda, Mumbai | Section 11C(3), 11C(5) and 11C(6) of the SEBI Act   | M.A. no. 349/2017 | 31.10.2017 |
| 1103 | M/s. En Aromatic & Petro Chemicals Ltd. & Ors.                                | 1. M/s. En Aromatic & Petro Chemicals Ltd.<br>2. Mr. Kishan Pal Singh<br>3. Mr. Chhotelal Shukla<br>4. Mr. Vishwa Bandhu Vashistha<br>5. Mr. Deenanath Maurya,<br>6. Mr. Mukesh Kumar Khare | ASJ-02, Patiala House Court, Delhi           | Section 2(36), 56,60,67(3),73 of the Companies Act, 1956, SEBI(DIP) Guidelines, 2000 and SEBI(ICDR) Regulations, 2009 |                   | 30.11.2017 |

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| 1104 | Subodh Agarwal & 14 Ors In the matter of Sulabh Engineers and Services Ltd | <ol style="list-style-type: none"><li>1. Subodh Agarwal</li><li>2. Divya Agarwal</li><li>3. Geeta Mishra</li><li>4. Manish Kumar Garg</li><li>5. Sanjay Kumar</li><li>6. Pranveer Singh</li><li>7. Praveen Kumar Mishra</li><li>8. Surendra Kumar Gupta</li><li>9. Manoj Kumar Agarwal</li><li>10. Deepa Mittal</li><li>11. Santosh Kumar Agarwal</li><li>12. Manish Agarwal</li><li>13. Krishana Agarwal</li><li>14. Ruchi Agarwal</li><li>15. Sandhya Agarwal</li></ol> | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai |  |  | 30.12.2017 |
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| 1105 | Surendrajiwrajka & 24 others in the matter of Global Infratech and Financial Limited | <ol style="list-style-type: none"> <li>1. Surendra Jiwrjka</li> <li>2. Ashok Jiwrjka</li> <li>3. Dilip Jiwrjka</li> <li>4. Rajan Mittal</li> <li>5. Kishore Premchand Laharani HUF</li> <li>6. Kishore Premchand Laharani</li> <li>7. Puneet Kishor Lahrani</li> <li>8. Reena Kishore Lahrani</li> <li>9. Mehr Lokesh Gurnani</li> <li>10. Suman Anchalia</li> <li>11. Sangeeta Nawal Agarwal</li> <li>12. Nawal Basudeo Agarwal</li> <li>13. Lokesh Shankar Gurnani</li> <li>14. Karishma Deepak Agrawal</li> <li>15. Dilipkumar Jain Ranulal</li> <li>16. Nirmala Bai Kochar</li> <li>17. Debraj Debabrata Shome</li> <li>18. Sunita Agrawal</li> <li>19. Rajesh Basudeo Agrawal</li> <li>20. Sanjay Basudeo Agarwal</li> <li>21. Anita Sanjay Agarwal</li> <li>22. Anant Jain</li> <li>23. Ashish Begwani (Karta of Ashish Begwani HUF)</li> <li>24. Deepakkumar Ganeshkumar</li> </ol> | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai |  |  | 30.12.2017 |
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| 1106 | Anand Kumar Chaurasia & 15 Ors in the matter of Nikki Global Finance Limited | 1. Anand Kumar Chaurasia<br>2. Kamal Kishore Chaurasia<br>3. Surendra Kumar Gupta<br>4. Madhu Rani Goenka<br>5. Som Prakash Goenka<br>6. Rajni Gupta<br>7. Neharika Gupta<br>8. Manish Agarwal<br>9. Divya Agarwal<br>10. Sanjay Kumar Sahu<br>11. Anuradha<br>12. Savita Devi<br>13. Maya Gupta<br>14. Rajendra Kumar Gupta<br>15. Seema Kapoor<br>16. Vikas Agarwal | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai |  |  | 30.12.2017 |
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| 1107 | Iceworth Reality LLP & 23 Ors. in the matter of Sunrise Asian Limited  | <ol style="list-style-type: none"> <li>1. Iceworth Reality LLP</li> <li>2. Liberal Realtors LLP</li> <li>3. DCB Plus N Holdings LLP</li> <li>4. CHP Finance Limited</li> <li>5. Isha Hiteshbhai Mehta</li> <li>6. Megha Rameshbhai Mehta</li> <li>7. Amit Rajnikantbhai Sheth</li> <li>8. Satnamsing Panesar</li> <li>9. Priya Kamal Kataria</li> <li>10. Avtarkumar Satnamsing Panesar</li> <li>11. Paramjit C Panesar</li> <li>12. Ramesh Gopaldas Kataria</li> <li>13. Ramesh G Kataria (HUF)</li> <li>14. Surendarkumar Paramjeet Panesar</li> <li>15. Sarojini Ramesh Kataria</li> <li>16. Pawan Kumar Garg</li> <li>17. Rishabhkumar Babel</li> <li>18. Kamlesh Sanghavi</li> <li>19. Anupama Jani</li> <li>20. Rajiv N Shah</li> <li>21. Vandit Vallabhbbhai Vagasiya</li> <li>22. Prashant Jain</li> <li>23. Kiritbhai Vaghani</li> <li>24. Dinesh Ramanlal Shah</li> </ol> | SEBI Special Court no. 22, Kalaghoda, Mumbai |  |  | 30.12.2017 |
| 1108 | M/s. Sanmay Trading Private Limited & 4 others in the matter of Allied Computer International (Asia) Limited | <ol style="list-style-type: none"> <li>1. M/s. Sanmay Trading Private Limited</li> <li>2. M/s. Acacio Tradeline Private Limited</li> <li>3. Ajay Mahendra Shah</li> <li>4. Kirti Shantilal Shah</li> <li>5. Chandrakant P Kamani</li> </ol>   | SEBI Special Court no. 22, Kalaghoda, Mumbai |  |  | 30.12.2017 |

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| 1109 | Nikunj Babulal Choradiaya and Other 3  | 1. Nikunj Babulal Choradia<br>2. Thiruvekadathan Vardharajan<br>3. Harshavardhan Singh Rathore<br>4. Abhinandan Ranka  | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | Section 11C(3), 11C(5)<br>and 11C(6) of the SEBI<br>Act   |  | 17.01.2018 |
| 1110 | Acropetal Technologies Limited and Other 7   | 1. Acropetal Technologies Limited<br>2. Ravi Kumar Doraiswamy<br>3. Ashok Kumar Gopal RAo<br>4. Mohan Hosahally Ramakrishna<br>5. Ramdas Janardhana Kamath<br>6. Dandala Kannayya Reddy<br>7. Mathew James Manimala<br>8. S. Sudheer | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | Companies Act, 1956   |  | 10.01.2018 |
| 1111 | Inventure Finance Pvt. Ltd & 41 Ors in the matter of Kelvin Fincap Limited                 | Inventure Finance Pvt. Ltd & 41 Ors in the matter of Kelvin Fincap Limited   | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | LTCG - PFUTP matter   |  | 01.03.2018 |
| 1112 | 1. Rajbhushan Dixit<br>2. Chetan Sandesara   | 1. Rajbhushan Dixit<br>2. Chetan Sandesara   | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | 11 C (5) Of SEBI Act  |  | 01.03.2018 |
| 1113 | 1. B.P. Jhunjhunwala & Ors. HUF<br>2. B.P. Jhunjhunwala                                    | 1. B.P. Jhunjhunwala & Ors. HUF<br>2. B.P. Jhunjhunwala  | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | 24(1) of SEBI Act<br>PFUTP Violation Reg<br>3(a),(b),c,(d) and 4(1),<br>(2),(a) & (e)   |  | 31.03.2018 |
| 1114 | Roongta Rising Stock Pvt. Ltd & Ors & 50 Ors in the matter of Mishka Finance & Trading Ltd | Roongta Rising Stock Pvt. Ltd & Ors & 50 Ors in the matter of Mishka Finance & Trading Ltd   | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | 24(1) of SEBI Act<br>PFUTP Violation Reg<br>3(a),(b),c,(d) and 4(1),<br>(2),(a) & (e) BSE<br>Regulations, BSE Bye<br>Laws & NSE Bye<br>Laws, Stock Broker &<br>Sub Broker Act |  | 31.03.2018 |

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| 1115 | 1. Pinky Agarwal<br>2. Praveen Kumar Agarwal<br>3. Pratik Agarwal Beneficiary Trust<br>4. Nishit Agarwal Beneficiary Trust<br>5. Praveen Kumar Agarwal HUF | 1. Pinky Agarwal<br>2. Praveen Kumar Agarwal<br>3. Pratik Agarwal Beneficiary Trust<br>4. Nishit Agarwal Beneficiary Trust<br>5. Praveen Kumar Agarwal HUF | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | 24(1) of SEBI Act<br>PFUTP Violation Reg<br>3(a),(b),c,(d) and 4(1),<br>(2),(a) & (e) |  | 31.03.2018 |
| 1116 | 1. Hari Mohan Beriwal<br>2. Ms. Santosh Devi Agarwal<br>3. Hari Mohan Beriwal others<br>HUF<br>4. Manju Beriwal  | 1. Hari Mohan Beriwal<br>2. Ms. Santosh Devi Agarwal<br>3. Hari Mohan Beriwal others HUF<br>4. Manju Beriwal   | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | 24(1) of SEBI Act<br>PFUTP Violation Reg<br>3(a),(b),c,(d) and 4(1),<br>(2),(a) & (e) |  | 31.03.2018 |
| 1117 | Suncap Commodities Ltd. & Ors<br>in the matter of Falcon Tyres<br>Ltd.   | Suncap Commodities Ltd. & 3 Ors  | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | Section 11C(2), 11C(3)<br>and 11C(5) of the SEBI<br>Act                               |  | 31.03.2018 |
| 1118 | Salputri Commerce Private Ltd.<br>& Ors in the matter of Falcon<br>Tyres Ltd.  | Salputri Commerce Private Ltd. & 3<br>Ors  | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | Section 11C(2), 11C(3)<br>and 11C(5) of the SEBI<br>Act                               |  | 31.03.2018 |
| 1119 | Regus Impex Private Limited in<br>the matter of Falcon Tyres Ltd.  | Regus Impex Private Limited & 1 Anr.   | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | Section 11C(2), 11C(3)<br>and 11C(5) of the SEBI<br>Act                               |  | 31.03.2018 |
| 1120 | Manali Properties & Finance<br>Pvt, Ltd in the matter of Falcon<br>Tyres Ltd.  | Manali Properties & Finance Pvt, Ltd &<br>2 Ors.   | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | Section 11C(2), 11C(3)<br>and 11C(5) of the SEBI<br>Act                               |  | 31.03.2018 |
| 1121 | Stephens Financial Services Pvt.<br>Ltd. in the matter of Falcon<br>Tyres Ltd.   | Stephens Financial Services Pvt. Ltd. &<br>3 Ors.  | SEBI Special Court<br>no. 22, Kalaghoda,<br>Mumbai | Section 11C(2), 11C(3)<br>and 11C(5) of the SEBI<br>Act                               |  | 31.03.2018 |

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| 1122 | Imtoyazhusain Saiyemhamed Saiyed in the matter of Imstons Limited | Imtoyazhusain Saiyemhamed Saiyed in the matter of Imstons Limited  | SEBI Special Court no. 22, Kalaghoda, Mumbai       | Section 11C(2), 11C(3) and 11C(5) of the SEBI Act |  | 31.03.2018 |
| 1123 | Aniruddha Ghoshal   | Aniruddha Ghoshal  | 5th Special Court, Kolkatta                        | Section 11C(6) of SEBI Act, 1992                  |  | 28.03.2018 |
| 1124 | Anjan Bandhopadyay  | Anjan Bandhopadyay   | 5th Special Court, Kolkatta                        | Section 11C(6) of SEBI Act, 1992                  |  | 28.03.2018 |
| 1125 | Hirak Nath Sounth   | Hirak Nath Sounth  | 5th Special Court, Kolkatta                        | Section 11C(6) of SEBI Act, 1992                  |  | 28.03.2018 |
| 1126 | Khudiram Sounth   | Khudiram Sounth  | 5th Special Court, Kolkatta                        | Section 11C(6) of SEBI Act, 1992                  |  | 28.03.2018 |
| 1127 | Jayanthi Sounth   | Jayanthi Sounth  | 5th Special Court, Kolkatta                        | Section 11C(6) of SEBI Act, 1992                  |  | 28.03.2018 |
| 1128 | Saurovemoy Ghosh  | Saurovemoy Ghosh   | 5th Special Court, Kolkatta                        | Section 11C(6) of SEBI Act, 1992                  |  | 28.03.2018 |
| 1129 | Sudhir Chandra Bera   | Sudhir Chandra Bera  | 5th Special Court, Kolkatta                        | Section 11C(6) of SEBI Act, 1992                  |  | 28.03.2018 |
| 1130 | Roofers Realty Ltd  | 1) Roofers RealtyLtd. 2)Sudhir Chandra Ghosh 3) Saurevmoy  | 5th Special Court                                  | Section 11C SEBI Act                              |  | 18.04.2018 |
| 1131 | Adarsh Wealth Ventures Ltd & Others                               | 1. Adarsh Wealth Ventures Ltd. (Company) 2. Bijay Kumar Rout (Director) 3. Gangadhar Nayak (Director) 4. Ganeswar Mahanta (Director) 5. Dipak Kumar Mohanty (Director) 6. Ramakanta Mahakul (Promoter) 7. Anil Singh (Director) 8. Choudhury Niranjana Pradhan (Director) 9. Bibhuti Bhusan Nanda (Promoter) | Court of District & Sessions Judge, Khurda, Odisha | Demed Public Offer                                |  | 28.06.2018 |

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| 1132 | Real Vision International Ltd & Others | 1. Real Vision International Ltd (Company)<br>2. Sudhir Kumar Behera (Director)<br>3. Ashok Patnaik (Director)<br>4. Sidharth Kumar Barik (Director)<br>5. Bedeshi Behera (Director)<br>6. Devi Prasad Mohanty (Director)<br>7. Rashmi Ranjan Mohanty (Director)<br>8. Prasana Kumar Nayak (Promoter)<br>9. Sukanta Biswal (Promoter)<br>10. Pabitra Kumar Rath (Promoter) | Court of District & Sessions Judge, Khurda, Odisha | Demed Public Offer |  | 28.06.2018 |
| 1133 | Golden Life Agro India Limited &Ors.   | 1) GOLDEN LIFE AGRO INDIA LIMITED<br>2) Tipu Sultan<br>3) Subhash Sarkar<br>4) Uttam Chakraborty<br>5) Chandan Debnath<br>6) Biswanath Mondal<br>7) Swapan Sadhukhan<br>8) Niraj Pal<br>9) Jyotsana Sadhukhan<br>10) Jharna Sarkar   | 5th Special Court, Kolkata                         | Demed Public Offer |  | 27.06.2018 |

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| 1134 | Weird Industries Limited & Ors. | <ul style="list-style-type: none"> <li>1) WEIRD INDUSTRIES LIMITED</li> <li>2) Chand Mohan Ghosh</li> <li>3) Ramprasad Mondal</li> <li>4) Sahajahan Khan</li> <li>5) Sanjay Kumar Das</li> <li>6) Jadunath Jena</li> <li>7) Mohammad Arif Billa</li> <li>8) Bhabagrahi Behera</li> <li>9) Sachin Kumar Thakur</li> <li>10) Pradip Ghosh</li> <li>11) Sk Asadul</li> <li>12) Hari Pada Seth</li> </ul> | 5th Special Court,<br>Kolkata | Demed Public Offer |  | 27.06.2018 |
| 1135 | Prism Infracon Limited & Ors.   | <ul style="list-style-type: none"> <li>1) Prism Infracon Ltd.</li> <li>2) Rajeshkumar Agarwal</li> <li>3) Koushik Ghosh</li> <li>4) Navin Pratap Singh</li> <li>5) Hemanta Benerjee</li> <li>6) Tapas Kumar Dey</li> <li>7) Abhishek Loharuka</li> </ul>  | 5th Special Court,<br>Kolkata | Demed Public Offer |  | 27.06.2018 |

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| 1136 | Cell Industries Limited & Ors. | 1. Cell Industries Limited [PAN:AAECC2069A],<br>2. Kumar Kanti Bhattacharya [PAN:ADXPB7335B]<br>3. Debi Prasad Mookherji [PAN:AEWPM1966K]<br>4. Sourav Bardhan [ PAN:AIZPB6070C] ,<br>5. Ashim Gupta [PAN: AEAPG0932R]<br>6. Asraf Ali Shaikh [PAN:AFPPA5703C]        7. Shaikh Ajgar Ali [PAN: N/A]<br>8. Saik Majaffar [PAN:AFAPM0879A]<br>9. Rajesh Jaiswal [PAN:AAPPJ0891B]<br>10.Sekh Rezaul Karim [PAN:AKOPK3769L] ,<br>11. Koushik Mukherjee [PAN:AQJPM5450D] ,<br>12. Ashish Kumar De Sarkar [PAN:NA]<br>13. Abdul Basad Molla, | 5th Special Court, Kolkata | Demed Public Offer |  | 29.06.2018 |
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| 1137 | GBC Enterprise Limited &Ors. | 1. GBC Enterprise Limited (PAN: AACCG5669G),<br>2. Krishnendu Das (DIN: 02240156; PAN: AEVPD1072L),<br>3. Sugata Bal Das (DIN: 02240157; PAN: ALOPB4676N),<br>4. Sujoy Nandi (DIN: 01179933; PAN: ABIPN1070A),<br>5. Pramathes Dutta (DIN: 05236527; PAN: APFPD4625L),<br>6. Basab Dasgupta (DIN: 01179877; PAN: AJQPD5126R), | 5th Special Court,<br>Kolkata | Demed Public Offer |  | 29.06.2018 |
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| 1138 | Infocare Infra Ltd. & Ors. | Infocare Infra Ltd.<br>PAN no: AACCI5072P<br><br>2. Kousik Patra (Director)<br>PAN no: AGRPP5715A<br>DIN: 02271604<br><br>3. Alope Singh (Director)<br>PAN: APYPS3977H<br>DIN: 02299175<br><br>4. Arup Kumar Roy (Director)<br>PAN: ANJPR9146G<br>DIN: 02703502<br><br>5. Abhijit Chakraborty (Addl.Director)<br>PAN: AGCPC9762B<br>DIN: 05283740<br><br>6. Suresh Reddy (Managing Director)<br>PAN: AKDPR6812L | 5th Special Court,<br>Kolkata | Demed Public Offer |  | 29.06.2018 |
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| 1139 | Angela Agrotech Limited & Ors.                     | <ol style="list-style-type: none"> <li>1. Angela Agrotech Limited (PAN: AAJCA6822C)</li> <li>2. Atikulla Hossain (PAN: ADYPH1080N; DIN: 03583076)</li> <li>3. Bablu Mia (PAN: BYKPM1104Q; DIN: 06519493), 4.Ranjan Singh (PAN: ATRPS8363A; DIN: 06528168)</li> <li>5. Birju Kumar Sharma (PAN: BDJPS3387K; DIN: 05168775)</li> <li>6. Samir Keshari (PAN: BVLPK1203Q; DIN: 03583075)</li> <li>7. Mohammad Rafique Khan (PAN: AJDPK8465D; DIN: 05168776)</li> <li>8. Mohammed Sajjad Akhtar (PAN: AYGPA0956M; DIN: 03633258)</li> </ol> | 5th Special Court, Kolkata         | Demed Public Offer   |  | 29.06.2018 |
|      | M/s. Sunshine Infrabuild Corporation Ltd. and Ors. | <ol style="list-style-type: none"> <li>1. M/s. Sunshine Infrabuild Corporation Ltd</li> <li>2. Surendra Singh Bagel</li> <li>3. Dharam Singh Kushwa</li> <li>4. Mukesh Singh</li> <li>5. Banwari Lal Baghel</li> <li>6. M/s H R Trustee Company Pvt. Ltd.</li> </ol>   | ASJ-02, Patiala House Court, Delhi | Section 56,60,73 of the Companies Act, 1956 and Regulation 4,5,6,7,8,9,12,14,15,16,17 and 26 of SEBI(Issue and Listing of Debt Securities) Regulations 2008., Section 12(1) of SEBI Act. |  | 23.07.2018 |
|      | M/s. Sunshine Infrabuild Corporation Ltd. and Ors. | <ol style="list-style-type: none"> <li>1. M/s. Sunshine Infrabuild Corporation Ltd</li> <li>2. Surendra Singh Bagel</li> <li>3. Dharam Singh Kushwa</li> <li>4. Mukesh Singh</li> <li>5. Banwari Lal Baghel</li> <li>6. M/s H R Trustee Company Pvt. Ltd.</li> </ol>   | ASJ-02, Patiala House Court, Delhi | Section 56,60,73 of the Companies Act, 1956 and Regulation 4,5,6,7,8,9,12,14,15,16,17 and 26 of SEBI(Issue and Listing of Debt Securities) Regulations 2008., Section 12(1) of SEBI Act  |  | 23.07.2018 |

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|  | Ranklin Solutions Ltd. | 1. MJVVD Prakash<br>2. P. Venkateshwar Rao<br>3. M. Jyothsna Lakshmi<br>4. JVV Raghava Kumar<br>5. M. Sathish Kumar<br>6. K.S.Cakravarti<br>7. K Vijiava Rama Raju | Court of Special Judge<br>for Economic Offences,<br>Hyderabad | Section 207 read with<br>Sections 55A & 261 (1) of<br>the Companies Act, 1956 |  | 12.07.2018 |
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